

1512

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 539 OF 2019

IN THE MATTER OF:

ADIL ANSARI..... APPLICANT

VS.

DHAMPUR SUGAR MILLS & ORS..... RESPONDENTS

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1.	RESPONSE ON BEHALF OF RESPONDENT NO. 4 IN COMPLIANCE TO THE ORDER DATED 04.08.2025 PASSED BY THIS HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI	
3.	A TRUE COPY OF THE SAID LETTER DATED 24.09.2021 IS BEING ANNEXED HEREWITH AS ANNEXURE- 1.	
4.	A TRUE COPY OF THE SAID LETTER DATED 29.09.2021 IS BEING ANNEXED HEREWITH AS ANNEXURE-2.	
5.	THE RELEVANT PORTION OF THE SAID ORDER DATED 06.09.2024 IS BEING PRODUCED AS UNDER AND A COPY OF THE SAME IS BEING ANNEXED HEREWITH AS ANNEXURE-3.	
6.	A COPY OF THE SAID ORDER DATED 07.01.2025 IS BEING ANNEXED HEREWITH AS ANNEXURE- 4.	

7.	TRUE COPY OF THE JOINT INSPECTION REPORT IS BEING ANNEXED HEREWITH AS ANNEXURE-5.	
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THROUGH COUNSEL



BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR THE STATE OF U.P.
[EMAIL-bhanwar09jadon@gmail.com](mailto:Bpsjadon@gmail.com)
PHONE NO.-6375115224

Date: 04.11.2025

Place: NOIDA

1514

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 539 OF 2019

IN THE MATTER OF:

ADIL ANSARI

.....APPLICANT

VS.

DHAMPUR SUGAR MILLS & ORS.

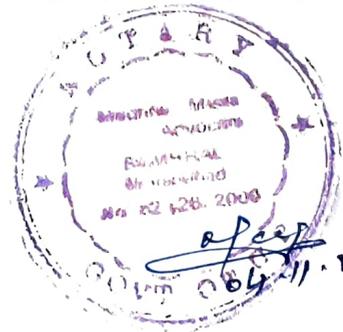
.....RESPONDENTS

RESPONSE ON BEHALF OF RESPONDENT NO. 4 IN COMPLIANCE TO
THE ORDER DATED 04.08.2025 PASSED BY THIS HON'BLE NATIONAL
GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

I, PRADEEP VERMA aged about 37 son of
s/o RAMSHARAN VERMA presently posted
as ADM (FIR) - INCHARGE DM, do hereby solemnly affirm and state
as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present affidavit.


प्र० जिला मजिस्ट्रेट
सम्भल



2. That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.
3. That the applicant had filed the present application to bring attention of this Hon'ble Tribunal towards the existing environmental damage being done by units of Dhampur Sugar Mills in open day light and the environmental damage done by respondent units which is massive and is at very large scale.
4. That the above mentioned O.A was listed for hearing on 04.08.2025, wherein the Hon'ble Tribunal directed the Deponent to file their reply/response. The relevant portion of the order has been reproduced herein:
5. *“Meanwhile, official respondents are permitted to file their reply/response disclosing the status of compliance by private respondents in terms of the direction of the Tribunal dated 01.09.2021. Let the same be filed in the form of affidavit within four weeks.”*



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5. That this Hon'ble Tribunal vide its order dated 01.09.2021 had disposed the above noted OA No 539/2019 and IA No 376 /2020 by issuing the following directions:

"157. We are further of the opinion that following directions are necessary for ensuring compliance of environmental norms by the units:

- i. All the Units must ensure continuous running of ETPs even during the non-crushing season for the adequate maintenance of required bio-mass so that the ETP is able to take the load/shock when it receives the pollution load/effluent at the start of the crushing season.*
- ii. All the Units in question must provide for separate Energy Meter for entire ETP setup including its accessory units with data logging facility which shall be inspected by UPPCB and CPCB from time to time.*
- iii. UPPCB must ensure Interlocking of Pollution Control Devices with production processes (one way but not vice-versa) so as to ensure that whenever ETPs/PCDs are intentionally closed, the production also comes to halt.*
- iv. Regular inspections should be carried out by the statutory authorities in both halves of the crushing season and also at least once in non-crushing season.*
- v. Since the Asmoli Unit falls in the critical zone with respect to ground water withdrawal, an assessment of water recharge needs to be carried out by CGWA or UPGWB before issuance of NOC.*




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The Statutory Authorities are directed to ensure the above directions strictly so that industries may run without causing damage or loss to the environment as well as to the local inhabitant and farmers residing nearby the Units."

6. That the present affidavit relates to the M/s Dhampur Sugar Mills Ltd. (Sugar Unit), Asmoli, Sambhal, UP.
7. That UPPCB vide letter dated 24.09.2021 had issued certain directions to the Project Proponent directing them to submit their response as directed by this Tribunal under Sections 25,26 of Water (Prevention and Control of Pollution) Act, 1974 in compliance of directions passed by this Hon'ble Tribunal vide order dated 01.09.2021. A true copy of the said letter dated 24.09.2021 is being annexed herewith as **Annexure- 1**
8. That the Project Proponent vide its letter dated 29.09.2021 had submitted its response along with the compliances to the directions issued by the UPPCB vide letter dated 24.09.2021. A true copy of the said letter dated 29.09.2021 is being annexed herewith as **Annexure- 2**
9. That the Hon'ble Supreme Court constituted a Joint Committee vide order dated 06.09.2024 in Civil Appeal No. 5975/2021, The relevant portion of




प्र. जिला मजिस्ट्रेट
सम्भल

the said order dated 06.09.2024 is being produced as under and a copy of the same is being annexed herewith as **Annexure 3**

1. "A joint report by the Central Pollution Control Board (CPCB) and the State Pollution Control Board shall be filed indicating the compliances as per the directions of the National Green Tribunal and also after taking into account the subsequent Committee reports. The report shall also indicate about the compliances of the conditions specified in the environmental clearances and further steps which need to be taken by the appellant(s). The report shall be filed within a period of six weeks from today."

10. That the Hon'ble Supreme Court vide its order dated 07.01.2025 in Civil Appeal No.(s) 5975/2021 had disposed of the said appeal directing as under:

5. "It is evident from the above that there are certain directions of the National Green Tribunal which have been complied and some directions are not yet complied with. We are of the opinion that it would be appropriate if we direct the Tribunal to monitor the compliances and ensure that its judgment dated 01.09.2021 is fully implemented. After ensuring implicit compliances of the directions, the Tribunal may revisit




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the directions with respect to payment of compensation and pass such orders as may be necessary.

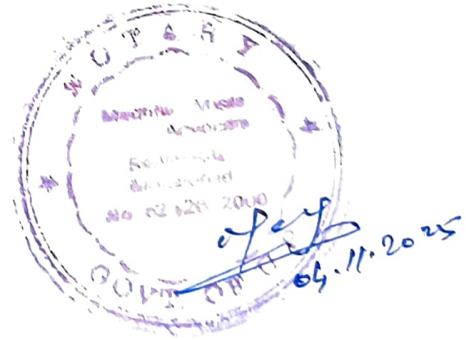
6. Before issuing any further directions, the Tribunal shall hear all the parties to the proceedings.”

A copy of the said order dated 07.01.2025 is being annexed herewith as **Annexure- 4**

11. The Joint Committee had accordingly, undertaken the inspection of the unit in question during the months of January and February 2021.

True copy of the joint inspection report dated 26.03.2021 is being annexed herewith as **Annexure 5**

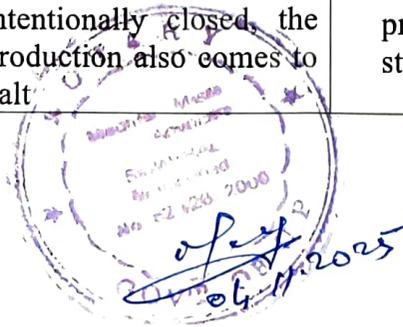
12. That the status of compliance with regards to the unit of M/s Dhampur Sugar Mills Ltd. (Sugar Unit), **Asmoli, Sambhal, UP** is given as under:




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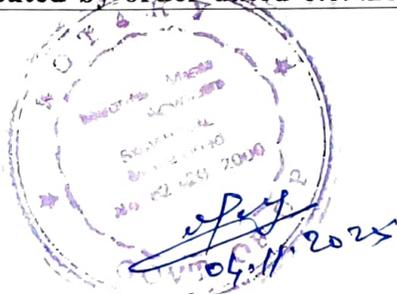
M/s Dhampur Sugar Mills Ltd. (Sugar Unit), (New Name – M/s Dhampur Bio Organic Ltd.) Asmoli, Sambhal

S.No.	Order of Hon'ble NGT vide order dated 01.09.21	Status of Compliance
1.	All the Units must ensure continuous running of ETPs even during the non-crushing season for the adequate maintenance of required bio-mass so that the ETP is able to take the load/shock when it receives the pollution load/ effluent at the start of the crushing season	<ul style="list-style-type: none"> The Inspection done by UPPCB on 17.12.2024 and 21.06.2025. The unit was found closed due to off season on 21.06.2025, however the effluent generated from washing was being treated in ETP and sample from outlet of ETP was collected. ETP of Sugar units is stabilized one month before the crushing season and the cleaning process is completed after one month of closure season.
2.	All the Units in question must provide for separate Energy Meter for entire ETP setup including its accessory units with data logging facility which shall be inspected by UPPCB and CPCB from time to time.	The unit has installed separate Energy Meter for entire ETP setup. Also, the unit has installed online continuous effluent monitoring system which is connected with the server of CPCB.
3.	UPPCB must ensure Interlocking of Pollution Control Devices with production processes (one way but not vice-versa) so as to ensure that whenever ETPs/PCDs are intentionally closed, the production also comes to halt	<ul style="list-style-type: none"> The unit has not made the provision of Interlocking of Pollution Control Devices with production processes. That the unit vide its letter dated 29-09-2021 has submitted that the Sugar Units are a continuous processing unit and the entire production / processing work cannot be suddenly stopped. The reason being that the



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		sugarcane juice is highly bio degradable substance in which inversion process starts which leads to fermentation. Also, its process line intermediately products/materials have a tendency of clogging, and any sudden closure may result in irreparable condition making it difficult to resume production. However, ETP Treated Water is equipped with Flowmeters & OCEMS and connected with CPCB server, as well as APCDs are interlocked with Boiler alarm system, equipped with OCEMS & connected with CPCB server.
4.	Regular inspections should be carried out by the statutory authorities in both halves of the crushing season and also at least once in non-crushing season	<ul style="list-style-type: none"> • UPPCB is regularly conducting the inspection of the unit. In the last one year the inspection of the unit conducted on 17.12.2024 and 21.06.2025 in which the unit is found complying with the treated effluent discharge norms. • Third party institutions authorized by CPCB are also conducting the inspection of the above unit. The latest inspection done by National Sugar Institute Kanpur on 12.12.2024 and the unit was found complying.
5.	Since the Asmoli Unit falls in the critical zone with respect to ground water withdrawal, an assessment of water recharge needs to be carried out by CGWA or UPGWB before issuance of NOC.	Pertains to CBWA or UPGWB. The unit has obtained NOC for ground water abstraction with validity 28.06.2026.
Status of Compliance of the recommendations of Joint Committee constituted by order dated 6.09.2024 of Hon'ble Supreme Court in Civil		

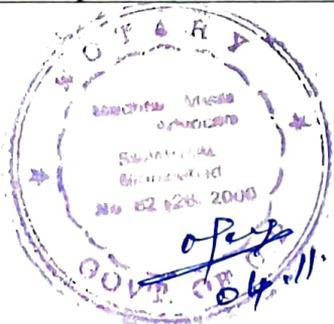


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ॐ जिला मजिस्ट्रेट
सम्भल

Appeal No. 5975/2021 M/s Dhampur Sugar Mills Ltd. and Ors. vs. Adil Ansari and Ors.

1.	The unit shall maintain the ash disposal record with respect to disposal and distribution.	The Ash generated from the industry is given directly to the needy farmers through tractor-trolleys for use in agriculture after sedimentation by wet scrubber, for which the logbook maintained by the unit.
2.	Unit shall implement a system for interlocking of the pollution control plants / devices and the production process, as directed by Hon'ble NGT-PB.	That the unit vide its letter dated 29.09.2021 has submitted that the Sugar Units are a continuous processing unit and the entire production / processing work cannot be suddenly stopped. The reason being that the sugarcane juice is highly bio degradable substance in which inversion process starts which leads to fermentation. Also, its process line intermediately products/materials have a tendency of clogging, and any sudden closure may result in irreparable condition making it difficult to resume production. However, ETP Treated Water is equipped with Flowmeters & OCEMS and connected with CPCB server, as well as APCDs are interlocked with Boiler alarm system, equipped with OCEMS & connected with CPCB server.
3.	UPPCB shall carry out random inspection of the unit in operational condition.	UPPCB is conducting regular inspections of the unit. The details are given as above.
4.	Unit shall comply with following EC conditions: i. Install CAAQMS stations as per EC condition. ii. Make provision for rain water harvesting as per EC condition.	The unit has not complied with the recommendations.



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13. That the Deponent, being duty-bound under law, is committed to ensuring strict compliance with all directions of this Hon'ble Tribunal and undertakes to adhere to any further orders or instructions issued hereafter, without demur or delay.

14. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal and it is prayed that the same be taken on record.



[Signature]

DEPONENT

प्र. जिला मजिस्ट्रेट
सम्भल

VERIFICATION

Verified at ~~SAMBHAL~~ on this ... ~~4th~~ day of November, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed there from.

Pradeep Verma
ADM (P/R) - Incharge DM
SAMBHAL
Personally known 04/11/2025
The contents of the affidavit have been read
over and explained to the deponent who understands
and admits the contents of the affidavit to be true to the best of his knowledge.

[Signature]

DEPONENT

प्र. जिला मजिस्ट्रेट
सम्भल

[Signature]
Madhav
04/11/2025
District Public SAMBHAL



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Annexure-1 17

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या:

M66182/सा-7/0.A.NO-539/19/21

दिनांक: 24.9.21

सेवा में,

दायरी नं०.....

सीरियल नं०.....

फाइल नं० N-13/539/02

दिनांक 18/10/21

1. मै0 धामपुर शुगर मिल्स लि0 (शुगर यूनिट), असमोली, जनपद-संभल
2. मै0 धामपुर शुगर मिल्स लि0 (शुगर यूनिट), धामपुर, जनपद-बिजनौर
3. मै0 धामपुर शुगर मिल्स लि0 (डिस्टलरी यूनिट), धामपुर, जनपद-बिजनौर।
4. मै0 धामपुर शुगर मिल्स लि0, सिंधौली रोड, मीरगंज, जनपद-बरेली।

विषय:-जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-25/26 के अन्तर्गत निर्देश।

महोदय,

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ0ए0 सं0-539/2019 अदिल अंसारी बनाम मै0 धामपुर शुगर मिल्स लि0 एण्ड अदर्स में पारित आदेश दिनांक 01.09.2021 के क्रम में आपको जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-25/26 के अन्तर्गत निम्नानुसार निर्देश जारी किये जाते हैं :-

1. All the Units must ensure continuous running of ETPs even during the non-crushing season for the adequate maintenance of required bio-mass so that the ETP is able to take the load/shock when it receives the pollution load/effluent at the start of the crushing season.
2. All the Units in question must provide for separate Energy Meter for entire ETP setup including its accessory units with data logging facility which shall be inspected by UPPCB and CPCB from time to time.
3. UPPCB must ensure Interlocking of Pollution Control Devices with production processes (one way but not viceversa) so as to ensure that whenever ETPs/PCDs are intentionally closed, the production also comes to halt.
4. Regular inspections should be carried out by the statutory authorities in both halves of the crushing season and also at least once in non-crushing season.
5. Since the Asmoli Unit falls in the critical zone with respect to ground water withdrawal, an assessment of water recharge needs to be carried out by CGWA or UPGWB before issuance of NOC.

आपको निर्देशित किया जाता है माननीय अधिकरण द्वारा पारित उपरोक्त आदेशों एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा उद्योग को निर्गत सशर्त सहमति जल एवं वायु अधिरोपित शर्तों का अक्षरशः अनुपालन सुनिश्चित किया जाए।

भवदीय,

(एन0के0 चौहान)

मुख्य पर्यावरण अधिकारी वृत्त-7

प्रतिलिपि:-क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, बरेली/मुरादाबाद/बिजनौर को सूचनार्थ एवं अनुपालनार्थ प्रेषित।

मुख्य पर्यावरण अधिकारी वृत्त-7

टी.सी 12 वी, विभूति खण्ड,
गोमती नगर, लखनऊ-226010
दूरभाष: 0522- 2720831,2720828,2720691,2720681
2720681e-mail: info@uppcb.com
वेब साईट: www.uppcb.com

TC. 12 v. Vibhuti Khand,
Gomti Nagar, Lucknow-226010
Phone: 0522- 2720831,2720828, 2720691,
Web Site: www.uppcb.com



Dhampur Sugar Mills Limited

241, Okhla Industrial Estate, Phase III

New Delhi - 110 020, India

Tel: +91-11-3065 9400, 4161 2456

Tele Fax: +91-11-2693 5697

E-mail: corporateoffice@dhampur.com

Website: www.dhampur.com

Ref. No. DSM/DHAMPUR

Dated : 29.09.2021

The Chief Environmental Officer,
Circle – 7,
UP Pollution Control Board,
TC 12 V, Vibhuti Khand,
Gomti Nagar,
Lucknow – 226 010

By email on: info@uppcb.com/ By Courier/ By Hand

Sub: Directions Under Section 25/26 of The Water (Prevention & Control of Pollution) Act, 1974

Dear Sir,

Kindly refer to your letter No. H 66182/C-7/OA No. 539/19/21 dated 24.09.2021 giving directions U/s 25/26 of The Water (Prevention & Control of Pollution) Act, 1974 with reference to the Orders/directions passed by the Hon'ble NGT in OA No. 539 of 2019 Adil Ansari Vs. Dhampur Sugar Mills Ltd & Ors.

The referred letter is addressed to our following Units: -

1. Dhampur Sugar Mills Ltd., (Sugar Unit), Asmoli, District Sambhal.
2. Dhampur Sugar Mills Ltd. (Sugar Unit), Dhampur, District Bijnor.
3. Dhampur Sugar Mills Ltd. (Distillery Unit), Dhampur, District Bijnor.
4. Dhampur Sugar Mills Ltd. Sidhauri Road, Meerganj, District Bareilly.

We are submitting our compliance / explanation on each of the directions as tabulated hereunder:

	Directions	Compliance/Explanation
(1)	All the Units must ensure continuous running of ETPs even during the non-crushing season for the adequate maintenance of required biomass so that the ETP is able to take the load/shock when it receives the pollution load/effluent at the start of the crushing season.	The Sugar Units are seasonal Industries and normally the crushing season runs from middle of October to April or sometimes in a part of the month of May depending upon the availability of sugarcane. It is only during the crushing season that the effluents are generated and are required to be treated. During the non-crushing season, the entire Plant and Machinery of the Sugar Unit is not functional, and the entire Plant and Machinery of the Sugar Unit including the ETP are opened up, cleaned and repaired for making them fit for continuous operation during the next

		<p>crushing season. Therefore, for these reasons, it is neither possible nor required to continuously run ETPs during the non-crushing season.</p> <p>However, as per norms and also the conditions of Consent / technical requirement a part of ETP i.e. Aeration Tank is started almost one month prior to starting of the crushing season. It is operated to generate Bio-mass (MLSS) with the help of Cow dung and / or Activated Bio Culture. Besides unless the ETP gets input untreated effluent the MLSS/ Bacteria will not survive as it required Feed material.</p>
(ii)	All the Units in question must provide for separate Energy Meter for entire ETP setup including its accessory units with data logging facility which shall be inspected by UPPCB and CPCB from time to time.	The Units have already installed separate Energy meter for ETP and its accessory units with data logging facility. The same are inspected by the UPPCB and CPCB regularly.
(iii)	UPPCB must ensure Interlocking of Pollution Control Devices with production processes (one way but not vice-versa) so as to ensure that whenever ETPs/PCDs are intentionally closed, the production also comes to halt.	The Sugar Units are a continuous processing units and the entire production / processing work cannot be suddenly stopped. The reason being that the sugarcane juice and its process line intermediary products/materials which have a tendency of clogging, and any sudden closure may result in irreparable condition making it difficult to resume production. However, as directed the unit shall strive to install Inter-locking of pollution control devices wherever possible and as suggested by UPPCB or NSI.
(iv)	Regular inspections should be carried out by the statutory authorities in both halves of the crushing season and also at least once in non-crushing season.	The direction pertains to the statutory authorities for carrying out inspection in both halves of crushing season and at least once in the non-crushing season.
(v)	Since the Asmoli Unit falls in the critical zone with respect to ground water withdrawal, an assessment of water recharge needs to be carried out by CGWA or UPGWB before issuance of NOC.	In case of Asmoli Sugar Unit, the CGWA had earlier granted NOC for ground water withdrawal and before the expiry of the validity date the application for renewal was submitted on the portal of CGWA. The same remained pending for a long time due to its own administrative policies. The CGWA in the month of November 2020 placed a notice on its website that now and onwards all applications of the units in the State of U.P. shall be dealt by UPGWA. The Asmoli Unit, accordingly, approached

		<p>UPGWA, but the Office of the UPGWA was initially not organised and their online portal was also not operative for a long period. However, as soon as it became operative, we filed our applications. UPGWA granted NOC valid upto 28.06.2026 subject to payment of water charges. The water charges for all the Tube wells amounting to Rs.6.21 Lakhs have already been paid on 30.06.2021.</p> <p>Further it is submitted that Water Impact Study/Assessment of water recharge is being conducted through a NABET approved Consultants.</p>
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We are confident that you will find the compliance / explanation in order. We further assure you of compliance of conditions of consent granted under Water and Air Act.

Thanking you,

Yours faithfully,
For Dhampur Sugar Mills Limited



(Authorised Signatory)

Copy to

The Regional Officer, UP Pollution Control Board, Moradabad, Bijnor and Bareilly for kind information please.

For Dhampur Sugar Mills Limited



(Authorised Signatory)

ITEM NO.39

COURT NO.14

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5975/2021

M/S DHAMPUR BIO ORGANICS LIMITED & ORS.

Appellant(s)

VERSUS

ADIL ANSARI & ORS.

Respondent(s)

IA No. 123838/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 123839/2021 - EXEMPTION FROM FILING O.T.

IA No. 123836/2021 - STAY APPLICATION

Date : 06-09-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) Ms. Amita Gupta Katragadda, Adv.
Mr. Vikash Kumar Jha, Adv.
Ms. Namrata Sadhnani, Adv.
Ms. Varalika Dev, Adv.
Ms. Ena Kapur, Adv.
M/S. Cyril Amarchand Mangaldas Aor, AOR

For Respondent(s) Ms. Preeti Singh, AOR
Mr. Sunklan Porwal, Adv.
Ms. Shefali Menezes, Adv.

Mr. Saurabh Mishra, AOR
Mr. Shrimay Mishra, Adv.
Mr. Abhinav Pandey, Adv.

Mr. Pradeep Misra, AOR

Ms. Aishwarya Bhati, A.S.G.
Ms. Ruchi Kohli, Adv.
Ms. Swarupama Chaturvedi, Adv.
Ms. Chitragda Rastravara, Adv.
Ms. Shraddha Deshmukh, Adv.
Dr. N. Visakamurthy, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. A joint report by the Central Pollution Control Board (CPCB) and the State Pollution Control Board shall be filed indicating the compliances as per the directions of the National Green Tribunal and also after taking into account the subsequent Committee reports. The report shall also indicate about the compliances of the conditions specified in the environmental clearances and further steps which need to be taken by the appellant(s). The report shall be filed within a period of six weeks from today.
2. List thereafter.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO(S).5975/2021

M/S DHAMPUR BIO ORGANICS LIMITED & ORS.

Appellant(s)

VERSUS

ADIL ANSARI & ORS.

Respondent(s)

O R D E R

1. This appeal arises out of the judgment and order passed by the National Green Tribunal¹ dated 01.09.2021 in Original Application No.539 of 2019 as per which the Tribunal passed the following Order:

"157. We are further of the opinion that following directions are necessary for ensuring compliance of environmental norms by the units:-

i.) All the Units must ensure continuous running of ETPs even during the non-crushing season for the adequate maintenance of required bio-mass so that the ETP is able to take the load/shock when it receives the pollution load/ effluent at the start of the crushing season.

ii.) All the Units in question must provide for separate Energy Meter for entire ETP setup including its accessory units with data logging facility which shall be inspected by UPPCB and CPCB from time to time.

iii.) UPPCB must ensure Interlocking of Pollution Control Devices with production processes (one way but not vice-versa) so as to ensure that whenever ETPs/PCDs are intentionally closed, the production also comes to halt.

iv.) Regular inspections should be carried out by the statutory authorities in both halves of the crushing season and also at least once in non-crushing season.

v.) Since the Asmoli Unit falls in the critical zone with respect to ground water withdrawal, an assessment of water recharge needs to be carried out by CGWA or UPGWB before issuance of NOC.

The Statutory Authorities are directed to ensure the above directions strictly so that industries may run without causing damage or loss to the environment as well as to the local inhabitants and farmers residing nearby the Units."

2. While issuing notice, this Court on 08.10.2021 passed an interim order to the following effect:

"Issue notice, returnable in six weeks.

In the meanwhile there will be a stay of the order impugned to restricted to the direction for payment of compensation of Rs.5,00,00,000/- (Rupees five crores only) in respect of each unit and to the costs of Rs.10,00,000/- imposed on the Respondent Nos. 1 to 3.

A committee may be constituted to make a detailed study as directed by the order impugned, but no further steps shall be taken by the Committee for a period of six weeks from date."

3. Pending disposal of the appeal on 06.09.2024, we directed for a joint report by the Central Pollution Control Board (CPCB) and the State Pollution Control Board indicating the compliances as per the directions of the National Green Tribunal.

4. In furtherance of our direction, a joint report dated 20.12.2024 is filed. The joint report speaks about the compliances rather non-compliances by the four units, the relevant portion of the report is as under:

"7.1 M/s Dhampur Bio Organics Ltd., Unit-Asmoli, District Sambhal(Sugar Unit)

Conclusion:

1. Unit was non-operational during joint site inspection by CPCB and UPPCB on 10.10.2024 due to non-crushing season. During survey of the surroundings of the unit and Sot river, no coloured water was visible at the time of visit.

2. The ground water sample analysis result does not indicate impact due to the industry.

3. The unit has complied with the recommendations of Joint Inspection report dated 13th January 2021. Details of the same are mentioned in Part C of the report.

4. The details of the verification of the directions of Hon'ble NGT passed vide judgement dated 01.09.2021 are mentioned in Part D of the report. Unit has complied all the points except the directions regarding interlocking of Pollution Control Devices with production processes.

5. The detailed compliance status of Environmental Clearance (EC) conditions is mentioned at Part E of the report. The unit has not complied with the following conditions:

i.No rainwater harvesting system was observed in the plant.

ii.Not installed CAAQMS.

Inspections by third party institutes authorised by CPCB in the past:

A third party technical institutes authorised by CPCB carried out inspection of the unit in operational condition on 20-02-2022 and 01-03-2023 and unit was found complying standards during both Inspections.

Recommendations:

1. The unit shall maintain the ash disposal record with respect to disposal and distribution.

2. Unit shall implement a system for interlocking of the pollution control plants / devices and the production process, as directed by Hon'ble NGT-PB.

3. UPPCB shall carry out random inspection of the unit in operational condition.

4. Unit shall comply with following EC conditions:

i. Install CAAQMS stations as per EC condition.

ii. Make provision for rain water harvesting as per EC condition.

7.2 M/s Dhampur Bio Organics Ltd., Unit-Meergani, District Bareilly (Sugar Unit)

Conclusion:

1. Unit was non-operational during joint site inspection by CPCB and UPPCB on 18.10.2024 due to non-crushing season. During survey of the surroundings of the unit and Sot river, no coloured water was visible at the time of visit.

2. The ground water sample analysis result does not indicate impact due to the industry.

3. The unit has complied with the recommendations of Joint Inspection report dated 13th January 2021. Details of the same are mentioned in Part C of the report.

4. The details of the verification of the directions of Hon'ble NGT passed vide judgement dated 01.09.2021 are mentioned in Part D of the report. Unit has complied all the points except the directions regarding interlocking of Pollution Control Devices with production processes.

5. The detailed compliance status of Environmental Clearance (EC) conditions is mentioned at Part E. The unit has not complied with the following conditions:

i. No rainwater harvesting system was observed in the plant.

ii. Not installed CAAQMS.

Inspections by third party institutes authorised by CPCB in the past:

A third party technical institutes authorised by CPCB carried out annual inspection of the unit in operational condition on 17-01-2022 and 15-02-2023 and unit was found complying standards during both

inspections.

Recommendations:

1. The unit shall maintain the ash disposal record with respect to disposal and distribution.
2. Unit shall implement a system for interlocking of the pollution control plants/devices and the production process, as directed by Hon'ble NGT-PB.
3. UPPCB shall carry out random inspection of the unit in operational condition.
4. Unit shall comply with following EC conditions:
 - i. Install CAAQMS stations as per EC condition.
 - ii. Make provision for rain water harvesting as per EC condition.

7.3 M/s Dhampur Sugar Mills Limited, Village Alhaipur, Tehsil Dhampur, District Bijnor (Sugar Unit)

Conclusion

1. Unit was non-operational during joint site inspection by CPCB and UPPCB on 16.10.2024 due to non-crushing season.
2. Analysis results of samples collected from Ikra drain and bore well indicate no industrial impact.
3. The unit has complied with recommendations of Joint Inspection report dated 02-03 Feb 2021 (detailed findings in Part C), except following:
 - a. Unit has not reclaimed/filled up 4000 m³ capacity lagoon near its agricultural fields completely. It was partially filled with mud and rainwater and HDPE lining still exists.
 - b. Unit has not implemented the suggestion to enhance capacity of water tank for filter backwashing. The unit explained that the existing capacity has been sufficient which can be verified in periodic inspections of the unit in operational condition by UPPCB.
4. The details of the verification of the directions of Hon'ble NGT passed vide judgement dated 01.09.2021 are mentioned in Part D of the report. Unit has

complied all the points except the directions regarding interlocking of Pollution Control Devices with production processes.

Inspections by third party institutes authorised by CPCB in the past

A third party technical institutes authorised by CPCB carried out annual inspection on 12-01-2022 and 14-02-2023. Unit was found not complying standards during inspection on 12-01-2022 and UPPCB issued show-cause notice to the unit on 22-02-2022 which was later withdrawn as unit was found complying standards in subsequent inspection by UPCB. Unit was found complying standards during inspection on 14-02-2023 by third party technical institute authorised by CPCB.

Recommendations:

1.The unit shall either cover the 4000 m3 capacity earthen lagoon, which was used for storing treated effluent in the past, with brick-lining or reclaim/fill up it completely.

2. Unit shall implement a system for interlocking of the pollution control plants / devices and the production process, as directed by Hon'ble NGT- PB.

3. UPPCB shall carry out random inspection of the unit in operational condition.

7.4 M/s Dhampur Sugar mills limited Chemical Division., (Distillery Division) Dhampur District Bijnor on 16.10.2024

Conclusion:

1. Unit was non-operational during joint site inspection by CPCB and UPPCB on 16.10.2024 due to shortage of raw material (molasses & grain).

2. The unit has complied with the recommendations of Joint Inspection report dated 02nd Feb 2021. Details of the same are mentioned in Part B of the report.

Conclusion:3. The detailed compliance status of Environmental Clearance (EC) conditions is mentioned at Part C. The unit has not complied with the following conditions:

a. DG is not provided with acoustic enclosure.

Inspections by third party institutes authorised by CPCB in the past:

A third party technical institutes authorised by CPCB carried out annual inspection of the unit in operational condition on 15.01.2022 and 18.03.2023 and the unit was found complying no effluent discharge condition during both inspections.

Recommendations:

1. Unit shall provide acoustic enclosure at the DG set.

2. UPPCB shall carry out random inspection of the unit in operational condition.

8. That in addition to the aforesaid submissions, it is humbly submitted that this Answering Respondent shall abide by any/all orders or directions passed by this Hon'ble Court."

5. It is evident from the above that there are certain directions of the National Green Tribunal which have been complied and some directions are not yet complied with. We are of the opinion that it would be appropriate if we direct the Tribunal to monitor the compliances and ensure that its judgment dated 01.09.2021 is fully implemented. After ensuring implicit compliances of the directions, the Tribunal may revisit the directions with respect to payment of compensation and pass such orders as may be necessary.

6. Before issuing any further directions, the Tribunal shall hear all the parties to the proceedings.

7. Pending disposal of the original application, the interim order(s) passed by this Court shall continue until modified by the National Green Tribunal, at its own discretion.

8. The Civil Appeal is disposed of in terms of the above.

.....J.
[PAMIDIGHANTAM SRI NARASIMHA]

.....J.
[MANOJ MISRA]

New Delhi
January 07, 2025.

ITEM NO.19

COURT NO.12

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5975/2021

M/S DHAMPUR BIO ORGANICS LIMITED & ORS.

Appellant(s)

VERSUS

ADIL ANSARI & ORS.

Respondent(s)

(IA No. 123838/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 123839/2021 - EXEMPTION FROM FILING O.T.; IA No. 123836/2021 - STAY APPLICATION)

Date : 07-01-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s) Ms. Amita Gupta Katragadda, Adv.
Mr. Vikash Kumar Jha, Adv.
Ms. Namrata Sadhnani, Adv.
Ms. Ena Kapur, Adv.
M/S. Cyril Amarchand Mangaldas Aor, AOR

For Respondent(s) Ms. Aishwarya Bhati,, A.S.G.
Ruchi Kohli, Adv.
Swarupama Chaturvedi, Adv.
Chitrangda Rastravara, Adv.
Shraddha Deshmukh, Adv.
Dr. N. Visakamurthy, AOR

Mr. Saurabh Mishra, AOR
Mr. Shrimay Mishra, Adv.
Mr. Nirbhaya S Tewari, Adv.
Mr. Rakesh Chander, Adv.

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.

Ms. Preeti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. The Civil Appeal is disposed of in terms of the signed order.
2. Pending application(s), if any, shall stand disposed of.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)

(Signed order is placed on the file)

INSPECTION REPORT**OF**

- 1. M/S DHAMPUR BIO-ORGANICS LTD., ASMOLI
(SUGAR UNIT)**
- 2. M/S DHAMPUR BIO-ORGANICS LTD., MEERGANJ
(SUGAR UNIT)**
- 3. M/S DHAMPUR SUGAR MILLS LTD., DHAMPUR
(SUGAR UNIT)**
- 4. M/S DHAMPUR SUGAR MILLS LTD., DHAMPUR
(DISTILLERY UNIT)**

IN COMPLIANCE TO**HON'BLE SUPREME COURT ORDER DATED 06.09.2024****IN THE MATTER OF****[CA No. 5975/2021]****M/S DHAMPUR BIO-ORGANICS LTD. & Ors.****VS****ADIL ANSARI & Ors.****-PREPARED BY-****THE JOINT COMMITTEE OF CPCB AND UPPCB****(DECEMBER 2024)**

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ABBREVIATIONS

AAQ	Ambient Air Quality
ACF	Activated Carbon Filter
APCD	Air Pollution Control Device
BOD	Biological Oxygen Demand
CAAQMS	Continuous Ambient Air Quality Monitoring Station
CCA	Consolidated Consent & Authorization
CGWA	Central Ground Water Authority
CIP	Cleaning in Process
COD	Chemical Oxygen Demand
CPCB	Central Pollution Control Board
CPU	Condensate Polishing Unit
DG	Diesel Generator
DO	Dissolved Oxygen
EC	Environment Clearance
EIA	Environment Impact Assessment
EMC	Environmental Management Cell
ENA	Extra Neutral Alcohol
ESP	Electrostatic Precipitator
ETP	Effluent Treatment Plant
KL	Kilo Litre
KLD	Kilo Litre Per Day
KVA	Kilo Volte Ampere
KWH	Kilo Watt Hour
MBBR	Moving Bed Biofilm Reactor
MCF	Micron Cartridge Filter
MEE	Multi Effect Evaporator
Mg/L	Milligram Per Litre
MGF	Multi Grade Filter
MLSS	Mixed Liquor Suspended Solids
MLVSS	Mixed Liquor Volatile Suspended Solids
MoEF&CC	Ministry of Environment, Forest & Climate Change
MPR	Multi Pressure Distillation
MT	Metric Ton
NGT-PB	National Green Tribunal- Principal Bench
NOC	No Objection Certificate
NSI	National Sugar Institute
OCEMS	Online effluent & emission monitoring systems
PM	Particulate Matter
PTZ	Pan, Tilt & Zoom
RO	Reverse Osmosis
STP	Sewage Treatment Plant
TCD	Ton Cane Crushing Per Day
TPH	Ton per Hour
TSDF	Treatment, Storage, and Disposal Facility
UF	Ultra filtration
UGR	Underground Reservoir
UPGWD	Uttar Pradesh Ground Water Department
UPPCB	Uttar Pradesh Pollution Control Board
UV	Ultraviolet
ZLD	Zero Liquid Discharge

Joint report of Central Pollution Control Board (CPCB) and Uttar Pradesh Pollution Control Board (UPPCB) in compliance to Hon'ble Supreme Court Order dated 06 September 2024 in the matter C.A. No. 5975/2021 of Dhampur Bio-organics & Ors Vs Adil Ansari & Ors.

1. Background

1.1 Hon'ble NGT order dated 09-11-2020 in OA no 539/2019

Hon'ble National Green Tribunal, Principal Bench (NGT-PB) issued an order on 09-11-2020 in Original Application (**O.A.**) No 539 of 2019 - Adil Ansari Vs M/s Dhampur Sugar Mills Ltd. and Ors, directed Central Pollution Control Board (CPCB) and U.P. State Pollution Control Board (**UPPCB**) to undertake inspection of four industrial units namely- (i) M/s Dhampur Bio-Organics Mills Ltd., Asmoli (Sugar Unit) Dist- Sambhal (U.P), (ii) M/s Dhampur Bio-Organics Mills Ltd., Meerganj, Dist Bareilly (U.P), (iii) M/s Dhampur Sugar Mills Ltd., (Sugar Unit), Dhampur, Dist- Bijnor (U.P) and (iv) M/s Dhampur Sugar Mills Ltd., (Distillery Unit), Dhampur, Dist- Bijnor (U.P). (hereafter referred as "the four units").

Hon'ble NGT order dated 09-11-2020 is annexed at **Annexure-1A**.

In compliance to the order, the joint team of CPCB and UPPCB carried out inspections of the four industrial units referred above during January-Feb 2021 and report was submitted on **26-03-2021** to Hon'ble NGT-PB. Hereinafter referred to as joint inspection report dated 26-03-2021.

1.2 Hon'ble NGT order dated 01-09-2021 in OA no 539/2019

Subsequently, Hon'ble NGT-PB passed judgement on 01-09-2021 in the above matter, directing all the four units referred above to pay environmental compensation (EC) of Rs 5 crores each and directing CPCB, UPPCB and District Administration to constitute a committee to carry out a detailed study regarding the extent of damage caused to the environment by these units. The Hon'ble NGT also directed all the units to ensure compliance of following directions:

- 1. All the Units must ensure continuous running of ETPs even during the non-crushing season for the adequate maintenance of required bio-mass so that the ETP is able to take the load/shock when it receives the pollution load/effluent at the start of the crushing season.*
- 2. All the Units in question must provide for separate Energy Meter for entire ETP setup including its accessory units with data logging facility which shall be inspected by UPPCB and CPCB from time to time.*
- 3. UPPCB must ensure Interlocking of Pollution Control Devices with production processes (one way but not vice versa) so as to ensure that whenever ETPs/PCDs are intentionally closed, the production also comes to halt.*

4. *Regular inspections should be carried out by the statutory authorities in both halves of the crushing season and also at least once in non-crushing season.*
5. *Since the Asmoli Unit falls in the critical zone with respect to ground water withdrawal, an assessment of water recharge needs to be carried out by CGWA or UPGWB before issuance of NOC.*

Hon'ble NGT judgement dated 01-09-2021 is annexed at **Annexure 1B**.

The concerned industrial units filed a Civil Appeal (C.A. No. 5975/2021) before Hon'ble Supreme Court of India on **20-09-2021** against Hon'ble NGT judgement dated 01-09-2021.

1.3 The Hon'ble Supreme Court order dated 08-10-2021 in CA no 5975/2021

The Hon'ble Supreme Court of India passed an order dated 08-10-2021 directing for conduct of the detailed study as directed in order impugned (Hon'ble NGT order dated 01-09-2021). The Hon'ble Supreme Court of India order dated 08-10-2021 is annexed at **Annexure-1C**.

In compliance to Hon'ble NGT order dated 01-09-2021 and Hon'ble Supreme Court order dated 08-10-2021, a joint team from CPCB, UPPCB and District Administration carried out a detailed study during Nov-Dec 2021 to assess the extent of damage caused to the environment by the concerned industrial units and report titled "Detailed study report on Extent of damage caused to the environment" was submitted before Hon'ble Supreme Court of India in Jan 2023, hereinafter referred as detailed report Jan 2023.

1.4 The Hon'ble Supreme Court order dated 06-09-2024 in CA no 5975/2021

The Hon'ble Supreme Court of India vide order dated **06-09-2024** further directed CPCB and SPCB to file a joint report indicating compliances of directions of the Hon'ble NGT, subsequent committee reports and conditions specified in environmental clearances. The Hon'ble Supreme Court of India order dated 06-09-2024 is annexed at **Annexure-1D**.

2. Compliance of the Hon'ble Supreme Court order dated 06-09-2024

The joint committee of CPCB & UPPCB carried out inspection of the four industrial units (referred above) during October 2024. Also, it is pertinent to mention that earlier all units were part of M/s Dhampur Sugars Ltd. Now, after demerger of companies, units in Asmoli and Meerganj belong to the company namely "M/s Dhampur Bio-organics Ltd." and units in Dhampur belong to the company namely "M/s Dhampur Sugars Ltd".

During inspection, the team collected the samples from aeration tanks of effluent treatment plants (ETPs), Sewage Treatment Plant (STP), bore wells

and recipient drain and checked logbooks for ETPs, STPs, bore wells, ash & sludge generation, energy consumption. The team also verified the compliance status on the recommendation of past reports namely a) detailed report Jan 2023, b) joint inspection report dated 26-03-2021, c) Hon'ble NGT order dated 01-09-2021 and d) specific conditions in environmental clearance.

During visit, all units were found non-operational. Three sugar mills were non-operational due to closing of crushing season and the fourth unit, a distillery, was non-Operational due to shortage of raw material (molasses / grain). However, it is proposed that UPPCB shall carry out random inspections of the units in operational condition.

The detailed site inspection reports of the four industrial units are annexed as **Annexure-A to Annexure-D**. The compliance of general conditions of environmental clearance is mostly covered within the information provided in the report and the compliance status in respect of specific/salient conditions of environmental clearance is provided in a separate section in individual reports. Report of each industrial unit, as at **Annexure -A to Annexure-D** is divided into six parts:

Part A: General information

Part B: Verification of compliance status on the findings/recommendation of the detailed report Jan 2023

Part C: Verification of compliance status on the findings/recommendation of joint inspection report dated 26-03-2021

Part D: Verification of compliance of the directions of Hon'ble NGT judgement dated 01.09.2021.

Part E: Verification of specific/salient conditions of Environmental Clearance

Part F: Conclusion & Recommendations

Unit wise conclusions and recommendations are reproduced below:

2.1 M/s Dhampur Bio Organics Ltd., Unit-Asmoli, District Sambhal (Sugar Unit)

Conclusion:

1. Unit was non-operational during joint site inspection by CPCB and UPPCB on 10.10.2024 due to non-crushing season. During survey of the surroundings of the unit and Sot river, no coloured water was visible at the time of visit.
2. The ground water sample analysis result does not indicate impact due to the industry.
3. The unit has complied with the recommendations of Joint Inspection report dated 13th January 2021. Details of the same are mentioned in Part C of the report.

4. The details of the verification of the directions of Hon'ble NGT passed vide judgement dated 01.09.2021 are mentioned in Part D of the report. Unit has complied all the points except the directions regarding interlocking of Pollution Control Devices with production processes.
5. The detailed compliance status of Environmental Clearance (EC) conditions is mentioned at Part E of the report. The unit has not complied with the following conditions:
 - i. No rainwater harvesting system was observed in the plant.
 - ii. Not installed CAAQMS.

Inspections by third party institutes authorised by CPCB in the past:

A third party technical institutes authorised by CPCB carried out inspection of the unit in operational condition on 20-02-2022 and 01-03-2023 and unit was found complying standards during both inspections.

Recommendations:

1. The unit shall maintain the ash disposal record with respect to disposal and distribution.
2. Unit shall implement a system for interlocking of the pollution control plants / devices and the production process, as directed by Hon'ble NGT-PB.
3. UPPCB shall carry out random inspection of the unit in operational condition.
4. Unit shall comply with following EC conditions:
 - i. Install CAAQMS stations as per EC condition.
 - ii. Make provision for rain water harvesting as per EC condition.

2.2 M/s Dhampur Bio Organics Ltd., Unit-Meerganj, District Bareilly (Sugar Unit)

Conclusion:

1. Unit was non-operational during joint site inspection by CPCB and UPPCB on 18.10.2024 due to non-crushing season. During survey of the surroundings of the unit and Sot river, no coloured water was visible at the time of visit.
2. The ground water sample analysis result does not indicate impact due to the industry.
3. The unit has complied with the recommendations of Joint Inspection report dated 13th January 2021. Details of the same are mentioned in Part C of the report.
4. The details of the verification of the directions of Hon'ble NGT passed vide judgement dated 01.09.2021 are mentioned in Part D of the report. Unit has complied all the points except the directions regarding interlocking of Pollution Control Devices with production processes.
5. The detailed compliance status of Environmental Clearance (EC) conditions is mentioned at Part E. The unit has not complied with the following conditions:
 - i. No rainwater harvesting system was observed in the plant.
 - ii. Not installed CAAQMS.

Inspections by third party institutes authorised by CPCB in the past:

A third party technical institutes authorised by CPCB carried out annual inspection of the unit in operational condition on 17-01-2022 and 15-02-2023 and unit was found complying standards during both inspections.

Recommendations:

1. The unit shall maintain the ash disposal record with respect to disposal and distribution.
2. Unit shall implement a system for interlocking of the pollution control plants / devices and the production process, as directed by Hon'ble NGT-PB.
3. UPPCB shall carry out random inspection of the unit in operational condition.
4. Unit shall comply with following EC conditions:
 - i. Install CAAQMS stations as per EC condition.
 - ii. Make provision for rain water harvesting as per EC condition.

2.3 M/s Dhampur Sugar Mills Limited, Village Alhaipur, Tehsil Dhampur, District Bijnor (Sugar Unit)**Conclusion**

1. Unit was non-operational during joint site inspection by CPCB and UPPCB on 16.10.2024 due to non-crushing season.
2. Analysis results of samples collected from Ikra drain and bore well indicate no industrial impact.
3. The unit has complied with recommendations of Joint Inspection report dated 02-03 Feb 2021 (detailed findings in Part C), except following:
 - a. Unit has not reclaimed/filled up 4000 m³ capacity lagoon near its agricultural fields completely. It was partially filled with mud and rainwater and HDPE lining still exists.
 - b. Unit has not implemented the suggestion to enhance capacity of water tank for filter backwashing The unit explained that the existing capacity has been sufficient which can be verified in periodic inspections of the unit in operational condition by UPPCB.
4. The details of the verification of the directions of Hon'ble NGT passed vide judgement dated 01.09.2021 are mentioned in Part D of the report. Unit has complied all the points except the directions regarding interlocking of Pollution Control Devices with production processes.

Inspections by third party institutes authorised by CPCB in the past

A third party technical institutes authorised by CPCB carried out annual inspection on 12-01-2022 and 14-02-2023. Unit was found not complying standards during inspection on 12-01-2022 and UPPCB issued show-cause notice to the unit on 22-

02-2022 which was later withdrawn as unit was found complying standards in subsequent inspection by UPCB. Unit was found complying standards during inspection on 14-02-2023 by third party technical institute authorised by CPCB.

Recommendations:

1. The unit shall either cover the 4000 m³ capacity earthen lagoon, which was used for storing treated effluent in the past, with brick-lining or reclaim/fill up it completely.
2. Unit shall implement a system for interlocking of the pollution control plants / devices and the production process, as directed by Hon'ble NGT-PB.
3. UPPCB shall carry out random inspection of the unit in operational condition.

2.4 M/s Dhampur Sugar mills limited Chemical Division., (Distillery Division) Dhampur District Bijnor on 16.10.2024

Conclusion:

1. Unit was non-operational during joint site inspection by CPCB and UPPCB on 16.10.2024 due to shortage of raw material (molasses & grain).
2. The unit has complied with the recommendations of Joint Inspection report dated 02nd Feb 2021. Details of the same are mentioned in Part B of the report.
3. The detailed compliance status of Environmental Clearance (EC) conditions is mentioned at Part C. The unit has not complied with the following conditions:
 - a. DG is not provided with acoustic enclosure.

Inspections by third party institutes authorised by CPCB in the past:

A third party technical institutes authorised by CPCB carried out annual inspection of the unit in operational condition on 15.01.2022 and 18.03.2023 and the unit was found complying no effluent discharge condition during both inspections.

Recommendations:

1. Unit shall provide acoustic enclosure at the DG set.
2. UPPCB shall carry out random inspection of the unit in operational condition.

INSPECTION REPORT**OF**

- 1. M/S DHAMPUR BIO-ORGANICS LTD., ASMOLI
(SUGAR UNIT)**
- 2. M/S DHAMPUR BIO-ORGANICS LTD., MEERGANJ
(SUGAR UNIT)**
- 3. M/S DHAMPUR SUGAR MILLS LTD., DHAMPUR
(SUGAR UNIT)**
- 4. M/S DHAMPUR SUGAR MILLS LTD., DHAMPUR
(DISTILLERY UNIT)**

IN COMPLIANCE TO**HON'BLE SUPREME COURT ORDER DATED 06.09.2024****IN THE MATTER OF****[CA No. 5975/2021]****M/S DHAMPUR BIO-ORGANICS LTD. & Ors.****VS****ADIL ANSARI & Ors.****-PREPARED BY-****THE JOINT COMMITTEE OF CPCB AND UPPCB****(DECEMBER 2024)**

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ABBREVIATIONS

AAQ	Ambient Air Quality
ACF	Activated Carbon Filter
APCD	Air Pollution Control Device
BOD	Biological Oxygen Demand
CAAQMS	Continuous Ambient Air Quality Monitoring Station
CCA	Consolidated Consent & Authorization
CGWA	Central Ground Water Authority
CIP	Cleaning in Process
COD	Chemical Oxygen Demand
CPCB	Central Pollution Control Board
CPU	Condensate Polishing Unit
DG	Diesel Generator
DO	Dissolved Oxygen
EC	Environment Clearance
EIA	Environment Impact Assessment
EMC	Environmental Management Cell
ENA	Extra Neutral Alcohol
ESP	Electrostatic Precipitator
ETP	Effluent Treatment Plant
KL	Kilo Litre
KLD	Kilo Litre Per Day
KVA	Kilo Volte Ampere
KWH	Kilo Watt Hour
MBBR	Moving Bed Biofilm Reactor
MCF	Micron Cartridge Filter
MEE	Multi Effect Evaporator
Mg/L	Milligram Per Litre
MGF	Multi Grade Filter
MLSS	Mixed Liquor Suspended Solids
MLVSS	Mixed Liquor Volatile Suspended Solids
MoEF&CC	Ministry of Environment, Forest & Climate Change
MPR	Multi Pressure Distillation
MT	Metric Ton
NGT-PB	National Green Tribunal- Principal Bench
NOC	No Objection Certificate
NSI	National Sugar Institute
OCEMS	Online effluent & emission monitoring systems
PM	Particulate Matter
PTZ	Pan, Tilt & Zoom
RO	Reverse Osmosis
STP	Sewage Treatment Plant
TCD	Ton Cane Crushing Per Day
TPH	Ton per Hour
TSDF	Treatment, Storage, and Disposal Facility
UF	Ultra filtration
UGR	Underground Reservoir
UPGWD	Uttar Pradesh Ground Water Department
UPPCB	Uttar Pradesh Pollution Control Board
UV	Ultraviolet
ZLD	Zero Liquid Discharge

Joint report of Central Pollution Control Board (CPCB) and Uttar Pradesh Pollution Control Board (UPPCB) in compliance to Hon'ble Supreme Court Order dated 06 September 2024 in the matter C.A. No. 5975/2021 of Dhampur Bio-organics & Ors Vs Adil Ansari & Ors.

1. Background

1.1 Hon'ble NGT order dated 09-11-2020 in OA no 539/2019

Hon'ble National Green Tribunal, Principal Bench (NGT-PB) issued an order on 09-11-2020 in Original Application (**O.A.**) No 539 of 2019 - Adil Ansari Vs M/s Dhampur Sugar Mills Ltd. and Ors, directed Central Pollution Control Board (CPCB) and U.P. State Pollution Control Board (**UPPCB**) to undertake inspection of four industrial units namely- (i) M/s Dhampur Bio-Organics Mills Ltd., Asmoli (Sugar Unit) Dist- Sambhal (U.P), (ii) M/s Dhampur Bio-Organics Mills Ltd., Meerganj, Dist Bareilly (U.P), (iii) M/s Dhampur Sugar Mills Ltd., (Sugar Unit), Dhampur, Dist- Bijnor (U.P) and (iv) M/s Dhampur Sugar Mills Ltd., (Distillery Unit), Dhampur, Dist- Bijnor (U.P). (hereafter referred as "the four units").

Hon'ble NGT order dated 09-11-2020 is annexed at **Annexure-1A**.

In compliance to the order, the joint team of CPCB and UPPCB carried out inspections of the four industrial units referred above during January-Feb 2021 and report was submitted on **26-03-2021** to Hon'ble NGT-PB. Hereinafter referred to as joint inspection report dated 26-03-2021.

1.2 Hon'ble NGT order dated 01-09-2021 in OA no 539/2019

Subsequently, Hon'ble NGT-PB passed judgement on 01-09-2021 in the above matter, directing all the four units referred above to pay environmental compensation (EC) of Rs 5 crores each and directing CPCB, UPPCB and District Administration to constitute a committee to carry out a detailed study regarding the extent of damage caused to the environment by these units. The Hon'ble NGT also directed all the units to ensure compliance of following directions:

- 1. All the Units must ensure continuous running of ETPs even during the non-crushing season for the adequate maintenance of required bio-mass so that the ETP is able to take the load/shock when it receives the pollution load/effluent at the start of the crushing season.*
- 2. All the Units in question must provide for separate Energy Meter for entire ETP setup including its accessory units with data logging facility which shall be inspected by UPPCB and CPCB from time to time.*
- 3. UPPCB must ensure Interlocking of Pollution Control Devices with production processes (one way but not vice versa) so as to ensure that whenever ETPs/PCDs are intentionally closed, the production also comes to halt.*

4. *Regular inspections should be carried out by the statutory authorities in both halves of the crushing season and also at least once in non-crushing season.*
5. *Since the Asmoli Unit falls in the critical zone with respect to ground water withdrawal, an assessment of water recharge needs to be carried out by CGWA or UPGWB before issuance of NOC.*

Hon'ble NGT judgement dated 01-09-2021 is annexed at **Annexure 1B**.

The concerned industrial units filed a Civil Appeal (C.A. No. 5975/2021) before Hon'ble Supreme Court of India on **20-09-2021** against Hon'ble NGT judgement dated 01-09-2021.

1.3 The Hon'ble Supreme Court order dated 08-10-2021 in CA no 5975/2021

The Hon'ble Supreme Court of India passed an order dated 08-10-2021 directing for conduct of the detailed study as directed in order impugned (Hon'ble NGT order dated 01-09-2021). The Hon'ble Supreme Court of India order dated 08-10-2021 is annexed at **Annexure-1C**.

In compliance to Hon'ble NGT order dated 01-09-2021 and Hon'ble Supreme Court order dated 08-10-2021, a joint team from CPCB, UPPCB and District Administration carried out a detailed study during Nov-Dec 2021 to assess the extent of damage caused to the environment by the concerned industrial units and report titled "Detailed study report on Extent of damage caused to the environment" was submitted before Hon'ble Supreme Court of India in Jan 2023, hereinafter referred as detailed report Jan 2023.

1.4 The Hon'ble Supreme Court order dated 06-09-2024 in CA no 5975/2021

The Hon'ble Supreme Court of India vide order dated **06-09-2024** further directed CPCB and SPCB to file a joint report indicating compliances of directions of the Hon'ble NGT, subsequent committee reports and conditions specified in environmental clearances. The Hon'ble Supreme Court of India order dated 06-09-2024 is annexed at **Annexure-1D**.

2. Compliance of the Hon'ble Supreme Court order dated 06-09-2024

The joint committee of CPCB & UPPCB carried out inspection of the four industrial units (referred above) during October 2024. Also, it is pertinent to mention that earlier all units were part of M/s Dhampur Sugars Ltd. Now, after demerger of companies, units in Asmoli and Meerganj belong to the company namely "M/s Dhampur Bio-organics Ltd." and units in Dhampur belong to the company namely "M/s Dhampur Sugars Ltd".

During inspection, the team collected the samples from aeration tanks of effluent treatment plants (ETPs), Sewage Treatment Plant (STP), bore wells

and recipient drain and checked logbooks for ETPs, STPs, bore wells, ash & sludge generation, energy consumption. The team also verified the compliance status on the recommendation of past reports namely a) detailed report Jan 2023, b) joint inspection report dated 26-03-2021, c) Hon'ble NGT order dated 01-09-2021 and d) specific conditions in environmental clearance.

During visit, all units were found non-operational. Three sugar mills were non-operational due to closing of crushing season and the fourth unit, a distillery, was non-Operational due to shortage of raw material (molasses / grain). However, it is proposed that UPPCB shall carry out random inspections of the units in operational condition.

The detailed site inspection reports of the four industrial units are annexed as **Annexure-A to Annexure-D**. The compliance of general conditions of environmental clearance is mostly covered within the information provided in the report and the compliance status in respect of specific/salient conditions of environmental clearance is provided in a separate section in individual reports. Report of each industrial unit, as at **Annexure -A to Annexure-D** is divided into six parts:

Part A: General information

Part B: Verification of compliance status on the findings/recommendation of the detailed report Jan 2023

Part C: Verification of compliance status on the findings/recommendation of joint inspection report dated 26-03-2021

Part D: Verification of compliance of the directions of Hon'ble NGT judgement dated 01.09.2021.

Part E: Verification of specific/salient conditions of Environmental Clearance

Part F: Conclusion & Recommendations

Unit wise conclusions and recommendations are reproduced below:

2.1 M/s Dhampur Bio Organics Ltd., Unit-Asmoli, District Sambhal (Sugar Unit)

Conclusion:

1. Unit was non-operational during joint site inspection by CPCB and UPPCB on 10.10.2024 due to non-crushing season. During survey of the surroundings of the unit and Sot river, no coloured water was visible at the time of visit.
2. The ground water sample analysis result does not indicate impact due to the industry.
3. The unit has complied with the recommendations of Joint Inspection report dated 13th January 2021. Details of the same are mentioned in Part C of the report.

4. The details of the verification of the directions of Hon'ble NGT passed vide judgement dated 01.09.2021 are mentioned in Part D of the report. Unit has complied all the points except the directions regarding interlocking of Pollution Control Devices with production processes.
5. The detailed compliance status of Environmental Clearance (EC) conditions is mentioned at Part E of the report. The unit has not complied with the following conditions:
 - i. No rainwater harvesting system was observed in the plant.
 - ii. Not installed CAAQMS.

Inspections by third party institutes authorised by CPCB in the past:

A third party technical institutes authorised by CPCB carried out inspection of the unit in operational condition on 20-02-2022 and 01-03-2023 and unit was found complying standards during both inspections.

Recommendations:

1. The unit shall maintain the ash disposal record with respect to disposal and distribution.
2. Unit shall implement a system for interlocking of the pollution control plants / devices and the production process, as directed by Hon'ble NGT-PB.
3. UPPCB shall carry out random inspection of the unit in operational condition.
4. Unit shall comply with following EC conditions:
 - i. Install CAAQMS stations as per EC condition.
 - ii. Make provision for rain water harvesting as per EC condition.

2.2 M/s Dhampur Bio Organics Ltd., Unit-Meerganj, District Bareilly (Sugar Unit)

Conclusion:

1. Unit was non-operational during joint site inspection by CPCB and UPPCB on 18.10.2024 due to non-crushing season. During survey of the surroundings of the unit and Sot river, no coloured water was visible at the time of visit.
2. The ground water sample analysis result does not indicate impact due to the industry.
3. The unit has complied with the recommendations of Joint Inspection report dated 13th January 2021. Details of the same are mentioned in Part C of the report.
4. The details of the verification of the directions of Hon'ble NGT passed vide judgement dated 01.09.2021 are mentioned in Part D of the report. Unit has complied all the points except the directions regarding interlocking of Pollution Control Devices with production processes.
5. The detailed compliance status of Environmental Clearance (EC) conditions is mentioned at Part E. The unit has not complied with the following conditions:
 - i. No rainwater harvesting system was observed in the plant.
 - ii. Not installed CAAQMS.

Inspections by third party institutes authorised by CPCB in the past:

A third party technical institutes authorised by CPCB carried out annual inspection of the unit in operational condition on 17-01-2022 and 15-02-2023 and unit was found complying standards during both inspections.

Recommendations:

1. The unit shall maintain the ash disposal record with respect to disposal and distribution.
2. Unit shall implement a system for interlocking of the pollution control plants / devices and the production process, as directed by Hon'ble NGT-PB.
3. UPPCB shall carry out random inspection of the unit in operational condition.
4. Unit shall comply with following EC conditions:
 - i. Install CAAQMS stations as per EC condition.
 - ii. Make provision for rain water harvesting as per EC condition.

2.3 M/s Dhampur Sugar Mills Limited, Village Alhaipur, Tehsil Dhampur, District Bijnor (Sugar Unit)**Conclusion**

1. Unit was non-operational during joint site inspection by CPCB and UPPCB on 16.10.2024 due to non-crushing season.
2. Analysis results of samples collected from Ikra drain and bore well indicate no industrial impact.
3. The unit has complied with recommendations of Joint Inspection report dated 02-03 Feb 2021 (detailed findings in Part C), except following:
 - a. Unit has not reclaimed/filled up 4000 m³ capacity lagoon near its agricultural fields completely. It was partially filled with mud and rainwater and HDPE lining still exists.
 - b. Unit has not implemented the suggestion to enhance capacity of water tank for filter backwashing The unit explained that the existing capacity has been sufficient which can be verified in periodic inspections of the unit in operational condition by UPPCB.
4. The details of the verification of the directions of Hon'ble NGT passed vide judgement dated 01.09.2021 are mentioned in Part D of the report. Unit has complied all the points except the directions regarding interlocking of Pollution Control Devices with production processes.

Inspections by third party institutes authorised by CPCB in the past

A third party technical institutes authorised by CPCB carried out annual inspection on 12-01-2022 and 14-02-2023. Unit was found not complying standards during inspection on 12-01-2022 and UPPCB issued show-cause notice to the unit on 22-

02-2022 which was later withdrawn as unit was found complying standards in subsequent inspection by UPCB. Unit was found complying standards during inspection on 14-02-2023 by third party technical institute authorised by CPCB.

Recommendations:

1. The unit shall either cover the 4000 m³ capacity earthen lagoon, which was used for storing treated effluent in the past, with brick-lining or reclaim/fill up it completely.
2. Unit shall implement a system for interlocking of the pollution control plants / devices and the production process, as directed by Hon'ble NGT-PB.
3. UPPCB shall carry out random inspection of the unit in operational condition.

2.4 M/s Dhampur Sugar mills limited Chemical Division., (Distillery Division) Dhampur District Bijnor on 16.10.2024

Conclusion:

1. Unit was non-operational during joint site inspection by CPCB and UPPCB on 16.10.2024 due to shortage of raw material (molasses & grain).
2. The unit has complied with the recommendations of Joint Inspection report dated 02nd Feb 2021. Details of the same are mentioned in Part B of the report.
3. The detailed compliance status of Environmental Clearance (EC) conditions is mentioned at Part C. The unit has not complied with the following conditions:
 - a. DG is not provided with acoustic enclosure.

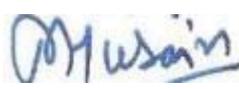
Inspections by third party institutes authorised by CPCB in the past:

A third party technical institutes authorised by CPCB carried out annual inspection of the unit in operational condition on 15.01.2022 and 18.03.2023 and the unit was found complying no effluent discharge condition during both inspections.

Recommendations:

1. Unit shall provide acoustic enclosure at the DG set.
2. UPPCB shall carry out random inspection of the unit in operational condition.

Signature of Inspection Team

S.No.	Inspecting Officials	Signature
CPCB officials (Inspected all four units)		
1.	Sh. Nazimuddin, Scientist 'F', DH- IPC-II, CPCB, Delhi	
2.	Mrs Reena Satavan, Scientist 'E', CPCB, Delhi	
UPPCB Officials (concerned Regional Office)		
M/s Dhampur Bio Organics Ltd., Unit-Asmoli, District Sambhal (Sugar Unit)		
3.	Sh. Ashutosh Chauhan, Regional Officer- Moradabad , UPPCB,	
4.	Shri J. N Tiwari, AEE, UPPCB	
M/s Dhampur Bio Organics Ltd., Unit-Meerganj, District Bareilly (Sugar Unit)		
5.	Sh. Chandresh Kumar, Regional Officer- Bareilly , UPPCB	
6.	Sh. S.S Chauhan, ASO, Regional Office- Bareilly, UPPCB	
M/s Dhampur Sugar Mills Limited, Village Alhaipur, Tehsil Dhampur, District Bijnor (Sugar & Distillery Unit)		
7.	Sh. Vijay, Regional Officer- Bijnor , UPPCB	
8.	Sh. Mahir Hussain, AEE, UPPCB	

Annexure-A**Detailed site visit report of M/s Dhampur Bio Organics Ltd., Unit-Asmoli, District Sambhal (Sugar Unit) on 10.10.2024****Part A: General Information**

1.	Name of the unit with complete postal address	M/s Dhampur Bio Organics Ltd, Unit- Asmoli, Division-Sugar (formerly M/s DSM Sugar Asmoli), Village & Post- Asmoli, Sambhal,(U.P) Pin.244304
2.	Spatial Co-ordinates Latitude and longitude	Latitude: 28.708025 Longitude: 78.542197
3.	Year of commissioning	1994-95
4.	Category	Sugar refinery with power cogeneration of 41 MW
5.	Start period of crushing season	07 th November 2023 (closed on 09.04.2024)
6.	No. of Operational days	149
7.	Operational status during visit	Non-operational (due to off-season)
8.	Consented capacity of sugar Mill (TCD)	12500 ton cane crushing per day (TCD)

Consent & EC status

9.	Consent status & its Validity with date	Consolidated Consent, under Section-25 of the Water (Prevention & Control of Pollution) Act 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act 1981, and Authorization (CCA) issued by UPPCB dated 04.09.2023 with validity upto 31.12.2024. Consolidated consent is attached at Annexure-2A.
10.	Environmental Clearance (EC)	Yes, EC issued on 22 nd June 2023 for capacity expansion from 9000 TCD to 14000 TCD. EC is attached at Annexure-2B.

Source of Fresh Water

12.	Bore well/Tube well/ Any other & its No's	3 Numbers of borewell
	Flow meter Installation at wells (Yes/No)	Yes
13.	NOC from CGWA/UPGWD & its Validity with date	Unit has UPGWD NOC for groundwater abstraction from 03 no. of bore well, having validity up to 26.06.2026. As per the conditions of NOC of UPGWD, the unit can abstract groundwater at a maximum rate of 138000 KL/annum (60000 KL/annum from bore well -1, 60000 KL/annum from borewell -2 and 18000 KL/annum from borewell -3 annually). NOC for groundwater abstraction from 03 bore wells are attached at Annexure-2C-a, 2C-b and 2C-c. As per the records it was observed that the unit has abstracted total 13609 KL of fresh water from 03 borewells in the month of March 2024 i.e. 439 KLD, which is within the permissible limit of 1800

		KL/day groundwater abstraction mentioned in the No Objection Certificate (NOC) issued by UPGWD.
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Process Effluent Treatment Plant

14.	Treatment ETP Capacity	2800 KLD
15.	Treatment ETP Scheme	Oil skimmer→ Equalization Tank→ Primary Clarifier→ lamella Clarifier→ Buffer Tank→ Anaerobic Digester followed by Aeration Tank→ Clarifiers → Multi Grade Filter & Activated Carbon Filter→ lagoon→ irrigation
16.	Disposal/reuse of treated effluent	01 no. of brick-lined treated effluent storage lagoon of capacity 16000m ³ On the day of the visit the lagoon was found dry and empty. During sugar crushing season, after treatment, the unit stores its treated effluent in the lagoon of capacity 16000m ³ for further use in irrigation. Unit is having irrigation management plan prepared by NSI, Kanpur for Command area 215 Hectare.

Process Condensate Polishing Plant (CPU)

17.	Treated capacity of Condensate polishing system adopted by the unit	To treat the process condensate, unit has installed condensate polishing unit (CPU) of capacity 36 m ³ /hr
18.	Treated scheme of the CPU	Multi Grade Filter (MGF), Activated Carbon Filter (ACF), followed by Fouling resistance membrane Reverse Osmosis system
19.	Use of treated Condensate	Treated condensate from CPU is used for make-up of Co-Gen Cooling Tower

Sewage Treatment Plant

20.	Operational Status	Operational
21.	Treatment Capacity (KLD)	60 KLD
22.	Source of domestic sewage	Staff quarters, worker's colony, guest houses, canteens etc.
23.	Treated Scheme	Holding tank → Equalization tank → Aeration tank (MBBR technology) → Multi grade Filter and Activated Carbon Filter
24.	Flow meters at inlet and outlet of STP	Installed
25.	Treated water re-use/disposal	As per the consent the treated effluent has to be recycled to the maximum extent and should be reused within the premises for gardening etc. As observed by the team, the treated effluent from STP was being used for gardening purpose within the premises and the overflow was discharged into the drain located behind the premises.

Air Pollution Sources

26.	Details of Boilers, type of fuel used,	Boilers (all boiler are bagasse-fired)	Steam Generation Capacity (Ton Per Hour)	APCD installed	Stack No.	Stack height
		Boiler-1	170	ESP	1	72 mtrs
		Boiler-2	70	Wet Scrubber	1 Comm on stack	60 mtrs
		Boiler-3	50	ESP		
27.	Online emission (OCEMS) monitoring system installed	Installed and connected with CPCB & SPCB server for Particulate Matter (PM)				

Ash Generation Details

28.	Ash Generation	Ash generation for the period from Nov, 2023 to March 2024 was as follows:						
		Month	Nov	Dec	Jan	Feb	March	April
		Ash generation (Ton)	1287.78	1730.38	1499	1635	1784	222.89
29.	Ash management and Disposal	Ash is mixed with Press mud and used as manure by local farmers.						

Part B: Verification of detailed report Jan 2023

During 17th-18th Nov 2021, survey and monitoring of nearby villages around the Dhampur Bio-Organics Ltd., Asmoli unit and monitoring of Sot River was carried out to assess the impact on ambient environment. For assessment of present situation, team carried out survey of surroundings of the unit, Sot river and ground water sampling.

Survey of the surrounding

- i. The joint team visited the drain located behind the boundary wall of the unit adjacent to ETP and STP area. It was observed that the over flow from STP outlet after reuse in gardening was being discharged into the drain which finally meets Sot River. Sample from the drain was collected. The analysis result (**Annexure 2D**) of the samples are as follows:

Table :1 Analysis Results of drain outside the unit premises

Parameters	Analysis Results	General Discharge standards
pH	8.1	5.5-9.0
COD (mg/l)	BDL	250
BOD (mg/l)	BDL	30

TSS (mg/l)	16	100
TDS (mg/l)	364	-
PO4-P	0.5	-
NO₃-NO (mg/l)	0.68	-
NH3-N	2	50

- ii. Team also surveyed the stretch of Sot River from upstream of unit (Asmoli Madhan road near the boundary wall of unit, Lat.28.71078 Long. 78.54396) to the confluence of unit drain effluent channel in the river. (Lat.28.71205 Long. 78.56318). The team observations vis-a-vis observations as per visit 17-18th Nov, 2021 are tabulated below:

Table 2: Observations on Sot River

S.No	Location	Observations as per visit 17-18 Nov 2021	Observations as per visit 10 Oct 2024
1.	River Sot on Asmoli Madhan Road near Akbarpur Gohra u/s of DSM Unit Asmoli (28.7109541 Long. 78.5437542)	- River Sot on Asmoli-Madhan road near the DSM unit boundary was found dry on the culvert. - Ploughing of river bed observed behind the unit boundary for farming.	At this location stagnant rain water was observed in the river.
2.	Behind the boundary wall of the unit.	-	River was found dry with patches of rain water. Parallel to river, drain from the unit carrying overflow of STP treated effluent was observed. The samples from STP was collected from the drain and the analysis results (depicted in table-1) indicates no industrial impact
3.	River Sot Near Asmoli Shamshan Ghat d/s of DSM unit (Lat. 28.71199, Long. 78. 55002)	- The river bed at the location behind the DSM Asmoli unit, near Asmoli Shamshan Ghat was found dry with small patches of water. - Flow in river observed through a closed pipeline at this location near river boundary.	Stagnant water was observed in the river which was largely fed with rain water and the effluent of the unit's drain/pipeline. No coloured water was visible at the time of visit, however it is pertinent to mention that unit was non-operational due to non-crushing season.

		- River at this location is largely fed with the wastewater coming from the mill as well as storm water during rain. - River bed observed dark-brown in colour.	
4.	Confluence of unit drain in the river. (Lat.28.71205 Long. 78.56318).	-	At the confluence point of River sot and drain, the river was found covered with water hyacinth.

Ground water Assessment

To assess the quality of ground water, the team collected ground water sample from borewell of school located in Ram Nagar Village (located on Right bank of Sot River). Analysis results are attached at **Annexure 2D** and are tabulated below:

Table 3: Analysis results of samples collected from Borewell

Parameters	Analysis Results	BIS IS 10500:2012 (Permissible limit in absence of alternative source)
pH	7.3	6.5-8.5
Conductivity (µmho/cm)	715	-
Color (colour units)	BDL	15
TSS (mg/l)	11	-
BOD (mg/l)	BDL	-
COD (mg/l)	04	-
TDS (mg/l)	400	2000
Total hardness as CaCO₃ (mg/l)	323	600
Total alkalinity as CaCO₃(mg/l)	310	600
PO₄	0.08	-
NO₃-N	1.93	-
F-	BDL	1.5
Chloride (mg/l)	17	1000
Sulfate (mg/l)	58	400
As (mg/l)	BDL	0.05
Cd (mg/l)	BDL	0.003
Co (mg/l)	BDL	-
Cr (mg/l)	BDL	0.05
Cu (mg/l)	BDL	1.5
Fe (mg/l)	0.031	0.3

Mn (mg/l)	0.174	0.3
Ni (mg/l)	BDL	0.02
Pb (mg/l)	BDL	0.01
Sb (mg/l)	BDL	-
Se (mg/l)	BDL	0.01
V (mg/l)	BDL	-
Zn (mg/l)	0.033	15

Analysis results of the samples collected from the ground water of Village Ram Nagar indicates no industrial impact.

Part C: Verification of the recommendations of joint inspection report dated 26-03-2021

S.No.	Recommendations by Joint inspection report dated 26-03-2021	Verification by joint team as on date 10-10-2024
1.	The unit shall provide suitable capacity dosing pump for dosing of chemicals like lime and polyelectrolyte solution for optimum utilization of chemical as per feed flow condition.	Lime dosing pump was installed before equalization tank & poly dosing pumps were found installed at the primary clarifier outlet. Also, poly dosing pumps in decanter Feed line were observed.
2.	The unit shall safely dispose scrap/metal	The unit has sold 1450 kg of scrap to M/s A.S scrap traders in the month of August 2024. The copy of invoice for selling scrap is annexed at Annexure-2E
3.	The unit shall commission decanter for better sludge management	Decanter of capacity 05 m ³ /hr was found installed. (refer Photograph no. 4)
4.	The unit shall repair partition wall sludge drying bed	Unit has dismantled the sludge beds and has installed decanter of capacity 05 m ³ /hr for sludge management.
5.	The unit shall install condensate Polishing unit	Condensate polishing unit (CPU) of capacity 36m ³ /hr has been installed for treatment of cooling tower & boiler blowdown. The treatment scheme of CPU is as follows: Condensate underground reservoir (UGR) tank → transfer pump → Multigrade filter (MGF) → Activated carbon filter (ACF) →

		<p><i>bag filter → micron cartridge filter → Reverse Osmosis (RO) → RO reject goes to ETP and RO permeate (treated condensate) is used in co-gen & cooling tower</i></p>								
<p>6.</p>	<p>The unit shall install STP for treatment of sewage generated from residential colony as soon as possible. The unit shall restrict the drainage of domestics sewage into irrigation channel coming from residential area.</p>	<p>The unit has installed sewage treatment plant (STP) of capacity 60 KLD for treatment of domestic effluent generated from the staff quarters, worker’s colony, guest houses, canteens, bathrooms, kitchen and laundry etc.</p> <p>The STP consist of the following scheme:</p> <p><i>Holding tank → Equalization tank → Aeration tank (MBBR technology) → Multi grade Filter and Activated Carbon Filter</i></p> <p>STP treated effluent is used for gardening purpose.</p> <ul style="list-style-type: none"> • On the day of the visit, Sewage Treatment Plant (STP) was found operational. Untreated and treated sewage samples were collected from the inlet and final outlet of STP. • Flow meters were found installed at the inlet & outlet of STP. <ul style="list-style-type: none"> ○ Reading of STP inlet flowmeter: Instantaneous-6.82m³/hr; Totalizer- 34608 m³ ○ Reading of STP outlet flowmeter: Instantaneous- 3.7m³/hr; Totalizer 32721.4 m³ • Unit has maintained logbook of STP operations. Logbooks of STP inlet and outlet were collected for the month of September 2024 and the details are as follows: <table border="1" data-bbox="790 1709 1396 1861"> <thead> <tr> <th>Month</th> <th>No of days</th> <th>STP Inlet (kl)</th> <th>STP Outlet (kl)</th> </tr> </thead> <tbody> <tr> <td>Sept. 2024</td> <td>30</td> <td>999</td> <td>959</td> </tr> </tbody> </table> <p>Average flow: Inlet-33.3KLD & Outlet- 31.9KLD</p>	Month	No of days	STP Inlet (kl)	STP Outlet (kl)	Sept. 2024	30	999	959
Month	No of days	STP Inlet (kl)	STP Outlet (kl)							
Sept. 2024	30	999	959							

Table 4: Analysis results of samples collected from STP									
Sr. No.	Location	pH	COD (mg/l)	BOD (mg/l)	TSS (mg/l)	TDS (mg/l)	PO4-P (mg/l)	NH3-N	NO3-N (mg/l)
1.	STP Inlet	7.1	45	16	15	376	0.3	-	BDL
2.	STP Outlet	8.2	BDL	BDL	BDL	496	4.3	1	8.26
Standards mentioned in CCA issued by UPPCB on 19.09.2022		5.5 - 9.0	-	30					
STP was found complying w.r.t. the standards prescribed in the Consent issued by UPPCB									
7.	The unit shall obtain the NOC from ground water department, UP as soon as earliest			The unit has obtained NOC from Uttar Pradesh Ground Water Department (UPGWD) dated 06.07.2021 for groundwater abstraction from 03 no. of bore wells, having validity up to 26.06.2026. As per the conditions of NOC, the unit can abstract groundwater at a maximum rate of 138000 KL/annum (60000 from bore well -1, 60000 from borewell -2 and 18000 from borewell -3 annually).					

Part D: Verification of the directions of Hon'ble NGT judgement dated 01.09.2021.

S.No.	Recommendations of Hon'ble NGT Judgement dated 01-09-2021	Compliance status as on 10-10-2024
1.	All the Units must ensure continuous running of ETPs even during the non-crushing season for the adequate maintenance of required bio-mass so that the ETP is able to take the load/shock when it receives the pollution load/effluent at the start of the crushing season.	At the time of visit, the unit was non-operational due to off-season. Team observed that the ETP was under stabilization. For the maintenance of adequate bio-mass aeration tank was found operational. Sample was collected from the aeration tank and the analysis results are as follows: MLSS = 1916 mg/l MLVSS = 1323 mg/l Analysis results showed MLVSS/MLSS ratio as 0.69 which indicates that unit is in process of developing active biomass for stabilizing ETP prior to commencement of crushing season.

2.	All the Units in question must provide for separate Energy Meter for entire ETP setup including its accessory units with data logging facility which shall be inspected by UPPCB and CPCB from time to time.	<p>Separate energy meter was found installed for the ETP. The unit has maintained log book of energy consumption. The team collected log book of energy meter for the period from Nov 2023 to March 2024 and the details are as follows:</p> <table border="1" data-bbox="751 405 1334 846"> <thead> <tr> <th>Month</th> <th>Consumption(KWH)</th> </tr> </thead> <tbody> <tr> <td>Nov, 2023</td> <td>66176.0</td> </tr> <tr> <td>Dec, 2023</td> <td>59564.8</td> </tr> <tr> <td>Jan 2024</td> <td>73886.4</td> </tr> <tr> <td>Feb, 2024</td> <td>64409.6</td> </tr> <tr> <td>March, 2024</td> <td>65481.6</td> </tr> <tr> <td>April, 2024</td> <td>53547.2</td> </tr> <tr> <td>May, 2024</td> <td>54556.8</td> </tr> <tr> <td>June 2024</td> <td>24297.9</td> </tr> <tr> <td>July,2024</td> <td>41588.8</td> </tr> <tr> <td>Aug,2024</td> <td>34528.0</td> </tr> <tr> <td>Sep,2024</td> <td>34636.96</td> </tr> </tbody> </table>	Month	Consumption(KWH)	Nov, 2023	66176.0	Dec, 2023	59564.8	Jan 2024	73886.4	Feb, 2024	64409.6	March, 2024	65481.6	April, 2024	53547.2	May, 2024	54556.8	June 2024	24297.9	July,2024	41588.8	Aug,2024	34528.0	Sep,2024	34636.96
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3.	UPPCB must ensure Interlocking of Pollution Control Devices with production processes (one way but not vice versa) so as to ensure that whenever ETPs /PCDs are intentionally closed, the production also comes to halt.	UPPCB directed the unit to comply this direction of Hon'ble NGT. The unit represented in this regard that sugar production is a continuous process and if the production process is stopped suddenly the sugarcane juice and juice concentrates in the process will clog and it will be very difficult to clean the plant and resume production.																								
4.	Regular inspections should be carried out by the statutory authorities in both halves of the crushing season and also at least once in non-crushing season.	<p>During crushing season 2022-23 and 2023-24, sampling was carried out three times i.e. on 14-02-2023, 21-03-2023 & 09.12.2023 by UPPCB. Unit was found complying standards during all these inspections. Analysis reports are attached at Annexure 2F-a, 2F-b and 2F-c.</p> <p>Also, third party technical institutes authorised by CPCB carried out inspection on 20-02-2022 & 01-03-2023 and unit was found complying standards during both inspections. The reports are attached at Annexure 2F-d and Annexure 2F-e.</p>																								
5.	Since the Asmoli Unit falls in the critical zone with respect to ground water withdrawal, an assessment of water recharge needs to be carried out by CGWA or UPGWB before issuance of NOC.	As per notification dated 06-02-2024 regarding amendment in Section 9 of Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 (Uttar Pradesh Act No. 13 of 2019), districts are divided into blocks and as per categorisation of blocks based on water depletion updated during 2023, Asmoli block now falls under semi critical zone. Reference for same is attached at Annexure 2G.																								

	<p>Unit has obtained valid ground water for groundwater abstraction from 03 no. of Borewell dated 06.07.2021 having validity upto 26.06.2026 with NOC no. NOC012653, NOC039759 and NOC034938.</p> <p>As per the conditions of NOC of UPGWD, the unit can abstract groundwater at a maximum rate of 138000 KL/annum (60000 from bore well -1, 60000 from borewell -2 and 18000 from borewell -3 annually).</p>
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Part E: Verification of specific/salient conditions of Environmental Clearance (EC):

The Unit has obtained Environment Clearance (EC) dated 22.06.2023 from Ministry of Environment, Forest & Climate Change (MoEF&CC) for expansion of existing sugar unit from 9000 TCD to 14000 TCD without change in existing co gen power capacity 41 MW within existing industry premises. During visit on 10.10.2024 team verified the compliance of the major EC conditions.

The status of specific/salient EC conditions is mentioned below;

1. Compliance status of specific conditions:

I. Discharge should be as per MoEF&CC Guidelines.

Status as verified by team:

- i. The unit has installed effluent treatment plant of capacity 2800KLD having treatment scheme up to tertiary treatment level. The scheme is as follows:

Equalization Tank → Primary Clarifier → lamella Clarifier → Buffer Tank → Anaerobic Digester followed by Aeration Tank → Clarifiers → MGF & ACF

However, ETP was found under stabilization at the time of visit due to off-season. Therefore, sampling was done only from aeration tank and quality & quantity of discharge can't be verified. Sample analysis of aeration tank indicated MLSS: 1916 mg/l and MLVSS: 1323 mg/l.

- ii. The unit has installed **Sewage Treatment Plant (STP)** of 60KLD to treat domestic sewage, which was found operational on the day of visit. As per the analysis results the STP was found complying the standards prescribed in the Consent. The details are already mentioned at Point 6 of above Part C.

II. PP shall install Continuous Ambient Air Quality Monitoring Station (CAAQMS)

Status as verified by team:

- i. CAAQMS has not been installed by the PP.

III. Disposal of fly ash shall be done within the premises.

Status as verified by team:

- i. As informed by the unit representative the ash is mixed with Press mud and given to local farmers to be used as manure. However, at the time of visit, as the unit was non-operational therefore, no fly ash was observed by the team within the premises.

IV. Three tier green belt shall be developed with native species all along the periphery of the project. Site survival rate of green belt developed shall be monitored on periodic basis to ensure that damaged plants are replaced with new plants in the subsequent years (Miyawaki method to be adopted for plantation)

Status as verified by team:

- i. A three-tier green belt is a plantation with three layers of trees, shrubs, and grasses, designed to help control pollution and improve the environment. It was observed that the unit has developed lawns in front of guest house followed by shrubs and trees.
- ii. Out of total plant area of 34.5 hectare, green belt has been developed on 10.52-hectare area i.e 30.4% of which 6.39 ha is green area and 4.13 ha is landscape area.
- iii. During visit team observed that green belt is majorly developed near ETP & STP area, guest house and colony. Dense plantation was observed near ETP area which was developed using Miyawaki technique. Also, trees of Shisham, Neem, Mango, Arjun, Jamun, etc. were observed along the roadside & industry periphery. Green patches were also developed in between the plant area. As per the details provided by the unit, the details of existing trees/shrubs at project site is as follows:

Sl. No.	Location	No. of Plants	Species Details
1	Near Colony & Roadside	5050	Shisham,Neem, Pakad, Pahadi neem, mango, Arjun, jamun, Shaguan etc.
2	Near ETP (Miyawaki)	6000	Kaim,Haldu, Desi Babool, Saaja, doodhi,Neem, Pipal, Guava, Ficus,Shami,mahua, Kosum, Amla, Dhak,

			Baheda, Karanz, Amaltas, Satavari, Jamun, sadabahar, Khazur, Kaans, Sheesham etc.
3	Along the Periphery and inside the Plants	5500	Semal, Moorpankh, Ashok, Mango, Neem, Banyan, Bottles Brush, Kadamb, Silver Oak, Pal Tree, Gul Mohar, Goolar, kaner, Harsingar, Plumeria Alba, Saguan, Pilkhan- etc.
Total		16550	

V. Performance test shall be conducted on all pollution control system every year and report shall be submitted to regional office of the MoEF and CC.

Status as verified by team:

Unit conducts analysis of ETP (inlet & outlet) samples and stack monitoring through third party (NABL accredited) laboratory and submits the reports along with 6 Monthly Compliance Report to MoEF&CC. As per reports, last ETP monitoring was carried out on 20-03-2024 and ambient air quality monitoring was conducted on 16-02-2024.

ETP inlet sample results indicate pH- 5.8, BOD- 412 mg/l, COD- 2872 mg/l, TSS-196 mg/l, TDS- 1360 mg/l and Oil & Grease-13.4 mg/l whereas ETP outlet sample results indicate pH- 7.6, BOD- 14 mg/l, COD- 92 mg/l, TSS-10.4 mg/l, TDS- 1660 mg/l and Oil & Grease-BDL. ETP results indicate compliance w.r.t notified discharge norms.

Ambient air quality monitoring was conducted on 16.02.2024 near main gate, boiler, gahre ki madaiyanan and Asmoli village are as follows:

Location	PM 10 ($\mu\text{g}/\text{m}^3$)	PM 2.5 ($\mu\text{g}/\text{m}^3$)	SO ₂ ($\mu\text{g}/\text{m}^3$)	NOx ($\mu\text{g}/\text{m}^3$)
Near Main gate	88.4	53.58	14.98	22.15
Near Boiler	79.4	48.75	13.22	20.58
Near gahre ki madaiyan	75.9	47.32	13.42	19.85
Near Village Asmoli	76.3	46.01	12.49	17.55
Standard	100	60	80	80

Analysis results indicate compliance w.r.t notified parameters.

Unit has carried out adequacy assessment of ETP by NSI, Kanpur on 26-27 Oct 2023. As per adequacy report, the capacity of existing ETP to work as common ETP is considered adequate @14000 TCD with maximum effluent generation of 200 L/ton of cane.

VI. Greening and paving shall be implemented in the plant area to arrest soil erosion and dust pollution due to exposed soil surface.

Status as verified by team:

In plant area team observed patches of greenery and tiled paved surface (**refer photograph no. 12**).

VII. Properly covered vehicles shall be used while transporting material and product.

Status as verified by team:

At the time of visit no transportation of material and product was taking place as the unit was non-operational.

VIII. Allergy test should also be included in health check-up of works.

Status as verified by team:

Health check-up of all the employees for identification of occupational health hazard on bi-annual basis is being conducted by the unit where blood tests, eye check-up, telemetry test, respiratory system check-up were done by panel of MBBS doctors. Sample report of an employee is attached as **Annexure 2H** for reference.

IX. Industry should comply with the CPCB charter guidelines for sugar units and treated effluent shall be used for the different purposes as per the requirements in the industry

Status as verified by team:

- i. The compliance status of salient points of Sugar Charter are as following:
 - a) The unit has tertiary level effluent treatment plant of 2800 KLD capacity.
 - b) Installed electromagnetic flow meters at ETP inlet, outlet and all three borewells.
 - c) Maintained daily records of fresh water consumption, effluent discharge, regular analysis of ETP effluent parameters, energy consumption, CPU & STP operations etc.
 - d) Installed CPU of capacity 36m³/hr.
 - e) Installed decanter of 5 m³/hr capacity for sludge handling.
 - f) Developed environmental laboratory for the analysis of DO, pH, BOD, COD, TSS & TDS and MLSS parameters of ETP inlet and outlet.
 - g) Developed Environmental Management Cell (EMC)
 - h) Prepared Irrigation Management Plan from NSI, Kanpur for 215hectare command area. Have lagoon of capacity 16000m³ capacity for storage of the treated effluent to be used for irrigation purpose.
 - i) As per adequacy assessment of ETP carried out by NSI, Kanpur on 26-27 Oct 2023, the capacity of existing ETP to work as common ETP is considered adequate @14000 TCD with maximum effluent generation of 200 L/ton of cane.

- j) Installed Online effluent & emission (OCEMS) monitoring system at ETP outlet & boiler stack respectively and provided its connectivity to CPCB and SPCB servers

2. Compliance status of major standard conditions:

I. Statutory Compliance:

- i. The unit has obtained Consolidated Consent & Authorization issued by UPPCB dated 04.09.2023 under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981 and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 with a validity upto 31.12.2024.
- ii. The unit has obtained UPGWD NOC for groundwater abstraction from 03 no. of borewell, having validity upto 26.06.2026. As per the conditions of NOC of UPGWD, the unit can abstract groundwater at a maximum rate of 138000 KL/annum (60000 from bore well -1, 60000 from borewell -2 and 18000 from borewell -3 annually).

II. Air Quality Monitoring & Preservation:

- i. Online Continuous Effluent Monitoring System (OCEMS) is installed in all the Boiler Stacks & it is connected to CPCB & UPPCB Server.
- ii. Unit carries out Ambient Air Quality (AAQ) monitoring at four designated locations which were residential colony, near Boiling house, Co-Gen near DM plant and ETP area. The last monitoring was carried out on 16.02.2024 by NABL accredited & EPA recognised laboratory. Analysis results are mentioned in point V of EC conditions.
- iii. Installed an Electrostatic Precipitator (ESP) on the stack of the 170 Ton Per Hour (TPH) boiler and a Wet Scrubber on the common stack of the 70 TPH and 50 Ton Per Hour (TPH) boilers.
- iv. The unit doesn't use any coal rather it exclusively uses bagasse as fuel in all the three Boilers of capacity 170 Ton Per Hour (TPH), 70 Ton Per Hour (TPH) & 50 Ton Per Hour (TPH). These boilers are equipped with two stacks, with heights of 72 meters (170 TPH) and 60 meters (common for 70 & 50 TPH).
- v. It was observed that unit has 01 DG set of capacity 750 KVA having Stack height of 16 mtrs.

III. Water quality monitoring and preservation

- i. Flow meters were found installed at the inlet and outlet of ETP and same are connected to CPCB & UPPCB Server. **(refer photograph no 5 & 6)**
- ii. Separate storm water drain was observed within the premises.
- iii. As the unit was non-operational hence, the compliance of ETP with discharge norms couldn't be verified.

- iv. Unit has obtained UPGWD NOC for groundwater abstraction from 03 no. of borewell, having validity upto 26.06.2026. As per the records it was observed that the unit has abstracted total 13609 KL of fresh water from 03 borewells in the month of March 2024 i.e. 439 KLD, which is within the permissible limit of 1800 KL/day groundwater abstraction mentioned in the No Objection Certificate (NOC) issued by UPGWD.
- v. The unit has Effluent Treatment Plant (ETP) of capacity 2800 KLD. During visit the unit was found non-operational due to season off, however the Effluent Treatment Plant (ETP) was under stabilization.

IV. Noise monitoring and preservation

- i. DG Set is provided with acoustic enclosure. (*refer photograph no. 17*)

V. Waste Management

- i. ETP Sludge is used as manure.
- ii. Hazardous waste like Used Oil is sent to TSDF. The unit has TSDF membership with Bharat oil and waste management limited. Unit has submitted the copy of form-10 for the month of May, 2024. As per the document the unit has transported 70 kg of sludge, 28.7 kg cotton rags and 40 kg empty drums to Bharat oil ltd.,
- iii. As waste minimization measures, unit has installed automated filling and Hydro-jetting for cleaning of vessels.

VI. Green Belt

- i. Details about green belt along with details of trees & shrubs are mentioned in above Para IV of specific EC conditions.

Part F: Conclusion & Recommendations

Conclusion:

1. Unit was non-operational due to non-crushing season. During survey of the surroundings of the unit and Sot river, no coloured water was visible at the time of visit.
2. The ground water sample analysis result does not indicate impact due to the industry.
3. The unit has complied with the recommendations of Joint Inspection report dated 13th January 2021. Details of the same are mentioned in Part C of the report.
4. The details of the verification of the directions of Hon'ble NGT passed vide judgement dated 01.09.2021 are mentioned in Part D of the report. Unit has complied all the points except the directions regarding interlocking of Pollution Control Devices with production processes.
5. The detailed compliance status of Environmental Clearance (EC) conditions is mentioned at Part E. The unit has not complied with the following conditions:

- iii. Not installed CAAQMS.
- iv. No rainwater harvesting system was observed in the plant.

Recommendations:

- Unit shall maintain the ash disposal record with respect to disposal and distribution.
- Unit shall implement a system for interlocking of the pollution control plants / devices and the production process, as directed by Hon'ble NGT-PB.
- Unit shall comply with following EC conditions:
 - Install CAAQMS stations as per EC condition.
 - Make provision for rain water harvesting as per EC condition.

Inspection Team

S.No.	Inspecting Officials	Signature
1.	Sh. Nazimuddin, Scientist 'F', DH- IPC-II, CPCB, Delhi	
2.	Mrs Reena Satavan, Scientist 'E', CPCB, Delhi	
3.	Sh. Ashutosh Chauhan, Regional Officer- Moradabad, UPPCB,	
4.	Shri J. N Tiwari, AEE, UPPCB	

Photographs



Pic :1 Effluent treatment scheme



Pic : 2 ETP tank



Pic :3 Lagoon for storage of ETP treated effluent



Pic:4 Decanter



Pic: 5 Flow meter at the inlet of ETP



Pic: 6 Flow meter at the outlet of ETP



Pic: 7 lime dosing pump



Pic: 8 Flow meter at the inlet of STP



Pic: 9 Sewage Treatment plant



Pic: 10 STP inlet



Pic: 11 MGF and ACF units of STP



Pic: 12 Green belt area



Pic: 13 Drain outside the units premises



Pic: 14 Water hyacinth at the confluence point of drain and Sot River



Pic 15: Paved area near plants



Pic 16 : Rain water accumulated in River SOT



Pic 17 : DG set

Annexure-B**Detailed site visit report of M/s Dhampur Bio Organics Ltd., Unit- Meerganj, District Bareilly (Sugar Unit) on 18.10.2024****Part A: General Information**

1.	Name of the unit with complete postal address	M/s Dhampur Bio Organics Ltd, Unit- Meerganj, Division- Sugar, Village & Post- Meerganj, Bareilly ,(U.P) Pin Code - 243504
2.	Spatial Co-ordinates Latitude and longitude	Latitude: 28.549419° Longitude: 79.213158°
3.	Year of commissioning	1995
4.	Category	Sugar with power cogeneration of 22.5 MW
5.	Co-Generation Capacity, MW	22.5 MW
6.	Start period of crushing season	07 th November 2023 (crushing season closed on 09.04.2024)
7.	No. of Operational days	136
8.	Operational status during visit	Non-operational (due to off-season)
9.	Consented capacity of sugar Mill (TCD)	9000 ton cane crushing per day (TCD)

Consent & EC status

10.	Consent status & its Validity with date	Consolidated Consent & Authorization (CCA) issued by UPPCB dated 19.06.2023 under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981 with validity upto 31.12.2024. Consolidated consent is attached at Annexure-3A .
11.	Environment Clearance (EC)	Yes, EC issued on 27 th March 2023 for capacity expansion from 5000 TCD to 11000 TCD. EC is attached at Annexure-3B .

Source of Fresh Water

12.	Bore well/Tube well/ Any other & its No's	4 Numbers of borewell
	Flow meter Installation at wells (Yes/No)	Yes
13.	NOC from CGWA/UPGWD & its Validity with date	Unit has UPGWD NOC for groundwater abstraction from 04 no. of borewell, having validity upto 18.05.2026. As per the conditions of NOC of UPGWD, the unit can abstract groundwater at a maximum rate of 166100 KL/annum or 730 KLD (55800 from bore well -1, 55800 from borewell - 2, 18000 from borewell-3 and 36500 from borewell - 4 annually). NOC for groundwater abstraction from 03 bore wells are attached at Annexure-3C-a, 3C-b and 3C-c . As per the records it was observed that the unit has abstracted total 50373 kl from 04 borewells (i.e. 14250 KL

		in the month of Nov. 2023, 9232 KL in Dec, 2023, 7530 KL in Jan, 2024, 9344 KL in Feb, 2024 and 10017 KL in March, 2024) against the permissible limit of 166100 KL/annum which is as per NOC.
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Process Effluent Treatment Plant

14.	Treatment ETP Capacity	The unit has installed ETP of 2200 KLD capacity.
15.	Operational Status	ETP was not in operation due to non-crushing season however, was found under stabilization at the time of visit.
16.	Treatment ETP Scheme	Equalization Tank → Primary Clarifier → Aeration Tank → Secondary Clarifiers → Filter & Activated Carbon unit → storage lagoon → irrigation
17.	Flowmeters installed	The unit has installed flow meter at the inlet, outlet of ETP
18.	Disposal/reuse of treated effluent	<p>For storage of treated effluent, the unit is having one brick-lined treated effluent storage lagoon of capacity 5000 m³ from where the treated effluent from the lagoon is used in irrigation.</p> <p>To record the quantity of treated effluent being used for irrigation purpose, flow meter was found installed and unit maintains log-book of the same. However, due to non-crushing season on the day of visit the lagoon was found dry and empty.</p>

Sewage Treatment Plant

19.	Operational Status	Operational
20.	Treatment Capacity (KLD)	50 KLD
21.	Source of domestic sewage	Staff quarters, guest houses, offices etc.
22.	Treated Scheme	Sump → Equalization tank → MBBR-1 → MBBR-2 → Tube Settler → Chlorine contact tank → Filtration unit and Activated Carbon unit → Treated effluent tank → irrigation
23.	Flow meters at inlet and outlet of STP	Installed at inlet & outlet of STP.
24.	Condition as per the Consent issued by SPCB	The treated effluent shall be reused to the maximum extent within the premises for gardening. Quality of the treated effluent shall meet to the general standards as prescribed under Environment (Protection) Rules, 1986.
25.	Observation w.r.t reuse of treated water from STP outlet	At the time of visit the entire treated effluent from STP outlet was being used in the plantation around STP area through closed pipeline. Samples were also collected from STP inlet & outlet.

Air Pollution Sources

26.	Details of Boilers & type of fuel used	Boilers	Type of fuel	Steam generation Capacity (Ton Per Hour)	APCD installed	Stack No.	Stack height
		Boiler-1		80	Water scrubber	1	Common stack of

		Boiler-2	Bagasse	55	Water Scrubber		height 50 mtrs
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Ash Generation Details

27.	Ash Generation	Ash generation for the period from Nov, 2023 to March 2024 was as follows:					
		Month	Nov	Dec	Jan	Feb	March
	Ash generation (MT)	754.2	905.6	914.8	860.3	662.4	
28.	Ash management and Disposal	Mixed with Press mud and use as manure.					

Part B: Verification of findings of detailed report Jan 2023

During 15th-16th Nov 2021, survey and monitoring of nearby villages around the Dhampur Bio-Organics Ltd., Meerganj unit and monitoring of Pilakhar River was carried out to assess the impact on ambient environment.

For assessment of present situation, team visited the industrial premises and surroundings. The findings of the team are mentioned below:

- i. To assess the quality of ground water, the team collected ground water sample from borewell located within the unit premises. Analysis results of the sample collected are attached at **Annexure-3D** and is tabulated below:

Table 1: Analysis results of samples collected from Hand pump

Parameters	Analysis Results	BIS standards (10500)
pH	7.7	6.5-8.5
Conductivity (µmho/cm)	589	-
Color (colour units)	BDL	15
TSS (mg/l)	BDL	-
BOD (mg/l)	BDL	-
COD (mg/l)	BDL	-
TDS (mg/l)	386	2000
Total hardness as CaCO ₃ (mg/l)	160	600
Total alkalinity as CaCO ₃ (mg/l)	255	600
Sulfate (mg/l)	59	400
As (mg/l)	BDL	0.05
Cd (mg/l)	BDL	0.003
Co (mg/l)	BDL	-
Cr (mg/l)	BDL	0.05
Cu (mg/l)	BDL	1.5
Fe (mg/l)	0.031	0.3
Mn (mg/l)	0.174	0.3

Ni (mg/l)	BDL	0.02
Pb (mg/l)	BDL	0.01
Sb (mg/l)	BDL	-
Se (mg/l)	BDL	0.01
V (mg/l)	BDL	-
Zn (mg/l)	0.033	15

Analysis results of the samples collected from the ground indicates no industrial impact.

- ii. The unit was non-operational and no discharge was observed from the industrial premises.

Part C: Verification of the recommendations of the joint inspection report dated 26-03-2021

S.No	Recommendations in Joint inspection report dated 26-03-2021	Verification by joint team as on date 18.10.2024												
1.	ETP inlet flowmeter should be installed at the main inlet of ETP.	The unit has installed flowmeter at the inlet of ETP. (refer photograph no. 1)												
2.	Periodic removal of sludge shall be ensured	<p>On the day of the visit, the plant was found non-operational due to season off. No stored sludge was observed in the unit premises. The team collected log book of ETP sludge for the period from Nov, 2024 to March 2024. The details are as follows;</p> <table border="1"> <thead> <tr> <th>Month</th> <th>Sludge generation (kg)</th> </tr> </thead> <tbody> <tr> <td>Nov, 2023</td> <td>7374</td> </tr> <tr> <td>Dec, 2023</td> <td>18868</td> </tr> <tr> <td>Jan, 2024</td> <td>18475</td> </tr> <tr> <td>Feb, 2024</td> <td>17369</td> </tr> <tr> <td>March, 2024</td> <td>18073</td> </tr> </tbody> </table> <p>The logbook data indicates that's the unit removes its ETP sludge periodically.</p>	Month	Sludge generation (kg)	Nov, 2023	7374	Dec, 2023	18868	Jan, 2024	18475	Feb, 2024	17369	March, 2024	18073
Month	Sludge generation (kg)													
Nov, 2023	7374													
Dec, 2023	18868													
Jan, 2024	18475													
Feb, 2024	17369													
March, 2024	18073													
3.	Flow meter shall be installed at mill house for monitoring of generated effluent.	The unit has installed flow meter at the mill house. (refer photograph no. 2)												
4.	The oil skimmer shall be installed in the ETP within a tank having approximately retention time of 45 min.	The unit has installed an oil & grease trap in the ETP, however due to non-operational of the plant the working of oil skimmer could not be verified. (refer photograph no. 3 & 4)												

5.	The treated effluent discharges for irrigation shall comply with MoEF & CC notification dated 14.01.2016 for land disposal	The plant was non-operational due to which the sampling could not be done.								
6.	The unit shall install STP for treatment of generated sewage. Treated sewage shall be utilized for irrigation & other purposes.	<ul style="list-style-type: none"> The unit has installed one sewage treatment plant (STP) of capacity 50 KLD for treatment of domestic effluent generated from the staff quarters, worker's colony, guest house, offices etc. The STP consist of the following; Holding tank →Oil & Grease Trap→Equalization tank →MBBR-1→MBBR-2 →Tube Settler→Chlorine Contact tank→Multi grade Filter and Activated Carbon Filter→treated effluent tank→irrigation On the day of the visit, Sewage Treatment Plant (STP) was found operational. Samples were collected from the inlet and final outlet of STP. Flow meters were found installed at the inlet & outlet of STP. Unit has maintained logbook of STP operations. Logbooks of STP inlet and outlet were collected for the month of September 2024 and the details are as follows; <table border="1" data-bbox="821 1238 1469 1391"> <thead> <tr> <th>Month</th> <th>No of days</th> <th>STP Inlet (kl)</th> <th>STP Outlet (kl)</th> </tr> </thead> <tbody> <tr> <td>Sept. 2024</td> <td>30</td> <td>613</td> <td>515</td> </tr> </tbody> </table> <p>Average flow: at inlet – 20.43 KLD; outlet: 17.16 KLD</p> <p>The logbook indicates that about 515 KL sewage was treated in STP in September 2024.</p>	Month	No of days	STP Inlet (kl)	STP Outlet (kl)	Sept. 2024	30	613	515
Month	No of days	STP Inlet (kl)	STP Outlet (kl)							
Sept. 2024	30	613	515							
Table 2: Characteristics of samples collected from STP										
Sr. No.	Location	pH	colour	COD (mg/l)	BOD (mg/l)	TSS	TDS	NH₂-N	NO₃-N (mg/l)	
1.	STP Inlet	7.2	BDL	55	16	11	248	0.22	2.62	
2.	STP Outlet	8.2	BDL	39	12	BDL	368	0.52	1.75	
Standards mentioned in CCA issued by UPPCB on 19.09.2022		5.5 – 9.0		-	30					
STP was found complying w.r.t. the standards prescribed in the Consent										

7.	The unit shall keep only single arrangement to pump the treated effluent from the irrigation & other purposes.	The unit has dismantled the pumping arrangement available after secondary clarifier from where the treated effluent was pumped for irrigation. Now only single arrangement to pump the treated effluent for irrigation is available at storage lagoon. (Refer photograph no. 5)
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Part D: Verification of the recommendations of Hon'ble NGT Judgement dated 01.09.2021.

S.No.	Recommendations of Hon'ble NGT Judgement dated 01.09.2021	Complying status as on 18-10-2024												
1.	All the Units must ensure continuous running of ETPs even during the non-crushing season for the adequate maintenance of required bio-mass so that the ETP is able to take the load/shock when it receives the pollution load/effluent at the start of the crushing season.	<p>At the time of visit, the unit was non-operational due to off-season. Team observed that the ETP was under stabilization and aeration was being done to maintain active bio mass to enable smooth ETP operations in the crushing season. For the maintenance of adequate bio-mass aeration tank was found operational.</p> <p>Sample was collected from the aeration tank and the analysis results are as follows: MLSS = 1625mg/l MLVSS = 1159mg/l Analysis results showed MLVSS/MLSS ratio as 0.71 which indicates that unit is in process of developing active biomass for stabilizing ETP prior to commencement of crushing season.</p>												
2.	All the Units in question must provide for separate Energy Meter for entire ETP setup including its accessory units with data logging facility which shall be inspected by UPPCB and CPCB from time to time.	<p>The unit has installed separate energy meter for the ETP. The unit has maintained log book for the same. The team has collected log book of energy meter for the month of April 2024 and the details are as follows;</p> <table border="1" data-bbox="831 1599 1437 1854"> <thead> <tr> <th>Month</th> <th>Consumption(KWH)</th> </tr> </thead> <tbody> <tr> <td>Nov, 2023</td> <td>77648</td> </tr> <tr> <td>Dec, 2023</td> <td>98400</td> </tr> <tr> <td>Jan, 2024</td> <td>111496</td> </tr> <tr> <td>Feb, 2024</td> <td>111584</td> </tr> <tr> <td>March, 2024</td> <td>114160</td> </tr> </tbody> </table> <p>From the data it was observed that the energy consumption has been steadily increasing over the past five months. From 77,648 KWh in November 2023, it rose to 114,160 KWh</p>	Month	Consumption(KWH)	Nov, 2023	77648	Dec, 2023	98400	Jan, 2024	111496	Feb, 2024	111584	March, 2024	114160
Month	Consumption(KWH)													
Nov, 2023	77648													
Dec, 2023	98400													
Jan, 2024	111496													
Feb, 2024	111584													
March, 2024	114160													

		in March 2024. This represents a consistent upward trend, indicating that the plant has been using more energy each month.
3.	UPPCB must ensure Interlocking of Pollution Control Devices with production processes (one way but not vice versa) so as to ensure that whenever ETPs/PCDs are intentionally closed, the production also comes to halt.	UPPCB directed the unit to comply this direction of Hon'ble NGT. The unit represented in this regard that sugar production is a continuous process and if the production process is stopped suddenly the sugarcane juice and juice concentrates in the process will clog and it will be very difficult to clean the plant and resume production.
4.	Regular inspections should be carried out by the statutory authorities in both halves of the crushing season and also at least once in non-crushing season.	During crushing season 2023-24, sampling was carried out six times i.e. on 19-01-2024, 29-01-2024, 07-02-2024, 14-02-2024, 24-02-2024, 06-03-2024 by UPPCB. Unit was found complying standards during all these inspections. Analysis reports are attached at Annexure 3E-a, 3E-b, 3E-c, 3E-d, 3E-e & 3E-f. Also, third party technical institutes authorised by CPCB carried out annual inspection on 17-01-2022 & 15-02-2023 and unit was found complying standards during both inspections. The reports are attached at Annexure 3E-g & 3E-h.

Part E: Verification of specific conditions of Environmental Clearance (EC):

The Unit has obtained Environment Clearance (EC) dated 27.03.2023 from Ministry of Environment, Forest & Climate Change (MoEF&CC) for expansion of existing sugar unit from 5000 TCD to 11000 TCD without change in existing co gen power capacity 43.5 MW within existing industry premises. During visit on 18.10.2024 team verified the compliance of the major EC conditions.

The status of the EC conditions is mentioned below;

1. Compliance status of specific conditions:

I. Notification dated 14.01.2016 of MoEF&CC regarding discharge of treated effluent shall be complied with.

Status as verified by team:

- iii. The unit has installed effluent treatment plant of capacity 2200KLD having treatment scheme up to tertiary treatment level. The scheme is as follows:

Equalization Tank → Primary Clarifier → Aeration Tank → Secondary Clarifiers → Filter & Activated Carbon unit → storage lagoon → irrigation

However, ETP was found under stabilization at the time of visit due to off-season. Therefore, sampling was done only from aeration tank and quality & quantity of discharge can't be verified. Analysis of sample collected from the aeration tank indicate MLSS: 1625mg/l and MLVSS: 1159mg/l.

- iv. The unit has installed **Sewage Treatment Plant (STP)** of 50KLD to treat domestic sewage, which was found operational on the day of visit. As per the analysis results the STP was found complying w.r.t. standards prescribed in the Consent. The details are already mentioned at Point 6 of above Part C.

II. Ash generated will be stored in dedicated areas with proper fencing.

Status as verified by team:

As informed by the unit representative the ash is mixed with Press mud in 1:2 ratio and given to local farmers free of cost to be used as manure. However, at the time of visit, as the unit was non-operational therefore, no fly ash was observed by the team within the premises

III. The project proponent will install 3 Continuous Ambient Air Quality Monitoring Station (CAAQMS) in consultation with UPPCB.

Status as verified by team:

No CAAQMS has not been installed by the PP

IV. Three tier green belt shall be developed with native species all along the periphery of the project. Site survival rate of green belt developed shall be monitored on periodic basis to ensure that damaged plants are replaced with new plants in the subsequent years (Miyawaki method to be adopted for plantation)

Status as verified by team:

- A three-tier green belt is a plantation with three layers of trees, shrubs, and grasses, designed to help control pollution and improve the environment. It was observed that the unit has developed lawns in front of guest house followed by shrubs and trees.
- Out of total plant area of 55.8466 hectare, green belt has been developed on 14.16-hectare area i.e 25.35 % of which 8.62 ha is green area and 5.54 ha is landscape area.
- During visit team observed that green belt is majorly developed near ETP & STP area, guest house and colony. Dense plantation was observed near ETP area. Also, trees of Shisham, Neem, Mango, Arjun, Jamun, etc. were observed along the roadside & industry periphery. Green patches were also developed in

between the plant area. As per the details provided by the unit, the details of existing trees/shrubs at project site is as follows

- The unit has developed green belt inside the unit premises, near ETP area, near guest house, and sugar cane farm was also observed within the premises. The details of plantation are as follows;

Sl. No.	Location	No. of Plants	Species Details	Year of Plantation
1	Near Godown Area	5000	Jamun, sahjan, Amrud, Bottle Brush, Kanji, Sisam, Shirish, Kadam, Arjun, kachnar neem.	2024
2	Near STP Area	5000	Jamun, Sahjan, Amrud, Anaar, kanji etc.	2023
3	Near Plant gate	1800	Neem, Mango, Mahogany, Jamun, Kachnar, Champa, Semal etc.	2022
Total		11800		

V. Performance test shall be conducted on all pollution control system every year and report shall be submitted to regional office of the MoEF and CC.

Status as verified by team:

Unit conducted analysis of ETP (inlet & outlet) samples and stack monitoring through third party (NABL accredited) laboratory and submitted the reports along with 6 Monthly Compliance Report to MoEF&CC. As per reports last ETP monitoring was carried out on 15.04.2024 & stack monitoring was conducted on 29.02.2024.

ETP inlet sample results indicate pH- 6.9, BOD- 188 mg/l, COD- 1692 mg/l, TSS-228 mg/l, TDS- 1286 mg/l and Oil & Grease-14.6 mg/l whereas ETP outlet sample results indicate pH- 7.3, BOD- 15 mg/l, COD- 120 mg/l, TSS-16.8 mg/l, TDS- 824 mg/l and Oil & Grease-BDL. ETP results indicate compliance w.r.t notified discharge norms.

Ambient air quality monitoring was conducted on 29.02.2024 near main gate, Village Nagaria Sadat, Village Jatan and village Sindhauli are as follows

Location	PM 10 ($\mu\text{g}/\text{m}^3$)	PM 2.5 ($\mu\text{g}/\text{m}^3$)	SO ₂ ($\mu\text{g}/\text{m}^3$)	NOx ($\mu\text{g}/\text{m}^3$)
Near main gate	81.2	51.54	14.23	20.86
Village Nagaria Sadat	78.5	49.08	12.43	17.69
Village Jatan	75.4	46.93	12.31	18.05
Village Sindhauli	76.4	48.65	12.43	17.82
Standard	100	60	80	80

Ambient air quality monitoring results indicate compliance w.r.t notified standards.

Monitoring results of common stack attached to 80 Ton Per Hour (TPH) & 55 Ton Per Hour (TPH) boilers indicate PM: 75.8 mg/Nm³, SO₂: 5.9 mg/Nm³ and NO_x- 26 mg/Nm³.

The unit has carried out adequacy assessment of ETP by NSI during 17-18 Jan 2024. As per adequacy report, the capacities of existing ETP equipment's are adequate on licensed crush rate of 9000 TCD @ effluent flow rate 183.27/ 200 litres/ ton of cane.

VI. Greening and paving shall be implemented in the plant area to arrest soil erosion and dust pollution due to exposed soil surface.

Status as verified by team:

In plant area team observed patches of greenery and tiled paved surface.
(refer pic no. 9)

VII. Properly covered vehicles shall be used while transporting material and product.

Status as verified by team:

At the time of visit no transportation of material and product was taking place as the unit was non-operational.

VIII. Allergy test should also be included in health check-up of works.

Status as verified by team:

Health check-up of all the employees for identification of occupational health hazard on bi-annual basis is being conducted by the unit where blood tests, eye check-up, telemetry test, respiratory system check-up were done by panel of MBBS doctors. Sample report of an employee is attached as **Annexure 3F** for reference. Also, unit organised free eye-check up camp for nearby villagers.

Annual Health check-up is conducted by Unit & health reports are submitted to concern authorities. The unit organised a free eye and health check-up camp on 13-01-2024.

IX. Industry should comply with the CPCB charter guidelines for sugar units and treated effluent shall be used for the different purposes as per the requirements in the industry

Status as verified by team:

- ii. The compliance status of salient points of Sugar Charter are as following:
 - a) The unit has tertiary level effluent treatment plant of 2200KLD capacity.

- b) Installed electromagnetic flow meters at ETP inlet, outlet and all three borewells.
- c) Maintained daily records of fresh water consumption, effluent discharge, regular analysis of ETP effluent parameters, energy consumption, & STP operations etc.
- d) Developed environmental laboratory for the analysis of DO, pH, BOD, COD, TSS & TDS and MLSS parameters of ETP inlet and outlet.
- e) Developed Environmental Management Cell (EMC)
- f) Prepared Irrigation Management Plan from NSI, Kanpur for 137.80-hectare command area. Have lagoon of capacity 16000m³ capacity for storage of the treated effluent to be used for irrigation purpose.
- g) As per adequacy assessment of ETP carried out by NSI during 17-18 Jan 2024, the capacities of existing ETP equipment's are adequate on licensed crush rate of 9000 TCD @ effluent flow rate 183.27/ 200 litres/ ton of cane.
- h) Installed Online effluent & emission (OCEMS) monitoring system at ETP outlet & boiler stack respectively and provided its connectivity to CPCB and SPCB servers

2. Compliance status of major standard conditions:

II. Statutory Compliance:

- iii. The unit has obtained Consolidated Consent & Authorization issued by UPPCB dated 04.09.2023 under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981 and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 with a validity upto 31.12.2024.
- iv. The unit has obtained UPGWD NOC for groundwater abstraction from 04 no. of borewell, having validity upto 18.05.2026. As per the conditions of NOC of UPGWD, the unit can abstract groundwater at a maximum rate of 166100 KL/annum (55800 from bore well -1, 55800 from borewell -2, 18000 from borewell-3 and 36500 from borewell - 4 annually).

II. Air Quality Monitoring & Preservation:

- i. Online Continuous Effluent Monitoring System (OCEMS) is installed in all the Boiler Stacks & it is connected to CPCB & UPPCB Server.
- ii. Unit carries out Ambient Air Quality (AAQ) monitoring at four designated locations. The last monitoring was carried out on 29.02.2024 by NABL accredited & EPA recognised laboratory. The analysis results are mentioned at point V of EC conditions.
- iii. Installed Wet Scrubber on the common stack of the 80 Ton Per Hour (TPH) and 55 Ton Per Hour (TPH) boilers.
- iv. The unit doesn't use any coal rather it exclusively uses bagasse as fuel in all the two Boilers of capacity 80 Ton Per Hour (TPH) & 55 Ton Per Hour (TPH). These boilers are equipped with common stack, of 50 meters' height.

- v. The unit is having 02 nos. of DG sets of capacity 625 KVA each kept inside acoustic room.

III. Water quality monitoring and preservation

- i. Flow meters were found installed at the inlet and outlet of ETP and same are connected to CPCB & UPPCB Server.
- ii. Separate storm water drain was observed within the premises.
- iii. As the unit was non-operational hence, the compliance of ETP with discharge norms couldn't be verified.
- iv. Unit has obtained UPGWD NOC for groundwater abstraction from 04 no. of borewell, having validity upto 18.05.2026. As per the records it was observed that the unit has abstracted an average of 360 KLD of fresh water from 04 borewells during Nov, 2023 to March 2024 which is within the permissible limit of 420 KL/day groundwater abstraction mentioned in the No Objection Certificate (NOC) issued by UPGWD.
- v. The unit has Effluent Treatment Plant (ETP) of capacity 2200 KLD. During visit the unit was found non-operational due to season off, however the Effluent Treatment Plant (ETP) was under stabilization.

IV. Noise monitoring and preservation

- i. The unit is having 02 nos. of DG sets of capacity 625 KVA each kept inside acoustic room. (**refer photograph no.7**)

V. Waste Management

- i. ETP Sludge is used as manure.
- ii. Unit has an agreement for Disposal of Hazardous Waste to TSDF M/s Bharat Oil and Hazardous waste like Used Oil are sent to TSDF.
- iii. As waste minimization measures, unit has installed automated filling and Hydro-jetting for cleaning of vessels.

VI. Green Belt

- i. Details about green belt along with details of trees & shrubs are mentioned in above Para IV of specific EC conditions.

Part F: Conclusion and Recommendations

Conclusion:

1. The unit was non-operational and no discharge was observed from the Industrial Premises.
2. The ground water sample analysis result does not indicate impact due to the industry.

3. The unit has complied with the recommendations of Joint Inspection report dated 14th January 2021. Details of the same are mentioned in Part C of the report.
4. The details of the verification of the directions of Hon'ble NGT passed vide judgement dated 01.09.2021 are mentioned in Part D of the report. Unit has complied all the points except the directions regarding interlocking of Pollution Control Devices with production processes.
5. The detailed compliance status of Environmental Clearance (EC) conditions is mentioned at Part E. The unit has not complied with the following conditions:
 - i. CAAQMS not installed.
 - ii. Rainwater harvesting system was not observed in the plant.

Recommendations:

- The unit shall maintain the ash disposal record with respect to disposal and distribution.
- Unit shall implement a system of interlocking of the pollution control plants / devices and the production process, as directed by Hon'ble NGT-PB.
- Unit shall comply with following EC conditions:
 - Install CAAQMS stations as per EC condition.
 - Make provision for rain water harvesting as per EC condition.

Inspection Team

S.No.	Inspecting Officials	Signature
1.	Sh. Nazimuddin, Scientist 'F', DH- IPC-II, CPCB, Delhi	
2.	Mrs Reena Satavan, Scientist 'E', CPCB, Delhi	
3.	Sh. Chandresh Kumar, Regional Officer, UPPCB, Regional Office- Bareilly	
4.	Sh. S.S Chauhan, ASO, Regional Office- Bareilly	

Photographs



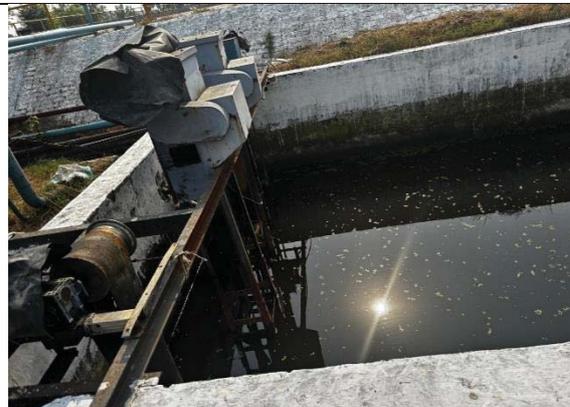
Pic 1: Flow meter at the inlet of ETP



Pic 2: Flow meter at the mill boiling house



Pic 3 : Oil and Grease tank



Pic 4 : Oil and Grease tank



Pic 5: Dismantled the pumping arrangement



Pic 6: Sewage Treatment Plant



Pic: 7 D.G Acoustic room



Pic 8: Green belt within the premises



Pic 9 : Paved surface near plantation

Annexure-C**Detailed site visit report of M/s Dhampur Sugar Mills Limited, Village Alhaipur, Tehsil Dhampur, District Bijnor (Sugar Unit) on 16.10.2024****Part A: General Information**

1.	Name of the unit with complete postal address	M/s Dhampur Sugar Mills Limited, Village Alhaipur, Tehsil Dhampur, District Bijnor (Uttar Pradesh) Pin Code- 246761
2.	Spatial Co-ordinates Latitude and longitude	Latitude: 29.290506 Longitude: 78.514081
3.	Year of commissioning	1933
4.	Sugar with Distillery (Yes/No)	Yes
5.	Category	Sugar refinery with power cogeneration of 60 MW
6.	Co-Generation Capacity, MW	60 MW
7.	Start period of crushing season	30.10.2023 (Crushing season closed on 06.04.2024)
8.	No. of Operational days at the time of inspection	167
9.	Operational status during visit	Non-operational (due to off-season)
10.	Consented capacity of sugar Mill (TCD)	14000 ton cane crushing per day (TCD)

Consent Section

11.	Consent status & its Validity with date	<p>Consent under section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 issued on 27.03.2020, valid upto 31.12.2024. Copy of same is attached at Annexure-4A.</p> <p>Consent under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981 issued on 31.12.2021, valid upto 31.12.2026. Copy of same is attached at Annexure-4B.</p> <p>Authorization under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 issued on 28.12.2020, valid upto 28.12.2025. Copy of same is attached at Annexure-4C.</p>
12.	Environmental Clearance (EC)	<p>Environment Impact Assessment (EIA) notification regarding prior Environmental Clearance (EC) notified in 2006 includes Sugar Industry in the schedule.</p> <p>The unit was originally commissioned in 1933 and it was informed by the Unit and UPPCB that no expansion in production capacity has been done after EIA notification hence EC has not been obtained from MoEF&CC</p>

Source of Fresh Water		
13.	Bore well/Tube well/ Any other & its No's	4 Numbers of borewell
	Flow meter Installation at wells (Yes/No)	Yes
14.	NOC from CGWA /UPGWD & its Validity with date	<p>Unit has UPGWD NOC for groundwater abstraction from 04 no.s of borewell, having validity upto 27.04.2027 (3 borewells) and 07.05.2027 (1 borewell). Copy of NOC for groundwater abstraction are attached at Annexure-4D-a, 4D-b, 4D-c.</p> <p>As per the conditions of NOC from UPGWD, the unit can abstract groundwater at a maximum rate of 346000 KL/annum or 947.94 KLD (Borewell 1- 126000 KL, Borewell 2- 84000 KL, Borewell 3- 73000 KL, Borewell 4- 63000 KL annually)</p> <p>As per the records it was observed that the unit has abstracted total 140833 kl from 04 borewells for last crushing season (Nov 2023-April 2024) (i.e. 24549 KL in the month of Nov. 2023, 25237 KL in Dec, 2023, 26610 KL in Jan, 2024, 24380 KL in Feb,2024, 25317 KL in March, 2024 and 14740 KL in April 2024) or 791.19 KL/day against the permissible limit of 947.94 KL/day which is as per NOC</p>

Process Effluent Treatment Plant		
15	Treatment ETP Capacity	The unit has installed ETP of 4500 KLD capacity.
16	Operational Status	ETP was not in operation due to non-crushing season however, ETP was found under stabilization at the time of visit.
17	Treatment ETP Scheme	<p>Oil skimmer → Screen → Equalization Tank → pH Correction Tank → Primary Clarifier → Aeration Tank → Secondary Clarifier → Treated effluent Collection pit → Dual media filter → Activated Carbon Filter → Lagoon → For irrigation</p> <p>Spray pond overflow → Chemical dosing → Reaction Tank → Primary Clarifier → Aeration tank → Secondary Clarifier → Treated effluent collection pit</p>
18	Flowmeters installed	The unit has installed flow meter at the inlet and outlet of ETP
19	Disposal/reuse of treated effluent	<p>For storage of treated effluent, the unit is having one brick-lined treated effluent storage lagoon of 10,000 m³ capacity, from where the treated water is used in irrigation.</p> <p>To record the quantity of treated effluent being used for irrigation purpose, flow meter was found installed and unit maintains log-book of the same. However, due to non-crushing season on the day of visit the lagoon was found dry and empty.</p>

Process Condensate Polishing Plant (CPU)		
20	Treated capacity of Condensate polishing system adopted by the unit	Unit has installed CPU of 72 m ³ /hr capacity to treat the process condensate.
21	Treated scheme of the CPU	Process condensate → Multi Grade Filter → Activated Carbon Filter → Micron Cartridge → Micron bag filter → High pressure pump → RO membrane system
22	Use of treated Condensate	Treated condensate from CPU is used for make-up of Co-Gen Cooling Tower.

Sewage Treatment Plant

23	Operational Status	Operational
24	Treatment Capacity (KLD)	220 KLD (common for Sugar & Distillery)
25	Source of domestic sewage	Staff quarters, guest houses, offices etc.
26	Treated Scheme	Sewage collection tank → MBBR I → MBBR II → Tube Settler → Storage Tank → Multi Grade filter → Activated Carbon Filter → Outlet
27	Flow meters at inlet and outlet of STP	Installed at inlet & outlet of STP
28	Condition as per the Consent issued by SPCB	Domestic effluent shall be treated in the treatment plant so that it should be in conformity with the norms of treated effluent as stipulated in E.P. Rules 1986 as amended. TSS – 100 mg/l BOD-30 mg/l Oil & Grease – 10 mg/l COD – 250 mg/l Quantity of discharge – 50 KLD
29	Observations w.r.t reuse of treated water from STP outlet	At the time of visit the entire treated effluent from STP outlet was being used in the plantation through flexible pipeline. Samples were also collected from STP inlet & outlet.

Detail of Air Pollution Control System

30	Details of Boilers, type of fuel used,	No. of Boilers	Type of fuel	Steam generation capacity (Ton Per Hour)	APCD installed	Stack No.	Stack height
		Boiler-1	Bagasse	170	ESP	1	Common stack of height 90 meter
Boiler-2	Bagasse	170	ESP				
31	Online emission (OCEMS) monitoring system installed	Installed and connected with CPCB and SPCB server for Particulate Matter (PM)					

Ash Generation Details

32	Ash Generation	Ash generation for the period from Oct, 2023 to April 2024 was as follows:							
		Month	Oct	Nov	Dec	Jan	Feb	March	April
	Ash generation (MT)	75	2786.2	3348.5	3405.4	3004.7	2683.1	481.1	
33	Ash management and Disposal	Mixed with press mud and being sold to farmers as bio manure							

Part B: Verification of detailed report Jan 2023

During 01-02 Dec 2021, the nearby area around the Dhampur Sugar Mills Ltd and Ikra drain was visited to assess the impact on environment. For assessment of present situation, team visited the industrial premises and surroundings. The findings of the team are mentioned below:

Survey of Surrounding

During visit on 16-10-2024, team surveyed the stretch of Ikra drain from upstream of unit (near the boundary wall of unit) till bio-compost yard (approx. 3-4 kms) (Lat: 29.28781, Long:78.50618). The team observations vis-a-vis observations as per visit 01-02 Dec, 2021 are tabulated below:

Table 1: Observations on Ikra drain on 16-10-2024 vis-à-vis 01-02 Dec 2021

S.No	Location	Observations as per visit 01-02 Dec, 2021	Observations as per visit 16 Oct 2024
1.	Ikra drain u/s Dhampur Sugar mill (Lat: 29.29198, Long: 78.51010)	- The analysis results of sample showed pH-7.1, BOD-54 mg/l, COD-135 mg/l, TDS-292 mg/l, NH3-N-34 mg/l, Sulphate-136 mg/l. The results indicated that water in Ikra drain is polluted as it carries sewage from Dhampur city.	The drain sample was collected from the same location and analysis results are as: pH-7.7, BOD-68 mg/l, COD-152 mg/l, TDS-380 mg/l, NH3-N- 28 mg/l, Sulphate- 31 mg/l. Analysis results are attached at Annexure-4E . Ikra drain carries sewage from Dhampur City.
2.	Ikra drain near Compost yard of Dhampur Sugar mill (Lat: 29.28781, Long:78.50618)	The analysis results of sample showed pH-7, BOD-123 mg/l, COD-391 mg/l, TDS-244 mg/l, NH3-N-12 mg/l, Sulphate-60 mg/l. The results	The drain sample was collected from the same location and analysis results showed pH-7.6, BOD-86 mg/l, COD-158 mg/l, TDS-370 mg/l, NH3-N-31 mg/l, Sulphate- 36 mg/l. Analysis results are attached at

		indicated more pollution load at this location in comparison to upstream location.	Annexure-4E. Ikra drain carries sewage from Dhampur City. Unit was non-operational due to non-crushing season.
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Groundwater assessment

- i. To assess the quality of ground water, the team collected ground water sample from borewell located within the unit premises. Analysis results of the sample are attached at **Annexure- 4E** is tabulated below:

Table 2: Analysis results of samples collected from Hand pump

Parameters	Bore-well	BIS IS 10500:2012 (Permissible limit in absence of alternative source)
pH	7.6	6.5-8.5
Conductivity (µmho/cm)	882	-
Color (Hazen)	BDL	15
COD (mg/l)	2	-
TSS (mg/l)	BDL	-
TDS (mg/l)	462	2000
Total hardness as CaCO ₃ (mg/l)	301	600
Total alkalinity as CaCO ₃ (mg/l)	316	600
Chloride (mg/l)	53	1000
Sulfate (mg/l)	85	400
Fluoride (mg/l)	0.34	1.5
NO ₃ -N (mg/l)	BDL	45
PO ₄ -P (mg/l)	0.09	-

Analysis results of the samples collected from the ground indicates no industrial impact.

Part C: Verification of the recommendations of the joint inspection report dated 23.03.2021

S.No.	Recommendations by Joint inspection report dated 26-03-2021	Verification by joint team as on dated 16.10.2024
1.	The unit shall take measures to stop discharge of spillage/ surface runoff containing waste water from industrial premises into drain (Ikra drain and drain coming from city along boundaries of sugar unit)	Unit was found non-operational due to non-crushing season. However, samples from Ikra drain were collected during visit. Details are tabulated in Table 1.

	and shall maintain water quality of the drain.	
2.	The unit shall install CPU for high pressure boiler at earliest.	It was observed that unit has installed CPU of 72 m ³ /hour capacity. CPU details are mentioned in above Part A (point no 20-22) (refer photograph no. 8)
3.	The unit shall install Sewage Treatment Plant (STP) for sewage generated from colony at the earliest.	<p>The unit has installed sewage treatment plant (STP) of capacity 220 KLD for treatment of domestic effluent generated from the staff quarters, worker’s colony, guest houses etc. Since Sugar and distillery units are located within same premises, therefore unit has installed common STP.</p> <p>The STP consist of the following scheme Sewage collection tank → MBBR I → MBBR II → Tube Settler → Storage Tank → Multi Grade filter → Activated Carbon Filter → Outlet</p> <p>STP treated effluent is used for gardening purpose.</p> <ul style="list-style-type: none"> • On the day of the visit, Sewage Treatment Plant (STP) was found operational. Samples were collected from the inlet and final outlet of STP. • Flow meters were found installed at the inlet & outlet of STP. <ul style="list-style-type: none"> ○ Reading of STP inlet flowmeter: Instantaneous- 4.47m³/hr; Totalizer- 113670 m³ ○ Reading of STP outlet flowmeter: Instantaneous- 2.775m³/hr; Totalizer- 70394 m³ • Unit has maintained logbook of STP operations. Logbooks of STP inlet and outlet were collected for the month of September 2024 and the details are as follows;

		Mon th	No of days	STP Inlet (KL)	STP Outlet (KL)				
		Sept. 2024	30	2620	2521				
		Average flow: Inlet-87.3KLD & Outlet- 84.03KLD							
Table 3: Analysis results of samples collected from STP									
Sr. No.	Location	pH	COD (mg /l)	BOD (mg /l)	TSS	TDS	Color	NO ₂ - N	NO ₃ - N (mg/ l)
1.	STP Inlet	7.4	57	6	11	400	BDL	0.01	BDL
2.	STP Outlet	8.3	18	3	BDL	376	BDL	0.37	BDL
Standards mentioned in CCA issued by UPPCB on 19.09.2022		-	250	30	100	-	-	-	-
STP was found complying w.r.t. the standards prescribed in the Consent.									
4.	The unit shall convert 4000 m ³ capacity lagoon into lined impermeable lagoon to avoid any possibility of leakages and must ensure the compliance of stored treated effluent w.r.t notified discharge standards under E(P) Rules, 1986.	It was observed that 4000 m ³ capacity lagoon near agricultural fields of the unit has not been reclaimed /filled completely by unit and it was partially filled with mud and rainwater. It was used in the past for treated effluent storage and HDPE lining still exists. During visit, grass and shrubs were observed to be grown in the lagoon. (Refer photograph no 2)							
5.	The unit shall dismantle the sump having capacity of 100 KL located in bio compost yard 10 acres.	The unit has dismantled the 100 KL sump in bio-compost yard. (Refer photograph no 15)							
6.	Unnecessary lines for ETP feed near falling structure shall be dismantled immediately.	The unit explained that there are no unnecessary pipe lines in ETP area. The unit was instructed to use different colour coding for effluent pipe lines.							
7.	Abandoned old pumping station alongwith connected line shall be dismantled.	Old pumping station along with connected line was found to be dismantled. It was observed that unit has constructed new pumping station for feeding raw effluent to ETP. (Refer photograph no 11 & 12)							
8.	Filter backwashing tank of suitable design capacity shall be installed for filter backwashing.	The suggestion to enhance capacity of water tank for filter backwashing has not been implemented.							

	Existing fresh water line in ETP area shall be dismantled.	Freshwater line in ETP was disconnected during visit. (Refer photograph no 13)
9.	Provision shall be made for DM plant cleaning in process (CIP) reject shall be treated in ETP only.	Unit informed that the DM plant CIP reject is treated in the ETP when unit is operated. Compliance need to be verified by SPCB when unit resumes operation

Part D: Verification of the recommendations of NGT Judgement dated 01.09.2021.

S.No.	Recommendations of NGT Judgement dated 01.09.2021.	Compliance status as on 16-10-2024
1.	All the Units must ensure continuous running of ETPs even during the non-crushing season for the adequate maintenance of required bio-mass so that the ETP is able to take the load/shock when it receives the pollution load/effluent at the start of the crushing season.	At the time of visit, the unit was non-operational due to off-season. Team observed that the ETP was under stabilization and aeration was being done to maintain active bio mass to enable smooth ETP operations in the crushing season. For the maintenance of adequate bio-mass aeration tank was found operational. Unit has two aeration tanks and samples were collected from both tanks. Analysis results are as follows: Aeration tank 1: MLSS = 737 mg/l MLVSS =463 mg/l Aeration tank 2: MLSS = 812 mg/l MLVSS =590 mg/l Analysis results showed MLVSS/MLSS ratio as 0.62 and 0.72 for both tanks which indicates that unit is in process of developing active biomass for stabilizing ETP prior to commencement of crushing season.

2.	All the Units in question must provide for separate Energy Meter for entire ETP setup including its accessory units with data logging facility which shall be inspected by UPPCB and CPCB from time to time.	<p>The unit has installed separate energy meter for the ETP. The unit has maintained log book for the same. The team has collected log book of energy meter for the last crushing season from Nov 2023-March 2024 and the details are as follows:</p> <table border="1" data-bbox="786 398 1377 651"> <thead> <tr> <th>Month</th> <th>Consumption(KWH)</th> </tr> </thead> <tbody> <tr> <td>Nov, 2023</td> <td>22204</td> </tr> <tr> <td>Dec, 2023</td> <td>34048</td> </tr> <tr> <td>Jan, 2024</td> <td>35601</td> </tr> <tr> <td>Feb, 2024</td> <td>31213</td> </tr> <tr> <td>March, 2024</td> <td>32975</td> </tr> </tbody> </table>	Month	Consumption(KWH)	Nov, 2023	22204	Dec, 2023	34048	Jan, 2024	35601	Feb, 2024	31213	March, 2024	32975
Month	Consumption(KWH)													
Nov, 2023	22204													
Dec, 2023	34048													
Jan, 2024	35601													
Feb, 2024	31213													
March, 2024	32975													
3.	UPPCB must ensure Interlocking of Pollution Control Devices with production processes (one way but not vice versa) so as to ensure that whenever ETPs/PCDs are intentionally closed, the production also comes to halt.	UPPCB directed the unit to comply this direction of Hon'ble NGT. The unit represented in this regard that sugar production is a continuous process and if the production process is stopped suddenly the sugarcane juice and juice concentrates in the process will clog and it will be very difficult to clean the plant and resume production.												
4.	Regular inspections should be carried out by the statutory authorities in both halves of the crushing season and also at least once in non-crushing season.	<p>During crushing season 2022-23 & 2023-24, sampling was carried out six times i.e. on 05-04-2023, 30-05-2023, 22-11-2023, 12-12-2023, 06-04-2024, 10-10-2024 by UPPCB. Unit was found complying standards during all these inspections. Analysis reports are attached at Annexure 4F-a, 4F-b, 4F-c, 4F-d, 4F-e & 4F-f.</p> <p>Also, third party technical institutes authorised by CPCB carried out annual inspection on 12-01-2022 & 14-02-2023. Unit was found not complying standards during inspection on 12-01-2022 and unit was issued show-cause notice by UPPCB on 22-02-2022 which was later withdrawn as unit was found complying standards in subsequent inspection. The reports are attached at Annexure 4F-g & 4F-h.</p>												

Conclusion

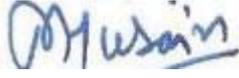
1. Unit was non-operational due to non-crushing season. Analysis results of samples collected from Ikra drain and bore well indicate no industrial impact. Unit was non-operational due to non-crushing season.
2. The unit has complied with recommendations of Joint Inspection report dated 02-03 Feb 2021 (detailed findings in above Part C) except following:

- a. Unit has not reclaimed/filled up 4000 m³ capacity lagoon near its agricultural fields completely. It was partially filled with mud and rainwater and HDPE lining still exists.
 - b. Unit has not implemented the suggestion to enhance capacity of water tank for filter backwashing. The unit explained that the existing capacity has been sufficient which can be verified in periodic inspections of the unit in operational condition by UPPCB.
3. The details of the verification of the directions of Hon'ble NGT passed vide judgement dated 01.09.2021 are mentioned in Part D of the report. Unit has complied all the points except the directions regarding interlocking of Pollution Control Devices with production processes.

Recommendations:

1. The unit shall either cover the 4000 m³ capacity earthen lagoon, which was used for storing treated effluent in the past, with brick-lining or reclaim/fill up it completely.
2. Unit shall implement a system for interlocking of the pollution control plants / devices and the production process, as directed by Hon'ble NGT-PB.

Inspection Team

S.No.	Inspecting Officials	Signature
1.	Sh. Nazimuddin, Scientist 'F', DH- IPC-II, CPCB, Delhi	
2.	Mrs Reena Satavan, Scientist 'E', CPCB, Delhi	
3.	Sh. Vijay, Regional Officer UPPCB, Regional Office- Bijnor	
4.	Sh. Mahir Hussain, AEE, Regional Office- Bijnor	

Photographs



Fig 1: 10000 m3 brick-lined lagoon



Fig 2: Kaccha lagoon (4000 m³)



Fig 3: Dismantled old pumping station



Fig 4: Pipeline from lagoon for irrigation

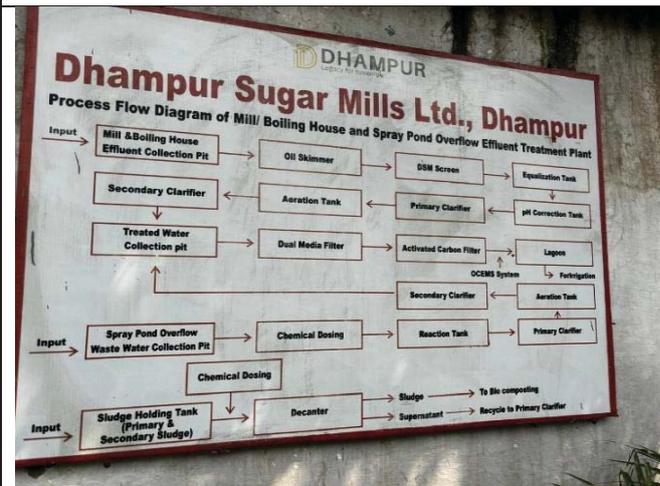


Fig 5: ETP scheme



Fig 6: STP scheme



Fig 7: City drain for seage within unit premises



Fig 8: Condensate Polishing Unit

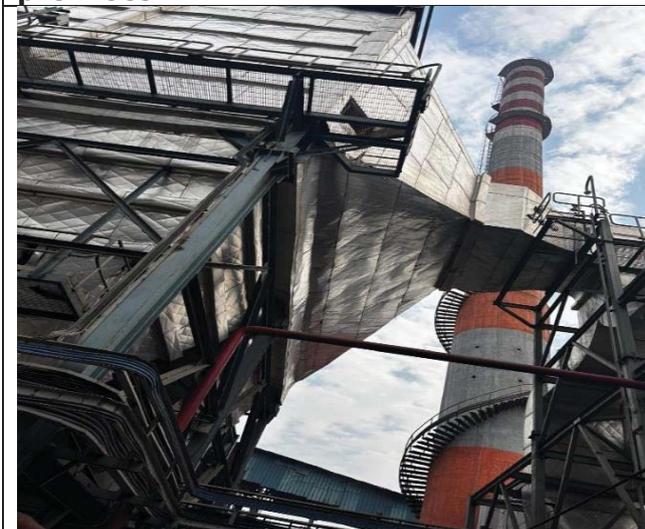


Fig 9: Common stack for both boilers



Fig 10: Aeration

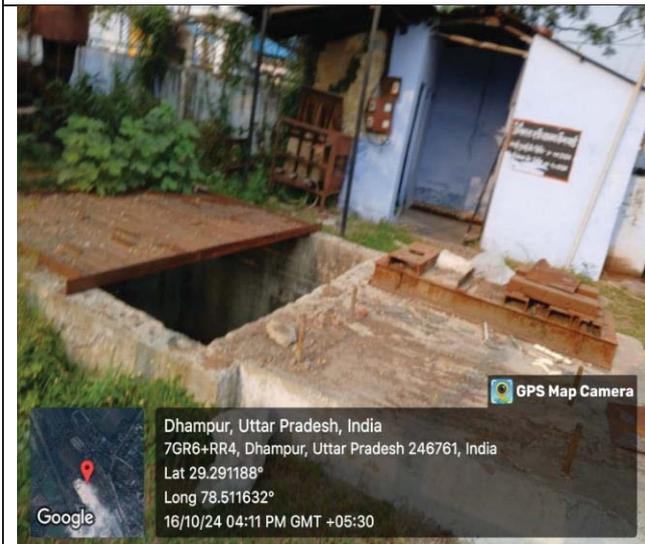


Fig 11: Pumps dismantled



Fig 12: Connecting line with old pumping station blocked



Fig 13: Freshwater line to ETP dismantled



Fig 14: STP inlet flowmeter



Fig 15: Dismantled sump



Fig 16: Entrance gate

Annexure-D

Detailed site visit report of M/s Dhampur Sugar mills limited Chemical Division., (Distillery Division) Dhampur District Bijnor on 16.10.2024

Part A: General Information

1.	Name of the unit with complete postal address:	Dhampur Sugar Mills Ltd., Chemical Unit Dhampur, Bijnor (UP) 246761
2.	Spatial Co-ordinates (Latitude & longitude)	Latitude: 29.28548 Longitude: 78.51535
3.	Category	Molasses and Grain based Distillery
4.	Operational Status	Non-Operational (The unit provided a copy of vide letter dated 12.10.2024 wherein it has informed to UPPCB that the unit has closed down its manufacturing operations from 12.10.2024 due to non- availability of raw material (molasses & Grain).

Consent & EC Status (common for both molasses and grain based distillery)

5.	Consent status	The unit is having common Consolidated Consent to Operate under section 25 of the Water (Prevention and control of Pollution) Act, 1974 and under section 21 of the Air (Prevention and control of Pollution) Act, 1981 issued on 06.04.2023 for production of 455 KLD Ethanol/Rectified Spirit/ ENA by using B Heavy molasses / grain or 490 KLD Ethanol/Rectified Spirit/ ENA by using cane juice syrup, 140 KLD Ethyl Acetate and 10.5 MW cogeneration power which is valid upto 31.12.2027. Consolidated consent is attached at Annexure-5A.
6.	Hazardous waste Authorization	Authorization under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 issued on 16.05.2021, valid upto 16.05.2026. Hazardous waste authorization is attached at Annexure- 5B.
7.	Environment Clearance (EC)	Unit has provided a copy of Environmental Clearance dated 20.03.2019 issued by MoEF&CC for expansion of molasses/grain based distillery from 200 KLPD to 350 KPD. Copy of same is attached at Annexure- 5C.

Source of Fresh Water (Borewell common for both molasses and grain based distillery)

8.	No. of bore well and flow meters installation status	02 number of Borewells, both having electromagnetic flowmeters
9.	No Objection Certificate (NOC) for groundwater abstraction from CGWA/UPGWD & its Validity with date	<ul style="list-style-type: none"> Unit has obtained NOC from UPGWD for groundwater abstraction from 02 nos. of Borewell, both NOCs having validity upto 05.04.2029. As per NOC, the unit can abstract total 830375 KL/annum or 2275 KL/day of freshwater combined from both Borewells (Borewell 1: 438000 KL/annum and Borewell 2: 392375 KL/annum). Copy of NOC for groundwater abstraction is attached at Annexure- 5D-a and 5D-b) As per the records provide by unit, the unit has abstracted fresh water @162.4 KLD during July to October 2024 (July-

	9082.7 kl, Aug-7280.6 kl, Sept. 9812.8 kl and Oct. 1977.9 kl)], which is within the permissible limit of 2275 KL/day mentioned in NOC.
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Production process - Molasses based distillery

10.	Raw material: B-Heavy Molasses & C-heavy Molasses	
11.	Production	
	a. Consented value	100 KL per day (Dual mode) + 250 KL per day (molasses) =350 KL per day
12.	Manufacturing Process	
	<i>Molasses (raw material) – Fermentation – Distillation – Alcohol (product)</i>	
	a. Consented discharge condition	Zero Liquid Discharge (ZLD)
	b. Type of Fermentation technology adopted	Batch type
	c. Type of Distillation technology adopted	Multi pressure distillation (MPR)
13.	Production process-Grain based distillery	
	Raw material	Maize , Broken rice (grain)
	Consented Production value	100 KL per day
	Manufacturing Process	
	<i>Grain – Fermentation – Distillation – Alcohol (product)</i>	
	Consented discharge value	ZLD
	Type of Fermentation technology adopted	Batch type
	Type of Distillation technology adopted	Multi pressure distillation (MPR)
14.	Effluent Management scheme	
	a. For Molasses	
	High strength effluent: Raw Spent wash→ Multi-Effect Evaporator →Incineration boiler→Ash provided to third party for granulation	
	Low strength effluent: Blowdowns from Cooling towers & boilers, Multi-Effect Evaporator condensate etc. → Condensate Polishing Unit (CPU)	
	b. For Grain	
	Multi-Effect Evaporator →Decanter →Dryer→Dry distillers grain soluble (DDGS) sold to vendors	
15.	Details of Multi-Effect Evaporator (MEE) (for Molasses)	
	a. No. of MEE	02 Numbers (Stand-alone Multi-Effect Evaporator & Integrated Multi-Effect Evaporator)
	b. Capacity and stages of MEE	02, 1260 falling film (4) and forced circulation (3) +2150 m ³ /day falling film (4) and forced circulation
	Details of Multi-Effect Evaporator (MEE) (for Grain)	
	a. No. of MEE	01
	b. Capacity and stages of MEE	1080, Two Stage

16.	Condensate Polishing Unit (common CPU for both grain and molasses distillery)		
	a. CPU , Capacity	4500 KLD	
	b. CPU Scheme Equalization-Anaerobic Treatment- Aerobic Treatment-Secondary Clarifier- MFG-ACF-UF-RO-UV		
	c. Use of treated Condensate	Cooling Tower Makeup + Fermentation	
	d. CPU reject	MEE	

17.	Incineration Boiler (molasses based)			
	a. Boiler capacity, fuel used, installed capacity, Air Pollution Control Device (APCD) installed and stack height			
	Boiler capacity	Fuel used	Air Pollution Control Device (APCD)	Stack height
	75 Ton Per Hour (TPH) (old incineration boiler)	Slop & Bagasse	Bag Filter	84 m
	55 Ton Per Hour (TPH) (new incineration boiler)	Slop & Bagasse	Electro Static Precipitator (ESP)	82 m
	b. Mode of ash disposal		Boiler Ash is provided to third party for granulation	
18.	Dryer Details (Grain based)			
	a. Dryer Capacity	70 TPD		
	b. No. of dryers	01		

19.	Lagoon Details:		
	Presently there are 02 number of lagoon of total capacity 6000 m ³ . The details are as below		
	No. of Lagoons	Capacity (m³)	Present Status
	Lagoon -1	2500	Filled with sludge and spent wash
	Lagoon -2	3500	Raw spent was observed

Sewage Treatment

Unit has installed a STP of capacity 220 KLD which is common for treatment of sewage generated from industrial complex (Sugar & Distillery units) & residential colony. The details about the STP and sampling carried out by the joint team are incorporated in the relevant section of M/s Dhampur Sugar Mills Ltd., Sugar report. Also the analysis results of ground water sample are included in the report of sugar unit.

Part B: Verification of the recommendations of joint inspection report dated 26-03-2021

S. No	Recommendations by Joint inspection report dated 26-03-2021	Verification by joint team as on date 16-10-2024
1.	The unit has total 03 nos. of bore wells against 02 nos. of permitted borewells as per CGWA NOC. The unit shall	On the day of the visit, the joint team observed that the unit has dismantled 3 rd borewell. (refer photograph no.2)

	dismantle the 3 rd non-operational borewell.	Now unit is having 02 nos. of permitted tube wells as per UPGWD NOC which is valid till 05.04.2029.
2.	The unit shall obtain hazardous waste authorization from the respective state pollution control board.	The unit has obtained authorization under the Hazardous and Other Waste (Management and Trans-Boundary Movement) Rules, 2016 vide letter dated 16-05-2021. The authorization is valid upto 16-05-2026. Copy of same is attached at Annexure 5B .
3.	The unit shall complete the construction work of STP at the earliest and shall treat the sewage generating from the residential colony as well as industrial plants in STP only.	The unit has installed STP of 220 KLD capacity and the same was found operational on the day of visit. The details of STP are mentioned in the sugar report.
4.	The unit shall ensure complete filling of both the (spent wash) lagoons of capacity 6159.60 KL and 10,173 KL with ash.	During visit both the lagoons of capacity 6159.60 KL and 10,173 KL were found filled and levelled with ash. (Refer photograph no. 6).
5.	<p>If the concerned state pollution control board allows the unit to carry out temporary bio-composting for utilization of bio-methanated sludge/spent wash, in that case the unit shall comply with the following:</p> <ol style="list-style-type: none"> 1) The unit shall ensure to consume the bio-methanated spent wash in bio-composting before monsoon season. 2) After completion of the temporary bio-composting, the unit shall completely dismantle the pump sump of MEE concentrate, which is located at bio-compost yard of 10 acres. 3) After completion of the temporary bio-composting, the unit shall completely dismantle the newly built pipeline. 	<ul style="list-style-type: none"> • UPPCB vide letter dated 23.02.2021 granted permission for the unit to consume the stored 30,000 KL of bio-methanated spent wash through MEE followed by bio-composting between 05.03.2021 to 15.05.2021. • Accordingly, unit informed that it has consumed bio-methanated spent wash in bio-composting after routing through MEE (log book attached). • Team verified the logbook and as per the records, the unit commenced its bio-composting cycle from 05.03.2021 to 15.05.2021, during which a total of 13,500 KL (approx. 50 % vol reduction) of concentrated spent wash was consumed. • During visit, it was observed that after consumption of bio-methanated spent wash, the unit has converted its bio-digester to molasses storage tank no.2 of capacity 10395.520 kl. (refer photograph no.6) • No pipelines to carry spent wash were observed at the bio-composting yard as unit has dismantled all the pipelines.

	<ul style="list-style-type: none"> The unit has dismantled and levelled the pump sump tank of MEE concentrate of capacity 300 kl. (refer photograph no. 3)
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Part C: Verification of specific conditions of Environmental Clearance (EC):

The Unit has obtained Environment Clearance (EC) dated 20.03.2019 from Ministry of Environment, Forest & Climate Change (MoEF &CC) for expansion of molasses/grain based distillery from 200 KLPD to 350 KPD. During visit on 16.10.2024 team verified the compliance of the major EC conditions.

Point wise status of the EC conditions as mentioned under para 9 of EC dated 20.03.2019 is as follows:

Condition no. 9	Status a on date 16.10.2024
a) Consent to Establish/Operate for the project shall be obtained from the State Pollution Control Board as required under the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974.	The unit has obtained the requisite Consents from the Uttar Pradesh Pollution Control Board (UPPCB). The details of the same are mentioned in above part A (point 6)
b) As already committed by the project proponent. Zero Liquid Discharge shall be ensured and no waste/treated water shall be discharged outside the premises.	To maintain zero liquid discharge in molasses based distillery the unit has installed Multi effect evaporator followed by Incineration boiler. Further for treatment of condensate and other low strength effluent, the unit has installed a condensate polishing unit of capacity 4500m ³ . However, during the site visit on 16.10.2024 , the unit was found non-operational due to non-availability of raw material and the zero liquor discharge status could not be verified.
c) Necessary authorization required under the Hazardous and Other Waste (Management and Trans-Boundary Movement) Rules, 2016, Solid Waste Management Rules, 2016 shall be obtained and the provisions contained in the Rules shall be strictly adhered to.	The unit has obtained authorization under the Hazardous and Other Waste (Management and Trans-Boundary Movement) Rules, 2016, which is valid until 16-05-2026 . The details of the same are mentioned in above part A (point 7)
d) To control source and the fugitive emissions, suitable pollution control device shall be installed to meet the	The unit has installed two slop-fired incinerator boilers with capacities of 75 Ton Per Hour (TPH) and 55 Ton Per

<p>prescribed norms and /or the NAAQS. The gaseous emissions shall be dispersed through stack of adequate height as per CPCB/SPCB guidelines.</p>	<p>Hour (TPH). To control air pollution, the unit has installed Bag filters, Scrubber, and Electrostatic Precipitators (ESP) systems along with the stacks of height 84 m & 82 m.</p>
<p>e) Total fresh water requirement shall not exceed 2275 cum/day proposed to be met from ground water. Prior Permission shall be obtained from the concerned regulatory authority/CGWA in this regard.</p>	<p>Unit has UPGWD NOC for groundwater abstraction for 02 no. of Borewell, having validity upto 05.04.2029 for combined abstraction of 830375 KL/annum or 2275 KL/day from both Borewell. The details of the same are mentioned in above part A (point 11)</p>
<p>(f) The spent wash shall be taken to multi effect evaporators (MEE) and the concentrated spent wash shall be incinerated in the boiler along with bagasse.</p> <p style="text-align: center;">&</p> <p>g) The distillery shall be permitted to operate throughout the year as proposed.</p>	<p>The unit has installed 02 Multi effect evaporators of capacity of 3419 KLD and 02 Incineration boilers of capacity 75 Ton Per Hour (TPH) & 55 Ton Per Hour (TPH). However due to non-availability of raw material unit was found non-operational.</p>
<p>k) The company shall undertake waste minimization measures as below:</p> <ul style="list-style-type: none"> i. Metering and control of quantities of active ingredients to minimize waste. ii. Reuse of by-products from the process as raw materials or as raw material substitutes in other processes. iii. Use of automated filling to minimize spillage iv. Use of close feed system into batch reactors v. Venting equipment through vapour recovery system vi. Use of high pressure hoses for equipment clearing to reduce wastewater generation. 	<p>Waste minimization measures undertaken by the unit could not be verified as the unit was found non-operational on the day of visit.</p>
<p>l) The green belt of 5-10 m width shall be developed in more than 33% of the total project area, mainly along the plant periphery, in downward wind direction, and along road sides etc. Selection of plant species shall be as per the CPCB guidelines in consultation with the State Forest Department.</p>	<p>Out of total plant area of 16 hectares (as per EC dated 20.03.2019), green belt has been developed on 5.4-hectare area i.e. 34.02 %. Both sugar and distillery unit were observed to be located within the same premises.</p> <p>During visit team observed that green belt is majorly developed near ETP & STP</p>

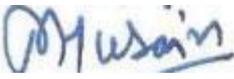
Conclusion:

1. Non-Operational due to non- availability of raw material (molasses & Grain).
2. The unit has complied with the recommendations of Joint Inspection report dated 02nd Feb 2021. Details of the same are mentioned in Part B of the report.
3. The detailed compliance status of Environmental Clearance (EC) conditions is mentioned at Part C. The unit has not complied with the following conditions:
 - a) DG is not provided with acoustic enclosure.

Recommendations

1. Unit shall provide acoustic enclosure at the DG set.

Inspection Team

S.No.	Inspecting Officials	Signature
1.	Sh. Nazimuddin, Scientist 'F', DH- IPC-II, CPCB, Delhi	
2.	Mrs Reena Satavan, Scientist 'E', CPCB, Delhi	
3.	Sh. Vijay, Regional Officer UPPCB, Regional Office- Bijnor	
4.	Sh. Mahir Hussain, AEE, Regional Office- Bijnor	

Photographs



Pic : 1 Entrance gate of the Unit



Pic:2 Dismantled 3rd borewell and concrete the area with cement



Pic: 3 Pump Sump system dismantled in bio-compost yard



Pic: 4 Silos for storage of grain



Pic: 5 Sewage Treatment Plant



Pic: 6 Levelled and filled lagoon of capacity 6159.60 m³ &10173 m³



Pic: 7 Sludge and spent wash found stored in settling tank of capacity 2500m3



Pic: 8 DG set



Pic: 9 boiler ash was found stored in bio-compost yard



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REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 29522702/Moradabad/2024

Date: 21/12/2024

- 1- **Name of Industry:** DHAMPUR BIO ORGANICS LIMITED UNIT ASMOLI DIVISION SUGAR, Village - Asmoli, Tehsil District - Sanbhal, Uttar Pradesh, SAMBHAL, 244304
- 2- **Address of Industry:** Village - Asmoli, Tehsil District - Sanbhal, Uttar Pradesh, SAMBHAL, 244304
- 3- **District:** Sambhal
- 4- **Description about sampling point:** Outlet of ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Mahendra Singh AEE & Chandrika Divakar JE
- 7- **Colour and Odour:** Colourless Odourless
- 8- **Quantity and Packing:** 2 Ltr
- 9- **Date of Sample Collection:** 17/12/2024
- 10- **Analysis Indented by:** RO Moradabad
- 11- **Date of sample receipt in Lab:** 17/12/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.23		02-12
*Oil_Grease	mg/l	2.8		-
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	22.0		10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	640.0		10- 50000 mg/l
Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	662.0		10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	17.0		1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	128.0		5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Rajni Raj(JRF)]

Authorized by
 Anil Kumar
 Vishwakarma
 Anil Vishwakarma (SA)

Digitally signed by Anil
 Kumar Vishwakarma
 Date: 2024.12.21
 14:06:01 +05'30'

Digitally signed
 by Ashutosh
 Chauhan
 Date: 2024.12.21
 14:59:26 +05'30'
Regional Officer



1617

REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/I.N.S.-1, Avaz Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 32515087/Moradabad/2025

Date: 18/07/2025

- 1- Name of Industry:** DHAMPUR BIO ORGANICS LIMITED UNIT ASMOLI DIVISION SUGAR, Village - Asmoli, Tehsil District - Sanbhal, Uttar Pradesh, SAMBHAL, 244304
- 2- Address of Industry:** Village - Asmoli, Tehsil District - Sanbhal, Uttar Pradesh, SAMBHAL, 244304
- 3- District:** Sambhal
- 4- Description about sampling point:** Outlet of ETP (Holding Tank)
- 5- Type of Sample (Grab/Composite/Integrated):** Grab
- 6- Sample Collected By:** D K Gupta RO & Anil Vishwakarma SA
- 7- Colour and Odour:** Colourless Odourless
- 8- Quantity and Packing:** 2 Liter
- 9- Date of Sample Collection:** 21/06/2025
- 10- Analysis Indented by:** RO Moradabad
- 11- Date of sample receipt in Lab:** 21/06/2025
- 12- Period of Analysis:** 21/06/2025 to 26/06/2025
- 13- ULR Number:** TC1167625000000272F
- 14- Sampling Plan/Ref. No.:** 32515087
- 15- Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.89	5.5-8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	26.0	30.0	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1040	2100.0	10- 50000 mg/l
4	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	25.0	30.0	1.0 -50000 mg/l
5	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	224.0	250.0	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: The BOD analysis in this report has been carried out as per the BIS (IS 3025 Part:44:1993 Bio 2023) prescribed method. However the standards referred for comparison are as per CPCB guidelines.

Analysed by-
[Rajni Raj(JRF)]

Authorized by
 Anil Kumar
 Vishwakarma
 Anil Vishwakarma (SA)

Digitally signed
 by Deokumar
 Gupta
 Date: 2025.07.18
 16:45:08 +05'30'
Regional Officer

UPPCB/CL/7.8.2	Issue No.: 05	Issue Date: 15.08.2022	Page No.: Page 1 of 2
Amendment No.: 01	Amendment Date.: 01.02.2025	Approved by: TM	Issued by: QM

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REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
 1-A/L.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road, Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 32515087/Moradabad/2025

Date: 18/07/2025

1- Name of Industry: DHAMPUR BIO ORGANICS LIMITED UNIT ASMOLI DIVISION SUGAR, Village - Asmoli, Tehsil District - Sanbhal, Uttar Pradesh, SAMBHAL, 244304

2- Address of Industry: Village - Asmoli, Tehsil District - Sanbhal, Uttar Pradesh, SAMBHAL, 244304

3- District: Sambhal

4- Description about sampling point: Outlet of ETP (Holding Tank)

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: D K Gupta RO & Anil Vishwkarma SA

7- Colour and Odour: Colourless Odourless

8- Quantity and Packing: 2 Liter

9- Date of Sample Collection: 21/06/2025

10- Analysis Indented by: RO Moradabad

11- Date of sample receipt in Lab: 21/06/2025

12- Period of Analysis: 21/06/2025 to 26/06/2025

13- ULR Number: TC1167625000000272F

14- Sampling Plan/Ref. No.: 32515087

15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil_Grease	mg/l	3.2	10.0	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: The BOD analysis in this report has been carried out as per the BIS (IS 3025 Part:44:1993 Bio 2023) prescribed method. However the standards referred for comparison are as per CPCB guidelines.

Analysed by-
[Rajni Raj(JRF)]

Authorized by
 Anil Kumar
 Vishwakarma
 Anil Vishwkarma (SA)

Digitally signed by Anil
 Kumar Vishwakarma
 Date: 2025.07.18
 16:42:41 +05'30'

Deokumar
 ar Gupta
 Regional Officer

Digitally signed
 by Deokumar
 Gupta
 Date: 2025.07.18
 16:45:37 +05'30'

Dhampur Bio Organics Limited



Ref No.: DBO/ASM/SUGAR/ENV/2024/12

Date: 04/10/2024

To,
The Regional Officer,
UP Pollution Control Board,
1-A/I.N.S, Awas Vikas Colony Buddhi Vihar
Moradabad UP-244001

Sub: Regarding Stabilization of ETP Process for Season 2024-25

R/Sir,

This is to inform your good office that we have started the Stabilization of ETP Process from 01.10.2024, One month before the start of the crushing season. Tentative date for start of Sugar Crushing Season is 02.11.2024.

This is for your kind information & necessary records please.

Thanking You
Your Sincerely

(Authorized Signatory)

For:

Dhampur Bio Organics Ltd.
(Formerly known as Dhampur Sugar Mills Ltd. Asmoli)
Unit- Asmoli, Division- Sugar

प्राप्त किया
05-10-24

क्षेत्रीय कार्यालय
उ.प्र. प्रदूषण नियंत्रण बोर्ड
1-A/I.N.S 1 आवास विकास कालोनी
बुद्धि विहार, मुरादाबाद

Ref: DBO/ASM/SUGAR/ENV/2025/28

Date: 20/05/2025

To,
Member Secretary,
UP Pollution Control Board,
TC-12V, Vibhuti Khand Gomti Nagar
Lucknow UP-226010

Sub: Intimation for closure of Effluent Treatment Plant (ETP) for the crushing season 2024-25

Dear Sir,

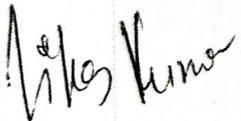
This is for your information that processes regarding Sugar production for FY 2024-25 have stopped and the plant is closed for production being a seasonal industry on 19.03.2025.

In this regard, we wish to intimate you that we have initiated the process to isolate the effluent monitoring system for its preservation on the stoppage of the ETP on 20.05.2025

Therefore, it is to inform you that Real-Time Data will not be available, till the onset of the next crushing season.

This is for your information & record, please.

Thanking You
Your Sincerely



(Authorized Signatory)

For:

Dhampur Bio Organics Ltd.
(Formerly known as Dhampur Sugar Mills Ltd. Asmoli)
Unit- Asmoli, Division- Sugar

CC:

1. Member Secretary, UP PCB, Parivesh Bhawan Delhi-110032 (via Mail)
2. The Regional Officer, UP Pollution Control Board, Moradabad UP-244001

प्राप्त किया
हस्ताक्षर

21-5-25

क्षेत्रीय कार्यालय
उ.प्र. प्रदूषण नियंत्रण बोर्ड
1-A/1.N.S1 आवास विकास कालोनी
बुद्धि बिहार, मुसदाबाद



1621

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

**AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL
FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF
GROUND WATER**

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC013653

VALID UP TO : 28/06/2026

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202104000082			
Name of the Owner	JAGVEER SINGH		
Designation पद	Dy GM Production	Company Name कंपनी का नाम	DSM SUGAR ASMOLI SUGAR UNIT
Company Address कंपनी का पता	DSM Sugar Asmoli , Asmoli, Distt - Sambhal (UP)	Authorization Letter प्राधिकार पत्र	Download
Address of the Applicant	DSM SUGAR ASMOLI ASMOLI SAMBHAL	Application Form Serial No.	SMBL0421NIN0004
Date of Submission	06/04/2021	Specimen Signature	
Location Particulars			
District	Sambhal	Block	ASMOLI
Plot No./Khasra No.	existing premises details attached	Municipality/Corporation	NA
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	01/04/2007		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	60.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Turbine	H.P. of the Pump	40.00
Operational Device	Electric Motor	Rate of Withdrawal (m3/hr.)	100.00

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01/07/2007

Date of Energization (In Case of Electric Pump)			
Maximum Allowable Rate of Withdrawal (m3/hr.):	100.00	Maximum Allowable Running Hours Per Day:	4.00
Maximum Allowable Annual Extraction of Ground Water:			60000

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This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours 1 day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November)

1624

periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.

- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care off.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- Any other condition imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

●
● **SPECIFIC CONDITIONS:**

- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 15 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

This certificate is electronically generated and does not require digital signature



1625

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL
FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF
GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC039759

VALID UP TO : 28/06/2026

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202104000085			
Name of the Owner	JAGVEER SINGH		
Designation पद	Dy GM Production	Company Name कंपनी का नाम	DSM SUGAR ASMOLI (SUGAR UNIT)
Company Address कंपनी का पता	DSM SUGAR ASMOLI, ASMOLI SAMBHAL UP,	Authorization Letter प्राधिकार पत्र	Download
Address of the Applicant	DSM SUGAR ASMOLI ASMOLI SAMBHAL	Application Form Serial No.	SMBL0421NIN0005
Date of Submission	06/04/2021	Specimen Signature	
Location Particulars			
District	Sambhal	Block	ASMOLI
Plot No./Khasra No.	existing Premises details attached	Municipality/Corporation	NA
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	01/04/2007		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	60.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Turbine	H.P. of the Pump	40.00
Operational Device	Electric Motor	Rate of Withdrawal (m3/hr.)	100.00

1626

07/04/2007

Date of Energization (In Case of Electric Pump)			
Maximum Allowable Rate of Withdrawal (m3/hr.):	100.00	Maximum Allowable Running Hours Per Day:	4.00
Maximum Allowable Annual Extraction of Ground Water:			60000

1627

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours 1 day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November)

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periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.

- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care off.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- Any other condition imposed by the concerned Authority.
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●
● **SPECIFIC CONDITIONS:**

- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 15 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

This certificate is electronically generated and does not require digital signature



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GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL
FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF
GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC034938

VALID UP TO : 28/06/2026

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202104000117			
Name of the Owner	JAGVEER SINGH		
Designation पद	Dy GM Production	Company Name कंपनी का नाम	Jagveer Singh
Company Address कंपनी का पता	DSM SUGAR ASMOLI ASMOLI SAMBHAL UP SHAMBHAL,	Authorization Letter प्राधिकार पत्र	Download
Address of the Applicant	DSM SUGAR ASMOLI ASMOLI SAMBHAL	Application Form Serial No.	SMBL0421NIN0006
Date of Submission	08/04/2021	Specimen Signature	
Location Particulars			
District	Sambhal	Block	ASMOLI
Plot No./Khasra No.	existing Premises details attached	Municipality/Corporation	NA
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	01/04/2007		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	60.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	15.00
Operational Device	Electric Motor	Rate of Withdrawal (m3/hr.)	40.00

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07/04/2007

Date of Energization (In Case of Electric Pump)			
Maximum Allowable Rate of Withdrawal (m3/hr.):	40.00	Maximum Allowable Running Hours Per Day:	3.00
Maximum Allowable Annual Extraction of Ground Water:			18000

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This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours 1 day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
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Dhampur Bio Organics Ltd., Unit- Asmoli						
Fly Ash Generation Records (MT)						
Date	Nov-24	Dec-24	Jan-25	Feb-25	Mar-25	Remarks
1		48.74	54.98	54.60	43.98	Crushing season 2024-25 start on dated 8.11.2024
2		49.31	55.18	55.39	41.84	
3		50.67	53.35	55.43	43.09	
4		50.05	55.74	54.91	43.33	
5		49.33	55.37	46.80	42.54	
6		30.52	53.28	51.26	41.08	
7		51.60	46.54	55.31	41.02	
8	22.90	53.12	50.39	55.17	43.01	
9	25.04	50.99	54.79	47.83	41.46	
10	28.82	51.69	54.40	43.28	42.87	
11	35.54	52.54	54.96	43.53	43.09	
12	46.48	39.98	54.74	43.06	43.11	
13	48.02	52.69	54.80	44.58	43.45	
14	49.91	55.13	53.79	44.24	41.28	
15	48.85	54.91	53.82	43.99	40.41	
16	47.07	55.12	54.98	44.16	41.55	
17	52.38	55.56	55.39	44.94	40.57	
18	52.40	55.21	45.01	44.16	41.82	
19	54.00	54.38	56.22	41.43	42.08	
20	54.81	53.44	55.96	47.78	27.95	
21	55.77	46.59	55.69	47.81	14.57	
22	52.24	53.24	55.71	42.58	7.72	
23	53.72	55.09	55.85	43.77		
24	49.74	55.57	52.81	43.27		
25	54.92	56.02	52.77	42.66		Crushing season 2024-25 end on dated 19.03.2025 & Boiler shutdown on 22.03.2025
26	52.58	55.72	53.44	41.86		
27	51.63	55.39	54.07	42.92		
28	51.56	55.15	53.04	43.97		
29	49.69	55.54	53.46			
30	43.88	55.46	53.83			
31		55.06	53.67			

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Press Mud Distribution Details From 01 November to Till Date

S.N.	FARMER CODE	FARMER NAME	FATHER NAME	VILLAGE NAME	TOKEN N	SLIP NO	TOKEN	DATE	NET WT. (Qd)
1	32011819310250	SALEEM ILAHI	ZAKIR HUSSAIN	KHAIA SHAKHOPUR MAFI	13479	4241	TR13472	02-11-2024	39.50
2	32011814110021	PRADIP KUMAR SHARMA	RAGHUNATH PRASAD	ADAL PUR TAJ	13477	1575	TR13470	02-11-2024	73.65
3	35011531610060	VAJEED	MO. HUSAN	KARANPUR UFG KANAKPURI	13478	2692	TR13471	02-11-2024	68.10
4	35011531610060	VAJEED	MO. HUSAN	KARANPUR UFG KANAKPURI	13476	230867	TR13469	02-11-2024	81.80
5	32011809510270	KULBANT SINGH	SHYORAJ SINGH	PATAI KHALSA	13481	4203	TR13473	02-11-2024	77.65
6	34011566810042	NARENDRA SINGH	OM PRAKASH	NANAD PUR BITA	13483	4857	TR13475	02-11-2024	97.50
7	32011814110021	PRADIP KUMAR SHARMA	RAGHUNATH PRASAD	ADAL PUR TAJ	13482	1576	TR13474	02-11-2024	84.70
8	32011808510160	AB SALAM	MOHMAD	KAN PURA	13484	4128	TR13476	02-11-2024	100.65
9	34011571810216	RAMVEER	RAM CHANDERI	SENDHRI	13486	4713	TR13478	02-11-2024	63.15
10	35011817810072	GAJENDER	DHERM PRAKAS	WAJIDPUR	13485	2515	TR13477	02-11-2024	79.55
11	32011568910161	MUSHTAFA	KALLU	RAJA PUR GALIB PUR	13487	4509	TR13479	02-11-2024	88.80
12	32011568910086	CHAND KHA	HAKAM ALI	RAJA PUR GALIB PUR	13489	2686	TR13481	03-11-2024	61.85
13	32011807310161	SABIR	ABRAR	HARYANA	13488	2693	TR13480	03-11-2024	88.15
14	32011568510342	JAMEEL AEHMAD	KHALEEL AEHMAD	SAHBAJPUR	13490	1301	TR13482	03-11-2024	98.75
15	32011568510257	RIZWANA	UBAID UR RAHMAN	SAHBAJPUR	13491	1307	TR13483	03-11-2024	86.75
16	35011517710078	YOGRAJ SINGH	HARPAL SINGH	LODIPUR RAJPUT	13492	230870	TR13484	03-11-2024	103.45
17	32011568910086	CHAND KHA	HAKAM ALI	RAJA PUR GALIB PUR	13494	4899	TR13486	03-11-2024	94.25
18	35011517710078	YOGRAJ SINGH	HARPAL SINGH	LODIPUR RAJPUT	13493	230871	TR13485	03-11-2024	92.25
19	32011815510064	BABU HUSAIN	IFATKAR HUSAIN TOLA	NEELIKHERI	13495	2697	TR13487	04-11-2024	93.30
20	34011567810042	AKHTAR	JHANDA KHAN	ASGARI PUR	13496	4858	TR13488	04-11-2024	99.20
21	32011807310161	SABIR	ABRAR	HARYANA	13497	4901	TR13489	04-11-2024	79.60
22	34011567810043	RAFEEQ	MUNSHI	ASGARI PUR	13498	4903	TR13490	04-11-2024	92.75
23	34011567610542	AMIR HUSAIN	ALISHER	VILALPAT	13499	4904	TR13491	04-11-2024	112.25
24	32011803510282	VIKRAM	TIKAM SINGH	KALAKHERA	13500	4906	TR13492	04-11-2024	83.15
25	32011565610301	PARAM SINGH	HARDATT SINGH	KAFOR PUR	13501	4907	TR13493	05-11-2024	94.85
26	35011517710078	YOGRAJ SINGH	HARPAL SINGH	LODIPUR RAJPUT	13502	4908	TR13494	05-11-2024	101.00
27	35011532210028	JAHID	JARIF	YUSUF PUR NAGLIYA	13503	4911	TR13495	05-11-2024	81.35
28	32011809510070	KULBANT SINGH	SHYORAJ SINGH	PATAI KHALSA	13504	4912	TR13496	05-11-2024	65.35
29	32011565610301	PARAM SINGH	HARDATT SINGH	KAFOR PUR	13505	4910	TR13497	05-11-2024	79.25
30	32011808510160	AB SALAM	MOHMAD	KAN PURA	13506	4129	TR13498	05-11-2024	91.30
31	32011807310163	SAJRUL ISLAM	RAGIB HUSHAN	HARYANA	13507	4913	TR13499	05-11-2024	90.50
32	32011808510078	BABU HASAN	KALLU	KAN PURA	13508	4914	TR13500	06-11-2024	94.70
33	34011568010355	MAYA DEVI	MOHAN LAL	MANOOTA	13509	4916	TR13501	06-11-2024	94.45
34	35011532210028	JAHID	JARIF	YUSUF PUR NAGLIYA	13510	4918	TR13502	06-11-2024	73.80
35	32011565610301	PARAM SINGH	HARDATT SINGH	KAFOR PUR	13511	4900	TR13503	06-11-2024	145.95
36	32011811210224	KOUSHAL DEVI	JITENDER SINGH	RASOOLPUR GUJAR	13512	4919	TR13504	06-11-2024	92.50
37	32011809510111	SHASHI DEVI	KULWANT SINGH	PATAI KHALSA	13513	4204	TR13505	07-11-2024	66.60
38	32011568910030	SAMEER	HAMEED	GAMANPURA	13514	4921	TR13506	07-11-2024	90.95
39	32011815510100	MAROOF AHMAD	MOHD YUNUS	NEELIKHERI	13516	4922	TR13508	08-11-2024	77.70
40	32011815510100	MAROOF AHMAD	MOHD YUNUS	NEELIKHERI	13515	4923	TR13507	08-11-2024	67.85
41	35011517710078	YOGRAJ SINGH	HARPAL SINGH	LODIPUR RAJPUT	13517	4924	TR13517	08-11-2024	91.40
42	35011532210028	JAHID	JARIF	YUSUF PUR NAGLIYA	13518	4925	TR13518	08-11-2024	77.85
43	35011532210028	JAHID	JARIF	YUSUF PUR NAGLIYA	13519	4926	TR13519	08-11-2024	81.05
44	32011811210224	KOUSHAL DEVI	JITENDER SINGH	RASOOLPUR GUJAR	13520	4927	TR13520	08-11-2024	86.45
45	32011815510197	BUDDHA	ABHUL HAMEED	NEELIKHERI	13521	4930	TR13521	09-11-2024	70.40
46	32011815510197	BUDDHA	ABHUL HAMEED	NEELIKHERI	13522	4931	TR13522	09-11-2024	69.65
47	34011568010167	SUSHILA	RAMKUWAR	MANOOTA	13525	4934	TR13525	09-11-2024	78.00
48	34011568010167	SUSHILA	RAMKUWAR	MANOOTA	13524	4933	TR13524	09-11-2024	81.50
49	32011815710020	SHABANA	VAKIL A	BUDHANPUR	13523	4932	TR13523	09-11-2024	89.60
50	32011811410120	NAJARUL	A.WAHID	HATAVVA	13526	4937	TR13526	10-11-2024	92.45
51	32011816610095	DHRAMVEER SINGH	KHEM SINGH	PRTHIPUR KALA	13527	4935	TR13527	10-11-2024	66.90
52	32011815510100	MAROOF AHMAD	MOHD YUNUS	NEELIKHERI	13528	4938	TR13528	11-11-2024	78.00
53	32011815710020	SHABANA	VAKIL A	BUDHANPUR	13529	4939	TR13529	11-11-2024	63.45
54	35011517710078	YOGRAJ SINGH	HARPAL SINGH	LODIPUR RAJPUT	13530	4940	TR13530	11-11-2024	75.20
55	32011815710020	SHABANA	VAKIL A	BUDHANPUR	13533	4943	TR13533	14-11-2024	92.35
56	32011568910030	SAMEER	HAMEED	GAMANPURA	13534	4944	TR13534	14-11-2024	82.80
57	32011568410094	NAFEES	AB. HAQ	MANSOOR PUR MAFI	13532	4942	TR13532	14-11-2024	32.30
58	32011808510078	BABU HASAN	KALLU	KAN PURA	13535	4945	TR13535	15-11-2024	61.90
59	32011811410120	NAJARUL	A.WAHID	HATAVVA	13536	4946	TR13536	15-11-2024	51.45
60	32011801810101	KAVENDER SINGH	HARPAL SINGH	HIMAYU NAGAR	13537	4947	TR13537	16-11-2024	65.05
61	35011532210028	JAHID	JARIF	YUSUF PUR NAGLIYA	13539	4949	TR13539	16-11-2024	80.65
62	32011814710073	MO. DANISH	MO. IRFAN	SHASH PUR	13538	4946	TR13538	16-11-2024	57.25
63	32011801810101	KAVENDER SINGH	HARPAL SINGH	HIMAYU NAGAR	13540	4950	TR13540	17-11-2024	77.05
64	32011814710072	MO IKRAM	MO IRFAN	SHASH PUR	13541	4951	TR13541	17-11-2024	54.40
65	35011532210028	JAHID	JARIF	YUSUF PUR NAGLIYA	13542	4952	TR13542	18-11-2024	64.10
66	32011808410185	RAVI KUMAR	HAR PRASAD	BHIKAN PUR MUNDA	13543	4955	TR13543	19-11-2024	45.45
67	32011802810164	DAVENDER SHARMA	HARIRAM SHARMA	EIT KA RADA	13544	4956	TR13544	19-11-2024	68.60
68	35011532210028	JAHID	JARIF	YUSUF PUR NAGLIYA	13545	4957	TR13545	19-11-2024	58.95
69	35011532210028	JAHID	JARIF	YUSUF PUR NAGLIYA	13546	4958	TR13546	19-11-2024	59.30
70	32011801810101	KAVENDER SINGH	HARPAL SINGH	HIMAYU NAGAR	13549	4961	TR13549	20-11-2024	96.25
71	34011568010160	JAFAR	CHIDDA	MANOOTA	13547	4959	TR13547	20-11-2024	67.65
72	34011568010160	JAFAR	CHIDDA	MANOOTA	13548	4960	TR13548	20-11-2024	71.65
73	32011801810101	KAVENDER SINGH	HARPAL SINGH	HIMAYU NAGAR	13550	4962	TR13550	20-11-2024	84.40
74	32011801810102	RAJVATI DEVI	RUMAL SINGH	HIMAYU NAGAR	13551	4963	TR13551	21-11-2024	78.60
75	32011801810102	RAJVATI DEVI	RUMAL SINGH	HIMAYU NAGAR	13552	4964	TR13552	21-11-2024	84.85
76	34011571410083	AJAY KUMAR	SEESPAL SING	DONDI	13556	4968	TR13556	21-11-2024	80.50
77	35011532210026	KHUSNOOD	MARAROR	YUSUF PUR NAGLIYA	13554	4966	TR13554	21-11-2024	82.40
78	34011568010160	JAFAR	CHIDDA	MANOOTA	13555	4967	TR13555	21-11-2024	75.95
79	32011801810101	KAVENDER SINGH	HARPAL SINGH	HIMAYU NAGAR	13558	4970	TR13558	22-11-2024	89.50
80	34011568010160	JAFAR	CHIDDA	MANOOTA	13559	4971	TR13559	22-11-2024	72.35
81	34011568010160	JAFAR	CHIDDA	MANOOTA	13560	4972	TR13560	22-11-2024	89.65
82	32011802110429	SABRI	BASEER	ATRASI	13561	4973	TR13561	23-11-2024	75.25
83	32011802110429	SABRI	BASEER	ATRASI	13562	4973	TR13562	23-11-2024	68.90
84	32011801810101	KAVENDER SINGH	HARPAL SINGH	HIMAYU NAGAR	13563	4975	TR13563	23-11-2024	86.35
85	32011801810101	KAVENDER SINGH	HARPAL SINGH	HIMAYU NAGAR	13564	4976	TR13564	23-11-2024	90.05

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86	34011568010160	JAFAR	CHIDDA	MANOOTA	13565	4977	TR13565	23-11-2024	66.85
87	32011815710030	SHAKEEL AHMAD	HABIB AHMAD	BUDHANPUR	13567	4979	TR13567	24-11-2024	90.30
88	32011815710030	SHAKEEL AHMAD	HABIB AHMAD	BUDHANPUR	13566	4978	TR13566	24-11-2024	78.70
89	34011568010167	SUSHILA	RAMKUWAR	MANOOTA	13569	4981	TR13569	24-11-2024	67.05
90	34011568010167	SUSHILA	RAMKUWAR	MANOOTA	13568	4980	TR13568	24-11-2024	74.15
91	32011819310214	MUSAHID	CHHOTE	KHAIA SHAKHOPUR MAFI	13571	4983	TR13571	25-11-2024	53.55
92	32011819310146	RAMKISHOR	LEKHRAJ SINGH	KHAIA SHAKHOPUR MAFI	13570	4982	TR13570	25-11-2024	53.45
93	32011802110429	SABRI	BASEER	ATRASI	13572	4984	TR13572	25-11-2024	81.85
94	32011802110429	SABRI	BASEER	ATRASI	13573	4985	TR13573	25-11-2024	73.85
95	35011570110033	YAD RAM SINGH	GHASI	JENTIPUR	13574	4986	TR13574	26-11-2024	92.75
96	34011567510675	CHHOTE	RASHID	MATI PUR	13575	4987	TR13575	26-11-2024	70.70
97	34011568010160	JAFAR	CHIDDA	MANOOTA	13576	4988	TR13576	26-11-2024	70.30
98	34011568010160	JAFAR	CHIDDA	MANOOTA	13577	4989	TR13577	26-11-2024	75.10
99	32011801810101	KAVENDER SINGH	HARPAL SINGH	HIMAYU NAGAR	13578	4990	TR13578	27-11-2024	81.10
100	32011801810101	KAVENDER SINGH	HARPAL SINGH	HIMAYU NAGAR	13579	4991	TR13579	27-11-2024	94.10
101	34011568010160	JAFAR	CHIDDA	MANOOTA	13580	4992	TR13580	27-11-2024	72.65
102	34011567510562	AKIL HUSAIN	ALLADIYA	MATI PUR	13581	4993	TR13581	27-11-2024	81.75
103	34011568010160	JAFAR	CHIDDA	MANOOTA	13582	4994	TR13582	28-11-2024	65.10
104	34011568010160	JAFAR	CHIDDA	MANOOTA	13583	4995	TR13583	28-11-2024	63.30
105	34011567510579	CHOTE	JUMMA	MATI PUR	13584	4996	TR13584	28-11-2024	70.90
106	34011568010160	JAFAR	CHIDDA	MANOOTA	13586	5000	TR13586	29-11-2024	69.70
107	32211573410042	SURENDRA KUMAR	RAMRAKSHPAL	BHATPURA	13587	5001	TR13587	29-11-2024	78.65
108	32211573410042	SURENDRA KUMAR	RAMRAKSHPAL	BHATPURA	13589	5003	TR13589	29-11-2024	65.65
109	34011568010160	JAFAR	CHIDDA	MANOOTA	13588	5002	TR13588	29-11-2024	70.35
110	34011567510407	VAKIL AHAMAD	ABDUL SATTAR	MATI PUR	13590	5004	TR13590	30-11-2024	77.95
111	34011567510407	VAKIL AHAMAD	ABDUL SATTAR	MATI PUR	13591	5005	TR13591	30-11-2024	63.50
112	34011568010160	JAFAR	CHIDDA	MANOOTA	13592	5006	TR13592	30-11-2024	69.55
113	34011567510407	VAKIL AHAMAD	ABDUL SATTAR	MATI PUR	13593	5007	TR13593	30-11-2024	78.50
114	34011568010094	RAHISH	SAVIR	MANOOTA	13594	5008	TR13594	01-12-2024	72.30
115	34011568010094	RAHISH	SAVIR	MANOOTA	13595	5009	TR13595	01-12-2024	82.20
116	34011568010160	JAFAR	CHIDDA	MANOOTA	13596	5010	TR13596	02-12-2024	79.35
117	35011517710078	YOGRAJ SINGH	HARPAL SINGH	LODIPUR RAJPUT	13597	5011	TR13597	02-12-2024	79.30
118	32011802710178	BALRAJ SINGH	RAMSHAY	NAIPURA	13598	5012	TR13598	03-12-2024	61.15
119	34011568010147	JANAM SINGH	BADALU	MANOOTA	13599	5013	TR13599	03-12-2024	76.95
120	34011568010147	JANAM SINGH	BADALU	MANOOTA	13600	5014	TR13600	03-12-2024	78.00
121	32011802110370	KHATOON	KAREEMUDDIN	ATRASI	13601	5015	TR13601	04-12-2024	62.80
122	34011568010147	JANAM SINGH	BADALU	MANOOTA	13602	5016	TR13602	04-12-2024	51.55
123	34011568010147	JANAM SINGH	BADALU	MANOOTA	13603	5017	TR13603	04-12-2024	80.65
124	32011802710178	BALRAJ SINGH	RAMSHAY	NAIPURA	13604	5018	TR13604	05-12-2024	58.30
125	35011532210026	KHUSNOOD	MARAROOR	YUSUF PUR NAGLIYA	13606	4214	TR13606	05-12-2024	72.55
126	34011567510563	MUSTARI	AAKIL	MATI PUR	13605	5019	TR13605	05-12-2024	74.85
127	34011568010147	JANAM SINGH	BADALU	MANOOTA	13607	5021	TR13607	05-12-2024	75.40
128	32011802810164	DAVENDER SHARMA	HARIRAM SHARMA	EIT KA RADA	13608	5022	TR13608	06-12-2024	81.00
129	32011815510064	BABU HUSAIN	IFATKAR HUSAIN TOLA	NEELIKHERI	13609	5023	TR13609	06-12-2024	78.15
130	34011573210134	SATVEER	HORAM	DABOI KALAN	13611	5025	TR13611	06-12-2024	73.25
131	34011567510563	MUSTARI	AAKIL	MATI PUR	13612	5026	TR13612	06-12-2024	65.35
132	34011573210134	SATVEER	HORAM	DABOI KALAN	13610	5024	TR13610	06-12-2024	75.05
133	34011567510563	MUSTARI	AAKIL	MATI PUR	13613	5027	TR13613	07-12-2024	71.45
134	34011568010147	JANAM SINGH	BADALU	MANOOTA	13614	5028	TR13614	07-12-2024	73.95
135	34011568010147	JANAM SINGH	BADALU	MANOOTA	13615	5028	TR13615	07-12-2024	71.75
136	34011573210134	SATVEER	HORAM	DABOI KALAN	13617	5030	TR13616	08-12-2024	65.50
137	34011568010116	KALLU	BHUREY	MANOOTA	13618	5031	TR13617	08-12-2024	73.15
138	34011568010116	KALLU	BHUREY	MANOOTA	13619	5032	TR13618	08-12-2024	78.70
139	32011812010137	OMPARKASH SINGH	HAM SINGH	PACHOKRA	13620	4006	TR13619	09-12-2024	67.80
140	34011568010116	KALLU	BHUREY	MANOOTA	13622	5034	TR13621	09-12-2024	73.30
141	34011568010116	KALLU	BHUREY	MANOOTA	13621	5033	TR13620	09-12-2024	73.20
142	34011568010094	RAHISH	SAVIR	MANOOTA	13623	5035	TR13622	10-12-2024	49.85
143	34011568010094	RAHISH	SAVIR	MANOOTA	13624	5036	TR13623	10-12-2024	60.25
144	32211577810084	SATENDERA SINGH	MAHENDERA SINGH	MOASAM PUR	13625	5037	TR13624	10-12-2024	67.30
145	34011567510407	VAKIL AHAMAD	ABDUL SATTAR	MATI PUR	13626	5038	TR13625	10-12-2024	59.70
146	32011811610043	HASINA AKHTAR	LIYAKAT ALI	DIDOLI	13628	5040	TR13627	11-12-2024	54.50
147	32011815510100	MAROOF AHMAD	MOHD YUNUS	NEELIKHERI	13627	5039	TR13626	11-12-2024	66.30
148	32011815510100	MAROOF AHMAD	MOHD YUNUS	NEELIKHERI	13629	5041	TR13628	11-12-2024	71.10
149	32211577810084	SATENDERA SINGH	MAHENDERA SINGH	MOASAM PUR	13631	5043	TR13630	11-12-2024	72.70
150	34011567510407	VAKIL AHAMAD	ABDUL SATTAR	MATI PUR	13630	5042	TR13629	11-12-2024	71.05
151	32211577810084	SATENDERA SINGH	MAHENDERA SINGH	MOASAM PUR	13632	5044	TR13631	11-12-2024	73.55
152	34011568010160	JAFAR	CHIDDA	MANOOTA	13633	5045	TR13632	12-12-2024	73.80
153	34011568010160	JAFAR	CHIDDA	MANOOTA	13634	5046	TR13633	12-12-2024	52.60
154	34011567510580	SUBRATI	ABDUL	MATI PUR	13635	5047	TR13634	13-12-2024	67.90
155	34011567510675	CHHOTE	RASHID	MATI PUR	13636	5048	TR13635	13-12-2024	54.55
156	34011568010116	KALLU	BHUREY	MANOOTA	13637	5049	TR13636	13-12-2024	74.55
157	34011568010115	DHARAM SINGH	MEWARAM	MANOOTA	13638	5050	TR13637	14-12-2024	80.70
158	34011568010115	DHARAM SINGH	MEWARAM	MANOOTA	13639	5051	TR13638	14-12-2024	68.85
159	32211573410042	SURENDRA KUMAR	RAMRAKSHPAL	BHATPURA	13641	5053	TR13640	15-12-2024	74.50
160	32011815510100	MAROOF AHMAD	MOHD YUNUS	NEELIKHERI	13640	5052	TR13639	15-12-2024	69.80
161	35011532210028	JAHID	JARIF	YUSUF PUR NAGLIYA	13643	5055	TR13642	15-12-2024	96.90
162	34011568010115	DHARAM SINGH	MEWARAM	MANOOTA	13644	5056	TR13643	15-12-2024	72.10
163	34011568010115	DHARAM SINGH	MEWARAM	MANOOTA	13642	5054	TR13641	15-12-2024	75.85
164	32211573410042	SURENDRA KUMAR	RAMRAKSHPAL	BHATPURA	13645	5057	TR13644	16-12-2024	74.75
165	32011815510103	MO.YASIN	MUSHTAQ	NEELIKHERI	13646	5058	TR13645	16-12-2024	59.10
166	35011532210028	JAHID	JARIF	YUSUF PUR NAGLIYA	13647	5059	TR13647	16-12-2024	87.45
167	34011568010115	DHARAM SINGH	MEWARAM	MANOOTA	13648	5060	TR13648	16-12-2024	87.25
168	32211573410042	SURENDRA KUMAR	RAMRAKSHPAL	BHATPURA	13649	5061	TR13649	16-12-2024	79.30
169	34011568010115	DHARAM SINGH	MEWARAM	MANOOTA	13650	5062	TR13650	16-12-2024	72.65
170	32011794810159	RAGHUVANSH	CHOKHE SINGH	NANHERA	13653	4242	TR13653	17-12-2024	63.75
171	32211573410042	SURENDRA KUMAR	RAMRAKSHPAL	BHATPURA	13652	5064	TR13652	17-12-2024	88.75
172	32011812910380	BALVEER	HOTAM	MAJHOLA KHURD	13651	5063	TR13651	17-12-2024	79.65

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173	34011568010094	RAHISH	SAVIR	MANOOTA	13654	5065	TR13654	17-12-2024	86.90
174	34011568010094	RAHISH	SAVIR	MANOOTA	13655	5066	TR13655	17-12-2024	92.10
175	34011568010094	RAHISH	SAVIR	MANOOTA	13658	5069	TR13658	17-12-2024	88.75
176	35011532210028	JAHID	JARIF	YUSUF PUR NAGLIYA	13656	5067	TR13656	17-12-2024	96.90
177	34011568010094	RAHISH	SAVIR	MANOOTA	13659	5070	TR13659	17-12-2024	66.25
178	32011801810101	KAVENDER SINGH	HARPAL SINGH	HIMAYU NAGAR	13657	5068	TR13657	17-12-2024	96.50
179	34011568010114	BHAGWAN DAS	MEWARAM	MANOOTA	13660	5071	TR13660	18-12-2024	70.70
180	32011812910380	BALVEER	HOTAM	MAJHOLA KHURD	13661	5072	TR13661	18-12-2024	61.50
181	34011568010114	BHAGWAN DAS	MEWARAM	MANOOTA	13662	5073	TR13662	18-12-2024	79.60
182	34011568010114	BHAGWAN DAS	MEWARAM	MANOOTA	13663	5074	TR13663	18-12-2024	77.40
183	34011568010114	BHAGWAN DAS	MEWARAM	MANOOTA	13664	5075	TR13664	18-12-2024	82.25
184	32011812910380	BALVEER	HOTAM	MAJHOLA KHURD	13665	5076	TR13665	19-12-2024	67.65
185	34011568010115	DHARAM SINGH	MEWARAM	MANOOTA	13666	5077	TR13666	19-12-2024	52.05
186	32211573410042	SURENDRA KUMAR	RAMRAKSHPAL	BHATPURA	13667	5078	TR13667	19-12-2024	69.25
187	34011568010114	BHAGWAN DAS	MEWARAM	MANOOTA	13669	5080	TR13669	20-12-2024	78.00
188	34011568010114	BHAGWAN DAS	MEWARAM	MANOOTA	13668	5079	TR13668	20-12-2024	73.55
189	32011565610322	CHANDARPAL SINGH	NIHAL SINGH	KAFOR PUR	13671	5082	TR13670	21-12-2024	78.05
190	34011568010112	KALLU	JAHAGIR	MANOOTA	13675	5084	TR13673	21-12-2024	90.85
191	34011568010112	KALLU	JAHAGIR	MANOOTA	13673	5083	TR13672	21-12-2024	61.70
192	32011808410185	RAVI KUMAR	HAR PRASAD	BHIKAN PUR MUNDA	13672	5082	TR13671	21-12-2024	73.70
193	34011568010112	KALLU	JAHAGIR	MANOOTA	13677	5086	TR13675	24-12-2024	83.40
194	34011568010112	KALLU	JAHAGIR	MANOOTA	13676	5085	TR13674	24-12-2024	68.00
195	34011568010112	KALLU	JAHAGIR	MANOOTA	13678	5087	TR13676	25-12-2024	69.50
196	34011568010112	KALLU	JAHAGIR	MANOOTA	13679	5088	TR13677	25-12-2024	69.60
197	34011568010094	RAHISH	SAVIR	MANOOTA	13680	5089	TR13678	26-12-2024	58.45
198	34011568010094	RAHISH	SAVIR	MANOOTA	13681	5090	TR13679	26-12-2024	68.05
199	32011814510231	REFAULHASAN	MO. HUSAEN	KATAI	13682	5091	TR13680	26-12-2024	83.75
200	32011814510231	REFAULHASAN	MO. HUSAEN	KATAI	13683	5092	TR13681	27-12-2024	54.10
201	35011532210028	JAHID	JARIF	YUSUF PUR NAGLIYA	13684	5092	TR13682	02-01-2025	92.25
202	35011532210028	JAHID	JARIF	YUSUF PUR NAGLIYA	13685	5094	TR13683	03-01-2025	60.55
203	32011808410185	RAVI KUMAR	HAR PRASAD	BHIKAN PUR MUNDA	13686	5096	TR13684	03-01-2025	62.00
204	35011531410008	SAMSHAD	VASHIRUDDIN	BHADLI	13687	5097	TR13685	04-01-2025	60.35
205	34011568010094	RAHISH	SAVIR	MANOOTA	13688	5098	TR13686	05-01-2025	76.50
206	34011568010094	RAHISH	SAVIR	MANOOTA	13689	5099	TR13687	05-01-2025	80.60
207	32011815510100	MAROOF AHMAD	MOHD YUNUS	NEELIKHERI	13690	5100	TR13688	05-01-2025	72.25
208	32011802810164	DAVENDER SHARMA	HARIRAM SHARMA	EIT KA RADA	13693	4145	TR13691	05-01-2025	87.30
209	32011812910380	BALVEER	HOTAM	MAJHOLA KHURD	13694	5101	TR13694	06-01-2025	87.20
210	32011802810164	DAVENDER SHARMA	HARIRAM SHARMA	EIT KA RADA	13695	5102	TR13695	06-01-2025	69.95
211	35011531610046	JUMMA	IBRAHIM	KARANPUR UFG KANAKPURI	13696	5103	TR13696	06-01-2025	92.65
212	32011815510197	BUDDHA	ABHUL HAMEED	NEELIKHERI	13698	5105	TR13698	07-01-2025	75.80
213	34011568010130	NABAB ALI	AHAMAD ALI	MANOOTA	13700	5107	TR13700	07-01-2025	62.25
214	34011568010130	NABAB ALI	AHAMAD ALI	MANOOTA	13699	5106	TR13699	07-01-2025	80.45
215	34011568010160	JAFAR	CHIDDA	MANOOTA	13701	5108	TR13701	07-01-2025	89.05
216	34011568010130	NABAB ALI	AHAMAD ALI	MANOOTA	13703	5110	TR13703	08-01-2025	73.90
217	34011568010130	NABAB ALI	AHAMAD ALI	MANOOTA	13702	5109	TR13702	08-01-2025	71.55
218	34011571410074	FATHAY SINGH	KUNVAR PAL S	DONDI	13704	5301	TR13704	19-01-2025	56.35
219	35011818110050	DEVRAJ SINGH	RAMSWROOP SI	SIRSAMOCHAN	13705	5607	TR13705	20-01-2025	70.80
220	35011569610115	SAYRA BEGUM	WO MAHBOOB HUSEN	ITAYALA	13706	5610	TR13706	20-01-2025	93.45
221	35011532010044	SAMARPAL SINGH	NO SINGH	BAHADUR RAJPOOT	13707	5613	TR13707	20-01-2025	65.05
222	35011818110050	DEVRAJ SINGH	RAMSWROOP SI	SIRSAMOCHAN	13708	5609	TR13708	21-01-2025	70.60
223	35011817810148	SUNITA DEVI	VIJAY SINGH	WAJIDPUR	13709	5626	TR13709	21-01-2025	64.15
224	35011817810148	SUNITA DEVI	VIJAY SINGH	WAJIDPUR	13710	5627	TR13710	21-01-2025	66.55
225	32211574110089	VIPIN KUMAR	DIGVIJAY SINGH	SATU PURA	13711	5420	TR13711	21-01-2025	81.75
226	32011812010042	RAJ PAL	THAN SINGH	PACHOKRA	13712	5616	TR13712	21-01-2025	82.40
227	32011812010135	GURUVENDRA	RAJPAL	PACHOKRA	13713	5615	TR13713	21-01-2025	55.10
228	32011802310061	ANKIT SINGH	SOMENDER SINGH	JAMAPUR	13714	5516	TR13714	21-01-2025	68.40
229	32211580110005	SUKHDA	JAYPARKASH	DHANDSOLI	13715	5403	TR13715	21-01-2025	77.75
230	32011812010084	HARGAYAN SINGH	ARJUN SINGH	PACHOKRA	13717	5619	TR13717	21-01-2025	90.20
231	32011815710020	SHABANA	VAKIL A	BUDHANPUR	13716	5605	TR13716	21-01-2025	100.05
232	32011815710028	RAIS AHMAD	HABIB	BUDHANPUR	13718	5604	TR13718	21-01-2025	76.10
233	32211574110089	VIPIN KUMAR	DIGVIJAY SINGH	SATU PURA	13719	5408	TR13719	21-01-2025	81.10
234	34011569110371	JAHID ALI	KHEARATI	MADHAN	13720	5306	TR13720	21-01-2025	64.95
235	32011812010135	GURUVENDRA	RAJPAL	PACHOKRA	13721	5614	TR13721	22-01-2025	85.55
236	32011816810055	HARSHIT	SANTVEER SINGH	KALILATE	13722	5622	TR13722	22-01-2025	73.45
237	32011816810055	HARSHIT	SANTVEER SINGH	KALILATE	13723	5621	TR13723	22-01-2025	77.60
238	32011804310103	HARI RAJ	TEJ RAM	KUWA KHADA	13724	5407	TR13724	22-01-2025	77.35
239	32011812010042	RAJ PAL	THAN SINGH	PACHOKRA	13725	5620	TR13725	22-01-2025	82.35
240	32011802310061	ANKIT SINGH	SOMENDER SINGH	JAMAPUR	13726	5517	TR13726	22-01-2025	64.75
241	32211574810001	OMKAR	UMESH DATT	HASAN GARH	13727	5421	TR13727	22-01-2025	56.15
242	32211580110043	VIPIN KUMAR	JAY PRAKASH	DHANDSOLI	13728	5402	TR13728	22-01-2025	70.05
243	32211574110089	VIPIN KUMAR	DIGVIJAY SINGH	SATU PURA	13729	5419	TR13729	22-01-2025	80.25
244	34011590510079	PREMPAL SINGH	RAMCHANDER	RAHTOL	13731	5310	TR13731	22-01-2025	74.10
245	32011812010042	RAJ PAL	THAN SINGH	PACHOKRA	13730	5617	TR13730	22-01-2025	69.25
246	32011815710021	ARSHAD HUSAN	SARVAR HUSAN	BUDHANPUR	13732	5601	TR13732	22-01-2025	85.90
247	32211574110089	VIPIN KUMAR	DIGVIJAY SINGH	SATU PURA	13733	5409	TR13733	23-01-2025	85.30
248	35011817110002	MAHARAJ SINGH	MAHIPAL SING	MUZAFFARPUR PATTI	13735	5629	TR13735	23-01-2025	74.20
249	35011817110002	MAHARAJ SINGH	MAHIPAL SING	MUZAFFARPUR PATTI	13734	5628	TR13734	23-01-2025	81.10
250	32211580010269	RAJIV KUMAR	MAHENDER SINGH	RUSTAM PUR NYAOLI	13737	5427	TR13737	23-01-2025	73.05
251	32011815910088	MUNAVVAR	IMAMI	JAWAI	13738	5631	TR13738	23-01-2025	85.95
252	32011812010042	RAJ PAL	THAN SINGH	PACHOKRA	13736	5632	TR13736	23-01-2025	89.05
253	32011812010135	GURUVENDRA	RAJPAL	PACHOKRA	13739	5634	TR13739	23-01-2025	88.05
254	32211580110051	KOSHAL KUMAR	JAYPRAKASH	DHANDSOLI	13740	5401	TR13740	23-01-2025	73.45
255	32211580010269	RAJIV KUMAR	MAHENDER SINGH	RUSTAM PUR NYAOLI	13741	5428	TR13741	23-01-2025	86.85
256	32211565910108	HANIF	A. GAFAR URF GABRU	RAJIKHEDA	13742	5438	TR13742	23-01-2025	87.95
257	32211574110089	VIPIN KUMAR	DIGVIJAY SINGH	SATU PURA	13743	5410	TR13743	23-01-2025	86.20
258	32211580010269	RAJIV KUMAR	MAHENDER SINGH	RUSTAM PUR NYAOLI	13744	5430	TR13744	23-01-2025	70.70
259	34011571510108	CHIMMAN	GOKAL SINGH	DEHRI JAGGU	13745	5311	TR13745	23-01-2025	57.55

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260	32011568910029	MAHENDRA	DHARMI	GAMANPURA	13747	5321	TR13747	23-01-2025	70.60
261	32011568910029	MAHENDRA	DHARMI	GAMANPURA	13746	5320	TR13746	23-01-2025	88.00
262	32011815710028	RAIS AHMAD	HABIB	BUDHANPUR	13748	5603	TR13748	23-01-2025	99.85
263	32211574810001	OMKAR	UMESH DATT	HASAN GARH	13749	5422	TR13749	23-01-2025	97.30
264	32211574910083	SHIVCHARAN SINGH	BALWANT SINGH	HAJI BADA	13750	5446	TR13750	23-01-2025	81.45
265	35011818110042	SANTAR PAL SING	RAMSWROOP SI	SIRSAMOHAN	13752	5606	TR13752	24-01-2025	65.45
266	32211574910118	JITENDRA SINGH	MAHENDRA SINGH	HAJI BADA	13751	5426	TR13751	24-01-2025	65.65
267	32211574110020	VINEETA	VIPIN KUMAR	SATU PURA	13753	5433	TR13753	24-01-2025	89.15
268	32011812010042	RAJ PAL	THAN SINGH	PACHOKRA	13754	5640	TR13754	24-01-2025	68.35
269	32211580010269	RAJIV KUMAR	MAHENDER SINGH	RUSTAM PUR NYAOLI	13758	5429	TR13758	24-01-2025	88.55
270	32211580010269	RAJIV KUMAR	MAHENDER SINGH	RUSTAM PUR NYAOLI	13755	5431	TR13755	24-01-2025	68.10
271	34011571510108	CHIMMAN	GOKAL SINGH	DEHRI JAGGU	13756	5313	TR13756	24-01-2025	60.40
272	32211565910108	HANIF	A. GAFAR URF GABRU	RAJKHEDA	13757	5439	TR13757	24-01-2025	93.70
273	34011569110205	BATLUN W/O	ZAHRU HUSAIN	MADHAN	13759	5319	TR13759	24-01-2025	94.40
274	32011814110269	SUKHVEER	TEEKARAM	MI.ADAL PUR	13760	5639	TR13760	24-01-2025	82.55
275	35011569710057	SUSHIL	BALRAM SINGH	NAGLA NEEDAR	13761	5322	TR13761	24-01-2025	72.65
276	32011812010080	SATENDRA	RAJPAL	PACHOKRA	13762	5635	TR13762	24-01-2025	86.80
277	32011801110119	RAJENDRA	RAMSAWROOP	CHOTIPURA	13763	5532	TR13763	24-01-2025	68.00
278	32211574910083	SHIVCHARAN SINGH	BALWANT SINGH	HAJI BADA	13764	5443	TR13764	24-01-2025	81.80
279	32211580010269	RAJIV KUMAR	MAHENDER SINGH	RUSTAM PUR NYAOLI	13765	5447	TR13765	24-01-2025	87.15
280	32011802410016	JAI VINDRA	MANGAL	DEVIPURA	13766	5525	TR13766	24-01-2025	71.35
281	34011576510338	JITENDER SINGH	RAM SINGH	SAID PUR JASKOULI	13768	5203	TR13768	24-01-2025	97.25
282	34011576510386	KHARAK SINGH	KHUSI RAM	SAID PUR JASKOULI	13767	5201	TR13767	24-01-2025	93.70
283	34011576510386	KHARAK SINGH	KHUSI RAM	SAID PUR JASKOULI	13769	5202	TR13769	24-01-2025	83.15
284	32211580010269	RAJIV KUMAR	MAHENDER SINGH	RUSTAM PUR NYAOLI	13770	5448	TR13770	24-01-2025	70.70
285	32211577010150	SHISHPAL	UDAL SINGH	GYANPUR	13771	5457	TR13771	24-01-2025	80.50
286	35011818110042	SANTAR PAL SING	RAMSWROOP SI	SIRSAMOHAN	13772	5608	TR13772	24-01-2025	73.15
287	34011566710173	MUSAHID	BHOLU	SALEM PUR (HAJI PUR)	13773	5412	TR13773	24-01-2025	67.80
288	32011568910138	MOHNAJIM	HAKAM ALI	RAJA PUR GALIB PUR	13774	5332	TR13774	24-01-2025	80.85
289	32211574910118	JITENDRA SINGH	MAHENDRA SINGH	HAJI BADA	13775	5423	TR13775	24-01-2025	53.75
290	32011812010135	GURUVENDRA	RAJPAL	PACHOKRA	13776	5633	TR13776	24-01-2025	49.95
291	32211574910083	SHIVCHARAN SINGH	BALWANT SINGH	HAJI BADA	13777	5445	TR13777	24-01-2025	78.10
292	32211580010269	RAJIV KUMAR	MAHENDER SINGH	RUSTAM PUR NYAOLI	13778	5449	TR13778	24-01-2025	78.90
293	32011815710021	ARSHAD HUSAN	SARVAR HUSAN	BUDHANPUR	13779	5602	TR13779	24-01-2025	66.25
294	32211574910083	SHIVCHARAN SINGH	BALWANT SINGH	HAJI BADA	13783	5406	TR13783	25-01-2025	82.50
295	32211574910118	JITENDRA SINGH	MAHENDRA SINGH	HAJI BADA	13780	5424	TR13780	25-01-2025	64.20
296	34011571410140	SONU SINGH	BIJENDRA SIN	DONDI	13781	5330	TR13781	25-01-2025	66.80
297	35011531410022	ASHFAK HUSSAN	NAJRUDIN	BHADLI	13782	5691	TR13782	25-01-2025	76.20
298	32211565910108	HANIF	A. GAFAR URF GABRU	RAJKHEDA	13784	5442	TR13784	25-01-2025	77.95
299	34011571510108	CHIMMAN	GOKAL SINGH	DEHRI JAGGU	13785	5314	TR13785	25-01-2025	58.85
300	32211580010269	RAJIV KUMAR	MAHENDER SINGH	RUSTAM PUR NYAOLI	13786	5450	TR13786	25-01-2025	71.40
301	32211580010269	RAJIV KUMAR	MAHENDER SINGH	RUSTAM PUR NYAOLI	13787	5454	TR13787	25-01-2025	96.85
302	34011571510151	RAAJEEV KUMAR	RAM PARSAAD	DEHRI JAGGU	13788	5676	TR13788	25-01-2025	89.25
303	32011802410016	JAI VINDRA	MANGAL	DEVIPURA	13789	5521	TR13789	25-01-2025	74.85
304	32211574110020	VINEETA	VIPIN KUMAR	SATU PURA	13791	5434	TR13791	25-01-2025	82.20
305	32011801110119	RAJENDRA	RAMSAWROOP	CHOTIPURA	13792	5531	TR13792	25-01-2025	77.45
306	34011573710398	GULSHAN	GULAM ABBAS	AKBAR PUR GAHRA	13790	5804	TR13790	25-01-2025	64.60
307	32011812010080	SATENDRA	RAJPAL	PACHOKRA	13793	5638	TR13793	25-01-2025	56.60
308	32011568910138	MOHNAJIM	HAKAM ALI	RAJA PUR GALIB PUR	13794	5333	TR13794	25-01-2025	81.30
309	35011818110101	HEVENDRA SINGH	RANVEER SINGH	SIRSAMOHAN	13795	5651	TR13795	25-01-2025	78.45
310	32011811310131	SHAHID HUSSIAN	SAVIR HUSSIAN	SHYONALI	13796	5520	TR13796	25-01-2025	121.60
311	34011571510130	SAVITRI DEVI	CHIMMAN SINGH	DEHRI JAGGU	13797	5334	TR13797	25-01-2025	55.75
312	34011571410140	SONU SINGH	BIJENDRA SIN	DONDI	13798	5331	TR13798	25-01-2025	65.25
313	32211574110020	VINEETA	VIPIN KUMAR	SATU PURA	13799	5435	TR13799	25-01-2025	84.90
314	32211577010150	SHISHPAL	UDAL SINGH	GYANPUR	13800	5458	TR13800	25-01-2025	63.70
315	32211577010150	SHISHPAL	UDAL SINGH	GYANPUR	13801	5467	TR13801	25-01-2025	91.35
316	32011565610381	ANIL SHARMA	VIRAN SHAUP SHARMA	AKHBAND PUR	13802	5469	TR13802	25-01-2025	88.70
317	35011818110005	SAURABH CHOUDHARY	JAYVEER	SIRSAMOHAN	13803	5645	TR13803	25-01-2025	104.30
318	32211574910118	JITENDRA SINGH	MAHENDRA SINGH	HAJI BADA	13804	5425	TR13804	26-01-2025	52.60
319	32211565910108	HANIF	A. GAFAR URF GABRU	RAJKHEDA	13805	5441	TR13805	26-01-2025	73.45
320	32211574110020	VINEETA	VIPIN KUMAR	SATU PURA	13806	5436	TR13806	26-01-2025	77.40
321	32011812010080	SATENDRA	RAJPAL	PACHOKRA	13807	5637	TR13807	26-01-2025	76.15
322	34011571510130	SAVITRI DEVI	CHIMMAN SINGH	DEHRI JAGGU	13808	5335	TR13808	26-01-2025	50.90
323	35011531410022	ASHFAK HUSSAN	NAJRUDIN	BHADLI	13809	5692	TR13809	26-01-2025	71.55
324	32211565910138	NIRANJAN	DORI LAL	RAJKHEDA	13811	5509	TR13811	26-01-2025	74.55
325	32011815910088	MUNAVVAR	IMAMI	JAWAI	13812	5683	TR13811	26-01-2025	84.95
326	32011802310061	ANKIT SINGH	SOMENDER SINGH	JAMAPUR	13813	5518	TR13812	26-01-2025	68.95
327	32011801110119	RAJENDRA	RAMSAWROOP	CHOTIPURA	13814	5534	TR13813	26-01-2025	89.30
328	32211574110020	VINEETA	VIPIN KUMAR	SATU PURA	13816	5437	TR13815	26-01-2025	133.65
329	32011565610381	ANIL SHARMA	VIRAN SHAUP SHARMA	AKHBAND PUR	13815	5472	TR13814	26-01-2025	77.25
330	32211565910108	HANIF	A. GAFAR URF GABRU	RAJKHEDA	13817	5440	TR13816	26-01-2025	92.00
331	32211565910138	NIRANJAN	DORI LAL	RAJKHEDA	13818	5501	TR13817	26-01-2025	80.70
332	34011571410084	JAGVEER SINGH	SESHPAL SING	DONDI	13819	5325	TR13818	26-01-2025	65.20
333	34011573710413	GULAM ABBAS	NAJAR AHAMAD	AKBAR PUR GAHRA	13820	5206	TR13819	26-01-2025	99.50
334	32011812010084	HARGAYAN SINGH	ARJUN SINGH	PACHOKRA	13821	5618	TR13820	26-01-2025	90.70
335	34011571510108	CHIMMAN	GOKAL SINGH	DEHRI JAGGU	13822	5313	TR13821	26-01-2025	107.85
336	32011802310064	VINEET KUMAR	SOVINDER SINGH	JAMAPUR	13823	5539	TR13822	26-01-2025	73.65
337	32011565610381	ANIL SHARMA	VIRAN SHAUP SHARMA	AKHBAND PUR	13824	5471	TR13823	26-01-2025	89.65
338	32211574910118	JITENDRA SINGH	MAHENDRA SINGH	HAJI BADA	13825	5483	TR13824	27-01-2025	53.15
339	32211566110059	RAVITA DEVI	RAVIRAJ SINGH	CHAKIYA	13826	5476	TR13825	27-01-2025	78.65
340	32211574110020	VINEETA	VIPIN KUMAR	SATU PURA	13827	5432	TR13826	27-01-2025	85.25
341	32011812010080	SATENDRA	RAJPAL	PACHOKRA	13828	5636	TR13827	27-01-2025	84.80
342	32211565910138	NIRANJAN	DORI LAL	RAJKHEDA	13829	5510	TR13828	27-01-2025	76.50
343	34011571410083	AJAY KUMAR	SEESPAL SING	DONDI	13830	5324	TR13829	27-01-2025	59.75
344	34011571510108	CHIMMAN	GOKAL SINGH	DEHRI JAGGU	13832	5346	TR13831	27-01-2025	56.80
345	32011814110269	SUKHVEER	TEEKARAM	MI.ADAL PUR	13833	5685	TR13832	27-01-2025	79.95
346	32011568510442	ZAHID HUSIAN	BASEER	SAHBAJPUR	13835	5682	TR13834	27-01-2025	127.65

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347	32011811210164	DINESH KUMAR	DHIRAJ	RASOOLPUR GUJAR	13834	5514	TR13833	27-01-2025	73.40
348	34011586810082	SADI	ISMAIEL	BENTLA	13836	5345	TR13836	27-01-2025	115.25
349	32011819310230	KAMLESH	AMAR SINGH	KHAIA SHAKHOPUR MAFI	13837	5701	TR13837	27-01-2025	61.35
350	32011801110119	RAJENDRA	RAMSAWROOP	CHOTIPURA	13838	5533	TR13838	27-01-2025	87.00
351	34011571310227	PERVEJ HAEDAR	IBNUL HASAN	BUKNALA	13839	5349	TR13839	27-01-2025	85.90
352	34011573710398	GULSHAN	GULAM ABBAS	AKBAR PUR GAHRA	13840	5205	TR13840	27-01-2025	101.80
353	34011576010381	RAJESH	SHIVRAJ SINGH	ASMOLI	13841	5207	TR13841	27-01-2025	89.80
354	32011802310064	VINEET KUMAR	SOVINDER SINGH	JAMAPUR	13842	5540	TR13842	27-01-2025	73.80
355	32011802410016	JAI VINDRA	MANGAL	DEVIPURA	13843	5522	TR13843	27-01-2025	74.95
356	35011817010065	AJAY KUMAR	HARPAL SINGH	SIRSA MANIHAR	13844	5664	TR13844	27-01-2025	97.05
357	35011817010065	AJAY KUMAR	HARPAL SINGH	SIRSA MANIHAR	13845	5665	TR13845	27-01-2025	102.20
358	32211574910118	JITENDRA SINGH	MAHENDRA SINGH	HAIJI BADA	13846	5484	TR13846	27-01-2025	63.30
359	34011571310227	PERVEJ HAEDAR	IBNUL HASAN	BUKNALA	13847	5350	TR13847	27-01-2025	91.95
360	32011565610381	ANIL SHARMA	VIRAN SHAUP SHARMA	AKHBAND PUR	13848	5470	TR13848	27-01-2025	89.55
361	32011801110124	PRADEEP KUMAR	KISHAN SINGH	CHOTIPURA	13831	5535	TR13830	27-01-2025	61.80
362	32211565910138	NIRANJAN	DORI LAL	RAJKHEDA	13849	5502	TR13849	27-01-2025	77.60
363	32011812010042	RAJ PAL	THAN SINGH	PACHOKRA	13851	5697	TR13851	27-01-2025	91.85
364	35011818110006	GAURAV CHOUDHARY	JAYVEER	SIRSAMOHAN	13850	5646	TR13850	27-01-2025	103.45
365	32011809510110	NFTIN	KULWANT SINGH	PATAI KHALSA	13852	5684	TR13852	27-01-2025	77.45
366	32011568910138	MOHNAJIM	HAKAM ALI	RAJA PUR GALIB PUR	13853	5336	TR13853	27-01-2025	90.35
367	32211574910083	SHIVCHARAN SINGH	BALWANT SINGH	HAIJI BADA	13854	5444	TR13854	27-01-2025	77.15
368	32211566110059	RAVITA DEVI	RAVIRAJ SINGH	CHAKIYA	13855	5475	TR13855	27-01-2025	82.40
369	34011566710219	BABU	IMAMI	SALEM PUR (HAJI PUR)	13856	5414	TR13856	27-01-2025	115.45
370	32211574910062	MAHENDRA SINGH	YAD RAM	HAIJI BADA	13857	5482	TR13857	28-01-2025	57.15
371	32211566110011	MAHIPAL SINGH	GANGARAM	CHAKIYA	13859	5468	TR13859	28-01-2025	79.30
372	32211566110011	MAHIPAL SINGH	GANGARAM	CHAKIYA	13858	5474	TR13858	28-01-2025	86.05
373	34011569110205	BATLUN W/O	ZAHRU HUSAIN	MADHAN	13860	5358	TR13860	28-01-2025	112.50
374	34011571510130	SAVITRI DEVI	CHIMMAN SINGH	DEHRI JAGGU	13861	5357	TR13861	28-01-2025	52.00
375	35011818110101	HEVENDRA SINGH	RANVEER SINGH	SIRSAMOHAN	13862	5650	TR13862	28-01-2025	71.95
376	32211566110011	MAHIPAL SINGH	GANGARAM	CHAKIYA	13863	5473	TR13863	28-01-2025	85.40
377	32011801110124	PRADEEP KUMAR	KISHAN SINGH	CHOTIPURA	13864	5538	TR13864	28-01-2025	67.60
378	32011814110269	SUKHVEER	TEEKARAM	MI.ADAL PUR	13865	5675	TR13865	28-01-2025	83.00
379	32011811210164	DINESH KUMAR	DHIRAJ	RASOOLPUR GUJAR	13866	5513	TR13866	28-01-2025	75.25
380	32211565910038	SUDESHP	RAMPHAL SINGH	RAJKHEDA	13867	5488	TR13867	28-01-2025	91.95
381	32011816810055	HARSHIT	SANTVEER SINGH	KALILATE	13868	5623	TR13868	28-01-2025	71.60
382	35011517710184	REETA DEVI	UDAY BHAN SINGH	LODIPUR RAJPUT	13869	5706	TR13869	28-01-2025	109.00
383	34011576010381	RAJESH	SHIVRAJ SINGH	ASMOLI	13870	5208	TR13870	28-01-2025	87.00
384	34011571310147	IBNUL HASAN	MUSLIM HASAN	BUKNALA	13871	5354	TR13871	28-01-2025	82.15
385	34011571310147	IBNUL HASAN	MUSLIM HASAN	BUKNALA	13872	5353	TR13872	28-01-2025	96.35
386	34011566710219	BABU	IMAMI	SALEM PUR (HAJI PUR)	13873	5415	TR13873	28-01-2025	116.40
387	32011802410037	RAKESH DEVI	JAYVINDER	DEVIPURA	13874	5543	TR13874	28-01-2025	70.60
388	34011566710172	FURKAN	JAKIR	SALEM PUR (HAJI PUR)	13875	5417	TR13875	28-01-2025	83.10
389	32211574910057	RAM CHARAN SINGH	NATTHU SINGH	HAIJI BADA	13876	5486	TR13876	28-01-2025	82.45
390	32011799910400	SARITA DEVI	DINESH SINGH	PAPSARA	13877	5526	TR13877	28-01-2025	65.45
391	32211828610215	SURAJ SINGH	GHASI SINGH	AMBARPUR	13879	5507	TR13879	28-01-2025	58.90
392	32211577010150	SHISHPAL	UDAL SINGH	GYANPUR	13878	5466	TR13878	28-01-2025	87.80
393	34011571510108	CHIMMAN	GOKAL SINGH	DEHRI JAGGU	13880	5356	TR13880	28-01-2025	54.75
394	34011586810082	SADI	ISMAIEL	BENTLA	13881	5344	TR13881	28-01-2025	97.30
395	34011576010381	RAJESH	SHIVRAJ SINGH	ASMOLI	13882	5209	TR13882	28-01-2025	81.60
396	32211574910083	SHIVCHARAN SINGH	BALWANT SINGH	HAIJI BADA	13883	5478	TR13883	28-01-2025	77.30
397	32211565910154	SHIV KISHOR	DORILAL	RAJKHEDA	13884	5479	TR13884	28-01-2025	87.20
398	35011818210071	NO SINGH	HARDEV SINGH	AURANGABAD	13885	5653	TR13885	29-01-2025	82.35
399	32211566110011	MAHIPAL SINGH	GANGARAM	CHAKIYA	13886	5477	TR13886	29-01-2025	84.90
400	32211565910038	SUDESHP	RAMPHAL SINGH	RAJKHEDA	13887	5487	TR13887	29-01-2025	96.40
401	32211828710102	PUNIT KUMAR	SIDDHRAJ SINGH	NOORPUR KALAN	13888	5504	TR13888	29-01-2025	83.85
402	32211828710102	PUNIT KUMAR	SIDDHRAJ SINGH	NOORPUR KALAN	13889	5503	TR13889	29-01-2025	90.35
403	32211565910038	SUDESHP	RAMPHAL SINGH	RAJKHEDA	13890	5490	TR13890	29-01-2025	87.70
404	32011816810055	HARSHIT	SANTVEER SINGH	KALILATE	13896	5620	TR13896	29-01-2025	68.10
405	34011586810082	SADI	ISMAIEL	BENTLA	13891	5215	TR13891	29-01-2025	115.10
406	32011811210164	DINESH KUMAR	DHIRAJ	RASOOLPUR GUJAR	13892	5515	TR13892	29-01-2025	78.50
407	32011819310230	KAMLESH	AMAR SINGH	KHAIA SHAKHOPUR MAFI	13893	5686	TR13893	29-01-2025	54.25
408	32011812010237	LEELPAT	DALLU	PACHOKRA	13894	5677	TR13894	29-01-2025	81.75
409	34011576010381	RAJESH	SHIVRAJ SINGH	ASMOLI	13895	5210	TR13895	29-01-2025	87.05
410	32011812010080	SATENDRA	RAJPAL	PACHOKRA	13897	5700	TR13897	29-01-2025	87.45
411	35011536410037	RAJA PAL	MURARI	BAGHIGOVARDHAN PUR	13898	5359	TR13898	29-01-2025	67.95
412	32011799910327	KAPIL	DINESH	PAPSARA	13899	5528	TR13899	29-01-2025	72.60
413	32011801110124	PRADEEP KUMAR	KISHAN SINGH	CHOTIPURA	13900	5537	TR13900	29-01-2025	70.00
414	32011812010042	RAJ PAL	THAN SINGH	PACHOKRA	13901	5698	TR13901	29-01-2025	95.85
415	32011568910130	SAHAB JAAN	JAIFRODIN	RAJA PUR GALIB PUR	13902	5368	TR13902	29-01-2025	108.20
416	34011566710219	BABU	IMAMI	SALEM PUR (HAJI PUR)	13904	5416	TR13904	29-01-2025	113.50
417	32011568910130	SAHAB JAAN	JAIFRODIN	RAJA PUR GALIB PUR	13903	5369	TR13903	29-01-2025	103.05
418	35011517710122	AMARJEET SINGH	RUMAL SINGH	LODIPUR RAJPUT	13905	5670	TR13905	30-01-2025	90.10
419	35011818210071	NO SINGH	HARDEV SINGH	AURANGABAD	13906	5652	TR13906	30-01-2025	128.15
420	32211574910137	CHATRU SINGH	HARVANSI SINGH	HAIJI BADA	13908	5834	TR13908	30-01-2025	98.20
421	32211574810053	BHUDEV	HARPAL SINGH	HASAN GARH	13909	5495	TR13909	30-01-2025	90.55
422	32211828710072	OMVEER SINGH	TIRTH SINGH	NOORPUR KALAN	13910	5541	TR13910	30-01-2025	88.95
423	32211828710072	OMVEER SINGH	TIRTH SINGH	NOORPUR KALAN	13911	5542	TR13911	30-01-2025	78.40
424	32211565910144	BABU	GABARU	RAJKHEDA	13907	5829	TR13907	30-01-2025	89.55
425	32011811210146	YATENDRA KUMAR	JAGAT SINGH	RASOOLPUR GUJAR	13912	5512	TR13912	30-01-2025	84.45
426	32011811310067	MUKRAM	LATEEF	SHYONALI	13913	5519	TR13913	30-01-2025	126.10
427	32211565910097	NIRBAY TYAGI	ANURAG TYAGI	RAJKHEDA	13914	5493	TR13914	30-01-2025	82.65
428	32011568910110	BABU	MAZEED	RAJA PUR GALIB PUR	13916	5338	TR13916	30-01-2025	86.35
429	34011567510448	AKBAR	SUKHA	MATI PUR	13917	5217	TR13917	30-01-2025	74.40
430	34011567510448	AKBAR	SUKHA	MATI PUR	13918	5218	TR13918	30-01-2025	79.10
431	35011569810345	RIYASAT HUSAIN	SHOKAT	RATUPURA	13919	5343	TR13919	30-01-2025	78.25
432	34011569010282	NAJIB AHAMAD	VASEER AHAMAD	MUBARAKPUR BAND	13920	5309	TR13920	30-01-2025	88.05
433	32011799910400	SARITA DEVI	DINESH SINGH	PAPSARA	13922	5530	TR13922	30-01-2025	68.75

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434	34011567610075	HARI SINGH	RAM DAYAL	NIBOLA	13923	5212	TR13923	30-01-2025	42.15
435	32011816810055	HARSHIT	SANTVEER SINGH	KALILATE	13924	5625	TR13924	30-01-2025	64.35
436	34011568610081	MUNAWAR	ISMAIL	BENTLA	13925	5216	TR13925	30-01-2025	101.15
437	32011804510133	SATENDRA SINGH	YADRAM SINGH	SALAMAT PUR	13926	5497	TR13926	30-01-2025	74.75
438	32211574910137	CHATRU SINGH	HARVANSI SINGH	HAI BADA	13927	5835	TR13927	30-01-2025	79.80
439	32211574110103	SUSHIL KUMAR	RAJENDRA SINGH	SATU PURA	13928	5806	TR13928	30-01-2025	77.85
440	32211574110103	SUSHIL KUMAR	RAJENDRA SINGH	SATU PURA	13929	5808	TR13929	30-01-2025	82.75
441	34011571310147	IBNUL HASAN	MUSLIM HASAN	BUKNALA	13931	5352	TR13931	30-01-2025	90.85
442	34011571310147	IBNUL HASAN	MUSLIM HASAN	BUKNALA	13930	5351	TR13930	30-01-2025	84.10
443	32011816810104	HOSIYAR SINGH	JORA SINGH	KALILATE	13932	5709	TR13932	30-01-2025	66.90
444	34011566710173	MUSAHID	BHOLU	SALEM PUR (HAJI PUR)	13934	5411	TR13934	30-01-2025	71.50
445	32211574910062	MAHENDRA SINGH	YAD RAM	HAI BADA	13935	5481	TR13935	30-01-2025	61.40
446	32211828710072	OMVEER SINGH	TIRTH SINGH	NOORPUR KALAN	13936	5583	TR13936	30-01-2025	69.60
447	32211828710071	SUKHVEER SINGH	TIRTH SINGH	NOORPUR KALAN	13937	5587	TR13937	30-01-2025	69.45
448	35011569810345	RIYASAT HUSAIN	SHOKAT	RATUPURA	13939	5340	TR13939	30-01-2025	89.25
449	32211574910083	SHIVCHARAN SINGH	BALWANT SINGH	HAI BADA	13941	5830	TR13941	30-01-2025	86.90
450	32011568910107	BUDDAN	VILAYAT	RAJA PUR GALIB PUR	13940	5370	TR13940	30-01-2025	97.45
451	32011568910087	GUFAN	ISRAR	RAJA PUR GALIB PUR	13942	5371	TR13942	30-01-2025	105.25
452	32011804910138	ANURAG	NATTHU SINGH	IKONDA	13943	5803	TR13943	30-01-2025	121.10
453	35011517710011	PARMESHWARI	JAYPRAKASH	LODIPUR RAJPUT	13944	5660	TR13944	31-01-2025	77.20
454	34011576010562	HEMRAJ SINGH	SARDAR SINGH	ASMOLI	13945	5238	TR13945	31-01-2025	113.80
455	32211574910118	JITENDRA SINGH	MAHENDRA SINGH	HAI BADA	13946	5842	TR13946	31-01-2025	64.00
456	32211565910026	SUMAN DEVI	KARANVEER SINGH	RAJIKHEDA	13947	5831	TR13947	31-01-2025	88.70
457	32211574910057	RAM CHARAN SINGH	NATTHU SINGH	HAI BADA	13948	5485	TR13948	31-01-2025	84.00
458	32211565910084	ABHAY TYAGI	ANURAG TYAGI	RAJIKHEDA	13949	5491	TR13949	31-01-2025	79.85
459	32011804510133	SATENDRA SINGH	YADRAM SINGH	SALAMAT PUR	13950	5489	TR13950	31-01-2025	85.85
460	32211828710015	GAJENDRA SINGH	GULAB SINGH	NOORPUR KALAN	13951	5589	TR13951	31-01-2025	84.85
461	32211828710072	OMVEER SINGH	TIRTH SINGH	NOORPUR KALAN	13953	5584	TR13953	31-01-2025	72.85
462	32211828710071	SUKHVEER SINGH	TIRTH SINGH	NOORPUR KALAN	13952	5582	TR13952	31-01-2025	77.60
463	32211839010056	SHISHUPAL SHASHIPAL	HEM SINGH	SHABDALPUR SHARKI	13955	5836	TR13955	31-01-2025	77.10
464	32011817210056	SAVITA	VIRENDRA SINGH	KASAMPUR RANA	13954	5720	TR13954	31-01-2025	62.20
465	34011567610075	HARI SINGH	RAM DAYAL	NIBOLA	13956	5211	TR13956	31-01-2025	40.20
466	32011811210146	YATENDRA KUMAR	JAGAT SINGH	RASOOLPUR GUJAR	13957	5511	TR13957	31-01-2025	70.40
467	32011816810104	HOSIYAR SINGH	JORA SINGH	KALILATE	13958	5710	TR13958	31-01-2025	66.70
468	32011810510115	ASHE RAM	HARKESH	DHELA NANGLA	13959	5679	TR13959	31-01-2025	75.40
469	34011566710173	MUSAHID	BHOLU	SALEM PUR (HAJI PUR)	13961	5413	TR13961	31-01-2025	65.65
470	32011819310181	JULFIKAR	ABDUL KUUMAR	KHAJA SHAKHOPUR MAFI	13962	5688	TR13962	31-01-2025	56.05
471	32011565310108	SAMARPAL	HARCHAND	BHAWAL PUR	13963	5581	TR13963	31-01-2025	87.15
472	32211574910118	JITENDRA SINGH	MAHENDRA SINGH	HAI BADA	13964	5841	TR13964	31-01-2025	64.25
473	32011568910155	AKRAM	NASHIRUDEEN	RAJA PUR GALIB PUR	13965	5339	TR13965	31-01-2025	83.45
474	34011576010562	HEMRAJ SINGH	SARDAR SINGH	ASMOLI	13966	5239	TR13966	31-01-2025	110.35
475	32011804910138	ANURAG	NATTHU SINGH	IKONDA	13967	5802	TR13967	31-01-2025	117.00
476	35011569810345	RIYASAT HUSAIN	SHOKAT	RATUPURA	13968	5341	TR13968	31-01-2025	90.30
477	32011816310089	NARENDR	CHETEN SINGH	VARASPUR KALA	13969	5719	TR13969	31-01-2025	87.35
478	34011569110371	JAHD ALI	KHEARATI	MADHAN	13970	5305	TR13970	31-01-2025	67.75
479	32211574910043	ASHOK KUMAR	INDERPAL	HAI BADA	13971	5857	TR13971	31-01-2025	79.65
480	32211574910074	DHARMENDRA KUMAR	MAHENDRA SINGH	HAI BADA	13972	5839	TR13972	31-01-2025	58.85
481	32011816310090	NARESH	KHEM SINGH	VARASPUR KALA	13974	5730	TR13974	31-01-2025	98.10
482	32211839010056	SHISHUPAL SHASHIPAL	HEM SINGH	SHABDALPUR SHARKI	13976	5837	TR13976	31-01-2025	73.55
483	32211565910084	ABHAY TYAGI	ANURAG TYAGI	RAJIKHEDA	13973	5832	TR13973	31-01-2025	86.90
484	32011810510115	ASHE RAM	HARKESH	DHELA NANGLA	13975	5678	TR13975	31-01-2025	77.75
485	32011568910138	MOHNAJIM	HAKAM ALI	RAJA PUR GALIB PUR	13979	5384	TR13979	31-01-2025	76.45
486	34011566710173	MUSAHID	BHOLU	SALEM PUR (HAJI PUR)	13980	5840	TR13980	31-01-2025	58.15
487	32011816810099	GYAN SINGH	RAM CHARAN	KALILATE	13981	5707	TR13981	31-01-2025	78.65
488	32011808510078	BABU HASAN	KALLU	KAN PURA	13978	5236	TR13978	31-01-2025	94.85
489	32011565310108	SAMARPAL	HARCHAND	BHAWAL PUR	13983	5580	TR13983	31-01-2025	82.70
490	32011816810099	GYAN SINGH	RAM CHARAN	KALILATE	13982	5708	TR13982	31-01-2025	77.95
491	32011808510078	BABU HASAN	KALLU	KAN PURA	13984	5235	TR13984	31-01-2025	96.45
492	32011568510466	MO AFTAB	MUNNVAR HUSAIN	SAHBAJIPUR	13985	5375	TR13985	31-01-2025	97.40
493	34011590210063	HAR PAL	BHUKAN	BAHAUDEENPUR	13986	5347	TR13986	31-01-2025	83.70
494	32211828710304	GHAJENDRA	HUKAM SINGH	NOORPUR KALAN	13987	5593	TR13987	01-02-2025	78.20
495	32211828710072	OMVEER SINGH	TIRTH SINGH	NOORPUR KALAN	13988	5585	TR13988	01-02-2025	80.50
496	32011800110162	JASVANT SINGH	GHASI SINGH	MILAK MEHMADI	13989	5548	TR13989	01-02-2025	82.70
497	35011517710185	HARDIK MALIK	UDAYBHAN SINGH	LODIPUR RAJPUT	13990	5705	TR13990	01-02-2025	106.50
498	35011517710073	UDAYBHAN SINGH	PRATIBHAN SI	LODIPUR RAJPUT	13991	5704	TR13991	01-02-2025	98.30
499	32011800810027	SHAKTI SINGH	VIPIN SINGH	MUBARAKPUR ASMOLI	13992	5825	TR13992	01-02-2025	85.65
500	34011590210063	HAR PAL	BHUKAN	BAHAUDEENPUR	13993	5234	TR13993	02-02-2025	79.00
501	32011568910138	MOHNAJIM	HAKAM ALI	RAJA PUR GALIB PUR	13994	5381	TR13994	02-02-2025	87.85
502	32211565910104	RAJNESH	JAGDISH	RAJIKHEDA	13995	5858	TR13995	02-02-2025	76.40
503	32011811210145	SATISH KUMAR	SUSHIL KUMAR	RASOOLPUR GUJAR	13996	5570	TR13996	02-02-2025	77.55
504	32211565910104	RAJNESH	JAGDISH	RAJIKHEDA	13997	5833	TR13997	02-02-2025	83.10
505	32211565910084	ABHAY TYAGI	ANURAG TYAGI	RAJIKHEDA	13998	5894	TR13998	02-02-2025	72.40
506	32011816610136	MOOL CHAND	KHAJAN SINGH	PRTHIPUR KALA	13999	5733	TR13999	02-02-2025	108.90
507	32211828710007	VACHAN SINGH	LALLU SINGH	NOORPUR KALAN	14001	5591	TR14001	02-02-2025	70.65
508	32211828710007	VACHAN SINGH	LALLU SINGH	NOORPUR KALAN	14000	5600	TR14000	02-02-2025	74.00
509	32011816610136	MOOL CHAND	KHAJAN SINGH	PRTHIPUR KALA	14002	5732	TR14002	02-02-2025	91.45
510	34011576710492	SATTAR	AFSAR	VILALPAT	14003	5253	TR14003	02-02-2025	64.95
511	32011799910327	KAPIL	DINESH	PAPSARA	14004	5529	TR14004	02-02-2025	62.25
512	34011569010282	NAJIR AHAMAD	VASEER AHAMAD	MUBARAKPUR BAND	14005	5308	TR14005	02-02-2025	86.05
513	34011573710398	GULSHAN	GULAM ABBAS	AKBAR PUR GAHRA	14006	5219	TR14006	02-02-2025	90.00
514	34011573710399	BHURI	NISAR	AKBAR PUR GAHRA	14008	5222	TR14008	02-02-2025	93.80
515	34011573710398	GULSHAN	GULAM ABBAS	AKBAR PUR GAHRA	14007	5220	TR14007	02-02-2025	99.55
516	34011567510448	AKBAR	SUKHA	MATI PUR	14009	5810	TR14009	02-02-2025	78.60
517	32011816810165	RAJVEER	JAYPAL SINGH	KALILATE	14012	5735	TR14012	02-02-2025	61.60
518	32011817210056	SAVITA	VIRENDRA SINGH	KASAMPUR RANA	14011	5721	TR14011	02-02-2025	61.25
519	32011800110162	JASVANT SINGH	GHASI SINGH	MILAK MEHMADI	14010	5549	TR14010	02-02-2025	82.25
520	32211839010056	SHISHUPAL SHASHIPAL	HEM SINGH	SHABDALPUR SHARKI	14013	5838	TR14013	02-02-2025	67.75

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521	32011804910138	ANURAG	NATTHU SINGH	IKONDA	14014	5801	TR14014	02-02-2025	106.80
522	32011801910056	RAMPAL SINGH	MOHAR SINGH	RASOOLPUR ASMOLI	14015	5558	TR14015	02-02-2025	82.90
523	32011804510133	SATENDRA SINGH	YADRAM SINGH	SALAMAT PUR	14016	5500	TR14016	02-02-2025	82.90
524	34011569110371	IAHID ALI	KHEARATI	MADHAN	14017	5307	TR14017	02-02-2025	67.65
525	35011569810345	RIYASAT HUSAIN	SHOKAT	RATUPURA	14018	5342	TR14018	02-02-2025	83.00
526	35011536410037	RAJA PAL	MURARI	BAGHIGOVARDHAN PUR	14021	5362	TR14021	02-02-2025	85.85
527	35011536410116	SUDHEER KUMAR	RAJPAL SINGH	BAGHIGOVARDHAN PUR	14020	5360	TR14020	02-02-2025	78.40
528	32011568410096	KHURSHIED	CHHOTE	MANSOOR PUR MAFI	14022	5379	TR14022	02-02-2025	78.40
529	32011568410026	HILAL	ASRAR	MANSOOR PUR MAFI	14023	5388	TR14023	02-02-2025	73.45
530	34011569010220	NAWAB ALI	SIRAJUDDIN	MUBARAKPUR BAND	14025	5265	TR14025	02-02-2025	90.15
531	32011568910106	BALHADI	VILAYAT	RAJA PUR GALIB PUR	14026	5373	TR14026	02-02-2025	95.15
532	32011816310090	NARESH	KHEM SINGH	VARASPUR KALA	14027	5731	TR14027	02-02-2025	96.50
533	34011568110079	IAHIR	FIDDAHUSAN	CHANDWAR	14028	5247	TR14028	02-02-2025	93.20
534	32011811210145	SATISH KUMAR	SUSHIL KUMAR	RASOOLPUR GUJAR	14029	5570	TR14029	02-02-2025	85.20
535	34011573710411	ISRAR	NAJAR AHAMAD	AKBAR PUR GAHRA	14031	5221	TR14031	02-02-2025	95.45
536	32011804510133	SATENDRA SINGH	YADRAM SINGH	SALAMAT PUR	14024	5499	TR14024	02-02-2025	82.00
537	32211828710071	SUKHVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14033	5598	TR14033	02-02-2025	63.00
538	32211828710103	SANJEEV KUMAR	VACHAN SINGH	NOORPUR KALAN	14032	5506	TR14032	02-02-2025	74.25
539	32011568910113	IRFAN ALI	ABDUL KAREEM	RAJA PUR GALIB PUR	14034	5393	TR14034	02-02-2025	74.45
540	32011568410138	ANSAR	ALLHADIYA	MANSOOR PUR MAFI	14035	5391	TR14035	02-02-2025	75.20
541	32211565910104	RAJNESH	RAJGESH	RAIKHEDA	14036	5860	TR14036	02-02-2025	75.10
542	32011816810055	HARSHIT	SANTVEER SINGH	KALILATE	14037	5734	TR14037	02-02-2025	62.70
543	32211828710151	JAVINDRA SINGH	KAMAL SINGH	NOORPUR KALAN	14038	5595	TR14038	03-02-2025	82.40
544	32211574910118	JITENDRA SINGH	MAHENDRA SINGH	HAJI BADA	14039	5870	TR14039	03-02-2025	49.30
545	32211574910118	JITENDRA SINGH	MAHENDRA SINGH	HAJI BADA	14040	5871	TR14040	03-02-2025	76.60
546	32211565910104	RAJNESH	RAJGESH	RAIKHEDA	14041	5859	TR14041	03-02-2025	77.40
547	32211828810125	RAFI	MOH UMAR	TUGLABAD	14042	5596	TR14042	03-02-2025	69.00
548	32011816610136	MOOL CHAND	KHAJAN SINGH	PRTHIPUR KALA	14043	5739	TR14043	03-02-2025	105.45
549	34011566910048	MAHENDRA SINGH	TIRMAL	GALAB PUR	14044	5496	TR14044	03-02-2025	110.05
550	32211828710304	GHAENDRA	HUKAM SINGH	NOORPUR KALAN	14045	5588	TR14045	03-02-2025	64.50
551	35011517510007	AAL NAVI	BUNYAD ALI	DHANUPURA	14046	5761	TR14046	03-02-2025	82.20
552	32211828710007	VACHAN SINGH	LALLU SINGH	NOORPUR KALAN	14047	5592	TR14047	03-02-2025	72.45
553	32011568910113	IRFAN ALI	ABDUL KAREEM	RAJA PUR GALIB PUR	14048	5392	TR14048	03-02-2025	80.60
554	32011565310108	SAMARPAL	HARCHAND	BHAWAL PUR	14059	5902	TR14059	03-02-2025	70.10
555	32011811210164	DINESH KUMAR	DHIRAJ	RASOOLPUR GUJAR	14051	5561	TR14051	03-02-2025	88.75
556	32011811210164	DINESH KUMAR	DHIRAJ	RASOOLPUR GUJAR	14050	5560	TR14050	03-02-2025	41.40
557	32011811210146	YATENDRA KUMAR	JAGAT SINGH	RASOOLPUR GUJAR	14060	5934	TR14060	03-02-2025	70.80
558	32011814110269	SUKHVEER	TEEKARAM	MIADAL PUR	14052	5641	TR14052	03-02-2025	74.65
559	32011799910317	NEERAJ	DINESH	PAPSARA	14054	5556	TR14054	03-02-2025	64.65
560	32011568410096	KHURSHIED	CHHOTE	MANSOOR PUR MAFI	14055	5378	TR14055	03-02-2025	77.70
561	32011798110348	NARESH KUMAR	MAHENDRA SINGH	GAFFARPUR	14057	5523	TR14057	03-02-2025	67.50
562	32011798110035	UPDESH	CHADRAPAL	GAFFARPUR	14058	5560	TR14058	03-02-2025	57.80
563	32011568910087	GUFAN	ISRAR	RAJA PUR GALIB PUR	14063	5372	TR14063	03-02-2025	94.60
564	34011573710398	GULSHAN	GULAM ABBAS	AKBAR PUR GAHRA	14056	5267	TR14056	03-02-2025	88.05
565	32211574110103	SUSHIL KUMAR	RAJENDRA SINGH	SATU PURA	14061	5805	TR14061	03-02-2025	81.40
566	32211574910062	MAHENDRA SINGH	YAD RAM	HAJI BADA	14064	5875	TR14064	03-02-2025	53.50
567	32011804510133	SATENDRA SINGH	YADRAM SINGH	SALAMAT PUR	14062	55000	TR14062	03-02-2025	88.75
568	32011568910113	IRFAN ALI	ABDUL KAREEM	RAJA PUR GALIB PUR	14065	5337	TR14065	03-02-2025	77.70
569	32211828710151	JAVINDRA SINGH	KAMAL SINGH	NOORPUR KALAN	14066	5876	TR14066	03-02-2025	80.25
570	35011536410115	PRADEEP SINGH	RAJPAL SINGH	BAGHIGOVARDHAN PUR	14067	5361	TR14067	03-02-2025	85.00
571	32011569310131	KAUSHINDRA SINGH	OMHARI SINGH	AHROLA	14068	5757	TR14068	03-02-2025	52.40
572	32211574910043	ASHOK KUMAR	INDERPAL	HAJI BADA	14069	5856	TR14069	03-02-2025	78.90
573	34011576010330	RAMVEER SINGH	BADRI PRASAD	ASMOI	14070	5251	TR14070	03-02-2025	43.50
574	32011565310290	VJENDRA SINGH	SEVARAM SINGH	BHAWAL PUR	14071	5923	TR14071	03-02-2025	98.50
575	34011567510448	AKBAR	SUKHA	MATI PUR	14072	5681	TR14072	03-02-2025	70.30
576	32211574110103	SUSHIL KUMAR	RAJENDRA SINGH	SATU PURA	14073	5814	TR14073	03-02-2025	84.55
577	32211828610216	SHRAVAN KUMAR	DHYAN SINGH	AMBARPUR	14074	5508	TR14074	03-02-2025	48.10
578	32211828710015	GAJENDRA SINGH	GULAB SINGH	NOORPUR KALAN	14075	5590	TR14075	04-02-2025	73.30
579	35011531510042	AMAR SINGH	CHATRAM	BHADLA	14076	5767	TR14076	04-02-2025	49.80
580	32211828710151	JAVINDRA SINGH	KAMAL SINGH	NOORPUR KALAN	14077	5878	TR14077	04-02-2025	72.00
581	35011818110130	AJIT SINGH	SATPAL SINGH	SIRSAMOHAN	14078	5770	TR14078	04-02-2025	69.35
582	32211574910062	MAHENDRA SINGH	YAD RAM	HAJI BADA	14079	5874	TR14079	04-02-2025	58.45
583	34011567310076	MUSAHID HASAN	ATA HASAN	MAJRA NIJAM PUR	14080	5242	TR14080	04-02-2025	80.40
584	32211828710071	SUKHVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14082	5901	TR14082	04-02-2025	68.65
585	32211828710103	SANJEEV KUMAR	VACHAN SINGH	NOORPUR KALAN	14081	5505	TR14081	04-02-2025	75.20
586	32011811210142	MAYA DEVI	DHIRAJ SINGH	RASOOLPUR GUJAR	14084	5564	TR14084	04-02-2025	54.55
587	32011811210146	YATENDRA KUMAR	JAGAT SINGH	RASOOLPUR GUJAR	14085	5933	TR14085	04-02-2025	73.85
588	32011811210142	MAYA DEVI	DHIRAJ SINGH	RASOOLPUR GUJAR	14083	5931	TR14083	04-02-2025	84.80
589	32011807310118	CHIDDA	RAMZANI	HARYANA	14086	5964	TR14086	04-02-2025	68.70
590	32011807310118	CHIDDA	RAMZANI	HARYANA	14087	5965	TR14087	04-02-2025	70.10
591	32011816310090	NARESH	KHEM SINGH	VARASPUR KALA	14092	5750	TR14092	04-02-2025	89.50
592	32011800110200	KULVANT	JASVANT	MILAK MEHMADI	14088	5966	TR14088	04-02-2025	72.80
593	32011565310108	SAMARPAL	HARCHAND	BHAWAL PUR	14089	5903	TR14089	04-02-2025	77.50
594	32011568410160	IFTKHAR	A. MAJEED	MANSOOR PUR MAFI	14103	5397	TR14103	04-02-2025	88.75
595	34011569010124	HAMID HUSAIN	MOHD. JAAN	MUBARAKPUR BAND	14090	5394	TR14090	04-02-2025	87.45
596	32011816810055	HARSHIT	SANTVEER SINGH	KALILATE	14093	5784	TR14093	04-02-2025	72.75
597	34011568110044	JAREEF	MO HUSAIN	CHANDWAR	14094	5280	TR14094	04-02-2025	48.35
598	32011799910317	NEERAJ	DINESH	PAPSARA	14095	5557	TR14095	04-02-2025	54.95
599	32011568410096	KHURSHIED	CHHOTE	MANSOOR PUR MAFI	14096	5382	TR14096	04-02-2025	67.05
600	35011817010065	AJAY KUMAR	HARPAL SINGH	SIRSA MANIHAR	14097	5763	TR14097	04-02-2025	60.45
601	34011571810364	MO. ANEES	MO. HANEEF	SENDHRI	14098	6001	TR14098	04-02-2025	57.95
602	32011819310181	JULFIKAR	ABDUL KUUAM	KHAIA SHAKHOPUR MAFI	14099	5690	TR14099	04-02-2025	47.40
603	32211828710015	GAJENDRA SINGH	GULAB SINGH	NOORPUR KALAN	14100	5877	TR14100	04-02-2025	69.00
604	32211828710151	JAVINDRA SINGH	KAMAL SINGH	NOORPUR KALAN	14101	5861	TR14101	04-02-2025	63.50
605	34011566710147	SABIR	BHOLU	SALEM PUR (HAJI PUR)	14102	5848	TR14102	04-02-2025	57.80
606	32011568410071	JULFEKAR HUSAIN	ABDUL VAHID	MANSOOR PUR MAFI	14091	5398	TR14091	04-02-2025	77.35
607	32011569310131	KAUSHINDRA SINGH	OMHARI SINGH	AHROLA	14104	5755	TR14104	04-02-2025	47.90

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608	34011566910048	MAHENDRA SINGH	TIRMAL	GALAB PUR	14106	5818	TR14106	04-02-2025	71.75
609	32011814010113	VIJAY PAL	KALLU	TELI PURA	14105	5310	TR14105	04-02-2025	72.55
610	35011817010091	NITIN KUMAR	SURENDRA SINGH	SIRSA MANIHAR	14108	5764	TR14108	05-02-2025	61.70
611	32211828710151	JAVINDRA SINGH	KAMAL SINGH	NOORPUR KALAN	14107	5594	TR14107	05-02-2025	72.80
612	32011803410124	SATVEER	SEWARAM	SARKADA KAMAL	14109	5925	TR14109	05-02-2025	58.35
613	32211565910088	SURENDRA SINGH	RAMFAL SINGH	RAJKHEDA	14110	5887	TR14110	05-02-2025	72.40
614	32011803410140	SHASHIBALA	SATVEER	SARKADA KAMAL	14111	5926	TR14111	05-02-2025	65.35
615	32211565910084	ABHAY TYAGI	ANURAG TYAGI	RAJKHEDA	14112	5492	TR14112	05-02-2025	58.20
616	32011804510133	SATENDRA SINGH	YADRAM SINGH	SALAMAT PUR	14116	5498	TR14116	05-02-2025	123.80
617	32011816610136	MOOL CHAND	KHAJAN SINGH	PRTHIPUR KALA	14115	5781	TR14115	05-02-2025	85.40
618	34011567310076	MUSAHID HASAN	ATA HASAN	MAJRA NIJAM PUR	14114	5243	TR14114	05-02-2025	66.20
619	32011812010080	SATENDRA	RAJPAL	PACHOKRA	14113	5699	TR14113	05-02-2025	66.30
620	32011811210146	YATENDRA KUMAR	JAGAT SINGH	RASOOLPUR GUJAR	14117	5935	TR14117	05-02-2025	57.10
621	32011811210179	NEPAL	HARVANSH	RASOOLPUR GUJAR	14118	5571	TR14118	05-02-2025	64.45
622	34011567510448	AKBAR	SUKHA	MATI PUR	14119	5680	TR14119	05-02-2025	63.70
623	32211574110103	SUSHIL KUMAR	RAJENDRA SINGH	SATU PURA	14120	5807	TR14120	05-02-2025	70.90
624	32011814110133	KRISAN PAL SINGH	NANDRAM SINGH	ADAL PUR TAJ	14121	5741	TR14121	05-02-2025	61.55
625	32011816310090	NARESH	KHEM SINGH	VARASPUR KALA	14122	5751	TR14122	05-02-2025	76.30
626	32011816610040	VEER SINGH	BHAGWAN SINGH	PRTHIPUR KALA	14123	5752	TR14123	05-02-2025	84.65
627	32011569410123	POORAN SINGH	SEWA RAM	PAINTIA MAFI	14124	5780	TR14124	05-02-2025	45.05
628	32211572410137	SURENDRA SINGH	HARI PUR MILAK	HARI PUR MILAK	14125	5879	TR14125	05-02-2025	66.65
629	32011798110348	NARESH KUMAR	MAHENDRA SINGH	GAFFARPUR	14129	5524	TR14129	05-02-2025	62.45
630	32011802110647	BAJRUDEEN	JUMMA	ATRASI	14127	5968	TR14127	05-02-2025	72.90
631	32011798110035	UPDESH	CHADRAPAL	GAFFARPUR	14128	5551	TR14128	05-02-2025	58.15
632	32011798210055	RAMESH	NETRAM	MANGUPURA	14126	5955	TR14126	05-02-2025	59.55
633	34011571310285	NOSHE ALI	NAJAR HUSAIN	BUKNALA	14130	6061	TR14130	05-02-2025	62.60
634	34011571310058	GOHAR VANO	AJDAR HUSAIN	BUKNALA	14131	6062	TR14131	05-02-2025	57.70
635	34011568110044	JAREEF	MO HUSAIN	CHANDWAR	14132	5284	TR14132	05-02-2025	49.60
636	32011800110200	KULVANT	JASVANT	MILAK MEHMADI	14133	5967	TR14133	05-02-2025	65.05
637	32011807610123	UVAISH	ASHIK	FATEHPUR MAFI	14134	5289	TR14134	05-02-2025	57.25
638	35011517410047	VIJAY PAL	MUNNA LAL	GINDODA	14137	5696	TR14137	05-02-2025	49.55
639	32011801510057	VIRENDER SHARMA	GANGA SHARMA	SAKAR PUR	14135	5555	TR14135	05-02-2025	62.00
640	32011810710097	RAMPAL	GOPICHAND	JAGA NAGLA	14136	5944	TR14136	05-02-2025	52.00
641	32211828610215	SURAJ SINGH	GHASI SINGH	AMBARPUR	14138	5906	TR14138	05-02-2025	54.60
642	34011575510051	KARAN SINGH	THAKUR SINGH	RACHATA	14139	5274	TR14139	05-02-2025	110.20
643	32011565310290	VIJENDRA SINGH	SEVARAM SINGH	BHAWAL PUR	14140	5923	TR14140	05-02-2025	98.00
644	34011566910048	MAHENDRA SINGH	TIRMAL	GALAB PUR	14142	5816	TR14142	05-02-2025	110.75
645	32011568410138	ANSAR	ALLHADIYA	MANSOOR PUR MAFI	14141	5390	TR14141	05-02-2025	77.25
646	34011569110071	IRSAD	SANNU	MADHAN	14143	6051	TR14143	06-02-2025	79.20
647	32211565710174	RAJENDRA SINGH	JAGAT	SALARPUR KHURD	14144	5905	TR14144	06-02-2025	82.80
648	32011568510260	MOHAMMAD FAIZAN	MOHAMMAD AYYOUB KHAN	SAHBAJPUR	14146	6058	TR14146	06-02-2025	67.75
649	35011817010091	NITIN KUMAR	SURENDRA SINGH	SIRSA MANIHAR	14145	5765	TR14145	06-02-2025	62.30
650	32211574910062	MAHENDRA SINGH	YAD RAM	HAJI BADA	14148	5872	TR14148	06-02-2025	58.70
651	32011811210173	NARDEV SINGH	RAGHUVEER SINGH	RASOOLPUR GUJAR	14147	5947	TR14147	06-02-2025	82.30
652	32011568510348	JUMMA HUSEN	VILAYAT HUSEN	SAHBAJPUR	14149	6060	TR14149	06-02-2025	67.10
653	32211828710007	VACHAN SINGH	LALLU SINGH	NOORPUR KALAN	14152	5599	TR14152	06-02-2025	65.00
654	32211572410137	UPENDRA SINGH	SURENDRA SINGH	HARI PUR MILAK	14151	5880	TR14151	06-02-2025	67.85
655	32011803410196	VARUN KUMAR	SATBEER	SARKADA KAMAL	14150	5927	TR14150	06-02-2025	68.50
656	32011817710166	SURENDRA SINGH	RAMRATAN SINGH	DIYODI	14153	5666	TR14153	06-02-2025	95.35
657	32011819310215	RAJENDRA SINGH	RAM SINGH	KHAIA SHAKHOPUR MAFI	14154	5759	TR14154	06-02-2025	49.05
658	32011804910302	MANU RANI	RAJNEESH KUMAR	IKONDA	14155	5854	TR14155	06-02-2025	75.35
659	32011804910053	JAIKARI	W/O BHARAT SINGH	IKONDA	14156	5855	TR14156	06-02-2025	78.20
660	32011569410076	LATOOR SINGH	TILSHI	PAINTIA MAFI	14157	5783	TR14157	06-02-2025	47.15
661	32011799910317	NEERAJ	DINESH	PAPSARA	14158	5973	TR14158	06-02-2025	62.30
662	32011811210146	YATENDRA KUMAR	JAGAT SINGH	RASOOLPUR GUJAR	14159	5936	TR14159	06-02-2025	72.95
663	34011568110044	JAREEF	MO HUSAIN	CHANDWAR	14160	5281	TR14160	06-02-2025	54.25
664	32211828710015	GAJENDRA SINGH	GULAB SINGH	NOORPUR KALAN	14162	5863	TR14162	06-02-2025	77.20
665	32211565910084	ABHAY TYAGI	ANURAG TYAGI	RAJKHEDA	14165	5892	TR14165	06-02-2025	69.80
666	32011801910043	JITENDRA SINGH	RAMPAL SINGH	RASOOLPUR ASMOLI	14161	5559	TR14161	06-02-2025	81.90
667	34011571310285	NOSHE ALI	NAJAR HUSAIN	BUKNALA	14163	6065	TR14163	06-02-2025	49.75
668	34011571310285	NOSHE ALI	NAJAR HUSAIN	BUKNALA	14164	6066	TR14164	06-02-2025	57.00
669	32011798210055	RAMESH	NETRAM	MANGUPURA	14168	5956	TR14168	06-02-2025	54.00
670	32011798110348	NARESH KUMAR	MAHENDRA SINGH	GAFFARPUR	14166	5527	TR14166	06-02-2025	68.25
671	34011575510051	KARAN SINGH	THAKUR SINGH	RACHATA	14167	5279	TR14167	06-02-2025	94.75
672	34011573710398	GULSHAN	GULAM ABBAS	AKBAR PUR GAHRA	14169	5204	TR14169	06-02-2025	82.30
673	32011810710097	RAMPAL	GOPICHAND	JAGA NAGLA	14171	5945	TR14171	06-02-2025	53.20
674	32011814510178	BRIJPAL	BANSI SINGH	KATAI	14170	5942	TR14170	06-02-2025	80.55
675	32011816810165	RAJVEER	JAYPAL SINGH	KALILATE	14172	5736	TR14172	06-02-2025	69.15
676	32011802110116	MO UMAR	JUMMA	ATRASI	14173	5971	TR14173	06-02-2025	70.15
677	32011794710330	PRADEEP KUMAR SINGH	RAJENDRA PAL SINGH	SIHALI	14174	5797	TR14174	06-02-2025	128.45
678	32011802110196	SUKOT	MUNSI	ATRASI	14176	5976	TR14176	06-02-2025	64.90
679	32011817710166	SURENDRA SINGH	RAMRATAN SINGH	DIYODI	14175	5669	TR14175	06-02-2025	72.85
680	34011567310075	AFSARI	ATA HUSAIN	MAJRA NIJAM PUR	14177	5241	TR14177	06-02-2025	74.15
681	34011571510151	RAAJEEV KUMAR	RAM PARSAAD	DEHRI JAGGU	14178	3536	TR14178	06-02-2025	66.55
682	32011568510259	MO AMIRPASHA	MO AYYUB KHAN	SAHBAJPUR	14179	6059	TR14179	06-02-2025	64.65
683	32011568510383	AYYUB KHAN	FAKEER MO.	SAHBAJPUR	14180	6056	TR14180	06-02-2025	68.65
684	34011573710415	SHAHJHA	NAJAR AHAMD	AKBAR PUR GAHRA	14181	5269	TR14181	06-02-2025	84.60
685	32211565710174	RAJENDRA SINGH	JAGAT	SALARPUR KHURD	14182	6169	TR14182	06-02-2025	71.25
686	32211565910104	RAJNESH	JAGDISH	RAJKHEDA	14183	5889	TR14183	06-02-2025	68.65
687	32211828710103	SANJEEV KUMAR	VACHAN SINGH	NOORPUR KALAN	14185	5907	TR14185	06-02-2025	55.85
688	32211828710103	SANJEEV KUMAR	VACHAN SINGH	NOORPUR KALAN	14184	5908	TR14184	06-02-2025	62.05
689	34011590210094	BUDDHA	BISHAN SINGH	BAHAUDEENPUR	14186	5272	TR14186	06-02-2025	73.10
690	32011816610136	MOOL CHAND	KHAJAN SINGH	PRTHIPUR KALA	14189	5782	TR14189	07-02-2025	79.85
691	34011569110071	IRSAD	SANNU	MADHAN	14187	6052	TR14187	07-02-2025	92.35
692	35011569910113	MOHD. ILYAS	MUSTAK HUSSAIN	SHAHPUR DASAR	14188	6071	TR14188	07-02-2025	52.50
693	32011819310184	MATLUB HUSAIN	AB.KAYYUM	KHAIA SHAKHOPUR MAFI	14190	5689	TR14190	07-02-2025	44.40
694	32011819310215	RAJENDRA SINGH	RAM SINGH	KHAIA SHAKHOPUR MAFI	14191	5758	TR14191	07-02-2025	44.15

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695	32011565310234	CHAMAN SINGH	DALVEER SINGH	BHAWAL PUR	14192	5862	TR14192	07-02-2025	66.10
696	32011565310234	CHAMAN SINGH	DALVEER SINGH	BHAWAL PUR	14193	6111	TR14193	07-02-2025	77.45
697	32011568510258	MO SARFRAZ	AYYOOB	SAHBAJPUR	14195	6057	TR14195	07-02-2025	70.80
698	32011568510383	AYYUB KHAN	FAKEER MO.	SAHBAJPUR	14194	6055	TR14194	07-02-2025	65.30
699	32011811210173	NARDEV SINGH	RAGHUVEER SINGH	RASOOLPUR GUJAR	14196	5946	TR14196	07-02-2025	73.05
700	32011811210146	YATENDRA KUMAR	JAGAT SINGH	RASOOLPUR GUJAR	14197	5937	TR14197	07-02-2025	66.50
701	32011802110422	RIFYAUDDIN	RAMZANI	ATRASI	14198	5969	TR14198	07-02-2025	70.90
702	32011799010104	VEER SINGH	KANHAI SINGH	QUBI	14200	5970	TR14200	07-02-2025	47.85
703	34011573710247	KAWANDRI	SAMARPAL	AKBAR PUR GAHRA	14199	5293	TR14199	07-02-2025	32.35
704	32011568510466	MO APTAB	MUNNYAR HUSAIN	SAHBAJPUR	14201	5374	TR14201	07-02-2025	94.75
705	32011816310090	NARESH	KHEM SINGH	VARASPUR KALA	14202	5793	TR14202	07-02-2025	86.35
706	32011810810323	SUSHEEL KUMAR	HARSWAROOP	KELSA	14203	5796	TR14203	07-02-2025	69.25
707	34011571310161	RAFIQ FATHMA	NAJAR HUSSAIN	BUKNALA	14204	6009	TR14204	07-02-2025	57.30
708	34011571310161	RAFIQ FATHMA	NAJAR HUSSAIN	BUKNALA	14205	5285	TR14205	07-02-2025	53.20
709	32011807610123	UVAISH	ASHIK	FATEHPUR MAFI	14207	5288	TR14207	07-02-2025	56.00
710	32011803810132	DUSHYANT CHAUDHARY	SATVEER SINGH	JOJKHERA	14206	5865	TR14206	07-02-2025	72.75
711	32011802110196	SUKOT	MUNSI	ATRASI	14208	5977	TR14208	07-02-2025	67.05
712	32011814510137	MOHD FAIZAN	BADRUL HASAN	KATAI	14209	5949	TR14209	07-02-2025	71.50
713	32011814510194	MOLABAKSH	ALEEBHADUR	KATAI	14210	8326	TR14210	07-02-2025	94.75
714	35011532010044	SAMARPAL SINGH	NO SINGH	BAHADUR RAJPOOT	14211	5611	TR14211	07-02-2025	65.75
715	32211565710174	JAJENDRA SINGH	JAGAT	SALARPUR KHURD	14212	5597	TR14212	07-02-2025	73.30
716	32211565910104	RAJNESH	JAGDISH	RAJKHEDA	14213	5890	TR14213	07-02-2025	75.15
717	32011799910327	KAPIL	DINESH	PAPSARA	14214	5972	TR14214	07-02-2025	61.55
718	34011568610054	SHEELA DEVI	JAGDISH SINGH	TALWAR	14215	5278	TR14215	07-02-2025	90.90
719	35011531710064	HANEEF	IBRAHIM	RATANPUR KALAN	14216	5773	TR14216	07-02-2025	56.40
720	32011814510367	RAJPAL SINGH	PHOOL SINGH	MILAK KATAI	14220	5950	TR14220	07-02-2025	70.00
721	32211565910084	ABHAY TYAGI	ANURAG TYAGI	RAJKHEDA	14218	5691	TR14218	07-02-2025	76.25
722	32011565310234	CHAMAN SINGH	DALVEER SINGH	BHAWAL PUR	14219	6110	TR14219	07-02-2025	62.50
723	32011568510384	ARKAN AH	FAKEER MO	SAHBAJPUR	14217	6067	TR14217	07-02-2025	63.90
724	32011811210173	NARDEV SINGH	RAGHUVEER SINGH	RASOOLPUR GUJAR	14221	5572	TR14221	07-02-2025	73.45
725	34011575510051	KARAN SINGH	THAKUR SINGH	RACHATA	14223	5248	TR14223	07-02-2025	88.10
726	32011819310230	KAMLESH	AMAR SINGH	KHAIA SHAKHOPUR MAFI	14222	5687	TR14222	07-02-2025	93.40
727	34011590210021	RAKESH	VAVURAM	BAHAUDEENPUR	14224	5273	TR14224	07-02-2025	81.65
728	35011569910175	NABAL SINGH	MUKHRAM	SHAHPUR DASAR	14225	6074	TR14225	07-02-2025	46.50
729	35011569910212	SUNHERI LAL	JAHAARI	SHAHPUR DASAR	14226	6075	TR14226	07-02-2025	81.85
730	32011565310372	SUDHIR KUMAR	OMCHAND SINGH	BHAWAL PUR	14227	5914	TR14227	07-02-2025	74.80
731	34011566910048	MAHENDRA SINGH	TIRMAL	GALAB PUR	14228	5817	TR14228	07-02-2025	87.85
732	34011569110096	CHUNNI KHAN	PEER BAKSH	MADHAN	14229	6079	TR14229	07-02-2025	42.85
733	34011571310751	SAISTA ZEHRA	AKBAR ABBAS	BUKNALA	14230	6084	TR14230	08-02-2025	64.45
734	34011571310325	MURTAZA ALI	ASHIK ALI	BUKNALA	14231	5302	TR14231	08-02-2025	40.55
735	32211574910167	DEEPENDRA	SHIVCHARAN	HAIJ BADA	14232	6112	TR14232	08-02-2025	72.10
736	32211565910015	ADESH	SUDESH	RAJKHEDA	14233	5888	TR14233	08-02-2025	69.35
737	32211565710174	RAJENDRA SINGH	JAGAT	SALARPUR KHURD	14234	5904	TR14234	08-02-2025	66.50
738	32011568510348	JUMMA HUSEN	VILAYAT HUSEN	SAHBAJPUR	14235	6059	TR14235	08-02-2025	60.35
739	32011814510367	RAJPAL SINGH	PHOOL SINGH	MILAK KATAI	14236	5951	TR14236	08-02-2025	55.00
740	32011810510090	RAJVEER SINGH	MANGAL SINGH	DHELA NANGLA	14237	6849	TR14237	08-02-2025	70.05
741	32011816310089	NARENDER	CHETEN SINGH	VARASPUR KALA	14238	5744	TR14238	08-02-2025	57.80
742	35011817810055	KAVINDRA	OMPAL	WAJIDPUR	14239	5789	TR14239	08-02-2025	93.05
743	35011817810055	KAVINDRA	OMPAL	WAJIDPUR	14240	5788	TR14240	08-02-2025	86.95
744	32011816310090	NARESH	KHEM SINGH	VARASPUR KALA	14241	5794	TR14241	08-02-2025	65.25
745	34011566710172	FURKAN	JAKIR	SALEM PUR (HAJI PUR)	14242	5814	TR14242	08-02-2025	83.75
746	35011569910212	SUNHERI LAL	JAHAARI	SHAHPUR DASAR	14243	6076	TR14243	08-02-2025	64.45
747	35011569910175	NABAL SINGH	MUKHRAM	SHAHPUR DASAR	14244	6073	TR14244	08-02-2025	44.75
748	32011799010104	VEER SINGH	KANHAI SINGH	QUBI	14245	5974	TR14245	08-02-2025	62.55
749	32011799010104	VEER SINGH	KANHAI SINGH	QUBI	14246	5975	TR14246	08-02-2025	40.95
750	34011571410085	KRISHAN PAL SIN	SORAN SINGH	DONDI	14247	6085	TR14247	08-02-2025	28.45
751	32011814010197	JAYPAL SINGH	KHACHEDU SINGH	TELI PURA	14248	5740	TR14248	08-02-2025	77.75
752	32011565310372	SUDHIR KUMAR	OMCHAND SINGH	BHAWAL PUR	14256	5912	TR14256	08-02-2025	45.55
753	35011531710064	HANEEF	IBRAHIM	RATANPUR KALAN	14250	5772	TR14250	08-02-2025	57.65
754	32011568910113	IRFAN ALI	ABDUL KAREEM	RAJA PUR GALIB PUR	14251	5383	TR14251	08-02-2025	77.95
755	34011575910132	TAHIR	CHIDDA	RAM NAGAR	14252	5231	TR14252	08-02-2025	60.70
756	35011818110130	AJIT SINGH	SATPAL SINGH	SIRSAMOHAN	14253	5771	TR14253	08-02-2025	63.05
757	32011802110196	SUKOT	MUNSI	ATRASI	14255	5977	TR14255	08-02-2025	90.45
758	32011808510263	MARGUB ALI	AKHTAR	KAN PURA	14257	5270	TR14257	08-02-2025	92.60
759	34011569110096	CHUNNI KHAN	PEER BAKSH	MADHAN	14254	6078	TR14254	08-02-2025	42.70
760	32011794810119	GAJE SINGH	SUNHERI SINGH	NANHERA	14258	5799	TR14258	08-02-2025	81.35
761	32011815510197	BUDDHA	ABHUL HAMEED	NEELKHERI	14259	4320	TR14259	08-02-2025	73.30
762	32011803810132	DUSHYANT CHAUDHARY	SATVEER SINGH	JOJKHERA	14260	5868	TR14260	08-02-2025	86.35
763	35011517710032	CHANDRAPAL	BHOOP RAM	LODIPUR RAJPUT	14261	6302	TR14261	08-02-2025	51.05
764	32011568510383	AYYUB KHAN	FAKEER MO.	SAHBAJPUR	14262	6011	TR14262	08-02-2025	62.80
765	32011803410124	SATVEER	SEWARAM	SARKADA KAMAL	14263	5917	TR14263	08-02-2025	63.95
766	32211572410137	UPENDRA SINGH	SURENDRA SINGH	HARI PUR MILAK	14264	5881	TR14264	08-02-2025	70.90
767	32011803410196	VARUN KUMAR	SATBEER	SARKADA KAMAL	14266	5918	TR14266	08-02-2025	67.00
768	32011810510090	RAJVEER SINGH	MANGAL SINGH	DHELA NANGLA	14265	5851	TR14265	08-02-2025	78.05
769	32011803810132	DUSHYANT CHAUDHARY	SATVEER SINGH	JOJKHERA	14267	5869	TR14267	08-02-2025	69.90
770	32011569310131	KAUSHINDRA SINGH	OMHARI SINGH	AHROLA	14268	5754	TR14268	08-02-2025	44.90
771	32011810810323	SUSHEEL KUMAR	HARSWAROOP	KELSA	14270	5795	TR14270	08-02-2025	84.90
772	35011569910229	KAMLA DEVI	NAVAL SINGH	SHAHPUR DASAR	14269	6072	TR14269	08-02-2025	53.55
773	34011575510051	KARAN SINGH	THAKUR SINGH	RACHATA	14271	5246	TR14271	08-02-2025	92.55
774	34011566710172	FURKAN	JAKIR	SALEM PUR (HAJI PUR)	14272	5815	TR14272	08-02-2025	112.90
775	34011575910132	TAHIR	CHIDDA	RAM NAGAR	14273	5232	TR14273	08-02-2025	74.55
776	32011565310234	CHAMAN SINGH	DALVEER SINGH	BHAWAL PUR	14274	5915	TR14274	08-02-2025	74.75
777	34011569110096	CHUNNI KHAN	PEER BAKSH	MADHAN	14275	6083	TR14275	08-02-2025	43.65
778	32011816810165	RAJVEER	JAYPAL SINGH	KALILATE	14277	5774	TR14277	08-02-2025	79.30
779	32011565310372	SUDHIR KUMAR	OMCHAND SINGH	BHAWAL PUR	14278	6280	TR14278	08-02-2025	81.40
780	34011569110096	CHUNNI KHAN	PEER BAKSH	MADHAN	14276	6082	TR14276	08-02-2025	41.30
781	32011803810132	DUSHYANT CHAUDHARY	SATVEER SINGH	JOJKHERA	14279	5866	TR14279	09-02-2025	79.90

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782	32211574910167	DEEPENDRA	SHIVCHARAN	HAIJ BADA	14280	6114	TR14280	09-02-2025	84.00
783	34011569110371	JAHD ALI	KHEARATI	MADHAN	14281	6050	TR14281	09-02-2025	69.10
784	34011575710045	SAMSHAD	AYYUB	HEERAPUR	14282	5283	TR14282	09-02-2025	99.15
785	32211566110011	MAHIPAL SINGH	GANGARAM	CHAKIYA	14283	6134	TR14283	09-02-2025	92.90
786	32211565910088	SURENDRA SINGH	RAMFAL SINGH	RAJKHEDA	14284	5886	TR14284	09-02-2025	94.20
787	32011810510090	RAJVEER SINGH	MANGAL SINGH	DHELA NANGLA	14285	5958	TR14285	09-02-2025	86.75
788	32011816310089	NARENDER	CHE TEN SINGH	VARASPUR KALA	14286	5745	TR14286	09-02-2025	63.40
789	32011816310089	NARENDER	CHE TEN SINGH	VARASPUR KALA	14287	5746	TR14287	09-02-2025	70.55
790	32011814510370	RAMNIVAS	IKBAL	MILAK KATAI	14288	5953	TR14288	09-02-2025	74.95
791	32011810510090	RAJVEER SINGH	MANGAL SINGH	DHELA NANGLA	14289	5959	TR14289	09-02-2025	71.90
792	32011799010104	VEER SINGH	KANHAI SINGH	QUBI	14290	6213	TR14290	09-02-2025	54.85
793	34011566410056	BALVEER SINGH	JASRAM SINGH	GOHAR NAGAR	14291	6120	TR14291	09-02-2025	89.75
794	32011802310022	GAJENDRA	MANGAL	JAMAPUR	14292	6215	TR14292	09-02-2025	67.70
795	32011800110200	KULVANT	JASVANT	MILAK MEHMADI	14293	6212	TR14293	09-02-2025	79.10
796	32011800810027	SHAKTI SINGH	VIPIN SINGH	MUBARAKPUR ASMOLI	14294	5824	TR14294	09-02-2025	89.70
797	32011568510298	AKHTAR HUSAIN	TASDDUK HUSAIN	SAHBAPUR	14295	6089	TR14295	09-02-2025	70.65
798	32011803810132	DUSHYANT CHAUDHARY	SATVEER SINGH	JOJKHERA	14296	5868	TR14296	09-02-2025	93.50
799	34011569110096	CHUNNI KHAN	PEER BAKSH	MADHAN	14297	6080	TR14297	09-02-2025	46.50
800	32011815710019	JUVADA KHATUN	HAVIV A.	BUDHANPUR	14299	5726	TR14299	09-02-2025	115.25
801	32211577010150	SHISHPAL	UDAL SINGH	GYANPUR	14298	5456	TR14298	09-02-2025	121.85
802	32011816310089	NARENDER	CHE TEN SINGH	VARASPUR KALA	14300	5718	TR14300	09-02-2025	96.60
803	34011567110088	LOKENDER SINGH	OMKAR SINGH	SHAD PUR GANGU	14302	6101	TR14302	09-02-2025	142.05
804	32011565310371	PUKHRAJ SINGH	OMCHAND SINGH	BHAWAL PUR	14303	6281	TR14303	09-02-2025	82.80
805	34011567110088	LOKENDER SINGH	OMKAR SINGH	SHAD PUR GANGU	14301	6103	TR14301	09-02-2025	98.10
806	34011573210129	DHARAM PAL	BHOLU	DABOI KALAN	14304	5214	TR14304	09-02-2025	53.90
807	32011801110031	JAGVEER SINGH	ROOPRAM SINGH	CHOTIPURA	14305	5991	TR14305	09-02-2025	78.65
808	32211572410137	UPENDRA SINGH	SURENDRA SINGH	HARI PUR MILAK	14306	5881	TR14306	09-02-2025	86.40
809	32211574910167	DEEPENDRA	SHIVCHARAN	HAIJ BADA	14307	6109	TR14307	09-02-2025	86.80
810	34011569010124	HAMID HUSAIN	MOHD. JAAN	MUBARAKPUR BAND	14308	5395	TR14308	09-02-2025	98.75
811	32011811210174	SURENDRA SINGH	RAGHUVEER SINGH	RASOOLPUR GUJAR	14309	5573	TR14309	09-02-2025	84.35
812	35011517710032	CHANDRAPAL	BHOOP RAM	LODIPUR RAJPUT	14310	6302	TR14310	09-02-2025	65.05
813	32011803810132	DUSHYANT CHAUDHARY	SATVEER SINGH	JOJKHERA	14311	5867	TR14311	09-02-2025	74.55
814	34011569110123	HABIB	ASMATULLA	MADHAN	14312	6099	TR14312	10-02-2025	48.15
815	35011569710057	SUSHIL	BALRAM SINGH	NAGLA NEEDAR	14313	5323	TR14313	10-02-2025	56.80
816	32211828710072	OMVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14314	6278	TR14314	10-02-2025	77.65
817	32211565910110	ANURAG KUMAR	MUNIDEVI	RAJKHEDA	14315	5898	TR14315	10-02-2025	72.10
818	32211574910157	BARHAM SINGH	SALOO SINGH	HAIJ BADA	14316	6115	TR14316	10-02-2025	66.90
819	32211566110011	MAHIPAL SINGH	GANGARAM	CHAKIYA	14317	5894	TR14317	10-02-2025	63.55
820	32211828710072	OMVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14318	6277	TR14318	10-02-2025	65.75
821	32211566110011	MAHIPAL SINGH	GANGARAM	CHAKIYA	14319	5900	TR14319	10-02-2025	69.55
822	32011811010180	VEERPAL	LAKHPAT SINGH	CHUBKA	14320	5566	TR14320	10-02-2025	82.00
823	32011811010180	VEERPAL	LAKHPAT SINGH	CHUBKA	14321	5567	TR14321	10-02-2025	72.75
824	32011802110114	IBLE HASAN	JUMMA	ATRASI	14322	5995	TR14322	10-02-2025	77.35
825	34011569110076	SAMSAAD	SANNU	MADHAN	14325	6053	TR14325	10-02-2025	96.05
826	34011575710045	SAMSHAD	AYYUB	HEERAPUR	14323	5282	TR14323	10-02-2025	112.25
827	32211828710015	GAJENDRA SINGH	GULAB SINGH	NOORPUR KALAN	14326	5864	TR14326	10-02-2025	93.15
828	32011802110117	MATINA	AKHTAR	ATRASI	14327	5996	TR14327	10-02-2025	77.85
829	32011803810079	RISHI PAL SINGH	TEJU SINGH	JOJKHERA	14324	5828	TR14324	10-02-2025	84.55
830	32011815910088	MUNAVVAR	IMAMI	JAWAI	14328	5630	TR14328	10-02-2025	80.10
831	32011800110200	KULVANT	JASVANT	MILAK MEHMADI	14329	6211	TR14329	10-02-2025	85.55
832	34011566410056	BALVEER SINGH	JASRAM SINGH	GOHAR NAGAR	14330	6124	TR14330	10-02-2025	89.50
833	32011817710166	SURENDRA SINGH	RAMRATAN SINGH	DIYODI	14332	5667	TR14332	10-02-2025	79.45
834	34011567110088	LOKENDER SINGH	OMKAR SINGH	SHAD PUR GANGU	14333	6105	TR14333	10-02-2025	147.85
835	32211581210153	SANJEEV KUMAR	AMAR PAL	BHADROLA	14331	5893	TR14331	10-02-2025	48.60
836	34011567110088	LOKENDER SINGH	OMKAR SINGH	SHAD PUR GANGU	14335	61002	TR14335	10-02-2025	125.05
837	34011567110088	LOKENDER SINGH	OMKAR SINGH	SHAD PUR GANGU	14334	6106	TR14334	10-02-2025	89.60
838	32011819310181	JULFIKAR	ABDUL KUUAM	KHAIA SHAKHOPUR MAFI	14336	5784	TR14336	10-02-2025	58.05
839	32211574910157	BARHAM SINGH	SALOO SINGH	HAIJ BADA	14337	6116	TR14337	10-02-2025	79.45
840	32011798110197	CHARAN SINGH	JAY SINGH	GAFFARPUR	14338	5989	TR14338	10-02-2025	80.80
841	34011569110123	HABIB	ASMATULLA	MADHAN	14339	61000	TR14339	10-02-2025	58.80
842	34011573710413	GULAM ABBAS	NAJAR AHAMAD	AKBAR PUR GAHRA	14340	5266	TR14340	10-02-2025	113.40
843	32211565710131	VASU CHEEMA	AJENDRA PAL SINGH	SALARPUR KHURD	14341	6276	TR14341	10-02-2025	81.60
844	32211565710131	VASU CHEEMA	AJENDRA PAL SINGH	SALARPUR KHURD	14342	6275	TR14342	10-02-2025	80.05
845	32211565710230	RAJ PAL SINGH	RAJ PAL SINGH	SALARPUR KHURD	14343	6274	TR14343	10-02-2025	84.10
846	32211828710071	SUKHVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14345	6292	TR14345	10-02-2025	73.70
847	32211828710071	SUKHVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14344	6290	TR14344	10-02-2025	82.70
848	32011801110031	JAGVEER SINGH	ROOPRAM SINGH	CHOTIPURA	14347	5992	TR14347	10-02-2025	80.60
849	34011568010114	BHAGWAN DAS	MEWARAM	MANOOTA	14346	50079	TR14346	10-02-2025	107.60
850	35011818010027	BHAGT SINGH	NARENDAR	NAURANGI	14348	5792	TR14348	10-02-2025	81.70
851	35011569910113	MOHD. ILYAS	MUSTAK HUSSAIN	SHAHPUR DASAR	14349	6070	TR14349	11-02-2025	63.45
852	35021945010152	RAJ PAL SINGH	HEAT RAM SIN	BHESODA	14350	6504	TR14350	11-02-2025	65.50
853	34011568010197	MO.YUNUS	ILYAS KHA	MANOOTA	14351	6403	TR14351	11-02-2025	117.75
854	34011568010162	ASHOK KUMAR	LALLU PARSHAD	MANOOTA	14352	5223	TR14352	11-02-2025	115.85
855	32011565310234	CHAMAN SINGH	DALVEER SINGH	BHAWAL PUR	14353	5916	TR14353	11-02-2025	82.05
856	32211828710071	SUKHVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14354	6291	TR14354	11-02-2025	68.05
857	32211828710071	SUKHVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14355	6294	TR14355	11-02-2025	75.85
858	35011531410005	IRSHAD	ASHFAK	BHADLI	14356	5671	TR14356	11-02-2025	77.90
859	35011817010027	KALYAN SHARMA	RAMKUWAR SHA	SIRSA MANIHAR	14358	5790	TR14358	11-02-2025	82.85
860	35011818010027	BHAGT SINGH	NARENDAR	NAURANGI	14357	5791	TR14357	11-02-2025	71.30
861	32011807010018	MUNSHI	NIHAL	SHAHPUR	14359	6253	TR14359	11-02-2025	74.20
862	32011798110065	RAJVEER SINGH	HEMRAJ SINGH	GAFFARPUR	14360	5985	TR14360	11-02-2025	72.85
863	32011798110065	RAJVEER SINGH	HEMRAJ SINGH	GAFFARPUR	14361	5985	TR14361	11-02-2025	79.00
864	32011802310023	VIJENDRA	MANGAL SINGH	JAMAPUR	14362	6220	TR14362	11-02-2025	64.00
865	32011802310022	GAJENDRA	MANGAL	JAMAPUR	14363	6216	TR14363	11-02-2025	56.60
866	32011811710003	GAJENDER SINGH	RAM SINGH	SEOWORA	14364	5569	TR14364	11-02-2025	87.25
867	32011817710189	KAVIRAJ SINGH	PARKASH CHAND	DIYODI	14365	5668	TR14365	11-02-2025	63.30
868	32011815510127	KAHRATI	SADDIK	NEELKHERI	14366	5568	TR14366	11-02-2025	62.65

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869	34011576010660	ANKIT KUMAR	TEJVEER SINGH	ASMOLI	14367	5250	TR14367	11-02-2025	76.95
870	32011799010104	VEER SINGH	KANHAI SINGH	QUBI	14368	5974	TR14368	11-02-2025	86.50
871	32011815710019	JUVADA KHATUN	HAVIV A.	BUDHANPUR	14369	5726	TR14369	11-02-2025	75.35
872	32211565710167	NARESHCHANDRA	HEM SINGH	SALARPUR KHURD	14370	6279	TR14370	11-02-2025	64.55
873	32211828710151	JAVINDRA SINGH	KAMAL SINGH	NOORPUR KALAN	14374	58078	TR14374	11-02-2025	94.75
874	34011567310076	MUSAHAJ HASAN	ATA HASAN	MAJRA NIJAM PUR	14373	52042	TR14373	11-02-2025	79.85
875	32011565310371	PUKHRAJ SINGH	OMCHAND SINGH	BHAWAL PUR	14375	5913	TR14375	11-02-2025	89.15
876	34011569010554	MUSHAHID	IMAMUDDIN	MUBARAKPUR BAND	14376	6054	TR14376	11-02-2025	100.10
877	34011568010160	JAFAR	CHIDDA	MANOOTA	14377	4977	TR14377	11-02-2025	104.70
878	32011819310181	JULFIKAR	ABDUL KUUAM	KHAIJA SHAKHOPUR MAFI	14372	5785	TR14372	11-02-2025	48.45
879	35011518110075	SHAYRUN	JULFEKAR HUSAIN	BAKANIA	14378	5647	TR14378	11-02-2025	81.70
880	32011803010229	PUSPENDRA SINGH	OMKAR SINGH	LAMBIYA	14379	5921	TR14379	11-02-2025	77.15
881	32011816310143	YOGENDER	CHETAN SINGH	VARASPUR KALA	14380	5717	TR14380	11-02-2025	82.15
882	35011532010044	SAMARPAL SINGH	NO SINGH	BAHADUR RAJPOOT	14382	5612	TR14382	11-02-2025	51.40
883	32211566110011	MAHIPAL SINGH	GANGARAM	CHAKIYA	14383	6118	TR14383	11-02-2025	78.20
884	32011803810079	RISHI PAL SINGH	TEJU SINGH	JOIKHERA	14371	6136	TR14371	11-02-2025	93.60
885	34011569110123	HABIB	ASMATULLA	MADHAN	14384	6097	TR14384	11-02-2025	56.35
886	32011565310234	CHAMAN SINGH	DALVEER SINGH	BHAWAL PUR	14386	6151	TR14386	11-02-2025	72.05
887	34011567110088	LOKENDER SINGH	OMKAR SINGH	SHAD PUR GANGU	14381	6104	TR14381	11-02-2025	97.85
888	35011531610046	JUMMA	IBRAHIM	KARANPUR UFG KANAKPURI	14387	51086	TR14387	11-02-2025	107.00
889	35011817010065	AJAY KUMAR	HARPAL SINGH	SIRSA MANIHAR	14385	5762	TR14385	11-02-2025	68.40
890	34011568010223	JAKIR HUSAIN	AMJED KHAN	MANOOTA	14388	6408	TR14388	11-02-2025	103.15
891	34011568010223	JAKIR HUSAIN	AMJED KHAN	MANOOTA	14389	6407	TR14389	11-02-2025	101.15
892	32011801110031	JAGVEER SINGH	ROOPRAM SINGH	CHOTIPURA	14391	5993	TR14391	11-02-2025	69.20
893	32011802110652	MADHU	JOGENDER SINGH	ATRASI	14390	6227	TR14390	11-02-2025	77.45
894	34011569110123	HABIB	ASMATULLA	MADHAN	14392	6098	TR14392	11-02-2025	46.75
895	35011815010129	MASROOR HUSAIN	AVAJ HUSAIN	M. GOSPUR	14393	6216	TR14393	11-02-2025	73.60
896	32211581210153	SANJEEV KUMAR	AMAR PAL	BHADROLA	14395	5894	TR14395	12-02-2025	40.80
897	35011589610026	PUTAN	RIYAJU	MI. TATARPUR	14394	603	TR14394	12-02-2025	66.40
898	34011568010162	ASHOK KUMAR	LALLU PARSHAD	MANOOTA	14396	6401	TR14396	12-02-2025	69.30
899	34011568010162	ASHOK KUMAR	LALLU PARSHAD	MANOOTA	14397	6402	TR14397	12-02-2025	87.00
900	32011565310234	CHAMAN SINGH	DALVEER SINGH	BHAWAL PUR	14398	6154	TR14398	12-02-2025	68.55
901	32011803410124	SATVEER	SEWARAM	SARKADA KAMAL	14399	6288	TR14399	12-02-2025	60.05
902	35011531610066	RAMKISORE	SITA RAM	KARANPUR UFG KANAKPURI	14400	5768	TR14400	12-02-2025	62.80
903	35011531410005	IRSHAD	ASHFAK	BHADLI	14403	5672	TR14403	12-02-2025	64.90
904	32011803410124	SATVEER	SEWARAM	SARKADA KAMAL	14401	6142	TR14401	12-02-2025	62.80
905	32011800110200	KULVANT	JASVANT	MILAK MEHMADI	14402	6211	TR14402	12-02-2025	74.85
906	32011568510383	AYYUB KHAN	FAKEER MO.	SAHBAJPUR	14404	6012	TR14404	12-02-2025	59.50
907	32011816310071	JAIVEER SINGH	CHETEN	VARASPUR KALA	14405	5747	TR14405	12-02-2025	51.25
908	32011799010104	VEER SINGH	KANHAI SINGH	QUBI	14406	6214	TR14406	12-02-2025	44.15
909	34011569110212	BAREESA BEGAM WO	CHUNNI KHA	MADHAN	14407	6509	TR14407	12-02-2025	34.50
910	32211580110058	PRATIMA TYAGI	RAVI PRAKASH	DHANDSOLI	14409	6143	TR14409	12-02-2025	84.65
911	35011517510033	BUNIYAD ALI	NASAR ALI	DHANUPURA	14408	5760	TR14408	12-02-2025	85.75
912	32011802410040	BHARAT SINGH	MISHRI SINGH	DEVIPURA	14411	6225	TR14411	12-02-2025	83.70
913	32211566110011	MAHIPAL SINGH	GANGARAM	CHAKIYA	14410	6140	TR14410	12-02-2025	80.45
914	32011814910119	ANJAR	GAFFAR	DEEP PUR	14413	6304	TR14413	12-02-2025	94.85
915	32011807010018	MUNSHI	NIHAL	SHAHPUR	14412	6252	TR14412	12-02-2025	66.35
916	32011811710003	GAJENDER SINGH	RAM SINGH	SEOWORA	14414	6261	TR14414	12-02-2025	72.75
917	32011816310130	TEJPAL	CHETAN SINGH	VARASPUR KALA	14416	5714	TR14416	12-02-2025	68.95
918	34011567010377	RISHIRAJ SINGH	NATHU SINGH	ASMOLI	14415	6411	TR14415	12-02-2025	61.35
919	32011802110408	NOSAD	SARDAR	ATRASI	14418	6289	TR14418	12-02-2025	78.75
920	32011565310371	PUKHRAJ SINGH	OMCHAND SINGH	BHAWAL PUR	14421	5914	TR14421	12-02-2025	67.20
921	32211565710230	RAJ PAL SINGH	JAY PAL SINGH	SALARPUR KHURD	14417	6274	TR14417	12-02-2025	78.75
922	34011569110022	SUNIL KUMAR	RAMNIVAS	MADHAN	14419	6512	TR14419	12-02-2025	49.60
923	34011569110105	ISTAKAR	MALHA	MADHAN	14420	6517	TR14420	12-02-2025	63.45
924	32011802310023	VIJENDRA	MANGAL SINGH	JAMAPUR	14422	6219	TR14422	12-02-2025	62.00
925	34011567910250	ASHOK KUMAR	RAMSARAN	SHAH PUR SOT	14423	5294	TR14423	12-02-2025	49.80
926	32211565710230	RAJ PAL SINGH	JAY PAL SINGH	SALARPUR KHURD	14424	6273	TR14424	12-02-2025	75.85
927	32011802110652	MADHU	JOGENDER SINGH	ATRASI	14425	6229	TR14425	12-02-2025	63.70
928	32011800810027	SHAKTI SINGH	VIPIN SINGH	MUBARAKPUR ASMOLI	14426	5827	TR14426	12-02-2025	80.00
929	32211580710065	CHANDRAPAL SINGH	KHADAK SINGH	ALIYA KALYAN PUR	14427	6133	TR14427	12-02-2025	78.65
930	32011816310071	JAIVEER SINGH	CHETEN	VARASPUR KALA	14429	5748	TR14429	12-02-2025	71.75
931	32011565310122	SURENDRA	TEJRAM	BHAWAL PUR	14430	6286	TR14430	12-02-2025	68.40
932	32011568510384	ARKAN AH	FAKEER MO	SAHBAJPUR	14431	6068	TR14431	12-02-2025	71.65
933	32011803510246	MOHDSAKEER	ABRAR	KALAKHERA	14432	6260	TR14432	12-02-2025	57.50
934	32211828710071	SUKHVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14433	6293	TR14433	12-02-2025	63.70
935	34011569010125	ABID HUSSAIN	MOHD. JAAN	MUBARAKPUR BAND	14434	5396	TR14434	12-02-2025	96.40
936	32211580110058	PRATIMA TYAGI	RAVI PRAKASH	DHANDSOLI	14436	6144	TR14436	12-02-2025	80.20
937	32011794810143	LAL SINGH	MOTI SINGH	NANHERA	14435	6312	TR14435	12-02-2025	102.05
938	32011794810257	BIRAJPAL AARYA	LAL SINGH	NANHERA	14438	6309	TR14438	12-02-2025	76.50
939	32011565610322	CHANDRAPAL SINGH	NIHAL SINGH	KAFOR PUR	14437	5081	TR14437	12-02-2025	95.95
940	32011568410077	MO. ARKAN	ABDUL AJJI	MANSOOR PUR MAFI	14439	5389	TR14439	12-02-2025	94.80
941	32011811710003	GAJENDER SINGH	RAM SINGH	SEOWORA	14440	6263	TR14440	12-02-2025	82.75
942	32011816810165	RAJVEER	JAYPAL SINGH	KALILATE	14441	5775	TR14441	12-02-2025	78.35
943	34011567010156	YASHVEER SINGH	HOSHAYR SINGH	ASMOLI	14428	6418	TR14428	12-02-2025	90.70
944	34011569110022	SUNIL KUMAR	RAMNIVAS	MADHAN	14442	6513	TR14442	13-02-2025	49.70
945	35011570210059	SATYAPAL SINGH	JAGAT SINGH	KHEMPUR	14443	6013	TR14443	13-02-2025	61.45
946	32011819310181	JULFIKAR	ABDUL KUUAM	KHAIJA SHAKHOPUR MAFI	14444	6322	TR14444	13-02-2025	50.80
947	32011819310215	RAJENDRA SINGH	RAM SINGH	KHAIJA SHAKHOPUR MAFI	14445	6330	TR14445	13-02-2025	48.45
948	35011531410001	IRFAN	ASHFAK	BHADLI	14446	5674	TR14446	13-02-2025	71.50
949	32011816310071	JAIVEER SINGH	CHETEN	VARASPUR KALA	14447	5749	TR14447	13-02-2025	57.95
950	32211565710167	NARESHCHANDRA	HEM SINGH	SALARPUR KHURD	14448	6279	TR14448	13-02-2025	74.60
951	32011803510246	MOHDSAKEER	ABRAR	KALAKHERA	14449	6259	TR14449	13-02-2025	73.85
952	34011568010197	MO.YUNUS	ILYAS KHA	MANOOTA	14451	6404	TR14451	13-02-2025	80.60
953	34011568010197	MO.YUNUS	ILYAS KHA	MANOOTA	14450	6153	TR14450	13-02-2025	91.80
954	34011569110369	MASHUQ ALI	KHEARATI	MADHAN	14452	6518	TR14452	13-02-2025	56.90
955	34011569010428	AARIF	ALLUDEEN	MUBARAKPUR BAND	14453	6525	TR14453	13-02-2025	86.35

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956	35021945010152	RAJ PAL SINGH	HEAT RAM SIN	BHESODA	14454	6505	TR14454	13-02-2025	54.90
957	32011799010104	VEER SINGH	KANHAI SINGH	QUBI	14456	6223	TR14456	13-02-2025	52.00
958	34011569010273	FIROZ ALAM	MOBEEN	MUBARAKPUR BAND	14455	6524	TR14455	13-02-2025	80.25
959	32011802410043	DALCHAND SINGH	MISHRI SINGH	DEVIPURA	14457	6224	TR14457	13-02-2025	78.95
960	32011568910202	GULAM MOHAMMAD	RAMJANI	RAJA PUR GALIB PUR	14458	6010	TR14458	13-02-2025	86.90
961	32011803010217	PRAKASH KOR	OMKAR SINGH	LAMBIYA	14459	5922	TR14459	13-02-2025	75.30
962	32011799010104	VEER SINGH	KANHAI SINGH	QUBI	14460	6221	TR14460	13-02-2025	58.05
963	32211581210153	SANJEEV KUMAR	AMAR PAL	BHADROLA	14462	5895	TR14462	13-02-2025	38.20
964	32211580110058	PRATIMA TYAGI	RAVI PRAKASH	DHANDSOLI	14461	6145	TR14461	13-02-2025	81.65
965	32011814910119	ANJAR	GAFFAR	DEEP PUR	14463	6303	TR14463	13-02-2025	71.40
966	32011568510466	MO AFTAB	MUNNVAR HUSAIN	SAHBAJIPUR	14464	5813	TR14464	13-02-2025	105.20
967	34011590210048	PRAVESH VATI	JAY PRAKASH	BAHAUDEENPUR	14465	6019	TR14465	13-02-2025	49.95
968	32011811710003	GAJENDER SINGH	RAM SINGH	SEOWORA	14466	6262	TR14466	13-02-2025	74.75
969	32011802110408	NOSAD	SARDAR	ATRASI	14467	5919	TR14467	13-02-2025	75.00
970	32011814510138	MOHAMMAD RIZWAN	BADRUL HASAN	KATAI	14468	5948	TR14468	13-02-2025	73.90
971	34011573710103	SAMERPAL	TEEKARAM	AKBAR PUR GAHRA	14469	5245	TR14469	13-02-2025	38.40
972	34011576910250	ASHOK KUMAR	RAMSARAN	SHAH PUR SOT	14470	5295	TR14470	13-02-2025	51.90
973	32011802110658	CHANLH DEVI	ANKUSH KUMAR	ATRASI	14473	6228	TR14473	13-02-2025	56.35
974	32011794710330	PRADEEP KUMAR SINGH	RAJENDRA PAL SINGH	SIHALI	14471	5798	TR14471	13-02-2025	72.15
975	32011794710330	PRADEEP KUMAR SINGH	RAJENDRA PAL SINGH	SIHALI	14475	5800	TR14475	13-02-2025	68.00
976	34011568010094	RAHISH	SAVIR	MANOTA	14472	5036	TR14472	13-02-2025	89.95
977	32011815510131	TAULA	TASDDUK	NEELIKHERI	14476	6257	TR14476	13-02-2025	72.25
978	32011803410124	SATVEER	SEWARAM	SARKADA KAMAL	14477	6141	TR14477	13-02-2025	58.20
979	32011816610040	VEER SINGH	BHAGWAN SINGH	PRTHIPUR KALA	14478	6315	TR14478	13-02-2025	66.30
980	34011573710412	MO.AHAMD	NAJAR AHAMAD	AKBAR PUR GAHRA	14474	5268	TR14474	13-02-2025	108.30
981	32011803510252	MO NASIR	ABRAR HUSAIN	KALAKHERA	14479	6264	TR14479	13-02-2025	66.85
982	32011565310122	SURENDRA	TEJRAM	BHAWAL PUR	14480	6285	TR14480	13-02-2025	55.95
983	32011816310090	NARESH	KHEM SINGH	VARASPUR KALA	14481	6318	TR14481	13-02-2025	74.80
984	32211573110015	CHHIDDAN	GULJARI	SIROLI	14482	6410	TR14482	13-02-2025	65.05
985	32011794810257	BIRAJPAL AARYA	LAL SINGH	NANHERA	14483	6310	TR14483	13-02-2025	75.00
986	32011794810143	LAL SINGH	MOTI SINGH	NANHERA	14484	6311	TR14484	13-02-2025	68.10
987	32211580110058	PRATIMA TYAGI	RAVI PRAKASH	DHANDSOLI	14485	6146	TR14485	13-02-2025	67.50
988	32011568910202	GULAM MOHAMMAD	RAMJANI	RAJA PUR GALIB PUR	14486	5384	TR14486	13-02-2025	76.05
989	32211574910157	BARHAM SINGH	SALOO SINGH	HAIJ BADA	14487	6116	TR14487	14-02-2025	83.80
990	32011803410124	SATVEER	SEWARAM	SARKADA KAMAL	14488	6139	TR14488	14-02-2025	73.55
991	32011565310122	SURENDRA	TEJRAM	BHAWAL PUR	14489	6284	TR14489	14-02-2025	82.65
992	32011803410124	SATVEER	SEWARAM	SARKADA KAMAL	14490	6175	TR14490	14-02-2025	89.90
993	34011568010094	RAHISH	SAVIR	MANOTA	14491	5099	TR14491	14-02-2025	85.85
994	34011590210048	PRAVESH VATI	JAY PRAKASH	BAHAUDEENPUR	14492	6020	TR14492	14-02-2025	54.85
995	34011576010343	SHANTI DEVI	VEER SINGH	ASMOLI	14502	6425	TR14502	14-02-2025	50.35
996	35011818010027	BHAGT SINGH	NARENDAR	NAURANGI	14493	5702	TR14493	14-02-2025	80.40
997	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14494	6672	TR14494	14-02-2025	56.65
998	32011803010229	PUSPENDRA SINGH	OMKAR SINGH	LAMBIYA	14495	5920	TR14495	14-02-2025	86.20
999	34011569010154	JAMEEL AHMAD	FAKIR MOHD.	MUBARAKPUR BAND	14496	6521	TR14496	14-02-2025	100.20
###	35011569510118	ALUODDEN	KHARATI	MILAK MALPUR	14497	6533	TR14497	14-02-2025	58.70
###	32011807410118	TASABER HUSAIN	MUNABER HUSAIN	ASGARIPUR ASMOLI	14498	6421	TR14498	14-02-2025	48.90
###	32011819310165	HARI SINGHH	SOHAN SINGH	KHAIA SHAKHOPUR MAFI	14500	6333	TR14500	14-02-2025	54.60
###	35011569910195	HAIJ DANISH	BHOLU	SHAHPUR DASAR	14501	6535	TR14501	14-02-2025	67.85
###	34011566710172	FURKAN	JAKIR	SALEM PUR (HAJI PUR)	14499	5812	TR14499	14-02-2025	120.60
###	32011819310337	KAVINDRA SINGH	DIBAN SINGH	KHAIA SHAKHOPUR MAFI	14506	6335	TR14506	14-02-2025	40.20
###	32011565610075	LEELPAT	JASPAL	AKHBAND PUR	14504	6129	TR14504	14-02-2025	64.50
###	32011801110031	JAGVEER SINGH	ROOPRAM SINGH	CHOTIPURA	14503	5982	TR14503	14-02-2025	87.20
###	32011798110197	CHARAN SINGH	JAY SINGH	GAFFARPUR	14505	5989	TR14505	14-02-2025	91.75
###	32011814510178	BRIJPAL	BANSI SINGH	KATAI	14507	5943	TR14507	14-02-2025	78.35
###	34011567110088	LOKENDER SINGH	OMKAR SINGH	SHAD PUR GANGU	14508	6185	TR14508	14-02-2025	119.05
###	32011815510017	NAGMA	BABU KHA	NEELIKHERI	14509	6258	TR14509	14-02-2025	83.05
###	32211580110040	GREESH KUMAR	CHANDER SINGH	DHANDSOLI	14510	6148	TR14510	14-02-2025	90.95
###	34011576010386	SERVESH KUMAR	KUNDAN	ASMOLI	14511	6426	TR14511	14-02-2025	76.85
###	32011804810094	SAMAR PAL	KHAMANI	BHAWANI PUR	14513	6108	TR14513	14-02-2025	77.65
###	34011576010400	SUBHASH CHANDRA	MAHARAJ SINGH	ASMOLI	14517	64222	TR14517	14-02-2025	48.30
###	34011590210190	SAKET	JAGPAL SINGH	BAHAUDEENPUR	14512	6622	TR14512	14-02-2025	86.15
###	32211565710167	NARESHCHANDRA	HEM SINGH	SALARPUR KHURD	14514	6271	TR14514	14-02-2025	94.80
###	32211565910056	BIRAJ KISORE	VED PARKASH	RAJIKHEDA	14518	7146	TR14518	14-02-2025	90.65
###	32211565910056	BIRAJ KISORE	VED PARKASH	RAJIKHEDA	14516	6161	TR14516	14-02-2025	90.80
###	34011567510633	MO YOUNESH	VASIR	MATI PUR	14519	6406	TR14519	14-02-2025	95.15
###	32011803410140	SHASHIBALA	SATVEER	SARKADA KAMAL	14520	6287	TR14520	14-02-2025	60.75
###	32211828710071	SUKHVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14521	6297	TR14521	14-02-2025	76.75
###	32011816310090	NARESH	KHEM SINGH	VARASPUR KALA	14522	6317	TR14522	14-02-2025	88.20
###	34011576010185	KRISHAN VEER	HOSHIYAR SINGH	ASMOLI	14523	6419	TR14523	14-02-2025	122.05
###	34011569110185	FARUKH	FURSAT	MADHAN	14524	6520	TR14524	14-02-2025	64.10
###	32011819310165	HARI SINGHH	SOHAN SINGH	KHAIA SHAKHOPUR MAFI	14525	6334	TR14525	14-02-2025	57.55
###	32011799910297	SOVINDER	SOMPAL	PAPSARA	14526	6674	TR14526	14-02-2025	81.00
###	34011569110271	MUJAFARI	SAMSAD	MADHAN	14527	6152	TR14527	14-02-2025	100.65
###	34011567110088	LOKENDER SINGH	OMKAR SINGH	SHAD PUR GANGU	14532	6102	TR14532	14-02-2025	99.80
###	32011810510090	RAJVEER SINGH	MANGAL SINGH	DHELA NANGLA	14529	6241	TR14529	14-02-2025	74.65
###	32011812910386	RAJESH	SOHAN	MAJHOLA KHURD	14531	6340	TR14531	14-02-2025	71.65
###	35011569510118	ALUODDEN	KHARATI	MILAK MALPUR	14533	6532	TR14533	14-02-2025	56.90
###	32011812910386	RAJESH	SOHAN	MAJHOLA KHURD	14530	6341	TR14530	14-02-2025	81.55
###	32011568510466	MO AFTAB	MUNNVAR HUSAIN	SAHBAJIPUR	14534	5811	TR14534	14-02-2025	113.85
###	32211565710131	VASU CHEEMA	AJENDRA PAL SINGH	SALARPUR KHURD	14528	6275	TR14528	14-02-2025	93.85
###	35011569910122	MOHD. ABBAS	MUSTAK HUSSA	SHAHPUR DASAR	14535	6538	TR14535	15-02-2025	56.60
###	32211828710071	SUKHVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14536	6290	TR14536	15-02-2025	81.70
###	34011567110088	LOKENDER SINGH	OMKAR SINGH	SHAD PUR GANGU	14537	6116	TR14537	15-02-2025	72.65
###	32211580710065	CHANDRAPAL SINGH	KHADAK SINGH	ALIYA KALYAN PUR	14538	6132	TR14538	15-02-2025	76.75
###	32211828710071	SUKHVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14539	6298	TR14539	15-02-2025	67.95
###	34011568010130	NABAB ALI	AHAMAD ALI	MANOTA	14540	5110	TR14540	15-02-2025	72.40
###	32211581210153	SANJEEV KUMAR	AMAR PAL	BHADROLA	14541	5883	TR14541	15-02-2025	73.45

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###	32011817710166	SURENDRA SINGH	RAMRATAN SINGH	DIYODI	14542	5607	TR14542	15-02-2025	74.85
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14544	6671	TR14544	15-02-2025	64.45
###	34011569110203	AABIL ALI	KHAIRAATI	MADHAN	14545	6516	TR14545	15-02-2025	75.75
###	34011568010114	BHAGWAN DAS	MEWARAM	MANOOTA	14543	5019	TR14543	15-02-2025	77.20
###	32011803810079	RISHI PAL SINGH	TEJU SINGH	JOJKHERA	14546	6138	TR14546	15-02-2025	79.45
###	32211580110040	GREESH KUMAR	CHANDER SINGH	DHANDSOLI	14547	6147	TR14547	15-02-2025	88.35
###	32211565910110	ANURAG KUMAR	MUNIDEVI	RAJKHEDA	14548	5899	TR14548	15-02-2025	76.80
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14549	6673	TR14549	15-02-2025	55.40
###	35011531810017	KARNVEER	RAJPAL	MALIPUR	14550	6349	TR14550	15-02-2025	59.40
###	32011814510231	REFAULHASAN	MO. HUSAEN	KATAI	14551	5192	TR14551	15-02-2025	80.35
###	32011807410118	TASABER HUSAIN	MUNABER HUSAIN	ASGARIPUR ASMOLI	14552	6420	TR14552	15-02-2025	47.65
###	34011573710066	RANDHEER SINGH	JAIPAL SINGH	AKBAR PUR GAHRA	14553	5297	TR14553	15-02-2025	48.65
###	32011565610075	LEELPAT	JASPAL	AKHBAND PUR	14554	6128	TR14554	15-02-2025	79.90
###	32011799910297	SOVINDER	SOMPAL	PAPSARA	14555	6678	TR14555	15-02-2025	85.50
###	34011590210169	ANGURI DEVI	JAGPAL SINGH	BAHAUDEENPUR	14556	6023	TR14556	15-02-2025	74.85
###	34011571410083	AJAY KUMAR	SEESPAL SING	DONDI	14557	6540	TR14557	15-02-2025	52.65
###	32011568510466	MO AFTAB	MUNNVAR HUSAIN	SAHBAJPUR	14558	5823	TR14558	15-02-2025	112.25
###	32011802410040	BHARAT SINGH	MISHRI SINGH	DEVIPURA	14559	6226	TR14559	15-02-2025	79.80
###	32011801910107	SHARAD DEOL	SUNIL KUMAR	RASOOLPUR ASMOLI	14560	6691	TR14560	15-02-2025	102.05
###	32011804810094	SAMAR PAL	KHAMANI	BHAWANI PUR	14561	6107	TR14561	15-02-2025	66.00
###	34011576010400	SUBHASH CHANDRA	MAHARAJ SINGH	ASMOLI	14562	6423	TR14562	15-02-2025	39.85
###	35011569910195	HAJI DANISH	BHOLU	SHAHPUR DASAR	14563	6234	TR14563	15-02-2025	84.05
###	32211581210153	SANJEEV KUMAR	AMAR PAL	BHADROLA	14564	5897	TR14564	15-02-2025	46.55
###	32011565310234	CHAMAN SINGH	DALVEER SINGH	BHAWAL PUR	14565	6282	TR14565	15-02-2025	78.75
###	32011816610040	VEER SINGH	BHAGWAN SINGH	PRTHIPUR KALA	14566	6316	TR14566	15-02-2025	80.15
###	32211565710167	NARESHCHANDRA	HEM SINGH	SALARPUR KHURD	14567	6272	TR14567	15-02-2025	80.30
###	32211565910056	BIRAJ KISORE	VED PARKASH	RAJKHEDA	14568	6170	TR14568	15-02-2025	85.25
###	32211828710102	PUNIT KUMAR	SIDDHRAJ SINGH	NOORPUR KALAN	14569	62999	TR14569	15-02-2025	69.30
###	34011569010410	NAJAAKAT HUSAIN	SHABBEER HUSAIN	MUBARAKPUR BAND	14570	6530	TR14570	15-02-2025	46.55
###	32211828710072	OMVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14571	6295	TR14571	15-02-2025	68.40
###	32211828710102	PUNIT KUMAR	SIDDHRAJ SINGH	NOORPUR KALAN	14572	6300	TR14572	15-02-2025	84.85
###	32211828710102	PUNIT KUMAR	SIDDHRAJ SINGH	NOORPUR KALAN	14573	6173	TR14573	15-02-2025	78.85
###	35011517110005	HARS KUMAR	TIKAM SINGH	BARIPUR	14575	6355	TR14575	15-02-2025	74.60
###	32011804810094	SAMAR PAL	KHAMANI	BHAWANI PUR	14574	6108	TR14574	15-02-2025	104.15
###	34011569110124	MO. HAROON URF	GULAM HASANAN	MADHAN	14576	6100	TR14576	15-02-2025	109.65
###	34011576010156	YASHVEER SINGH	HOSHYAR SINGH	ASMOLI	14577	6417	TR14577	15-02-2025	102.20
###	34011576010491	LATA YADAV	KRISHAN VEER	ASMOLI	14578	6427	TR14578	15-02-2025	90.60
###	32011810510090	RAJVEER SINGH	MANGAL SINGH	DHELA NANGLA	14580	6242	TR14580	15-02-2025	78.20
###	32211580110040	GREESH KUMAR	CHANDER SINGH	DHANDSOLI	14579	6150	TR14579	15-02-2025	83.20
###	32011802710158	DHARMENDRA SINGH	RAM SINGH	NAIPURA	14582	6681	TR14582	15-02-2025	75.10
###	32011810710097	RAMPAL	GOPICHAND	JAGA NAGLA	14581	5957	TR14581	15-02-2025	88.05
###	35011570210059	SATYAPAL SINGH	JAGAT SINGH	KHEMPUR	14583	6014	TR14583	16-02-2025	64.50
###	35011569910369	KAMIL	KALLU	SHAHPUR DASAR	14584	6553	TR14584	16-02-2025	35.60
###	35011532810019	JAHEER	ABBAL	MALAK FATHEY PUR	14585	6338	TR14585	16-02-2025	75.45
###	32011565310234	CHAMAN SINGH	DALVEER SINGH	BHAWAL PUR	14586	6283	TR14586	16-02-2025	78.10
###	32011819310181	JULFIKAR	ABDUL KUUMAM	KHAIYA SHAKHOPUR MAFI	14587	5784	TR14587	16-02-2025	62.30
###	32211565910029	GOPAAL SINGH	TULSHI SINGH	RAJKHEDA	14588	6127	TR14588	16-02-2025	65.45
###	32211828710071	SUKHVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14589	6292	TR14589	16-02-2025	73.70
###	32011814110269	SUKHVEER	TEEKARAM	MLADAL PUR	14590	5743	TR14590	16-02-2025	71.95
###	32011816610040	VEER SINGH	BHAGWAN SINGH	PRTHIPUR KALA	14591	6306	TR14591	16-02-2025	77.85
###	32011804910213	RENU	SATYAVEER SINGH	IKONDA	14592	6160	TR14592	16-02-2025	110.00
###	32011798110234	KAMALJEET	UDAL SINGH	GAFFARPUR	14593	6700	TR14593	16-02-2025	79.20
###	32011802710158	DHARMENDRA SINGH	RAM SINGH	NAIPURA	14594	6683	TR14594	16-02-2025	75.25
###	34011566410056	BALVEER SINGH	JASRAM SINGH	GOHAR NAGAR	14595	6224	TR14595	16-02-2025	81.30
###	34011571410083	AJAY KUMAR	SEESPAL SING	DONDI	14596	6541	TR14596	16-02-2025	57.90
###	32211574110106	SUNIL KUMAR	DAYANAND SINGH	SATU PURA	14598	6183	TR14598	16-02-2025	42.05
###	32011794810143	LAL SINGH	MOTI SINGH	NANHERA	14597	6370	TR14597	16-02-2025	80.35
###	32011798110197	CHARAN SINGH	JAY SINGH	GAFFARPUR	14599	5990	TR14599	16-02-2025	71.75
###	34011569110123	HABIB	ASMATULLA	MADHAN	14600	6099	TR14600	16-02-2025	72.80
###	32011819310181	JULFIKAR	ABDUL KUUMAM	KHAIYA SHAKHOPUR MAFI	14603	6328	TR14603	16-02-2025	47.45
###	32211580710065	CHANDRAPAL SINGH	KHADAK SINGH	ALIYA KALYAN PUR	14601	6132	TR14601	16-02-2025	81.70
###	32011802110659	UVEDAMAN	INTQAB ALI	ATRASI	14602	6685	TR14602	16-02-2025	116.30
###	35011517210065	YASHPAL SINGH	NETRAM SINGH	BAGADPUR	14604	5149	TR14604	16-02-2025	92.10
###	32011811410263	MOHAMMAD MAKKI	BHOLA ALI	HATAVVA	14605	5148	TR14605	16-02-2025	72.35
###	34011590210190	SAKET	JAGPAL SINGH	BAHAUDEENPUR	14606	6025	TR14606	16-02-2025	68.60
###	32011816610040	VEER SINGH	BHAGWAN SINGH	PRTHIPUR KALA	14607	6362	TR14607	16-02-2025	75.65
###	32011816610040	VEER SINGH	BHAGWAN SINGH	PRTHIPUR KALA	14608	5147	TR14608	16-02-2025	68.90
###	34011569110161	MUNNA	BHUREKHA	MADHAN	14609	6551	TR14609	16-02-2025	87.20
###	32211565910143	AMIT TYAGI	KRIPAL SINGH	RAJKHEDA	14610	6185	TR14610	16-02-2025	65.50
###	32011815910088	MUNAVVAR	IMAMI	JAWAI	14612	5630	TR14612	16-02-2025	75.60
###	32211828710102	PUNIT KUMAR	SIDDHRAJ SINGH	NOORPUR KALAN	14611	6299	TR14611	16-02-2025	96.20
###	34011565510041	INDAR WATI	INDAR PAL	DHAM PUR	14613	6168	TR14613	16-02-2025	76.85
###	32011811210179	NEPAL	HARVANS	RASOOLPUR GUJAR	14615	6244	TR14615	16-02-2025	78.50
###	32011811410263	MOHAMMAD MAKKI	BHOLA ALI	HATAVVA	14614	6266	TR14614	16-02-2025	89.30
###	32211573110015	CHHIDDAN	GULJARI	SIROLI	14616	6409	TR14616	16-02-2025	68.00
###	32211565910029	GOPAAL SINGH	TULSHI SINGH	RAJKHEDA	14617	6126	TR14617	17-02-2025	71.85
###	32011811210180	NIGAM SINGH	HARVANS	RASOOLPUR GUJAR	14619	6245	TR14619	17-02-2025	78.55
###	32211574910083	SHIVCHARAN SINGH	BALWANT SINGH	HAI BADA	14618	6190	TR14618	17-02-2025	64.95
###	32011816810219	VIJAY KUMAR	AMAR SINGH	KALILATE	14620	6336	TR14620	17-02-2025	105.55
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14622	6609	TR14622	17-02-2025	63.50
###	32011816810219	VIJAY KUMAR	AMAR SINGH	KALILATE	14621	6337	TR14621	17-02-2025	96.15
###	32011802110339	HASRUDDIN	SHAD MOHD.	ATRASI	14623	6688	TR14623	17-02-2025	73.95
###	32011799910582	ANKIT CHO.	SOVINDER	PAPSARA	14624	6676	TR14624	17-02-2025	73.80
###	32011802410040	BHARAT SINGH	MISHRI SINGH	DEVIPURA	14625	6693	TR14625	17-02-2025	77.90
###	32211574110219	PIRBHA	SUNEEL	SATU PURA	14626	6182	TR14626	17-02-2025	40.70
###	32011800810027	SHAKTI SINGH	VIPIN SINGH	MUBARAKPUR ASMOLI	14627	5826	TR14627	17-02-2025	67.50
###	34011576010016	LAJJA WATI	MAHAHRAJ SINGH	ASMOLI	14630	6424	TR14630	17-02-2025	43.10

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###	32011569310122	AKRAM HUSAIN	FARUKH HUSAIN	AHROLA	14629	6388	TR14629	17-02-2025	67.85
###	32011816610040	VEER SINGH	BHAGWAN SINGH	PRTHIPUR KALA	14628	6373	TR14628	17-02-2025	72.20
###	35011517210074	VIRENDRA SINGH	JHUNDA SINGH	BAGADPUR	14631	5776	TR14631	17-02-2025	95.85
###	32011803810036	RAJKUMAR	NANK SINGH	JOJKHERA	14632	6191	TR14632	17-02-2025	55.45
###	35011569910174	BABU	CHOTE	SHAHPUR DASAR	14633	6556	TR14633	17-02-2025	73.65
###	34011590210190	SAKET	JAGPAL SINGH	BAHAUDEENPUR	14634	6021	TR14634	17-02-2025	87.25
###	34011569110091	DILEEP KUMAR	INDER SWAROOP	MADHAN	14636	6519	TR14636	17-02-2025	59.35
###	34011590210070	RAM PAL SINGH	SHER SINGH	BAHAUDEENPUR	14635	6024	TR14635	17-02-2025	57.50
###	34011566710173	MUSAHID	BHOLU	SALEM PUR (HAJI PUR)	14637	6194	TR14637	17-02-2025	66.75
###	32011817710162	SHIVAJI	BRATPAL SINGH	DIYODI	14638	6384	TR14638	17-02-2025	82.45
###	34011565510041	INDAR WATI	INDAR PAL	DHAM PUR	14639	6167	TR14639	17-02-2025	69.75
###	35011517210065	YASHPAL SINGH	NETRAM SINGH	BAGADPUR	14641	5728	TR14641	17-02-2025	87.95
###	32011794810143	LAL SINGH	MOTI SINGH	NANHERA	14642	6367	TR14642	17-02-2025	78.20
###	34011569110307	TARANNUM JAHA	MUNNA KHA	MADHAN	14643	6552	TR14643	17-02-2025	79.90
###	34011569110161	MUNNA	BHUREKHA	MADHAN	14644	6548	TR14644	17-02-2025	71.30
###	34011569010124	HAMID HUSAIN	MOHD. JAAN	MUBARAKPUR BAND	14645	6095	TR14645	17-02-2025	84.90
###	34011567510633	MO YOUNESH	VASIR	MATI PUR	14640	6405	TR14640	17-02-2025	71.40
###	35011517210065	YASHPAL SINGH	NETRAM SINGH	BAGADPUR	14646	5729	TR14646	17-02-2025	89.55
###	32011816610040	VEER SINGH	BHAGWAN SINGH	PRTHIPUR KALA	14647	6359	TR14647	17-02-2025	68.55
###	32211574110047	DEEPAK	SUNIL KUMAR	SATU PURA	14648	6184	TR14648	17-02-2025	39.80
###	32011803010228	GURVINEAR SINGH	OMKAR SINGH	LAMBIYA	14649	6641	TR14649	17-02-2025	67.40
###	32011798110018	RISIPAL	CHETRAM SINGH	GAFFARPUR	14650	6695	TR14650	18-02-2025	57.30
###	32011811210180	NIAM SINGH	HARVANSH	RASOOLPUR GUJAR	14651	6246	TR14651	18-02-2025	64.70
###	34011565510041	INDAR WATI	INDAR PAL	DHAM PUR	14652	6164	TR14652	18-02-2025	60.50
###	34011575710045	SAMSHAD	AYYUB	HEERAPUR	14653	5282	TR14653	18-02-2025	67.75
###	32011802110117	MATINA	AKHTAR	ATRASI	14654	5996	TR14654	18-02-2025	72.10
###	32011803810079	RISHI PAL SINGH	TEJU SINGH	JOJKHERA	14656	5848	TR14656	18-02-2025	72.85
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14657	6608	TR14656	18-02-2025	66.35
###	32011816810203	SUMITRA	VIJAY SINGH	KALILATE	14658	6339	TR14657	18-02-2025	75.65
###	32011816810219	VIJAY KUMAR	AMAR SINGH	KALILATE	14659	6338	TR14658	18-02-2025	111.90
###	32011799910582	ANKIT CHO.	SOVINDER	PAPSARA	14660	6677	TR14659	18-02-2025	75.35
###	32011811410160	ANTESHAR	CHOTEE	HATAVVA	14661	5576	TR14660	18-02-2025	69.30
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14662	6610	TR14661	18-02-2025	50.85
###	32211565710131	VASU CHEEMA	AJENDRA PAL SINGH	SALARPUR KHURD	14664	6276	TR14663	18-02-2025	67.25
###	32011811410057	BHOLA	CHIDDA	HATAVVA	14663	6161	TR14662	18-02-2025	105.25
###	32211581210153	SANJEEV KUMAR	AMAR PAL	BHADROLA	14670	5896	TR14670	18-02-2025	43.10
###	32011817710176	BRATPAL SINGH	YADRAM	DIYODI	14668	6385	TR14668	18-02-2025	75.45
###	32211574910198	HARVINDERA SINGH	NARESH SINGH	HAIJ BADA	14669	6901	TR14669	18-02-2025	46.90
###	34011573710413	GULAM ABBAS	NAJAR AHAMAD	AKBAR PUR GAHRA	14665	5266	TR14664	18-02-2025	64.25
###	32011802710170	MAHESH KUMAR	LALLU SINGH	NAIPURA	14671	5999	TR14671	18-02-2025	41.00
###	32011803810079	RISHI PAL SINGH	TEJU SINGH	JOJKHERA	14666	6136	TR14665	18-02-2025	87.00
###	34011569010410	NAJAAKAT HUSAIN	SHABBEER HUSAIN	MUBARAKPUR BAND	14667	6940	TR14666	18-02-2025	83.15
###	32211574110106	SUNIL KUMAR	DAYANAND SINGH	SATU PURA	14672	6902	TR14672	18-02-2025	37.75
###	32011802410043	DALCHAND SINGH	MISHRI SINGH	DEVIPURA	14673	6692	TR14673	18-02-2025	72.20
###	32011819310181	JULFIKAR	ABDUL KUUAM	KHAIA SHAKHOPUR MAFI	14674	6329	TR14674	18-02-2025	50.75
###	34011590210169	ANGURI DEVI	JAGPAL SINGH	BAHAUDEENPUR	14675	6028	TR14675	18-02-2025	59.90
###	34011590210126	ANIL KUAMR	RAMPAL SINGH	BAHAUDEENPUR	14676	6027	TR14676	18-02-2025	57.15
###	32011803810036	RAJKUMAR	NANK SINGH	JOJKHERA	14677	6192	TR14677	18-02-2025	51.45
###	32011816610040	VEER SINGH	BHAGWAN SINGH	PRTHIPUR KALA	14678	6358	TR14678	18-02-2025	64.05
###	32011794810143	LAL SINGH	MOTI SINGH	NANHERA	14679	6368	TR14679	18-02-2025	74.05
###	34011569110091	DILEEP KUMAR	INDER SWAROOP	MADHAN	14680	6529	TR14680	18-02-2025	59.50
###	32011568910141	INAM ALI	ABBAS ALI	RAJA PUR GALIB PUR	14681	6571	TR14681	18-02-2025	101.95
###	32011798110230	NITIN SINGH	UDAL SINGH	GAFFARPUR	14682	6697	TR14682	18-02-2025	71.05
###	34011568010165	RAMKUIWAR	RAM CHARAN	MANOTA	14683	6416	TR14683	18-02-2025	66.70
###	34011569110022	SUNIL KUMAR	RAMNIVAS	MADHAN	14684	6515	TR14684	18-02-2025	54.80
###	32211828710072	OMVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14693	6296	TR14693	18-02-2025	65.75
###	35011569910401	BABU	SALIM	SHAHPUR DASAR	14686	6555	TR14686	18-02-2025	77.30
###	32211565710167	NARESHCHANDRA	HEM SINGH	SALARPUR KHURD	14687	6651	TR14687	18-02-2025	67.10
###	35011517210078	OMVEER SINGH	MEVA RAM	BAGADPUR	14688	6377	TR14688	18-02-2025	58.05
###	32011794810256	PUSPA DEY	BIRAJPAL	NANHERA	14689	6380	TR14689	18-02-2025	79.50
###	32011794810256	PUSPA DEY	BIRAJPAL	NANHERA	14690	6381	TR14690	18-02-2025	78.75
###	32011811410160	ANTESHAR	CHOTEE	HATAVVA	14691	5575	TR14691	18-02-2025	66.40
###	35011517110005	HARS KUMAR	TIKAM SINGH	BARIPUR	14692	6354	TR14692	18-02-2025	68.10
###	34011565510041	INDAR WATI	INDAR PAL	DHAM PUR	14685	6165	TR14685	18-02-2025	68.20
###	32011799910297	SOVINDER	SOMPAL	PAPSARA	14694	6675	TR14694	18-02-2025	73.95
###	34011587210011	ASFAQ	SALAMATTULA	MOMANPUR	14695	5240	TR14695	18-02-2025	90.60
###	32011804810082	NITYANAND	LALLTU	BHAWANI PUR	14697	6162	TR14697	19-02-2025	52.60
###	32011569310122	AKRAM HUSAIN	FARUKH HUSAIN	AHROLA	14696	6387	TR14696	19-02-2025	58.35
###	32011799010094	NARAYAN SINGH	KHEM SINGH	QUBI	14698	6687	TR14698	19-02-2025	67.90
###	32211573410042	SURENDRA KUMAR	RAMRAKSHPAL	BHATPURA	14699	5244	TR14699	19-02-2025	59.45
###	35011569910212	SUNHERI LAL	JAHAARI	SHAHPUR DASAR	14700	6577	TR14700	20-02-2025	77.40
###	34011569110091	DILEEP KUMAR	INDER SWAROOP	MADHAN	14701	6528	TR14701	20-02-2025	64.75
###	34011569110212	BARDESA BEGAM WO	CHUNNI KHA	MADHAN	14702	6511	TR14702	20-02-2025	58.20
###	32211565710131	VASU CHEEMA	AJENDRA PAL SINGH	SALARPUR KHURD	14703	6647	TR14703	21-02-2025	80.25
###	32011565310122	SURENDRA	TEJRAM	BHAWAL PUR	14704	6284	TR14704	21-02-2025	89.20
###	32011811410073	AFTAB	IFTKAR	HATAVVA	14705	5577	TR14705	21-02-2025	77.15
###	35011569710057	SUSHIL	BALRAM SINGH	NAGLA NEEDAR	14706	5323	TR14706	21-02-2025	88.85
###	35011517610117	MOH KHALID	HASMAT ALI	MILAK PALLUPURA	14707	6398	TR14707	21-02-2025	117.15
###	35011570210103	YOGESH KUMAR	DALVEER SINGH	KHEMPUR	14716	6034	TR14716	21-02-2025	72.40
###	32011817710162	SHIVAJI	BRATPAL SINGH	DIYODI	14708	6383	TR14708	21-02-2025	70.45
###	32011799010366	HARSH KUMAR	VEER SINGH	QUBI	14710	6606	TR14710	21-02-2025	51.15
###	32211580110040	GREESH KUMAR	CHANDER SINGH	DHANDSOLI	14712	6447	TR14712	21-02-2025	70.35
###	32011811210237	RATRIRAM	BABU RAM	RASOOLPUR GUJAR	14709	6250	TR14709	21-02-2025	65.00
###	34011568010165	RAMKUIWAR	RAM CHARAN	MANOTA	14711	6416	TR14711	21-02-2025	60.70
###	32011798110230	NITIN SINGH	UDAL SINGH	GAFFARPUR	14714	6897	TR14714	21-02-2025	65.95
###	32211574110101	PREM VEER	OM PRAKASH	SATU PURA	14713	6402	TR14713	21-02-2025	80.30
###	32211574910198	HARVINDERA SINGH	NARESH SINGH	HAIJ BADA	14715	6924	TR14715	21-02-2025	49.10

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###	32211828710072	OMVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14717	6278	TR14717	21-02-2025	80.10
###	32011798110197	CHARAN SINGH	JAY SINGH	GAFFARPUR	14718	5978	TR14718	21-02-2025	77.45
###	32011815510237	DILAVAR	KHAIRATI	NEELIKHERI	14719	6624	TR14719	21-02-2025	62.80
###	32211828710015	GAJENDRA SINGH	GULAB SINGH	NOORPUR KALAN	14720	5763	TR14720	21-02-2025	71.85
###	32011816310160	ADERSHVEER	JABAR SINGH	VARASPUR KALA	14721	6374	TR14721	21-02-2025	77.20
###	32011798110197	CHARAN SINGH	JAY SINGH	GAFFARPUR	14722	5979	TR14722	21-02-2025	55.45
###	32211565710131	VASU CHEEMA	AJENDRA PAL SINGH	SALARPUR KHURD	14723	5911	TR14723	21-02-2025	73.45
###	34011569110076	SAMSAD	SANNU	MADHAN	14724	6523	TR14724	21-02-2025	76.40
###	32011568410330	AFTAB ALAM	ABID HUSAIN	MANSOOR PUR MAFI	14725	6575	TR14725	21-02-2025	63.00
###	34011569110024	KRISHNA RANI	RAMNIVAS	MADHAN	14726	6594	TR14726	21-02-2025	44.75
###	34011590210063	HAR PAL	BHUKAN	BAHAUDEENPUR	14727	5286	TR14727	21-02-2025	79.05
###	35011517610117	MOH KHALID	HASMAT ALI	MILAK PALLUPURA	14728	6155	TR14728	21-02-2025	93.20
###	32011807610127	MAHIR HUSAIN	ASGAR	FATEHPUR MAFI	14729	6434	TR14729	21-02-2025	44.55
###	32011814010270	NARESH DEVI	OMPARKESH	TELI PURA	14730	6363	TR14730	21-02-2025	103.40
###	35011571710060	AMIR H	INTJAM ALI	KAMALPUR	14731	6004	TR14731	21-02-2025	55.00
###	35011517210074	VIRENDRA SINGH	JHUNDA SINGH	BAGADPUR	14732	5777	TR14732	21-02-2025	94.15
###	32011811210086	RAJENDER SINGH	DALCHAND	RASOOLPUR GUJAR	14733	6269	TR14733	21-02-2025	73.95
###	32011799010094	NARAYAN SINGH	KHEM SINGH	QUBI	14734	6699	TR14734	22-02-2025	58.20
###	34011568010160	JAFAR	CHIDDA	MANOOTA	14735	5199	TR14735	22-02-2025	66.35
###	32011816310090	NARESH	KHEM SINGH	VARASPUR KALA	14736	6382	TR14736	22-02-2025	78.65
###	34011568010160	JAFAR	CHIDDA	MANOOTA	14737	5168	TR14737	22-02-2025	80.45
###	32011815510072	MAKSOOD	MAJEED	NEELIKHERI	14738	5565	TR14738	22-02-2025	74.05
###	32011568510384	ARKAN AH	FAKEER MO	SAHBAPUR	14739	6091	TR14739	22-02-2025	60.05
###	32211574910198	HARVINDERA SINGH	NARESH SINGH	HAIJ BADA	14740	6923	TR14740	22-02-2025	45.70
###	32011816610136	MOOL CHAND	KHAJAN SINGH	PRTHIPUR KALA	14741	6392	TR14741	22-02-2025	93.90
###	32011811410216	SAVIR	MIYAJAN	HATAVA	14742	5578	TR14742	22-02-2025	59.80
###	32211580710065	CHANDRAPAL SINGH	KHADAK SINGH	ALIYA KALYAN PUR	14743	6131	TR14743	22-02-2025	70.10
###	32011802810156	AJAB SINGH	HARIRAM SINGH	EIT KA RADA	14744	6915	TR14744	22-02-2025	52.60
###	32011811210125	PITAM SINGH	YAD RAM	RASOOLPUR GUJAR	14745	5960	TR14745	22-02-2025	105.05
###	32011803010228	KURVINEAR SINGH	OMKAR SINGH	LAMBIYA	14748	6642	TR14748	22-02-2025	69.80
###	34011590210169	ANGURI DEVI	JAGPAL SINGH	BAHAUDEENPUR	14746	6036	TR14746	22-02-2025	58.40
###	34011590210190	SAKET	JAGPAL SINGH	BAHAUDEENPUR	14747	6035	TR14747	22-02-2025	56.75
###	35011818110068	MUNNI	HARS KUMAR	SIRSAMOHAN	14749	6397	TR14749	22-02-2025	62.25
###	34011590210063	HAR PAL	BHUKAN	BAHAUDEENPUR	14750	5287	TR14750	22-02-2025	86.45
###	32011798110349	SURESH KUMAR	MAHENDRA SINGH	GAFFARPUR	14751	5983	TR14751	22-02-2025	72.80
###	32011816310134	VED PRAKASH	RAM GOPAL	VARASPUR KALA	14752	6372	TR14752	22-02-2025	73.85
###	35011571710060	AMIR H	INTJAM ALI	KAMALPUR	14753	6029	TR14753	22-02-2025	58.55
###	34011568010165	RAMKUWAR	RAM CHARAN	MANOOTA	14754	6415	TR14754	22-02-2025	83.00
###	32211565710131	VASU CHEEMA	AJENDRA PAL SINGH	SALARPUR KHURD	14756	6188	TR14756	22-02-2025	81.45
###	32011811210125	PITAM SINGH	YAD RAM	RASOOLPUR GUJAR	14757	5961	TR14757	22-02-2025	85.15
###	32011808510263	MARGUB ALI	AKHTAR	KAN PURA	14755	5271	TR14755	22-02-2025	97.30
###	32011803810132	DUSHYANT CHAUDHARY	SATVEER SINGH	JOJKHERA	14758	6988	TR14758	22-02-2025	86.00
###	32011565610314	SAMAR PAL SINGH	BHARAT SINGH	KAFOR PUR	14759	6927	TR14759	23-02-2025	55.10
###	32011819310215	RAJENDRA SINGH	RAM SINGH	KHAJA SHAKHOPUR MAFI	14761	6331	TR14761	23-02-2025	44.75
###	32011811210086	RAJENDER SINGH	DALCHAND	RASOOLPUR GUJAR	14760	6616	TR14760	23-02-2025	73.05
###	32011815510072	MAKSOOD	MAJEED	NEELIKHERI	14762	5574	TR14762	23-02-2025	67.45
###	32011816610136	MOOL CHAND	KHAJAN SINGH	PRTHIPUR KALA	14763	6393	TR14763	23-02-2025	98.65
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14764	6205	TR14764	23-02-2025	55.00
###	32011801510122	RAJENDER	DIVAN SINGH	SAKAR PUR	14765	6204	TR14765	23-02-2025	66.20
###	32011799210151	SAROJ DEVI	SHURVEER SINGH	SUDANPUR	14766	5981	TR14766	23-02-2025	50.15
###	32011802510105	KULDEEP SINGH	HARPAL SINGH	RAYPUR SHAJADPUR	14767	6202	TR14767	23-02-2025	68.45
###	34011569110091	DILEEP KUMAR	INDER SWAROOP	MADHAN	14768	6593	TR14768	23-02-2025	62.60
###	34011569110395	SHAHID	SHAMSHAD	MADHAN	14769	6547	TR14769	23-02-2025	107.00
###	34011565510041	INDAR WATI	INDAR PAL	DHAM PUR	14770	6166	TR14770	23-02-2025	71.95
###	32011801810090	NEMPAL SINGH	HARPAL SINGH	HIMAYU NAGAR	14771	6916	TR14771	23-02-2025	47.90
###	32011801810090	NEMPAL SINGH	HARPAL SINGH	HIMAYU NAGAR	14772	6917	TR14772	23-02-2025	57.95
###	32011810710093	RAJPAL	GOPI CHAND	JAGA NAGLA	14773	6620	TR14773	23-02-2025	82.65
###	32011801510122	RAJENDER	DIVAN SINGH	SAKAR PUR	14774	6203	TR14774	23-02-2025	97.95
###	32011802710170	MAHESH KUMAR	LALLU SINGH	NAIPURA	14775	6000	TR14775	23-02-2025	85.65
###	35011817810054	INDERPAL	OMPAL	WAJIDPUR	14776	6308	TR14776	23-02-2025	122.70
###	34011587210011	ASFAQ	SALAMATTULA	MOMANPUR	14777	5237	TR14777	23-02-2025	96.05
###	35011517210106	DINESH KUMAR	TEJRAM SINGH	BAGADPUR	14778	6389	TR14778	23-02-2025	121.90
###	32011812910380	BALVEER	HOTAM	MAJHOLA KHURD	14780	6375	TR14780	23-02-2025	96.05
###	32011812910380	BALVEER	HOTAM	MAJHOLA KHURD	14779	6376	TR14779	23-02-2025	105.85
###	32011799210149	NIGAM KUMAR	SURENDER SINGH	SUDANPUR	14782	5980	TR14782	23-02-2025	64.85
###	32011815710019	JUVADA KHATUN	HAVIV A.	BUDHANPUR	14781	5725	TR14781	23-02-2025	98.65
###	35011569910369	KAMIL	KALLU	SHAHPUR DASAR	14783	6554	TR14783	24-02-2025	38.00
###	34011566810240	SANDEEP KUMAR	TEJPAL	NANAD PUR BITA	14784	6176	TR14784	24-02-2025	66.00
###	32011810710093	RAJPAL	GOPI CHAND	JAGA NAGLA	14785	6621	TR14785	24-02-2025	49.95
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14786	6206	TR14786	24-02-2025	64.85
###	32211580710085	MAHEEPAL SINGH	HEM SINGH	ALIYA KALYAN PUR	14787	6130	TR14787	24-02-2025	76.30
###	32211577710089	DUSYANT KUMAR	RAMNIWAS	TATARPUR ROAD	14788	6954	TR14788	24-02-2025	67.20
###	34011590210169	ANGURI DEVI	JAGPAL SINGH	BAHAUDEENPUR	14789	6037	TR14789	24-02-2025	61.55
###	32211577710089	DUSYANT KUMAR	RAMNIWAS	TATARPUR ROAD	14790	6941	TR14790	24-02-2025	83.30
###	32011801810090	NEMPAL SINGH	HARPAL SINGH	HIMAYU NAGAR	14791	6914	TR14791	24-02-2025	54.95
###	32011801810090	NEMPAL SINGH	HARPAL SINGH	HIMAYU NAGAR	14792	6913	TR14792	24-02-2025	43.45
###	35011531410001	IRFAN	ASHFAK	BHADLI	14793	5673	TR14793	24-02-2025	51.15
###	32011816810165	RAJVEER	JAYPAL SINGH	KALILATE	14794	6307	TR14794	24-02-2025	100.00
###	34011569110076	SAMSAD	SANNU	MADHAN	14795	6053	TR14795	24-02-2025	72.35
###	35011570710316	MADANPAL	MEWARAM	GUMSANI	14796	6033	TR14796	24-02-2025	45.60
###	32211565910110	ANURAG KUMAR	MUNIDEVI	RAJIKHEDA	14797	5898	TR14797	24-02-2025	89.40
###	32011568410088	SHARIF	RAHIM	MANSOOR PUR MAFI	14799	6574	TR14799	24-02-2025	38.75
###	32011815710029	KADIR AHMAD	HABIB AHMAD	BUDHANPUR	14798	5724	TR14798	24-02-2025	83.60
###	32011565310235	ARVIND	SURENDER SINGH	BHAWAL PUR	14800	6664	TR14800	24-02-2025	73.50
###	32011565310234	CHAMAN SINGH	DALVEER SINGH	BHAWAL PUR	14801	6660	TR14801	24-02-2025	78.00
###	32011794810256	PUSPA DEY	BIRAJPAL	NANHERA	14803	6348	TR14803	24-02-2025	85.75
###	32211566110011	MAHPAL SINGH	GANGARAM	CHAKIYA	14802	5864	TR14802	24-02-2025	75.90

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###	3201179210149	NIGAM KUMAR	SURENDER SINGH	SUDANPUR	14804	6701	TR14804	24-02-2025	57.80
###	32211566110011	MAHIPAL SINGH	GANGARAM	CHAKIYA	14805	5900	TR14805	24-02-2025	47.90
###	34011569110091	DILEEP KUMAR	INDER SWAROOP	MADHAN	14806	6592	TR14806	24-02-2025	62.45
###	32011565310234	CHAMAN SINGH	DALVEER SINGH	BHAWAL PUR	14808	6661	TR14808	24-02-2025	71.25
###	32211574910157	BARHAM SINGH	SALOO SINGH	HAIJI BADA	14807	6115	TR14807	24-02-2025	69.70
###	32211577710089	DUSYANT KUMAR	RAMNIWAS	TATARPUR ROAD	14809	5910	TR14809	27-02-2025	74.70
###	34011569010154	JAMEEL AHMAD	FAKIR MOHD.	MUBARAKPUR BAND	14810	6522	TR14810	27-02-2025	90.25
###	32011811210175	AMAR SINGH	SHISHRAM SINGH	RASOOLPUR GUJAR	14811	6615	TR14811	27-02-2025	53.60
###	32011798110230	NITIN SINGH	UDAL SINGH	GAFFARPUR	14812	6698	TR14812	27-02-2025	69.85
###	32011802810050	CHAMAN SINGH	KARAN SINGH	EIT KA RADA	14813	5982	TR14813	27-02-2025	72.90
###	32011802810050	CHAMAN SINGH	KARAN SINGH	EIT KA RADA	14814	6201	TR14814	27-02-2025	72.60
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14815	6207	TR14815	27-02-2025	64.15
###	32011814110303	RAMSWAROOP	RAMSWAROOP	MLADAL PUR	14816	6371	TR14816	27-02-2025	77.55
###	32011801110109	HAR OM SINGH	SAWA RAM	CHOTIPURA	14817	6222	TR14817	27-02-2025	71.60
###	32011810910037	KALUVA	ROOP SINGH	SHEKHUPURA	14818	6270	TR14818	27-02-2025	60.60
###	32011802810132	RAJVEER	KHJJAN	EIT KA RADA	14820	6918	TR14820	27-02-2025	61.70
###	32011802810132	RAJVEER	KHJJAN	EIT KA RADA	14819	6919	TR14819	27-02-2025	63.30
###	32011565610314	SAMAR PAL SINGH	BHARAT SINGH	KAFOR PUR	14821	6926	TR14821	27-02-2025	76.75
###	32011816310089	NARENDER	CHETEN SINGH	VARASPUR KALA	14822	6814	TR14822	27-02-2025	64.90
###	32011801110109	HAR OM SINGH	SAWA RAM	CHOTIPURA	14823	6208	TR14823	27-02-2025	85.65
###	32011816310089	NARENDER	CHETEN SINGH	VARASPUR KALA	14824	6813	TR14824	27-02-2025	75.30
###	32011799010095	NEMPAL	CHARAN SINGH	QUBI	14825	6020	TR14825	27-02-2025	62.10
###	32011802110114	IBLE HASAN	JUMMA	ATRASI	14826	5995	TR14826	27-02-2025	82.60
###	34011569010175	SUKHA	KALLU KHAN	MUBARAKPUR BAND	14827	6587	TR14827	27-02-2025	74.75
###	32011794810256	PUSPA DEY	BIRAJPAL	NANHERA	14830	6379	TR14830	27-02-2025	81.45
###	32011811210175	AMAR SINGH	SHISHRAM SINGH	RASOOLPUR GUJAR	14831	6248	TR14831	27-02-2025	69.25
###	32011794810143	LAL SINGH	MOTI SINGH	NANHERA	14832	6369	TR14832	27-02-2025	66.85
###	35011536410041	CHANDER PAL SIN	BAHORAN SING	BAGHIGOVARDHAN PUR	14828	6502	TR14828	27-02-2025	102.40
###	35011536410041	CHANDER PAL SIN	BAHORAN SING	BAGHIGOVARDHAN PUR	14829	6503	TR14829	27-02-2025	85.60
###	32011801810101	KAVENDER SINGH	HARPAL SINGH	HIMAYU NAGAR	14833	5304	TR14833	27-02-2025	87.20
###	32011802110405	NAYAB ALI	SULTAN	ATRASI	14834	6702	TR14834	27-02-2025	66.55
###	32211565910110	ANURAG KUMAR	MUNIDEVI	RAJIKHEDA	14835	6094	TR14835	27-02-2025	65.40
###	32011816310089	NARENDER	CHETEN SINGH	VARASPUR KALA	14836	6818	TR14836	27-02-2025	78.60
###	35011569810063	JAREEF HUSSAIN	BASEER	RATUPURA	14837	5366	TR14837	27-02-2025	83.70
###	32211577710089	DUSYANT KUMAR	RAMNIWAS	TATARPUR ROAD	14838	6189	TR14838	27-02-2025	66.65
###	32011811210125	PITAM SINGH	YAD RAM	RASOOLPUR GUJAR	14839	5963	TR14839	28-02-2025	62.10
###	32011802810237	SURENDRA SINGH	NATTHU SINGH	EIT KA RADA	14840	5984	TR14840	28-02-2025	67.35
###	32011814710082	TALIB	CHHIDDA	SHASH PUR	14841	6918	TR14841	28-02-2025	88.00
###	32011814710107	TAHIR	CHHIDDA	SHASH PUR	14842	6619	TR14842	28-02-2025	100.40
###	32011799010414	VANSHUL CHAUDHARY	VEER SINGH	QUBI	14843	6607	TR14843	28-02-2025	72.25
###	32011802110405	NAYAB ALI	SULTAN	ATRASI	14844	6703	TR14844	28-02-2025	77.30
###	34011576710035	MANUDEEN	ALAUDEEN	VILALPAT	14845	5257	TR14845	28-02-2025	73.05
###	32211572610068	YOGENDRA SINGH	KASHI RAM	KUTUBPUR	14847	6441	TR14847	28-02-2025	57.10
###	32211572610068	YOGENDRA SINGH	KASHI RAM	KUTUBPUR	14846	6440	TR14846	28-02-2025	54.65
###	32011814510192	MAHENDI HASAN	MIYAJAN	KATAI	14848	6611	TR14848	28-02-2025	73.85
###	35011569910212	SUNHERI LAL	JAHAARI	SHAHPUR DASAR	14849	6578	TR14849	28-02-2025	41.50
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14850	6712	TR14850	28-02-2025	57.30
###	32011802410043	DALCHAND SINGH	MISHRI SINGH	DEVIPURA	14851	6693	TR14851	28-02-2025	61.55
###	32011807410118	TASABER HUSAIN	MUNABER HUSAIN	ASGARIPUR ASMOLI	14852	6443	TR14852	28-02-2025	38.60
###	32211574110106	SUNIL KUMAR	DAYANAND SINGH	SATU PURA	14853	6903	TR14853	28-02-2025	76.90
###	32011816310095	PARISHAT	NARESH	VARASPUR KALA	14855	6386	TR14855	28-02-2025	73.80
###	32011810810298	SAJJAD HUSAIN	HAIJI BUDHA	KELSA	14854	6326	TR14854	28-02-2025	78.15
###	34011576710368	MASA AHMAD	CHIDDA KHAN	VILALPAT	14856	5258	TR14856	28-02-2025	68.35
###	35011517710010	UMA SHARMA	SANDEEP SHARMA	LODIPUR RAJPUT	14858	6705	TR14858	28-02-2025	68.40
###	32011568910141	INAM ALI	ABBAS ALI	RAJA PUR GALIB PUR	14857	6572	TR14857	28-02-2025	64.80
###	34011567510516	SAMIRUL ISLAM	MUNAJIR	MATI PUR	14859	6430	TR14859	28-02-2025	53.80
###	34011575710199	SAGIR AHMAD	TAHIR KHA	HEERAPUR	14860	6446	TR14860	28-02-2025	95.95
###	32211575310076	AJAY VEER SINGH	HAR CHARAN SINGH	TURTIPUR MILAK	14861	6446	TR14861	28-02-2025	61.80
###	32011817710189	KAVIRAJ SINGH	PARKASH CHAND	DIYODI	14862	6833	TR14862	28-02-2025	86.55
###	34011569110091	DILEEP KUMAR	INDER SWAROOP	MADHAN	14863	6527	TR14863	28-02-2025	68.45
###	32011811410057	BHOLA	CHIDDA	HATAVVA	14865	6160	TR14865	28-02-2025	70.95
###	32011794810143	LAL SINGH	MOTI SINGH	NANHERA	14864	6369	TR14864	28-02-2025	76.05
###	32211828710072	OMVEER SINGH	TIRTH SINGH	NOORPUR KALAN	14866	6291	TR14866	28-02-2025	73.90
###	35011569810063	JAREEF HUSSAIN	BASEER	RATUPURA	14868	5364	TR14868	28-02-2025	71.05
###	32211565710167	NARESHCHANDRA	HEM SINGH	SALARPUR KHURD	14867	6652	TR14867	28-02-2025	88.30
###	32011812010036	BALAK RAM	MANGAL SINGH	PACHOKRA	14870	6803	TR14870	01-03-2025	80.40
###	32011812010036	BALAK RAM	MANGAL SINGH	PACHOKRA	14869	6804	TR14869	01-03-2025	74.60
###	32011802710170	MAHESH KUMAR	LALLU SINGH	NAIPURA	14871	6680	TR14871	01-03-2025	74.25
###	32011811210125	PITAM SINGH	YAD RAM	RASOOLPUR GUJAR	14872	5962	TR14872	01-03-2025	78.85
###	32011814110250	ANKUR YADAV	RANVEER SINGH	MLADAL PUR	14873	1588	TR14873	01-03-2025	74.20
###	35011517710010	UMA SHARMA	SANDEEP SHARMA	LODIPUR RAJPUT	14874	6704	TR14874	01-03-2025	67.00
###	32011814510178	BRIJPAL	BANSI SINGH	KATAI	14875	6629	TR14875	01-03-2025	77.90
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14876	6709	TR14876	01-03-2025	56.80
###	32211575310076	AJAY VEER SINGH	HAR CHARAN SINGH	TURTIPUR MILAK	14877	6447	TR14877	01-03-2025	63.65
###	34011575710215	FAHIMUDEEN	RAFUDDEEN	HEERAPUR	14878	7002	TR14878	01-03-2025	103.90
###	32011816610040	VEER SINGH	BHAGWAN SINGH	PRTHIPUR KALA	14880	6355	TR14880	01-03-2025	89.75
###	34011567510516	SAMIRUL ISLAM	MUNAJIR	MATI PUR	14879	6431	TR14879	01-03-2025	57.25
###	34011590210126	ANIL KJAMR	RAMPAL SINGH	BAHAUDEENPUR	14881	6031	TR14881	01-03-2025	76.95
###	32011815210113	PREM KISHOR	JAGAT SINGH	AMEHEDA	14882	6821	TR14882	01-03-2025	94.95
###	32011815210113	PREM KISHOR	JAGAT SINGH	AMEHEDA	14883	6819	TR14883	01-03-2025	70.20
###	35011569910412	BHAGAT SINGH	PHOOL SINGH	SHAHPUR DASAR	14884	7007	TR14884	01-03-2025	50.90
###	32011565610314	SAMAR PAL SINGH	BHARAT SINGH	KAFOR PUR	14885	6926	TR14885	01-03-2025	73.85
###	35011517210078	OMVEER SINGH	MEVA RAM	BAGADPUR	14886	6378	TR14886	01-03-2025	94.60
###	32011817710189	KAVIRAJ SINGH	PARKASH CHAND	DIYODI	14887	6837	TR14887	01-03-2025	107.55
###	35011569910401	BABU	SALIM	SHAHPUR DASAR	14888	6653	TR14888	01-03-2025	95.15
###	34011569010410	NAJAAKAT HUSAIN	SHABBEER HUSAIN	MUBARAKPUR BAND	14889	6531	TR14889	01-03-2025	81.35
###	34011576010238	BALWANT SINGH	DILA RAM SINGH	ASMOLI	14890	6451	TR14890	01-03-2025	76.10

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###	32011802110584	JAMARUDDIN	BUNIYAAD ALI	ATRASI	14891	6707	TR14891	01-03-2025	76.85
###	34011569110022	SUNIL KUMAR	RAMNIVAS	MADHAN	14893	6516	TR14893	01-03-2025	71.85
###	34011590210169	ANGURI DEVI	JAGPAL SINGH	BAHAUDEENPUR	14894	6029	TR14894	01-03-2025	98.35
###	34011590210126	ANIL KUAMR	RAMPAL SINGH	BAHAUDEENPUR	14895	6042	TR14895	01-03-2025	66.90
###	32211574910083	SHIVCHARAN SINGH	BALWANT SINGH	HAIJI BADA	14892	6925	TR14892	01-03-2025	83.90
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14896	6710	TR14896	02-03-2025	63.60
###	32011811210114	SHEELCHAND	ROOP SINGH	RASOOLPUR GUJAR	14897	6249	TR14897	02-03-2025	80.00
###	34011576010238	BALWANT SINGH	DILA RAM SINGH	ASMOI	14898	6451	TR14898	02-03-2025	77.55
###	35011569910412	BHAGAT SINGH	PHOOL SINGH	SHAHPUR DASAR	14899	7009	TR14899	02-03-2025	49.50
###	32011814110077	HARIOM SINGH	HARIOM SINGH	ADAL PUR TAJ	14901	6842	TR14901	02-03-2025	73.40
###	32011802810237	SURENDRA SINGH	NATTHU SINGH	EIT KA RADA	14900	6604	TR14900	02-03-2025	78.30
###	32211575310076	AJAY VEER SINGH	HAR CHARAN SINGH	TURTIPUR MILAK	14902	6448	TR14902	02-03-2025	61.85
###	32011819310014	RAJVEER	SOSINGH	KHAIA SHAKHOPUR MAFI	14903	6391	TR14903	02-03-2025	54.00
###	32011794710018	SURENDARA SINGH	JIWAN SINGH	SIHALI	14904	6319	TR14904	02-03-2025	83.70
###	32011808310032	MAHIR	IBRAHIM	MUJAHID PUR	14905	6452	TR14905	02-03-2025	107.40
###	35011569910124	SM. KHADAJA	MOHD. ILYAS	SHAHPUR DASAR	14908	6077	TR14908	02-03-2025	53.35
###	32211574910198	HARVINDERA SINGH	NARESH SINGH	HAIJI BADA	14906	6903	TR14906	02-03-2025	86.25
###	32011816810203	SUMITRA	VIJAY SINGH	KALILATE	14907	6332	TR14907	02-03-2025	85.65
###	32011799010095	NEMPAL	CHARAN SINGH	QUBI	14909	6187	TR14909	02-03-2025	100.15
###	34011590210190	SAKET	JAGPAL SINGH	BAHAUDEENPUR	14910	6043	TR14910	02-03-2025	60.85
###	35011569910130	PHOOL SINGH	KANHIA	SHAHPUR DASAR	14911	7007	TR14911	02-03-2025	47.70
###	32011816810219	VIJAY KUMAR	AMAR SINGH	KALILATE	14912	6332	TR14912	02-03-2025	72.15
###	32011812010034	JAIVENDRA	CHIDDA SINGH	PACHOKRA	14913	6802	TR14913	02-03-2025	85.55
###	32011799910297	SOVINDER	PAPSARA	PAPSARA	14914	6676	TR14914	02-03-2025	71.10
###	34011567510516	SAMIRUL ISLAM	MUNAJIR	MATI PUR	14915	6431	TR14915	02-03-2025	79.20
###	32011808310032	MAHIR	IBRAHIM	MUJAHID PUR	14916	6453	TR14916	02-03-2025	126.35
###	32011815210113	PREM KISHOR	JAGAT SINGH	AMEHEDA	14917	6821	TR14917	02-03-2025	102.35
###	32011816310089	NARENDER	CHETEN SINGH	VARASPUR KALA	14918	6814	TR14918	03-03-2025	75.85
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14919	6605	TR14919	03-03-2025	76.85
###	32011565610314	SAMAR PAL SINGH	BHARAT SINGH	KAFOR PUR	14920	6926	TR14920	03-03-2025	107.80
###	32211575310076	AJAY VEER SINGH	HAR CHARAN SINGH	TURTIPUR MILAK	14921	6449	TR14921	03-03-2025	69.20
###	35011569910130	PHOOL SINGH	KANHIA	SHAHPUR DASAR	14922	7006	TR14922	03-03-2025	46.15
###	32011801110109	HAR OM SINGH	SAWA RAM	CHOTIPURA	14923	6208	TR14923	03-03-2025	73.70
###	32011811210175	AMAR SINGH	SHISHRAM SINGH	RASOOLPUR GUJAR	14924	6248	TR14924	03-03-2025	70.75
###	35011817810072	GAJENDER	DHERM PRAKAS	WAJIDPUR	14925	6395	TR14925	03-03-2025	77.05
###	32011815710030	SHAKEEL AHMAD	HABIB AHMAD	BUDHANPUR	14926	5722	TR14926	03-03-2025	93.80
###	32011565610312	TEJ PAL ISNGH	BHARAT SINGH	KAFOR PUR	14927	6929	TR14927	03-03-2025	59.30
###	34011566810092	SAMAR PAL SINGH	RUMAL SINGH	NANAD PUR BITA	14929	5291	TR14929	03-03-2025	78.40
###	32011812010034	JAIVENDRA	CHIDDA SINGH	PACHOKRA	14928	6801	TR14928	03-03-2025	81.65
###	32011794810256	PUSPA DEY	BIRAJPAL	NANHERA	14930	6378	TR14930	03-03-2025	70.60
###	32011565610314	SAMAR PAL SINGH	BHARAT SINGH	KAFOR PUR	14933	6928	TR14933	04-03-2025	71.95
###	34011569110091	DILEEP KUMAR	INDER SWAROOP	MADHAN	14932	6598	TR14932	04-03-2025	46.25
###	35011569910122	MOHD. ABBAS	MUSTAK HUSSA	SHAHPUR DASAR	14931	6539	TR14931	04-03-2025	41.95
###	34011575710215	FAHIMUDEEN	RAFUDEEN	HEERAPUR	14934	7001	TR14934	04-03-2025	69.50
###	32011811210180	NIGAM SINGH	HARVANSH	RASOOLPUR GUJAR	14939	6247	TR14939	04-03-2025	68.15
###	34011576010238	BALWANT SINGH	DILA RAM SINGH	ASMOI	14936	6450	TR14936	04-03-2025	71.65
###	32211575310017	ROHIT CHAHAL	AJAYVEER SINGH	TURTIPUR MILAK	14937	6459	TR14937	04-03-2025	61.25
###	32211565910025	KUSUM DEVI	KESHPAL SINGH	RAJKHEDA	14938	5909	TR14938	04-03-2025	76.95
###	32011811210175	AMAR SINGH	SHISHRAM SINGH	RASOOLPUR GUJAR	14935	6247	TR14935	04-03-2025	69.25
###	34011573210111	RAM SWROOP	HAR BANSH	DABOI KALAN	14941	6475	TR14941	04-03-2025	62.95
###	32011802110117	MATINA	AKHTAR	ATRASI	14940	5995	TR14940	04-03-2025	82.95
###	32011794810256	PUSPA DEY	BIRAJPAL	NANHERA	14942	6846	TR14942	04-03-2025	84.90
###	32011794810256	PUSPA DEY	BIRAJPAL	NANHERA	14943	6847	TR14943	04-03-2025	80.05
###	32011815510100	MAROOF AHMAD	MOHD YUNUS	NEELIKHERI	14944	5101	TR14944	04-03-2025	60.65
###	32011802810164	DAVENDER SHARMA	HARIRAM SHARMA	EIT KA RADA	14945	5102	TR14945	04-03-2025	73.45
###	32011816310089	NARENDER	CHETEN SINGH	VARASPUR KALA	14946	5724	TR14946	04-03-2025	45.50
###	34011576610071	JAGDISH	GUKAL	GARWARA	14952	6469	TR14952	05-03-2025	33.05
###	34011569010006	MATEEN	RIYASAT	MUBARAKPUR BAND	14947	6609	TR14947	05-03-2025	74.15
###	32011815510131	TAULA	TASDDUK	NEELIKHERI	14948	6255	TR14948	05-03-2025	70.15
###	34011575710252	JAKI MO.	SHAFI MO.	HEERAPUR	14949	7002	TR14949	05-03-2025	85.65
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14950	6723	TR14950	05-03-2025	60.50
###	32011810510090	RAJVEER SINGH	MANGAL SINGH	DHELA NANGLA	14951	5833	TR14951	05-03-2025	65.70
###	32011815510087	MUNAVVAR	JUMMA	NEELIKHERI	14953	6623	TR14953	05-03-2025	62.65
###	32011814510178	BRIJPAL	BANSI SINGH	KATAI	14954	6622	TR14954	05-03-2025	72.30
###	34011575510079	NOORO	SADDIQ	RACHATA	14955	239965	TR14955	05-03-2025	47.00
###	32011794810256	PUSPA DEY	BIRAJPAL	NANHERA	14957	6386	TR14957	05-03-2025	69.90
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14956	6612	TR14956	05-03-2025	69.10
###	34011565510041	INDAR WATI	INDAR PAL	DHAM PUR	14958	6164	TR14958	05-03-2025	70.05
###	32011794810257	BIRAJPAL AARYA	LAL SINGH	NANHERA	14960	6849	TR14960	05-03-2025	69.15
###	35011570210059	SATYAPAL SINGH	JAGAT SINGH	KHEMPUR	14959	6014	TR14959	05-03-2025	80.25
###	34011576610071	JAGDISH	GUKAL	GARWARA	14961	6470	TR14961	05-03-2025	29.75
###	35011569910111	JUMMA	A AJEEZ	SHAHPUR DASAR	14962	7015	TR14962	05-03-2025	76.35
###	34011575710252	JAKI MO.	SHAFI MO.	HEERAPUR	14963	7005	TR14963	05-03-2025	95.85
###	32211575310076	AJAY VEER SINGH	HAR CHARAN SINGH	TURTIPUR MILAK	14964	6455	TR14964	05-03-2025	63.10
###	32011810810298	SAJJAD HUSAIN	HAIJI BUDHA	KELSA	14965	6327	TR14965	05-03-2025	69.65
###	32011816310089	NARENDER	CHETEN SINGH	VARASPUR KALA	14966	6816	TR14966	05-03-2025	67.10
###	32011811210086	RAJENDER SINGH	DALCHAND	RASOOLPUR GUJAR	14967	6613	TR14967	05-03-2025	71.15
###	35011517210065	YASHPAL SINGH	NETRAM SINGH	BAGADPUR	14968	5292	TR14968	05-03-2025	87.60
###	32011794810256	PUSPA DEY	BIRAJPAL	NANHERA	14969	6848	TR14969	05-03-2025	86.55
###	34011567810092	MASRUR HUSAIN	AKHATAR HUSAIN	ASGARI PUR	14970	6545	TR14970	05-03-2025	88.75
###	32211577810063	RAVINDRA SINGH	HARPAL SINGH	MOASAM PUR	14971	6478	TR14971	05-03-2025	88.15
###	35011570210059	SATYAPAL SINGH	JAGAT SINGH	KHEMPUR	14972	6483	TR14972	06-03-2025	53.00
###	32011811410160	ANTESHAR	CHOTEJ	HATAVVA	14973	5574	TR14973	06-03-2025	99.40
###	32211581210153	SANJEEV KUMAR	AMAR PAL	BHADROLA	14974	5897	TR14974	06-03-2025	74.30
###	32011815210113	PREM KISHOR	JAGAT SINGH	AMEHEDA	14975	6633	TR14975	06-03-2025	70.85
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14976	6711	TR14976	06-03-2025	51.45
###	32011794810256	PUSPA DEY	BIRAJPAL	NANHERA	14977	6382	TR14977	06-03-2025	59.55

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###	32211575310076	AJAY VEER SINGH	HAR CHARAN SINGH	TURTIPUR MILAK	14978	6454	TR14978	06-03-2025	63.50
###	34011573710412	MO.AHAMD	NAJAR AHAMAD	AKBAR PUR GAHRA	14979	5258	TR14979	06-03-2025	65.65
###	34011589510038	RAMVEER	NIRMAL	BATAWA	14980	6030	TR14980	06-03-2025	53.45
###	34011575510079	NOORO	SADDIQ	RACHATA	14982	7023	TR14982	06-03-2025	51.70
###	32011815210113	PREM KISHOR	JAGAT SINGH	AMEHEDA	14981	6820	TR14981	06-03-2025	46.20
###	34011576610071	JAGDISH	GUKAL	GARWARA	14983	5224	TR14983	06-03-2025	31.60
###	32211573410042	SURENDRA KUMAR	RAMRAKSHPAL	BHATPURA	14984	6064	TR14984	06-03-2025	64.95
###	34011569110157	AYYUB	HAJI BHURE	MADHAN	14985	6557	TR14985	06-03-2025	53.10
###	32011816310130	TEJPAL	CHETAN SINGH	VARASPUR KALA	14987	6805	TR14987	06-03-2025	61.60
###	32011816310089	NARENDER	CHETEN SINGH	VARASPUR KALA	14986	6814	TR14986	06-03-2025	69.95
###	35011518110075	SHAYRUN	JULFEKAR HUSAIN	BAKANIA	14988	6832	TR14988	07-03-2025	96.40
###	32011815210060	AJAY AGARWAL	AMRAT LAL	AMEHEDA	14989	6855	TR14989	07-03-2025	83.70
###	32011814110150	SANJEEV KUMAR	RATIRAM SINGH	ADAL PUR TAJ	14990	6838	TR14990	07-03-2025	68.35
###	32011802110303	FAKRUDDIN	FAKIRA	ATRASI	14991	6630	TR14991	07-03-2025	69.95
###	32211575310076	AJAY VEER SINGH	HAR CHARAN SINGH	TURTIPUR MILAK	14992	6456	TR14992	07-03-2025	74.55
###	34011569010434	DILSAD	AB.HAMID	MUBARAKPUR BAND	14994	7013	TR14994	07-03-2025	64.05
###	34011569010434	DILSAD	AB.HAMID	MUBARAKPUR BAND	14993	7012	TR14993	07-03-2025	73.40
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14995	6725	TR14995	07-03-2025	58.15
###	34011589510038	RAMVEER	NIRMAL	BATAWA	14996	6031	TR14996	07-03-2025	55.15
###	32011794710018	SURENDARA SINGH	JIWAN SINGH	SIHALI	14997	6320	TR14997	07-03-2025	73.50
###	32011794710018	SURENDARA SINGH	JIWAN SINGH	SIHALI	14999	6632	TR14999	07-03-2025	74.45
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	14998	66100	TR14998	07-03-2025	81.50
###	32011794710018	SURENDARA SINGH	JIWAN SINGH	SIHALI	15000	6640	TR15000	07-03-2025	78.85
###	35011569910369	KAMIL	KALLU	SHAHPUR DASAR	15001	6553	TR15001	07-03-2025	93.55
###	32211565910015	ADESH	SUDESH	RAJKHEDA	15003	4433	TR15003	08-03-2025	73.85
###	35011518110075	SHAYRUN	JULFEKAR HUSAIN	BAKANIA	15002	6557	TR15002	08-03-2025	102.70
###	32011814110078	ROVINSH KUMAR	HARIOM SINGH	ADAL PUR TAJ	15004	6841	TR15004	08-03-2025	72.75
###	32011804210050	JITENDRA SINGH	BALAK RAM	SARKADI MUNDI	15005	6940	TR15005	08-03-2025	70.10
###	35011536410111	DHARAMPAL SINGH	TIRATH SINGH	BAGHIGOVARDHAN PUR	15006	6044	TR15006	08-03-2025	99.20
###	32011569410123	POORAN SINGH	SEWA RAM	PAINTIA MAFI	15007	5779	TR15007	08-03-2025	53.55
###	32211575310076	AJAY VEER SINGH	HAR CHARAN SINGH	TURTIPUR MILAK	15008	6457	TR15008	08-03-2025	79.45
###	34011590510109	RAKESH KUMAR	SOMPAL SINGH	RAHTOL	15009	6046	TR15009	08-03-2025	74.60
###	34011576610071	JAGDISH	GUKAL	GARWARA	15014	6486	TR15014	08-03-2025	33.90
###	32011816310089	NARENDER	CHETEN SINGH	VARASPUR KALA	15010	8867	TR15010	08-03-2025	83.75
###	34011571810230	MOHD HUSAIN	ANWAR HUSAIN	SENDHRI	15011	6032	TR15011	08-03-2025	105.60
###	32011814510138	MOHAMMAD RIZWAN	BADRUL HASAN	KATAI	15012	6639	TR15012	08-03-2025	75.80
###	35011569910113	MOHD. ILYAS	MUSTAK HUSSAIN	SHAHPUR DASAR	15013	7016	TR15013	08-03-2025	54.35
###	34011573710425	RAJESH SINGH	DHAN SINGH	AKBAR PUR GAHRA	15017	6438	TR15017	08-03-2025	34.05
###	32211828710224	SURENDRA SINGH	DHARAMPAL SINGH	NOORPUR KALAN	15016	7116	TR15016	08-03-2025	56.75
###	32211828710224	SURENDRA SINGH	DHARAMPAL SINGH	NOORPUR KALAN	15015	7115	TR15015	08-03-2025	43.00
###	35011569910412	BHAGAT SINGH	PHOOL SINGH	SHAHPUR DASAR	15018	7008	TR15018	08-03-2025	83.75
###	32011802110289	LIYAKAT	ASMUTULLA	ATRASI	15019	7131	TR15019	08-03-2025	78.20
###	34011569010175	SUKHA	KALLU KHAN	MUBARAKPUR BAND	15020	6586	TR15020	08-03-2025	94.70
###	34011576610071	JAGDISH	GUKAL	GARWARA	15026	6485	TR15026	08-03-2025	40.50
###	32011810510264	JAIVER SINGH	THAN SINGH	DHELA NANGLA	15021	6243	TR15021	08-03-2025	79.10
###	32211574110075	DEVRAJ	HARI SINGH	SATU PURA	15023	6949	TR15023	08-03-2025	73.85
###	32011798110304	DESHRAJ	DEELIP SINGH	GAFFARPUR	15022	6686	TR15022	08-03-2025	59.05
###	32211828610216	SHRAVAN KUMAR	DHYAN SINGH	AMBARPUR	15024	6659	TR15024	08-03-2025	71.90
###	32011803010169	RAVINDRA	ANANDPAL	LAMBIYA	15025	7103	TR15025	08-03-2025	65.10
###	32011802810037	YATIN	RAJEEV SINGH	EIT KA RADA	15029	7166	TR15029	08-03-2025	66.25
###	34011569010175	SUKHA	KALLU KHAN	MUBARAKPUR BAND	15028	6587	TR15028	08-03-2025	71.50
###	32011810810298	SAJJAD HUSAIN	HAJI BUDHA	KELSA	15027	6326	TR15027	08-03-2025	81.90
###	35011517110005	HARS KUMAR	TIKAM SINGH	BARIPUR	15030	6394	TR15030	09-03-2025	59.50
###	32211828610216	SHRAVAN KUMAR	DHYAN SINGH	AMBARPUR	15031	6658	TR15031	09-03-2025	78.40
###	32011819310181	JULFIKAR	ABDUL KUUAM	KHAJA SHAKHOPUR MAFI	15032	6229	TR15032	09-03-2025	95.40
###	32011798110018	RISIPAL	CHEGRAM SINGH	GAFFARPUR	15033	6696	TR15033	09-03-2025	83.20
###	32011804210074	RAJENDER SINGH	BALAK RAM	SARKADI MUNDI	15034	6942	TR15034	09-03-2025	77.90
###	32211575310017	ROHIT CHAHAL	AJAYVEER SINGH	TURTIPUR MILAK	15035	6460	TR15035	09-03-2025	81.25
###	32011802810037	YATIN	RAJEEV SINGH	EIT KA RADA	15038	7167	TR15038	09-03-2025	73.35
###	34011587210011	ASFAQ	SALAMATTULA	MOMANPUR	15036	5241	TR15036	09-03-2025	90.55
###	32211828710224	SURENDRA SINGH	DHARAMPAL SINGH	NOORPUR KALAN	15037	7117	TR15037	09-03-2025	72.20
###	32211828710224	SURENDRA SINGH	DHARAMPAL SINGH	NOORPUR KALAN	15039	7118	TR15039	09-03-2025	58.25
###	32011816610040	VEER SINGH	BHAGWAN SINGH	PRTHIPUR KALA	15040	6361	TR15040	09-03-2025	91.65
###	34011576810273	KANCHAN	INDAL	SAKARPUR SOT	15041	6487	TR15041	09-03-2025	63.60
###	32011794710018	SURENDARA SINGH	JIWAN SINGH	SIHALI	15042	6870	TR15042	09-03-2025	85.80
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	15043	6724	TR15043	09-03-2025	62.40
###	32011794710018	SURENDARA SINGH	JIWAN SINGH	SIHALI	15044	6631	TR15044	09-03-2025	79.35
###	32011794710018	SURENDARA SINGH	JIWAN SINGH	SIHALI	15045	6628	TR15045	09-03-2025	79.85
###	32211574910160	JANAM SINGH	LALLOO SINGH	HAJI BADA	15046	6932	TR15046	09-03-2025	81.30
###	32211574110072	GAJRAJ SINGH	HARI SINGH	SATU PURA	15047	6947	TR15047	09-03-2025	77.35
###	35011518110077	GUFRAAN URF GULFAM	HASSAN	BAKANIA	15048	5649	TR15048	09-03-2025	71.20
###	32011803010169	RAVINDRA	ANANDPAL	LAMBIYA	15050	71003	TR15050	09-03-2025	77.00
###	32011799010095	NEMPAL	CHARAN SINGH	QUBI	15049	6209	TR15049	09-03-2025	88.75
###	32011814110150	SANJEEV KUMAR	RATIRAM SINGH	ADAL PUR TAJ	15051	6837	TR15051	10-03-2025	71.95
###	32011803010169	RAVINDRA	ANANDPAL	LAMBIYA	15052	7102	TR15052	10-03-2025	66.70
###	35011518110077	GUFRAAN URF GULFAM	HASSAN	BAKANIA	15053	5648	TR15053	10-03-2025	92.35
###	32211565910154	SHIV KISHOR	DORILAL	RAJKHEDA	15054	5480	TR15054	10-03-2025	75.35
###	32011804210074	RAJENDER SINGH	BALAK RAM	SARKADI MUNDI	15055	6939	TR15055	10-03-2025	66.80
###	34011569010318	ISHTKAAR	RAFEKUDDIN	MUBARAKPUR BAND	15056	6590	TR15056	10-03-2025	103.40
###	32211565910015	ADESH	SUDESH	RAJKHEDA	15057	6934	TR15057	10-03-2025	69.65
###	32011794710330	PRADEEP KUMAR SINGH	RAJENDRA PAL SINGH	SIHALI	15058	6867	TR15058	10-03-2025	84.15
###	34011569010175	SUKHA	KALLU KHAN	MUBARAKPUR BAND	15059	6588	TR15059	10-03-2025	79.50
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	15060	7164	TR15060	10-03-2025	59.95
###	32211575310017	ROHIT CHAHAL	AJAYVEER SINGH	TURTIPUR MILAK	15061	6461	TR15061	10-03-2025	67.40
###	32211574910080	SAROJ DEVI	W/O BRAHM SINGH	HAJI BADA	15062	6117	TR15062	10-03-2025	76.70
###	32011803010169	RAVINDRA	ANANDPAL	LAMBIYA	15063	7104	TR15063	10-03-2025	70.10
###	32211574110072	GAJRAJ SINGH	HARI SINGH	SATU PURA	15064	6945	TR15064	10-03-2025	73.55

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###	32011807410118	TASABER HUSAIN	MUNABER HUSAIN	ASGARIPUR ASMOLI	15066	6443	TR15066	10-03-2025	79.75
###	32011816310130	TEJ/PAL	CHETAN SINGH	VARASPUR KALA	15065	6808	TR15065	10-03-2025	79.60
###	32011794710018	SURENDARA SINGH	JIWAN SINGH	SIHALI	15067	6871	TR15067	10-03-2025	92.25
###	32011816310089	NARENDER	CHETEN SINGH	VARASPUR KALA	15068	6815	TR15068	10-03-2025	95.30
###	32211574910080	SAROJ DEVI	W/O BRAHM SINGH	HAIJI BADA	15072	6119	TR15072	11-03-2025	73.25
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	15069	7163	TR15069	11-03-2025	59.65
###	32211574910160	JANAM SINGH	LALLOO SINGH	HAIJI BADA	15070	69032	TR15070	11-03-2025	79.50
###	32011802110584	JAMARUDDIN	BUNIYAAD ALI	ATRASI	15073	6706	TR15073	11-03-2025	67.45
###	32211574110072	GAJRAJ SINGH	HARI SINGH	SATU PURA	15075	69047	TR15075	11-03-2025	100.50
###	32211565910015	ADESH	SUDESH	RAJKHEDA	15074	6933	TR15074	11-03-2025	67.00
###	35011518110077	GUFRAAN URF GULFAM	HASSAN	BAKANIA	15071	56049	TR15071	11-03-2025	70.85
###	32011799010095	NEMPAL	CHARAN SINGH	QUBI	15076	7172	TR15076	11-03-2025	78.40
###	32011803010169	RAVINDRA	ANANDPAL	LAMBIYA	15077	7108	TR15077	11-03-2025	72.55
###	34011569110091	DILEEP KUMAR	INDER SWAROOP	MADHAN	15078	6597	TR15078	11-03-2025	47.00
###	34011569010424	CHATTARPAL	BARJRAM SINGH	MUBARAKPUR BAND	15079	6589	TR15079	11-03-2025	89.80
###	34011575810119	BUDHHA	GANGARAM	DUGAWAR	15081	6488	TR15081	11-03-2025	44.90
###	34011569110022	SUNIL KUMAR	RAMNIVAS	MADHAN	15080	6514	TR15080	11-03-2025	51.30
###	35011518110075	SHAYRUN	JULFEKAR HUSAIN	BAKANIA	15082	6833	TR15082	11-03-2025	67.20
###	32211565910015	ADESH	SUDESH	RAJKHEDA	15083	6937	TR15083	11-03-2025	84.45
###	35011569810063	JAREEF HUSSAIN	BASEER	RATUPURA	15084	5367	TR15084	11-03-2025	89.10
###	32011817710189	KAVIRAJ SINGH	PARKASH CHAND	DIYODI	15085	6572	TR15085	11-03-2025	94.35
###	34011567810093	BAKIL AHAMAD	AKHATAR HUSAIN	ASGARI PUR	15086	6544	TR15086	11-03-2025	93.40
###	32011803010068	PRAKASHWATI	SATYAPAL SINGH	LAMBIYA	15087	7106	TR15087	11-03-2025	71.30
###	32011811010077	TIKAM SINGH	DEVI SINGH	CHUBKA	15088	6627	TR15088	11-03-2025	77.15
###	32011794710330	PRADEEP KUMAR SINGH	RAJENDRA PAL SINGH	SIHALI	15089	6868	TR15089	11-03-2025	80.70
###	32211565910101	MITHLESH	SURENDRA	RAJKHEDA	15090	6936	TR15090	12-03-2025	72.75
###	32011802110264	AKHTAR HUSSAIN	ALLAHABUX	ATRASI	15091	6708	TR15091	12-03-2025	75.65
###	32011803010039	SURANDER SINGH	SATYPAL SINGH	LAMBIYA	15092	7105	TR15092	12-03-2025	67.80
###	32011811210086	RAJENDER SINGH	DALCHAND	RASOOLPUR GUJAR	15093	6614	TR15093	12-03-2025	76.40
###	32011811210063	LELAVATI	PATRAM SINGH	RASOOLPUR GUJAR	15094	6638	TR15094	12-03-2025	78.40
###	32011568910225	INTEZAR	ISHTYAK	RAJA PUR GALIB PUR	15095	5387	TR15095	12-03-2025	87.05
###	32211575310076	AJAY VEER SINGH	HAR CHARAN SINGH	TURTIPUR MILAK	15096	6458	TR15096	12-03-2025	63.40
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	15097	6712	TR15097	12-03-2025	76.85
###	32011569410002	CHANDRAPAL	SHER SINGH	PAINTIA MAFI	15099	7217	TR15099	12-03-2025	58.20
###	32011569410002	CHANDRAPAL	SHER SINGH	PAINTIA MAFI	15098	7218	TR15098	12-03-2025	52.05
###	32011816310089	NARENDER	CHETEN SINGH	VARASPUR KALA	15100	7145	TR15100	12-03-2025	95.45
###	32011794710330	PRADEEP KUMAR SINGH	RAJENDRA PAL SINGH	SIHALI	15101	6869	TR15101	12-03-2025	79.90
###	35011817810146	KARSHNA DEVI	GAJENDER SINGH	WAJIDPUR	15102	7216	TR15102	12-03-2025	82.65
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	15103	7165	TR15103	12-03-2025	58.05
###	32211574910167	DEEPENDRA	SHIVCHARAN	HAIJI BADA	15105	61133	TR15105	12-03-2025	69.70
###	32011816310143	YOGENDER	CHETAN SINGH	VARASPUR KALA	15106	5716	TR15106	12-03-2025	68.25
###	35011532610122	BHURE HUSAIN	ASHAK HUSAIN	LALPUR GAGVARI	15107	7214	TR15107	12-03-2025	37.00
###	32011802110453	SHAHABZADA	REYASAT	ATRASI	15109	6231	TR15109	12-03-2025	62.35
###	32011816310130	TEJ/PAL	CHETAN SINGH	VARASPUR KALA	15108	6806	TR15108	12-03-2025	56.75
###	34011569010508	MO UMAR	RIYASAT HUSAIN	MUBARAKPUR BAND	15110	7027	TR15110	12-03-2025	99.00
###	32211565910101	MITHLESH	SURENDRA	RAJKHEDA	15111	6935	TR15111	12-03-2025	81.65
###	32011816310130	TEJ/PAL	CHETAN SINGH	VARASPUR KALA	15112	6807	TR15112	12-03-2025	74.75
###	34011567810095	JAKIR	AKHATAR HUSAIN	ASGARI PUR	15113	6542	TR15113	12-03-2025	49.80
###	32011568910225	INTEZAR	ISHTYAK	RAJA PUR GALIB PUR	15114	6573	TR15114	12-03-2025	79.80
###	34011575510186	SAKILA BANO	JAHIR	RACHATA	15115	6432	TR15115	12-03-2025	64.20
###	32211574110072	GAJRAJ SINGH	HARI SINGH	SATU PURA	15116	6946	TR15116	13-03-2025	67.00
###	32011802110450	SAYYAD	BUNYAD	ATRASI	15117	7189	TR15117	13-03-2025	70.50
###	34011569110150	NAYYARA KHATOON	VIKAR HASAN	MADHAN	15118	6558	TR15118	15-03-2025	74.85
###	32211574110072	GAJRAJ SINGH	HARI SINGH	SATU PURA	15119	6957	TR15119	15-03-2025	80.70
###	32011569410123	POORAN SINGH	SEWA RAM	PAINTIA MAFI	15120	57080	TR15120	15-03-2025	68.05
###	32011809510070	KULBANT SINGH	SHYORAJ SINGH	PATAI KHALSA	15121	6292	TR15121	15-03-2025	70.45
###	32211574910231	RAJNI	DEEPENDRA CHAUDHARY	HAIJI BADA	15122	6125	TR15122	15-03-2025	68.25
###	32011802810037	YATIN	RAJEEV SINGH	EIT KA RADA	15123	71666	TR15123	15-03-2025	82.95
###	32211828610216	SHRAVAN KUMAR	DHYAN SINGH	AMBARPUR	15124	6656	TR15124	15-03-2025	66.15
###	32011814110078	ROVINSH KUMAR	HARIOM SINGH	ADAL PUR TAJ	15125	6842	TR15125	15-03-2025	69.80
###	32011811010106	SUKANTALA	KALLU	CHUBKA	15126	7150	TR15126	15-03-2025	85.95
###	32011811010106	SUKANTALA	KALLU	CHUBKA	15127	7151	TR15127	15-03-2025	78.00
###	32011801910022	SHURENDRA SINGH MONU	KIRPAL	RASOOLPUR ASMOLI	15129	6233	TR15129	15-03-2025	73.55
###	32211575310034	BIRJESH DEVI	AJAYVEER SINGH	TURTIPUR MILAK	15130	6496	TR15130	15-03-2025	65.20
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	15132	7178	TR15132	15-03-2025	63.90
###	32211574910160	JANAM SINGH	LALLOO SINGH	HAIJI BADA	15131	6931	TR15131	15-03-2025	67.85
###	34011567810094	AFASR HUSAIN	AKHATAR HUSAIN	ASGARI PUR	15133	6543	TR15133	15-03-2025	81.10
###	32211574110075	DEVRAJ	HARI SINGH	SATU PURA	15134	6958	TR15134	15-03-2025	82.00
###	32011812610216	HARVENDRA	RAGHUVEER	NAGALIYA MEERSHAH	15135	6875	TR15135	15-03-2025	73.35
###	35011517210065	YASHPAL SINGH	NETRAM SINGH	BAGADPUR	15136	5723	TR15136	15-03-2025	94.75
###	32011802110268	ALAM	ALLAHBAKSH	ATRASI	15137	7161	TR15137	15-03-2025	69.90
###	32211574110075	DEVRAJ	HARI SINGH	SATU PURA	15138	6948	TR15138	16-03-2025	79.90
###	32211566210094	RAJPAL SINGH	GANGU SINGH	HAIDERPUR (HAZARPUR)	15139	6955	TR15139	16-03-2025	74.70
###	32211575310035	DUSHYANT CHAHAL	AJAYVEER SINGH	TURTIPUR MILAK	15140	6490	TR15140	16-03-2025	69.00
###	32211574110075	DEVRAJ	HARI SINGH	SATU PURA	15142	6950	TR15142	16-03-2025	71.80
###	32211828710224	SURENDRA SINGH	DHARAMPAL SINGH	NOORPUR KALAN	15143	7130	TR15143	16-03-2025	63.65
###	34011567110108	SACHIN KUMAR	BHAGWAN SINGH	SHAD PUR GANGU	15144	6961	TR15144	16-03-2025	62.30
###	34011569110385	MOHD HANIF	JAHR	MADHAN	15147	7034	TR15147	16-03-2025	63.85
###	34011808910031	MAHINDRA PAL	SADHU	NAJAR PUR NANHADA	15145	7208	TR15145	16-03-2025	116.75
###	34011569110107	RAMESH CHAND GU	RAM GOPAL	MADHAN	15148	7030	TR15148	16-03-2025	54.70
###	34011569110107	RAMESH CHAND GU	RAM GOPAL	MADHAN	15146	7031	TR15146	16-03-2025	48.50
###	32011814110303	RAJENDRA SINGH	RAMSWAROOP	MI.ADAL PUR	15149	6844	TR15149	16-03-2025	84.50
###	32011801910022	SHURENDRA SINGH MONU	KIRPAL	RASOOLPUR ASMOLI	15150	6234	TR15150	16-03-2025	86.60
###	34011567510516	SAMIRUL ISLAM	MUNAJIR	MATI PUR	15151	6500	TR15151	16-03-2025	57.00
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	15152	7174	TR15152	16-03-2025	69.80
###	34011808910031	MAHINDRA PAL	SADHU	NAJAR PUR NANHADA	15153	7209	TR15153	16-03-2025	80.85
###	32211566210094	RAJPAL SINGH	GANGU SINGH	HAIDERPUR (HAZARPUR)	15154	6951	TR15154	16-03-2025	80.40

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###	35011569910412	BHAGAT SINGH	PHOOL SINGH	SHAHPUR DASAR	15141	7008	TR15141	16-03-2025	93.25
###	34011569110386	VANTO	JAHRUR	MADHAN	15156	7035	TR15156	16-03-2025	64.25
###	32011802810037	YATIN	RAJEEV SINGH	EIT KA RADA	15155	7198	TR15155	16-03-2025	75.10
###	32011814710073	MO. DANISH	MO. IRFAN	SHASH PUR	15157	4219	TR15157	16-03-2025	96.90
###	32011811010170	RAJPAL	RUMAL SINGH	CHUBKA	15158	7159	TR15158	16-03-2025	55.65
###	32211566210094	RAJPAL SINGH	GANGU SINGH	HAIDERPUR (HAZARPUR)	15159	6952	TR15159	16-03-2025	77.40
###	32011802110268	ALAM	ALLAHBAKSH	ATRASI	15160	7162	TR15160	17-03-2025	73.50
###	32011814510383	RAJVATI DEVI	RAMNEVASH SINGH	MILAK KATAI	15161	5954	TR15161	17-03-2025	74.85
###	32011807310177	TAHZIBUL HASAN	MOHDUMAR	HARYANA	15162	7133	TR15162	17-03-2025	82.90
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	15163	7176	TR15163	17-03-2025	71.30
###	32211566210094	RAJPAL SINGH	GANGU SINGH	HAIDERPUR (HAZARPUR)	15164	6953	TR15164	17-03-2025	72.35
###	34011808910031	MAHINDRA PAL	SADHU	NAJAR PUR NANHADA	15165	7211	TR15165	17-03-2025	65.85
###	32211565710227	SUBHASH CHAND	MAHAVEER SINGH	SALARPUR KHURD	15166	6653	TR15166	17-03-2025	71.25
###	32011565310236	SEORABH SINGH	SURENDER SINGH	BHAWAL PUR	15167	6666	TR15167	17-03-2025	73.40
###	34011569110164	KASIMUL HASAN	NAJIUL HASAN	MADHAN	15169	7037	TR15169	17-03-2025	73.65
###	35011532810144	DULLHA KAHN	JAFIR AHAMAD	MALAK FATHEY PUR	15168	7220	TR15168	17-03-2025	178.45
###	32011811010170	RAJPAL	RUMAL SINGH	CHUBKA	15170	7160	TR15170	17-03-2025	59.00
###	35011570710210	RAMAVATAR	NATHUA	GUMSANI	15171	6039	TR15171	17-03-2025	61.30
###	32011568510327	NAAJISH	HAAJI MOHAMMAD	SAHBAJPUR	15172	6559	TR15172	17-03-2025	70.15
###	34011566310114	ROOP NARAYAN	TANSUKH SINGH	NEKPUR	15173	6967	TR15173	17-03-2025	71.60
###	32011799910582	ANKIT CHO.	SOVINDER	PAPSARA	15174	6676	TR15174	17-03-2025	83.75
###	32211565710167	NARESHCHANDRA	HEM SINGH	SALARPUR KHURD	15175	6650	TR15175	17-03-2025	79.15
###	32011803810079	RISHI PAL SINGH	TEJU SINGH	JOJKHERA	15177	5228	TR15177	17-03-2025	56.25
###	34011575710045	SAMSHAD	AYYUB	HEERAPUR	15176	5282	TR15176	17-03-2025	60.55
###	32011801110119	RAJENDRA	RAMSAWROOP	CHOTIPURA	15178	6727	TR15178	17-03-2025	58.30
###	32011802810036	REENA DEVI	RAJEEV SINGH	EIT KA RADA	15179	7169	TR15179	17-03-2025	65.30
###	35011517110005	HARS KUMAR	TIKAM SINGH	BARIPUR	15181	6355	TR15181	17-03-2025	56.40
###	32211573110015	CHHIDDAN	GULJARI	SIROLI	15180	6499	TR15180	17-03-2025	74.25
###	32011807310177	TAHZIBUL HASAN	MOHDUMAR	HARYANA	15183	7134	TR15183	17-03-2025	72.45
###	32211574910157	BARHAM SINGH	SALOO SINGH	HAJI BADA	15182	6989	TR15182	17-03-2025	73.30
###	35011517410043	DHARAMPAL SINGH	HARVANSI SIN	GINDODA	15184	7202	TR15184	17-03-2025	75.60
###	32011811010106	SUKANTALA	KALLU	CHUBKA	15185	7152	TR15185	17-03-2025	87.95
###	34011567110108	SACHIN KUMAR	BHAGWAN SINGH	SHAD PUR GANGU	15187	6962	TR15187	18-03-2025	62.50
###	32011811210174	SURENDRA SINGH	RAGHUVEER SINGH	RASOOLPUR GUJAR	15186	6635	TR15186	18-03-2025	50.65
###	34011808910031	MAHINDRA PAL	SADHU	NAJAR PUR NANHADA	15188	7210	TR15188	18-03-2025	72.95
###	32011802110450	SAYYAD	BUNYAD	ATRASI	15189	7190	TR15189	18-03-2025	77.65
###	32211574910157	BARHAM SINGH	SALOO SINGH	HAJI BADA	15190	6989	TR15190	18-03-2025	77.35
###	32211565710227	SUBHASH CHAND	MAHAVEER SINGH	SALARPUR KHURD	15191	6654	TR15191	18-03-2025	44.15
###	32011801910029	DEVINDER	DHARAM SINGH	RASOOLPUR ASMOLI	15193	7196	TR15193	18-03-2025	64.80
###	32011565310122	SURENDRA	TEJRAM	BHAWAL PUR	15192	6662	TR15192	18-03-2025	63.95
###	34011569110164	KASIMUL HASAN	NAJIUL HASAN	MADHAN	15194	7036	TR15194	18-03-2025	59.55
###	32211565710167	NARESHCHANDRA	HEM SINGH	SALARPUR KHURD	15195	6650	TR15195	18-03-2025	69.60
###	32011568510470	MOH.AHASAN	ALTAF	SAHBAJPUR	15196	6563	TR15196	18-03-2025	66.50
###	32011807310177	TAHZIBUL HASAN	MOHDUMAR	HARYANA	15197	7121	TR15197	18-03-2025	80.65
###	32011802810037	YATIN	RAJEEV SINGH	EIT KA RADA	15198	7161	TR15198	18-03-2025	49.85
###	34011567810094	AFASR HUSAIN	AKHATAR HUSAIN	ASGAR PUR	15199	6549	TR15199	18-03-2025	46.75
###	32211574910157	BARHAM SINGH	SALOO SINGH	HAJI BADA	15200	6691	TR15200	18-03-2025	78.60
###	32011565310122	SURENDRA	TEJRAM	BHAWAL PUR	15202	6652	TR15202	18-03-2025	53.65
###	32211565710227	SUBHASH CHAND	MAHAVEER SINGH	SALARPUR KHURD	15201	6649	TR15201	18-03-2025	47.20
###	34011569110157	AYYUB	HAJI BHURE	MADHAN	15203	6612	TR15203	18-03-2025	67.70
###	32011565310290	VIJENDRA SINGH	SEVARAM SINGH	BHAWAL PUR	15204	5912	TR15204	18-03-2025	59.60
###	32011803010133	NANHEY SINGH	BAHAL SINGH	LAMBIYA	15205	6617	TR15205	18-03-2025	71.70
###	32011802110268	ALAM	ALLAHBAKSH	ATRASI	15206	7161	TR15206	18-03-2025	60.90
###	32011802810036	REENA DEVI	RAJEEV SINGH	EIT KA RADA	15208	6994	TR15208	18-03-2025	66.25
###	32011817710189	KAVIRAJ SINGH	PARKASH CHAND	DIYODI	15207	6839	TR15207	18-03-2025	69.45
###	34011571810295	SHRIPAL	VED BHARTI	SENDHRI	15209	6001	TR15209	19-03-2025	56.70
###	32011812610216	HARVENDRA	RAGHUVEER	NAGALIYA MEERSHAH	15210	6872	TR15210	19-03-2025	84.90
###	32011812610216	HARVENDRA	RAGHUVEER	NAGALIYA MEERSHAH	15211	6876	TR15211	19-03-2025	69.15
###	32011812610216	HARVENDRA	RAGHUVEER	NAGALIYA MEERSHAH	15212	6874	TR15212	19-03-2025	55.05
###	32211574910080	SAROJ DEVI	W/O BRAHM SINGH	HAJI BADA	15213	6991	TR15213	19-03-2025	75.65
###	34011808910031	MAHINDRA PAL	SADHU	NAJAR PUR NANHADA	15214	7212	TR15214	19-03-2025	21.30
###	34011567110108	SACHIN KUMAR	BHAGWAN SINGH	SHAD PUR GANGU	15215	6963	TR15215	19-03-2025	68.15
###	32011568510330	RIZWAAN	HAZI MOHAMMAD	SAHBAJPUR	15216	4852	TR15216	19-03-2025	70.20
###	35011570510089	AHSHAN	LIYAKAT	SEEDAL	15217	97051	TR15217	19-03-2025	43.90
###	35011570510089	AHSHAN	LIYAKAT	SEEDAL	15218	97051	TR15218	19-03-2025	45.40
###	34011569110107	RAMESH CHAND GU	RAM GOPAL	MADHAN	15219	7039	TR15219	19-03-2025	51.05
###	32211574910231	RAJNI	DEEPENDRA CHAUDHARY	HAJI BADA	15220	6125	TR15220	19-03-2025	63.95
###	32211574110072	GAJRAJ SINGH	HARI SINGH	SATU PURA	15221	6981	TR15221	19-03-2025	57.85
###	32211566210094	RAJPAL SINGH	GANGU SINGH	HAIDERPUR (HAZARPUR)	15222	6959	TR15222	19-03-2025	50.10
###	32211574910080	SAROJ DEVI	W/O BRAHM SINGH	HAJI BADA	15224	6982	TR15224	19-03-2025	66.95
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	15223	9199	TR15223	19-03-2025	64.30
###	34011569010247	GUFARAN	JAMSHED KHAN	MUBARAKPUR BAND	15225	7011	TR15225	19-03-2025	73.85
###	34011569110107	RAMESH CHAND GU	RAM GOPAL	MADHAN	15227	7018	TR15227	19-03-2025	43.85
###	32211828710224	SURENDRA SINGH	DHARAMPAL SINGH	NOORPUR KALAN	15228	7152	TR15228	19-03-2025	55.35
###	32211574110075	DEVRAJ	HARI SINGH	SATU PURA	15226	6975	TR15226	19-03-2025	63.75
###	32211574110059	YOGINDER SINGH	RAGHUNATH SINGH	SATU PURA	15229	6977	TR15229	20-03-2025	68.30
###	32211565710211	NAVNEET KUMAR	DHARAMPAL SINGH	SALARPUR KHURD	15230	6656	TR15230	20-03-2025	78.50
###	32011802810037	YATIN	RAJEEV SINGH	EIT KA RADA	15231	6977	TR15231	20-03-2025	59.45
###	34011569010223	USMAN	JAMSAID	MUBARAKPUR BAND	15232	7029	TR15232	20-03-2025	85.70
###	32011810510264	JAIVER SINGH	THAN SINGH	DHELA NANGLA	15236	62043	TR15236	20-03-2025	81.45
###	34011569110091	DILEEP KUMAR	INDER SWAROOP	MADHAN	15233	7032	TR15233	20-03-2025	97.40
###	32011804210050	JITENDRA SINGH	BALAK RAM	SARKADI MUNDI	15234	69040	TR15234	20-03-2025	92.50
###	32211565710211	NAVNEET KUMAR	DHARAMPAL SINGH	SALARPUR KHURD	15237	6655	TR15237	20-03-2025	83.20
###	32011565310290	VIJENDRA SINGH	SEVARAM SINGH	BHAWAL PUR	15238	59024	TR15238	20-03-2025	94.85
###	32011816310019	RAJPAL SINGH	NATTHU	VARASPUR KALA	15244	68900	TR15244	20-03-2025	79.40
###	32211574810002	GAJENDRA	UMESH DATT	HASAN GARH	15239	69600	TR15239	20-03-2025	102.35
###	32011799010278	HOMDAI	CHARAN SINGH	QUBI	15240	6731	TR15240	20-03-2025	86.45

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###	32011798110034	ADESH	CHANDRA PAL	GAFFARPUR	15241	5998	TR15241	20-03-2025	61.95
###	32011803010133	NANHEY SINGH	BAHAL SINGH	LAMBIYA	15243	7101	TR15243	20-03-2025	77.45
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	15242	6783	TR15242	20-03-2025	72.30
###	32011568910034	DHARMWATI	SHOBHA RAM	GAMANPURA	15245	6582	TR15245	20-03-2025	64.80
###	32011799010095	NEMPAL	CHARAN SINGH	QUBI	15246	6730	TR15246	21-03-2025	70.40
###	32011798110034	ADESH	CHANDRA PAL	GAFFARPUR	15247	5998	TR15247	21-03-2025	57.60
###	34011566310114	ROOP NARAYAN	TANSUKH SINGH	NEKPUR	15248	6968	TR15248	21-03-2025	69.90
###	32011815510131	TAULA	TASDDUK	NEELIKHERI	15249	6256	TR15249	21-03-2025	75.10
###	34011569010129	DILBAND ALI	FARJAND ALI	MUBARAKPUR BAND	15250	7040	TR15250	21-03-2025	78.00
###	32011568910034	DHARMWATI	SHOBHA RAM	GAMANPURA	15251	6576	TR15251	21-03-2025	62.30
###	34011586810164	SALIMAN	MUNNAVAR HUSSIAN	BENTLA	15253	97053	TR15253	21-03-2025	101.60
###	32011811210146	YATENDRA KUMAR	JAGAT SINGH	RASOOLPUR GUJAR	15252	5936	TR15252	21-03-2025	61.30
###	34011569010129	DILBAND ALI	FARJAND ALI	MUBARAKPUR BAND	15254	97041	TR15254	21-03-2025	83.40
###	32011802110453	SHAHABZADA	REYASAT	ATRAZI	15255	6230	TR15255	21-03-2025	61.60
###	32011565310290	VIJENDRA SINGH	SEVARAM SINGH	BHAWAL PUR	15256	5924	TR15256	21-03-2025	87.30
###	32011807310177	TAHZIBUL HASAN	MOHDMUMAR	HARYANA	15257	71035	TR15257	21-03-2025	84.20
###	32011802810036	REENA DEVI	RAJEEV SINGH	EIT KA RADA	15258	7168	TR15258	21-03-2025	80.00
###	34011569010124	HAMID HUSAIN	MOHD. JAAN	MUBARAKPUR BAND	15259	97042	TR15259	22-03-2025	74.00
###	34011586810164	SALIMAN	MUNNAVAR HUSSIAN	BENTLA	15260	97054	TR15260	22-03-2025	102.50
###	32011800310064	RAJARAM SINGH	GULAB SINGH	DURGOPUR	15261	6718	TR15261	22-03-2025	76.50
###	32011815510131	TAULA	TASDDUK	NEELIKHERI	15262	6255	TR15262	22-03-2025	67.80
###	32011799910269	RAMESH	RAMKUMAR	PAPSARA	15263	7195	TR15263	22-03-2025	77.00
###	35011570710258	SURENDER SINGH	RAJPAL SINGH	GUMSANI	15264	7301	TR15264	22-03-2025	53.20
###	34011568610071	DILDAR	SUBHRATI	TALWAR	15265	97064	TR15265	22-03-2025	75.60
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	15266	72000	TR15266	22-03-2025	62.70
###	32211574910157	BARHAM SINGH	SALOO SINGH	HAIJI BADA	15267	6990	TR15267	22-03-2025	77.70
###	32211574910080	SAROJ DEVI	W/O BRAHM SINGH	HAIJI BADA	15268	6992	TR15268	22-03-2025	80.50
###	32011565310122	SURENDRA	TEJRAM	BHAWAL PUR	15269	663	TR15269	22-03-2025	100.60
###	32011814510383	RAJVATI DEVI	RAMNEVASH SINGH	MILAK KATAI	15270	59054	TR15270	22-03-2025	79.50
###	32211565710227	MAHASH CHAND	MAHAVEER SINGH	SALARPUR KHURD	15271	6665	TR15271	22-03-2025	68.90
###	35011532810144	DULLHA KAHN	JAFIR AHAMAD	MALAK FATHEY PUR	15272	72220	TR15272	22-03-2025	69.30
###	35011517410043	DHARAMPAL SINGH	HARVANSH SIN	GINDODA	15273	72006	TR15273	22-03-2025	63.30
###	35011570710258	SURENDER SINGH	RAJPAL SINGH	GUMSANI	15274	7302	TR15274	22-03-2025	45.00
###	32211573110015	CHHIDDAN	GULJARI	SIROLI	15278	6497	TR15278	23-03-2025	52.30
###	32211565710167	NARESHCHANDRA	HEM SINGH	SALARPUR KHURD	15275	6649	TR15275	23-03-2025	65.90
###	34011590510036	RAHUL KUMAR	VISESH PAL	RAHTOL	15276	7303	TR15276	23-03-2025	100.20
###	34011576010496	HARPAL SINGH	GANGA PRASAD	ASMOLI	15277	97049	TR15277	23-03-2025	57.40
###	32211574910157	BARHAM SINGH	SALOO SINGH	HAIJI BADA	15280	6987	TR15280	23-03-2025	83.90
###	32011801110119	RAJENDRA	RAMSAWROOP	CHOTIPURA	15279	6726	TR15279	23-03-2025	78.20
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	15282	7176	TR15282	23-03-2025	78.30
###	34011569110164	KASIMUL HASAN	NAJIUL HASAN	MADHAN	15281	70037	TR15281	23-03-2025	75.30
###	35011571710060	AMIR H	INTJAM ALI	KAMALPUR	15284	7308	TR15284	24-03-2025	64.70
###	32011799910374	SARJEET	CHANDRAPAL	PAPSARA	15285	7175	TR15285	24-03-2025	82.20
###	32211565710211	NAVNEET KUMAR	DHARAMPAL SINGH	SALARPUR KHURD	15283	6657	TR15283	24-03-2025	81.90
###	34011590510036	RAHUL KUMAR	VISESH PAL	RAHTOL	15286	7304	TR15286	24-03-2025	71.70
###	35011571710183	APHTAB HUSAIN	IBLE HASAN	KAMALPUR	15287	7310	TR15287	24-03-2025	55.60
###	32011808510133	MUNABBAR	JAHEER	KAN PURA	15288	7401	TR15288	24-03-2025	70.70
###	34011569110156	RAFIUL HASAN	MUSLIM HASAN	MADHAN	15289	97060	TR15289	24-03-2025	64.90
###	35011571710060	AMIR H	INTJAM ALI	KAMALPUR	15292	7309	TR15292	24-03-2025	63.90
###	32211565710164	KESHPAL SINGH	CHHOTI SINGH	SALARPUR KHURD	15291	71300	TR15291	24-03-2025	78.70
###	34011576010497	PRATAP SINGH	GANGA PRASAD	ASMOLI	15290	70488	TR15290	24-03-2025	58.50
###	32211566210094	RAJPAL SINGH	GANGU SINGH	HAIDERPUR (HAZARPUR)	15293	69533	TR15293	24-03-2025	89.10
###	32011569310042	MAHFOOJ HUSAIN	FAROOQ HUASIN	AHROLA	15294	7229	TR15294	25-03-2025	71.10
###	32011812610216	HARVENDRA	RAGHUVEER	NAGALIYA MEERSHAH	15295	6873	TR15295	25-03-2025	92.60
###	34011569110156	RAFIUL HASAN	MUSLIM HASAN	MADHAN	15296	97059	TR15296	25-03-2025	71.30
###	32011808510133	MUNABBAR	JAHEER	KAN PURA	15297	7403	TR15297	25-03-2025	66.50
###	34011567510436	BUDDHA	ABDULLA	MATI PUR	15298	6499	TR15298	25-03-2025	83.60
###	32011809110163	SURESH	SOMPAL	MITHANPUR ASMOLI	15299	7155	TR15299	25-03-2025	79.60
###	34011590510036	RAHUL KUMAR	VISESH PAL	RAHTOL	15300	7305	TR15300	25-03-2025	115.80
###	32211830010019	JASWANTSINGH	BHARATSINGH	SAHELIYA	15303	7126	TR15303	25-03-2025	83.60
###	32211565710212	MANEET KUMAR	DHARAMPAL SINGH	SALARPUR KHURD	15302	7128	TR15302	25-03-2025	72.60
###	32011568510348	JUMMA HUSEN	VILAYAT HUSEN	SAHBAJPUR	15304	97071	TR15304	25-03-2025	79.50
###	34011590510362	SONU	SATPAL	RAHTOL	15305	7306	TR15305	25-03-2025	77.80
###	32211577710111	GHASHI	KALLU	TATARPUR ROAD	15306	7406	TR15306	25-03-2025	54.70
###	32011569310122	AKRAM HUSAIN	FARUKH HUSAIN	AHROLA	15307	7222	TR15307	25-03-2025	70.10
###	32011569310042	MAHFOOJ HUSAIN	FAROOQ HUASIN	AHROLA	15308	7227	TR15308	25-03-2025	88.60
###	32011569310120	ZAKI ANWR	FARUKH HUSAIN	AHROLA	15309	7228	TR15309	25-03-2025	87.90
###	32011794810257	BIRAJPAL AARYA	LAL SINGH	NANHERA	15311	6850	TR15311	25-03-2025	68.10
###	32211565910142	ANUJ	KRIPAL	RAJIKHEDA	15313	6186	TR15313	25-03-2025	80.00
###	32011794810257	BIRAJPAL AARYA	LAL SINGH	NANHERA	15310	6851	TR15310	25-03-2025	80.90
###	34011808910031	MAHINDRA PAL	SADHU	NAJAR PUR NANHADA	15312	72111	TR15312	25-03-2025	84.00
###	32211565710014	NARPAL SINGH	SAHAB SINGH	SALARPUR KHURD	15314	7120	TR15314	26-03-2025	82.50
###	32011568510348	JUMMA HUSEN	VILAYAT HUSEN	SAHBAJPUR	15315	97070	TR15315	26-03-2025	76.70
###	34011590510362	SONU	SATPAL	RAHTOL	15316	7307	TR15316	26-03-2025	110.80
###	32211577710111	GHASHI	KALLU	TATARPUR ROAD	15317	7407	TR15317	26-03-2025	53.40
###	32011809110116	MANTOSH	SATYA PARKASH SINGH	MITHANPUR ASMOLI	15318	7153	TR15318	26-03-2025	86.90
###	34011576010624	RAJENDRA SINGH	PREM SINGH	ASMOLI	15319	7415	TR15319	26-03-2025	174.50
###	32211565710212	MANEET KUMAR	DHARAMPAL SINGH	SALARPUR KHURD	15320	7127	TR15320	26-03-2025	87.70
###	32011811010106	SUKANTALA	KALLU	CHUBKA	15321	71511	TR15321	26-03-2025	97.60
###	32011569410123	POORAN SINGH	SEWA RAM	PAINTIA MAFI	15322	5771	TR15322	26-03-2025	90.80
###	32211565710014	NARPAL SINGH	SAHAB SINGH	SALARPUR KHURD	15324	7124	TR15324	27-03-2025	86.30
###	34011576010624	RAJENDRA SINGH	PREM SINGH	ASMOLI	15323	7416	TR15323	27-03-2025	173.40
###	34011572010280	CHANDERPAL SINGH	LALLU SINGH	BELA	15325	7314	TR15325	27-03-2025	49.30
###	32011809110116	MANTOSH	SATYA PARKASH SINGH	MITHANPUR ASMOLI	15326	7152	TR15326	27-03-2025	86.90
###	34011566710144	SAFIEL	CHHIDA	SALEM PUR (HAJI PUR)	15328	6978	TR15328	27-03-2025	64.00
###	32211565710131	VASU CHEEMA	AJENDRA PAL SINGH	SALARPUR KHURD	15327	6648	TR15327	27-03-2025	93.50
###	34011569010247	GUFAN	JAMSHED KHAN	MUBARAKPUR BAND	15329	7028	TR15329	27-03-2025	98.50

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###	32211565710164	KESHPAL SINGH	CHHOTE SINGH	SALARPUR KHURD	15330	7129	TR15330	27-03-2025	93.40
###	34011572010280	CHANDERPAL SINGH	LALLU SINGH	BELA	15331	7315	TR15331	27-03-2025	53.00
###	32211565710164	KESHPAL SINGH	CHHOTE SINGH	SALARPUR KHURD	15332	7123	TR15332	27-03-2025	90.10
				TOTAL>>>					136792.15



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REGIONAL LABORATORY BAREILLY
UTTAR PRADESH POLLUTION CONTROL BOARD
 E-1219/1, E-Block Rajendra Nagar, Awas Vikas Colony, Post-Izzat Nagar, Bareilly



TEST REPORT: WASTE WATER LABORATORY

Ref No: 29352937/Bareilly/2024

Date: 14/12/2024

- 1- **Name of Industry:** DHAMPUR BIO ORGANICS LIMITED UNIT MEERGANJ DIVISION SUGAR , VILLAGE NAGARIA SADAT, BLOCK TEHSIL. MEERGANJ, DISTRICT BAREILLY (UTTAR PRADESH), BAREILLY,
- 2- **Address of Industry:** VILLAGE NAGARIA SADAT, BLOCK TEHSIL. MEERGANJ, DISTRICT BAREILLY (UTTAR PRADESH), BAREILLY,
- 3- **District:** Bareilly
- 4- **Description about sampling point:** Final Out Let Of ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Chandresh Kumar RO, Sunil Kumar SA & SB Dwivedi MA
- 7- **Colour and Odour:** Colourless Sewage Type
- 8- **Quantity and Packing:** 2 Litter Plastic Jerican & Glass Bottle
- 9- **Date of Sample Collection:** 06/12/2024
- 10- **Analysis Indented by:** RO Bareilly
- 11- **Date of sample receipt in Lab:** 06/12/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.7	6.5-8.5	02-12
*Oil_Grease	mg/l	3.2	10.0	-
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	23.0	30.0	10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1670.0	2000.0	10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	20.0	30.0	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	168.0	250.0	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
 [Sunil Kumar(SA), Kavita Saxena(JRF)]

Authorized by
 Sunil Singh Chauhan
 Sunil Singh Chauhan (ASO)

Chandresh Kumar
 Digitally signed by Chandresh Kumar
 Date: 2024.12.16 13:04:23 +05'30'

Regional Officer



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REGIONAL LABORATORY BAREILLY
UTTAR PRADESH POLLUTION CONTROL BOARD
E-1219/1, E-Block Rajendra Nagar, Awasth Vikas Colony, Post-Izzat Nagar, Bareilly



TEST REPORT: WASTE WATER LABORATORY

Ref No: 29814267/Bareilly/2025

Date: 15/01/2025

- 1- **Name of Industry:** Dhampur Bio Organic Limited, Sindhauli Road , Meerganj , Bareilly (U.P.) - 243504
- 2- **Address of Industry:** Sindhauli Road , Meerganj , Bareilly (U.P.) - 243504
- 3- **District:** Bareilly
- 4- **Description about sampling point:** Final Outlet of ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Sunil Singh Chauhan ASO
- 7- **Colour and Odour:** Colourless Odourless
- 8- **Quantity and Packing:** 2 Litter Plastic Jerican & Glass Bottle
- 9- **Date of Sample Collection:** 01/01/2025
- 10- **Analysis Indented by:** RO Bareilly
- 11- **Date of sample receipt in Lab:** 01/01/2025

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.3	6.5-8.5	02-12
*Oil_Grease	mg/l	4.0	10.0	-
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	25.0	30.0	10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1720.0	2000.0	10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	22.0	30.0	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	168.0	250.0	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab

Remark: NA

Analysed by-
[Sunil Kumar(SA), Kavita Saxena(JRF)]

Authorized by
 Sunil Singh Chauhan
 Digitally signed by Sunil Singh Chauhan
 Date: 2025.01.15 15:25:32 +05'30'
Sunil Singh Chauhan (ASO)

Chandresh Kumar
 Digitally signed by Chandresh Kumar
 Date: 2025.01.16 13:18:55 +05'30'
Regional Officer



1658
REGIONAL LABORATORY BAREILLY
UTTAR PRADESH POLLUTION CONTROL BOARD
 E-1219/1, E-Block Rajendra Nagar, Awass Vikas Colony, Post-Izzat Nagar, Bareilly



TEST REPORT: WASTE WATER LABORATORY

Ref No: 30026593/Bareilly/2025

Date: 24/01/2025

- 1- **Name of Industry:** DHAMPUR BIO ORGANICS LIMITED UNIT MEERGANJ DIVISION SUGAR , VILLAGE NAGARIA SADAT, BLOCK TEHSIL. MEERGANJ, DISTRICT BAREILLY (UTTAR PRADESH), BAREILLY,
- 2- **Address of Industry:** VILLAGE NAGARIA SADAT, BLOCK TEHSIL. MEERGANJ, DISTRICT BAREILLY (UTTAR PRADESH), BAREILLY,
- 3- **District:** Bareilly
- 4- **Description about sampling point:** Final Outlet of ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Sunil Singh Chauhan ASO & - -
- 7- **Colour and Odour:** Colourless Odourless
- 8- **Quantity and Packing:** 2 Litter Plastic Jerican & Glass Bottle
- 9- **Date of Sample Collection:** 13/01/2025
- 10- **Analysis Indented by:** RO Bareilly
- 11- **Date of sample receipt in Lab:** 13/01/2025

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.3	6.5-8.5	02-12
*Oil Grease	mg/l	4.8	10.0	-
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	23.0	30.0	10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1610.0	2000.0	10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	22.0	30.0	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	160.0	250.0	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Kavita Saxena(JRF), Sunil Kumar(SA)]

Authorized by
 Sunil Singh
 Chauhan
 Sunil Singh Chauhan (ASO)

Digitally signed by
 Sunil Singh Chauhan
 Date: 2025.01.24
 14:44:15 +05'30'

Digitally
 signed by
 Chandresh
 Kumar
 Date:
 2025.01.24
 16:16:42
 +05'30'

Chandresh Kumar
 Regional Officer



1659

REGIONAL LABORATORY BAREILLY UTTAR PRADESH POLLUTION CONTROL BOARD

E-1219/1, E-Block Rajendra Nagar, Awas Vikas Colony, Post-Izzat Nagar, Bareilly



TEST REPORT: WASTE WATER LABORATORY

Ref No: 30381204/Bareilly/2025

Date: 06/03/2025

- 1- Name of Industry: Dhampur Bio Organic Limited, Sindhauli Road, Meeranj, Bareilly (U.P.) - 243504
- 2- Address of Industry: Sindhauli Road, Meeranj, Bareilly (U.P.) - 243504
- 3- District: Bareilly
- 4- Description about sampling point: Final Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sunil Singh Chauhan ASO & - -
- 7- Colour and Odour: Colourless Odourless
- 8- Quantity and Packing: 2 Litter Plastic Jerican & Glass Bottle
- 9- Date of Sample Collection: 04/02/2025
- 10- Analysis Indented by: RO Bareilly
- 11- Date of sample receipt in Lab: 04/02/2025
- 12- Period of Analysis: 07/02/2025
- 13- ULR Number: T9150250000093F
- 14- Sampling Plan/Ref. No.: 30381204
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.5	6.5-8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	27.0	30.0	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1580.0	2000.0	10- 50000 mg/l
4	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	22.0	30.0	1.0 -50000 mg/l
5	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	176.0	250.0	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Sunil Kumar(SA), Kavita Saxena(JRF)]

Authorized by
Sunil Singh Chauhan
Sunil Singh Chauhan (ASO)

Digitally signed by
Chandresh Kumar
Chandresh Kumar
Date:
2025.03.26
17:04:50
+05'30'
Regional Officer

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date:06.03.2025	Page No.:Page 1 of 2
Amendment No.:02	Amendment Date.:15.02.2025	Approved by: TM	Issued by: QM

1660



REGIONAL LABORATORY BAREILLY
UTTAR PRADESH POLLUTION CONTROL BOARD
 E-1219/1, E-Block Rajendra Nagar, Awasth Vikas Colony, Post-Izzat Nagar, Bareilly

TEST REPORT: WASTE WATER LABORATORY

Ref No: 30381204/Bareilly/2025

Date: 06/03/2025

- 1- **Name of Industry:** Dhampur Bio Organic Limited, Sindhauli Road , Meerganj , Bareilly (U.P.) - 243504
- 2- **Address of Industry:** Sindhauli Road , Meerganj , Bareilly (U.P.) - 243504
- 3- **District:** Bareilly
- 4- **Description about sampling point:** Final Outlet of ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Sunil Singh Chauhan ASO & - -
- 7- **Colour and Odour:** Colourless Odourless
- 8- **Quantity and Packing:** 2 Litter Plastic Jerican & Glass Bottle
- 9- **Date of Sample Collection:** 04/02/2025
- 10- **Analysis Indented by:** RO Bareilly
- 11- **Date of sample receipt in Lab:** 04/02/2025
- 12- **Period of Analysis:** 07/02/2025
- 13- **ULR Number:** T91502500000093F
- 14- **Sampling Plan/Ref. No.:** 30381204
- 15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil_Grease	mg/l	4.8	10.0	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The responsibility of the sample received in Lab.

Remark: NA

Analysed by-
 [Sunil Kumar(SA), Kavita Saxena(JRF)]

Authorized by
 Sunil Singh Chauhan
Digitally signed by Sunil Singh Chauhan Date: 2025.03.06 14:33:08 +05'30'
 Sunil Singh Chauhan (ASO)

Chandresh Kumar
Digitally signed by Chandresh Kumar Date: 2025.03.26 17:05:05 +05'30'

Regional Officer



1661

REGIONAL LABORATORY BAREILLY
UTTAR PRADESH POLLUTION CONTROL BOARD
E-1219/1, E-Block Rajendra Nagar, Awasth Vikas Colony, Post-Izzat Nagar, Bareilly



TEST REPORT: WASTE WATER LABORATORY

Ref No: 30664817/Bareilly/2025

Date: 06/03/2025

- 1- Name of Industry: DHAMPUR BIO ORGANICS LIMITED UNIT MEERGANJ, SINDHAULI ROAD, MEERGANJ, BAREILLY, BAREILLY, 243504
- 2- Address of Industry: SINDHAULI ROAD, MEERGANJ, BAREILLY, BAREILLY, 243504
- 3- District: Bareilly
- 4- Description about sampling point: Final Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sunil Singh Chauhan ASO & - -
- 7- Colour and Odour: Colourless Odourless
- 8- Quantity and Packing: 2 Litter Plastic Jerican & Glass Bottle
- 9- Date of Sample Collection: 25/02/2025
- 10- Analysis Indented by: RO Bareilly
- 11- Date of sample receipt in Lab: 25/02/2025
- 12- Period of Analysis: 28/02/2025
- 13- ULR Number: T91502500000169F
- 14- Sampling Plan/Ref. No.: 30664817
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.8	6.5-8.5	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	27.0	30.0	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1690.0	2000.0	10- 50000 mg/l
4	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	24.0	30.0	1.0 -50000 mg/l
5	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	184.0	250.0	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Sunil Kumar(SA), Kavita Saxena(JRF)]

Authorized by
Sunil Singh Chauhan
Sunil Singh Chauhan (ASO)

Chandresh Kumar
Digitally signed by Chandresh Kumar
Date: 2025.03.25 17:01:43 +05'30'

Regional Officer

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date: 06.03.2025	Page No.: Page 1 of 2
Amendment No.: 02	Amendment Date.: 15.02.2025	Approved by: TM	Issued by: QM

1662



**REGIONAL LABORATORY BAREILLY
UTTAR PRADESH POLLUTION CONTROL BOARD**

E-1219/1, E-Block Rajendra Nagar, Awas Vikas Colony, Post-Izzat Nagar, Bareilly

TEST REPORT: WASTE WATER LABORATORY

Ref No: 30664817/Bareilly/2025

Date: 06/03/2025

- 1- Name of Industry: DHAMPUR BIO ORGANICS LIMITED UNIT MEERGANJ, SINDHAULI ROAD, MEERGANJ, BAREILLY, BAREILLY, 243504
- 2- Address of Industry: SINDHAULI ROAD, MEERGANJ, BAREILLY, BAREILLY, 243504
- 3- District: Bareilly
- 4- Description about sampling point: Final Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Sunil Singh Chauhan ASO & - -
- 7- Colour and Odour: Colourless Odourless
- 8- Quantity and Packing: 2 Litter Plastic Jerican & Glass Bottle
- 9- Date of Sample Collection: 25/02/2025
- 10- Analysis Indented by: RO Bareilly
- 11- Date of sample receipt in Lab: 25/02/2025
- 12- Period of Analysis: 28/02/2025
- 13- ULR Number: T91502500000169F
- 14- Sampling Plan/Ref. No.: 30664817
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil Grease	mg/l	4.4	10.0	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Sunil Kumar(SA), Kavita Saxena(JRF)]

Authorized by
Sunil Singh Chauhan
Sunil Singh Chauhan
Date: 2025.03.06
10:30:40 +05'30'

Sunil Singh Chauhan (ASO)

Digitally signed
by Chandresh Kumar
Date: 2025.03.06
17:02:09 +05'30'

Chandresh Kumar

Regional Officer

1663

Dhampur Bio Organics Limited



Ref: DBO/MRJ/SUGAR/ENV/2025/0045

Date: 16/04/2025

To,
Member Secretary,
UP Pollution Control Board,
TC-12V, Vibhuti Khand Gomti Nagar
Lucknow UP-226010

Sub: Intimation for closure of Effluent Treatment Plant (ETP) for the crushing season 2024-25

Dear Sir,

This is for your information that processes regarding Sugar production for FY 2024-25 have stopped and the plant is closed for production being a seasonal industry on 06.03.2025.

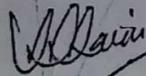
In this regard, we wish to intimate you that we have initiated the process to isolate the effluent monitoring system for its preservation on the stoppage of the ETP on 15.04.2025.

Therefore, it is to inform you that Real-Time Data will not be available, till the onset of the next crushing season.

This is for your information & record, please.

Thanking You
Your Sincerely

For: Dhampur Bio Organics Ltd.
Unit- Meerganj, Division- Sugar


(Authorized Signatory)

डाक प्राप्ति रसीद
प्राप्ति दिनांक 20/04/25
प्राप्तकर्ता के हस्ताक्षर
उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ

CC:

1. Member Secretary, UPPCB, Pariyesh Bhawan Delhi-110032 (via Mail)
2. The Regional Officer, UP Pollution Control Board, Bareilly UP-243001

Ref. No. DBOL/MJR/SUGAR/ENV/2024/0031

Date: 27.09.2024

To,

The Regional Officer

U. P. Pollution Control Board

1219/1, E-Block, Rajendra Nagar, Bareilly (U.P.)

Sub: Regarding information of Effluent Treatment Plant startup for stabilization.

Dear Sir,

This is to inform you that we have started our E.T.P. plant for prior stabilization of cane crushing season 2024-25 on dated October 01, 2024.

This is for your kind information please.

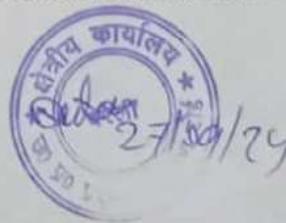
Thanking You,

Yours faithfully,

For Dhampur Bio Organics Limited, Unit-Meerganj

Authorized signatory

CC: Chief Environmental Officer (Circle-7) Uttar Pradesh Pollution Control Board Building No. TC-12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010



Phampuse Bio Organics Ltd. Unit -
month.

Date.	Fly ash Generation	Unit	Remarks
01-02-2025	266	ATH	
02-02-2025	280	ATH	
03-02-2025	275	ATH	
04-02-2025	269	ATH	
05-02-2025	273	ATH	
06-02-2025	284	ATH	
07-02-2025	290	ATH	
08-02-2025	287	ATH	
09-02-2025	284	ATH	
10-02-2025	268	ATH	
11-02-2025	275	ATH	
12-02-2025	287	ATH	
13-02-2025	290	ATH	
14-02-2025	298	ATH	
15-02-2025	269	ATH	
16-02-2025	278	ATH	
17-02-2025	282	ATH	
18-02-2025	270	ATH	
19-02-2025	278	ATH	
20-02-2025	262	ATH	
21-02-2025	259	ATH	
22-02-2025	268	ATH	
23-02-2025	272	ATH	
24-02-2025	265	ATH	
25-02-2025	280	ATH	

Margherita - Bareilly U.P. Fly ash Generation log book
February - 2025

Date.	Fly ash Generation	Unit	Remarks
26-02-2025	284	ATH	
27-02-2025	278	ATH	
28-02-2025	272	ATH	
Total	7740	ATH	7740 Ton



सत्यमेव जयते

1668

Government of India

Ministry of Environment, Forest and Climate Change

(Issued by the State Environment Impact Assessment Authority (SEIAA),
UTTAR PRADESH)



Dated 24/05/2025



To,

Shri Amit Sharma
M/s DHAMPUR BIO ORGANICS LIMITED
Sugar Mill Compound, Vill - Asmoli, Distt- Sambhal (UP), SAMBHAL, UTTAR PRADESH, 244304
environmentalcompliance@dhampur.com

Subject:

Amendment in Environmental Clearance (EC) dated 04/03/2025 granted to the project under the provision of the EIA Notification 2006 and as amended thereof-regarding Expansion of existing Sugar unit from 5000 TCD to 11000 TCD along with 43.5 MW Co gen power at village – Nagaria Sadat, Block & Tehsil: Meerganj, District – Bareilly (UP) of M/s Dhampur Bio Organics Limited, Unit - Meerganj, Sugar – Division, (Formerly known as DSM Sugar Meerganj).

Sir/Madam,

This is in reference to your application submitted to SEIAA vide proposal number SIA/UP/IND2/527201/2025 dated 04/03/2025 for grant of an amendment in prior Environmental Clearance (EC) to the project under the provision of the EIA Notification 2006-and as amended thereof.

2. The particulars of the proposal are as below :

(i) EC Identification No.	EC25B2506UP5204119A
(ii) File No.	
(iii) Clearance Type	Amendment in EC
(iv) Category	B1
(v) Schedule No./ Project Activity	5(j) Sugar Industry Expansion of existing Sugar unit from 5000 TCD to 11000 TCD along with 43.5 MW Co gen power at village – Nagaria Sadat, Block & Tehsil: Meerganj, District – Bareilly (UP) of M/s Dhampur Bio Organics Limited, Unit - Meerganj, Sugar – Division, (Formerly known as DSM Sugar Meerganj)
(vii) Name of Project	
(viii) Location of Project (District, State)	BAREILLY, UTTAR PRADESH
(ix) Issuing Authority	SEIAA
(x) EC Date	21/05/2025
(xi) Applicability of General Conditions	NO

1669
(xiii) Status of implementation of the project

3. In view of the particulars given in the Para 1 above, the project proposal interalia including Form-1(Part A, B and C) were submitted to the SEIAA for an appraisal by the State Environment Impact Assessment Authority(SEIAA) Appraisal Committee SEIAA under the provision of EIA notification 2006 and its subsequent amendments.
4. The above-mentioned proposal has been considered by State Environment Impact Assessment Authority(SEIAA) Appraisal Committee (SEIAA) in the meeting held on 09/05/2025. The minutes of the meeting and all the project documents are available on PARIVESH portal which can be accessed from the PARIVESH portal by scanning the QR Code above.
5. The brief about the reasons for an amendment requested along with comparison table illustrating the details of amendments
6. The SEIAA, in its meeting held on 09-05-2024 and SEAC meeting dated 01-04-2025 based on information & clarifications provided by the project proponent and after detailed deliberations recommended the proposal for grant of amendment in Environment Clearance under the provision of EIA Notification, 2006 and as amended thereof.
7. The SEIAA/SEAC has examined the proposal in accordance with the extant provisions of the Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and based on the recommendations of the State Environment Impact Assessment Authority(SEIAA) Appraisal Committee hereby accords amendment in Environment Clearance letter no. EC23B025UP120189, dated 27/03/2023 for the instant proposal to M/s. DHAMPUR BIO ORGANICS LIMITED under the provisions of EIA Notification, 2006 and as amended thereof subject to compliance of EC conditions, general instructions issued vide EC letter dated and EC identification number no. EC23B025UP120189, dated 27/03/2023 and following additional specific conditions as mentioned below:
8. This issues with the approval of the Competent Authority

SEIAA noted that SEAC has recommended to amend the environmental clearance letter no. EC23B025UP120189, dated 27/03/2023. SEIAA noted that project proponent has proposed the following amendment in EC:-

Details mentioned in EC letter	Proposed amendment in EC letter
Specific Condition No. IV :	Specific Condition No. IV :
IV. The project proponent will install 03 CAAQMS in consultation with UPPCB.	IV. AAQ monitoring station will be identified as per PCB guidelines and regular monitoring will be done at the project site and quarterly third party analysis (NABL certified laboratory) will be conducted.

SEIAA opined that it is important to monitor ambient air quality as per CPCB notification sa.bi.-29016/20/19/PCI dated 18.09.2009 since the Sugar industry is highly polluting and is in red category regular monitoring will be done at the project site and quarterly analysis shall be done by the project proponent by installing ambient air monitoring station.

Signature Not Verified

Digitally Signed by: Mr Ajay Kumar
Sharma
Member Secretary, SEIAA

Date: 24/05/2025

1670

Phone 01342 260434

Annexure No. 12

UTTAR PRADESH POLLUTION CONTROL BOARD

Maharshi Dayanand Nagar, Near St. Mery School,
Chakkar Road, Bijnor-246701

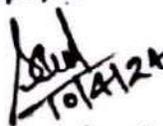
ANALYSIS REPORT OF INDUSTRIAL WASTE WATER

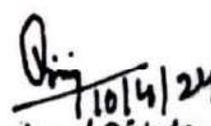
Sample Code: UPPCB/R.L./W.W./257/4192 12024

1. Name of Industry : M/s Dhanpur Sugar Mills Ltd Dhanpur
2. Collected by : Mr. S.K. Tripathi (S.A), Mr. Subashchandra (JRF)
3. Factory Representative : Mr. Arun Kumar (ETP Manager)
4. Sampling Point : Outlet of ETP
5. Sampling date & Time : 6/4/2024 at 5:0 PM
6. Sampling Method : Grab.

Sl.No.	PARAMETERS	RESULTS	STANDARDS
1	Colour	Colourless	Absent
2	Odour	Odourless	Absent
3	pH	7.60	5.5-9.0
4	T.D.S.	870	2100.0
5	B.O.D.	22	20.0/30.0
6	C.O.D.	144	250.0
7	T.S.S.	24	30.0/100.0
8.	Specific Parameters		
i. O.G - 08		
ii.		
iii.		

Note: All Values are in mg/l Except pH, Colour & Odour


 JRF
 Analyzed by

 Scientific Assistant


 Regional Officer

Phone.01342-260434



1671

UTTAR PRADESH POLLUTION CONTROL BOARD

Maharshi Dayanand Nagar, Near St. Mery School,
Chakkar Road, Bijnor-246701

ANALYSIS REPORT OF INDUSTRIAL WASTE WATER

Sample Code: UPPCB/R.L./W.W./ D.S-16 /2024

1. Name of Industry : M/s Dhamper sugar mills ltd. (Sugar Unit)
Dhamper Bijnor
2. Collected by : Mr. Akhish Sharma (JE), Mr. S. K. Tripathi (S.A)
Mr. Subash chandra Gaudan (JRF)
3. Factory Representative : Mr. Arun Kumar (Manager Environment)
4. Sampling Point : Outlet of ETP
5. Sampling Date & Time : 23/12/2024
6. Sampling Method : Grab

S.N	PARAMETERS	RESULTS	STANDARDS
1.	Colour	Colourless	Absent
2.	Odour	Odourless	Absent
3.	pH	7.83	6.5-8.5
4.	T.D.S.	1040	1600/2100
5.	B.O.D.	22	20/30
6.	C.O.D.	136	50/150/250
7.	T.S.S.	25	30/100

8. Specific Parameters

- i. Oil & Grease - 07
- ii.
- iii.

Note: All Values are in mg/l Except pH, Colour & Odour

Ashwini
20/12/24
JRF
Analyzed by

Sud
20/12/24
Scientific Assistant

Pr
Regional Officer



1672

REGIONAL LABORATORY BIJNOR,

Uttar Pradesh Pollution Control Board

Maharshi Dayanand Nagar, near St. Mary's School, Adampur-Chakkar road,
Bijnor-246701, Phone: (01342) 260434; E-Mail ID: robijnor@uppcb.in

TC-12988

TEST REPORT: WATER LABORATORY (WASTE WATER)

S.No. P.M. - 012

Dt. of compilation of test report: 28/1/25

Dt./period of testing: 22/1/25 - 28/1/25

- 1- Name and Address of Industry/S.T.P.: Dhampur Sugar Mills Ltd Dhampur Bynor
- 2- Type of Sample (Grab/Composite/Integrated): Grab
- 3- Sample Collected by: Mahesh Husain (AEE), Ashish Sharma (JE)
- 4- Colour & Odour: Colourless & odourless
- 5- Quantity & Packing (Plastic Jericane Any Other): 2 Mr. Plastic Jericane (1 No), 1 Mr. Glass Bottle (01)
- 6- Date & time of Sample Collection: 22/1/2025 12:40 PM
- 7- Industry Representative: Mr Annu kumar Manager environment
- 8- Date of Sample receipt in Laboratory: 22/1/2025
- 9- Method of analysis: APHA, AWWA, WEF, 24th Edition, 2023; IS 3025 (Part-44): for BOD

क्र.सं. / S.No.	पैरामीटर / Parameter	इकाई/Unit	Results एकत्रण स्थल Sampling Point <u>Outlet of E.T.P</u>
1.	पी एच/pH, 4500 H ⁺ B Electrometric Method	-	7.91
2.	सस्पेंडेड सॉलिड/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105° C	मिगा / ली /mg/l	25
3.	डिजॉल्वेड सॉलिड/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180° C	मिगा / ली /mg/l	920
4.	बीओडी/B.O.D., 3 day 27° C IS 3025 (Part 44): 1993 Bio chemical Oxygen Demand	मिगा / ली /mg/l	20
5.	सीओडी /COD, 5220 B Open Reflux Method	मिगा / ली /mg/l	144
6.	Other parameter 1: <u>B&G-07</u> 2: 3:		

Reference: (1) General Standards for Discharge of Environmental Pollutants are Part-A : Effluents (Schedule-VI)

The Environment (Protection) Rules, 1986 Source: http://epcb.nic.in/General_Standards.pdf;(2) Besides these standards, refer EPA standards for specific industry Source: epcb.nic.in/Industry_Specific_Standards.php

परीक्षणकर्ता के हस्ताक्षर/Analysed by.....

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory

क्षेत्रीय अधिकारी, क्षेत्रीय प्रयोगशाला / R.O. Regional Laboratory

Note: 1- The results in the Test Report relate only to the items tested.

2- The report shall not be reproduced - except in full, without the written permission of laboratory.

3- The test report pertains to the sample as received in Lab.

-----End of report-----

1673



REGIONAL LABORATORY BIJNOR,

Uttar Pradesh Pollution Control Board

Maharshi Dayanand Nagar, near St. Mary's School, Adampur-Chakkar road,
Bijnor-246701, Phone: (01342) 260434; E-Mail ID-robinmur@uppcb.in

(Payment Basis)



TC-12988

TEST REPORT: WATER LABORATORY (WASTE WATER)

S.No. 30246135

Dt. of compilation of test report 06/02/25

Dt./period of testing 29.01.25 - 06.02.25

- 1- Name and Address of Industry/S.T.P.: Dhampur sugar Mills Ltd, Dhampur Bynor
sugar Unit
- 2- Type of Sample (Grab/Composite/Integrated): Grab
- 3- Sample Collected by: Ashish Sharma (JE), N. D Pathak (JRF)
- 4- Colour & Odour: Colourless, Odourless
- 5- Quantity & Packing (Plastic Jericane Any Other): 2 Ltr Plastic Jericane, one, 1 Ltr
glass bottle.
- 6- Date & time of Sample Collection: 29.11.2025 2:18 PM
- 7- Industry Representative Mr. Arun Kumar (Manager Environment)
- 8- Date of Sample receipt in Laboratory: 29.11.2025
- 9- Method of analysis: APHA, AWWA, WEF, 24th Edition, 2023; IS 3025 (Part-44): for BOD

क्र.सं. / S.No.	पैरामीटर / Parameter	इकाई/Unit	Results एकत्रण स्थल Sampling Point <u>Outlet of E.T.P</u>
1.	पी. एच./pH, 4500 H ⁺ B Electrometric Method	-	7.98
2.	सस्पेंडेड सॉलिड/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105° C	मिग्रा/ली/mg/l	27
3.	डिजॉल्वेड सॉलिड/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180° C	मिग्रा/ली/mg/l	1030
4.	बी.ओ.डी./B.O.D., 3 day 27° C IS 3025 (Part 44): 1993 Bio chemical Oxygen Demand	मिग्रा/ली/mg/l	24
5.	सी.ओ.डी./COD, 5220 B Open Reflux Method	मिग्रा/ली/mg/l	152
6.	Other parameter 1: <u>ORP - 07 mg/l</u> 2: 3:		

Reference: (1) General Standards for Discharge of Environmental Pollutants are Part-A : Effluents (Schedule-VI)
The Environment (Protection) Rules, 1986 Source: http://cpcb.nic.in/General_Standards.pdf;
(2) Besides these standards, refer EPA standards for specific industry Source: cpcb.nic.in/Industry_Specific_Standards.php

परीक्षणकर्ता के हस्ताक्षर / Analysed by

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory

क्षेत्रीय अधिकारी, क्षेत्रीय प्रयोगशाला / R.O. Regional Laboratory

- Note: 1- The results in the Test Report relate only to the items tested.
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3- The test report pertains to the sample as received in Lab.

End of report

1674

REGIONAL LABORATORY BILNOR,

Uttar Pradesh Pollution Control Board,
Maharshi Dayanand Nagar, near St. Mary's School, Adampur-Chakkar road,
Bilnor-246701, Phone: (01342) 260434; E-Mail ID-robilnour@uppcb.in

TEST REPORT: WATER LABORATORY (WASTE WATER)
(Payment Based)

S.No. 29131626

Dt./period of testing 17/02/25 - 22/02/25

Dt. of compilation of test report 22/02/25

- Name and Address of Industry/S.T.P.: Dhampur Sugar Mills Ltd.
Dhampur, Bilnor
- Type of Sample (Grab/Composite/Integrated): Grab
- Sample Collected by: S. K. Tripathi (SA), Subash Chandra (JRF)
- Colour & Odour: Colourless & odourless
- Quantity & Packing (Plastic Jericane/Any Other): 2 lit. Plastic Jericane
- Date & time of Sample Collection: 15/02/2025; 10:30 AM
- Industry Representative: Mr. Arun Kumar (Manager Environment)
- Date of Sample receipt in Laboratory: 15/02/2025
- Method of analysis: APHA, AWWA, WEF, 24th Edition, 2023; IS 3025 (Part-44); for BOD

क्रम सं. / S.No.	पैरामीटर / Parameter	इकाई/Unit	Results एकत्रण स्थल Sampling Point (outlet of ETP)
1	पी एच/pH, 4500 H ⁺ B Electrometric Method		7.65
2	सस्पेंडेड सॉलिड/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105° C	मिग्रा/ली/mg/l	-
3	डिजॉल्व्ड सॉलिड/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180° C	मिग्रा/ली/mg/l	-
4	बी ओ डी/B.O.D., 3 day 27° C IS 3025 (Part 44): 1993 Bio chemical Oxygen Demand	मिग्रा/ली/mg/l	24
5	सी ओ डी/COD, 5220 B Open Reflux Method	मिग्रा/ली/mg/l	128
6	Other parameter T. Solid - 1337 mg/l		
1			
2			
3			

Reference: (1) General Standards for Discharge of Environmental Pollutants are Part-A : Effluents (Schedule-VI) The Environment (Protection) Rules, 1986 Source: http://cpcb.nic.in/General_Standards.pdf;
(2) Besides these standards, refer EPA standards for specific industry Source: cpcb.nic.in/Industry_Specific_Standards.php
(3) All parameter are in mg/l except, pH, TC & FC, Colour & Odour.

परीक्षणकर्ता के हस्ताक्षर/Analysed by.....

अधिकृत हस्ताक्षरकर्ता/Authorised Signatory

क्षेत्रीय अधिकारी, क्षेत्रीय प्रयोगशाला/R.O. Regional Laboratory

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End of report

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REGIONAL LABORATORY BIJNOR,

Uttar Pradesh Pollution Control Board,

Maharshi Dayanand Nagar, near St. Mary's School, Adampur-Chakkar road,
Bijnor-246701, Phone: (01342) 260434; E-Mail ID-robijnor@uppcb.in

TEST REPORT: WATER LABORATORY (WASTE WATER)

S.No. 30257618..

Dt. of compilation of test report... 02/04/25

Dt./period of testing... 27.03.25 - 02.04.25

- 1- Name and Address of Industry/S.T.P.:... Dhampur Sugar Mills Ltd.
Dhampur, Bijnor
- 2- Type of Sample (Grab/Composite/Integrated):... Grab
- 3- Sample Collected by:... S. K. Tripathi (SA), N. D. Pathak (JRF)
- 4- Colour & Odour:... Colourless & Odourless
- 5- Quantity & Packing (Plastic Jericane/Any Other):... 2lt. Plastic Jericane
- 6- Date & time of Sample Collection:... 27/03/2025, 03:15pm
- 7- Industry Representative:... Mr. Arun Kumar (Manager Environment)
- 8- Date of Sample receipt in Laboratory:... 27/03/2025
- 9- Method of analysis:... APHA, AWWA, WEF, 24th Edition, 2023; IS 3025 (Part-44): for BOD

क्र.सं. / S.No.	पैरामीटर / Parameter	इकाई/Unit	Results एकत्रण स्थल Sampling Point (Outlet of ETP)
1	पी एच/pH, 4500 H ⁻ B Electrometric Method	-	7.70
2	सस्पेंडेड सॉलिड/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105° C	मिग्रा/ली/mg/l	-
3	डिजॉल्वेड सॉलिड/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180° C	मिग्रा/ली/mg/l	-
4	बी ओ डी./B.O.D., 3 day 27° C IS 3025 (Part 44). 1993 Bio chemical Oxygen Demand	मिग्रा/ली/mg/l	22
5	सी ओ डी /COD, 5220 B Open Reflux Method	मिग्रा/ली/mg/l	136
6	Other parameter 1 T.S. - 1050 mg/l 2 3		

Reference: (1) General Standards for Discharge of Environmental Pollutants are Part-A : Effluents (Schedule-VI) The Environment (Protection) Rules, 1986 Source: <http://cpcb.nic.in/GeneralStandards.pdf>;

(2) Besides these standards, refer EPA standards for specific industry Source: [cpcb.nic.in/Industry_Specific_Standards.php](http://cpcb.nic.in/IndustrySpecificStandards.php)

(3) All parameter are in mg/l except, pH, TC & FC, Colour & Odour.

परीक्षणकर्ता के हस्ताक्षर/Analysed by...

Anshu
02/04/25

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory

क्षेत्रीय अधिकारी, क्षेत्रीय प्रयोगशाला / R.O. Regional Laboratory

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05/10-24
श्रीमान्

Annexure No. 13

दिनांक 28.09.2024 | 3882

सेवा में,
श्रीमान् क्षेत्रीय अधिकारी,
उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड,
बिजनौर।

दिनांक 05-10-24
क्यासी सा D-41 बिजनौर

विषय:-आगामी गन्ना पेरोई सत्र 2024-25 प्रारम्भ होने से पूर्व चीनी मिल में प्रदूषण नियंत्रण व्यवस्थाओं में सुधार एवं सुदृढीकरण किये जाने के सम्बन्ध में।
महोदय,

उपरोक्त विषयक म प्राप्त पत्राक संख्या 649/डी0-4/बिजनौर -2024 दिनांक 25.09.2024 के दिये गये निर्देशों की बिन्दुवार अनुपालन आख्या निम्नलिखित है:-

1. जल प्रदूषण नियंत्रण व्यवस्था यथा उत्प्रवाह शुद्धिकरण सयुत्र की समस्त इकाईयाँ, मैकेनिकल उपकरण तथा पम्प/मोटर आदि की मरम्मत का कार्य प्रगति पर है व सभी की स्थापना आगामी पेरोई सत्र से पूर्व कर दी जायेगी।
2. वायु प्रदूषण नियंत्रण हेतु ब्यायलर के मरम्मत का कार्य प्रगति पर है व वायु प्रदूषण के लिए ई0एस0पी0 की स्थापना आगामी पेरोई सत्र से पूर्व कर दी जायेगी।
3. आगामी कशिंग सीजन 2024-25 प्रारम्भ होने से पूर्व ई0टी0पी0 को सुदृढीकरण कर एक माह पूर्व एयरेशन टैंक में बायोमास विकसित करना प्रारम्भ कर दिया जायेगा तथा जिस की जानकारी क्षेत्रीय कार्यालय को सुनिश्चित कराई जायेगी।
4. आगामी क्रशिंग सीजन 2024-25 प्रारम्भ होने से पूर्व केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रख्यापित चार्टर आन कार्पोरेट रिस्पान्सिविलिटीज फार इन्वायरमेन्ट प्रोटेक्शन में चीनी मिलों हेतु निर्दिष्ट मानकों के अनुपालन में जल खपत, उत्प्रवाह की मात्रा शुद्धीकृत उत्प्रवाह के पुन चक्रण एवं सिंचाई हेतु कार्यवाही पूर्ण कर ली जायेगी।
5. आगामी कशिंग सीजन 2024-25 प्रारम्भ होने से पूर्व उत्प्रवाह शुद्धिकरण सयत्र के आउटलेट पर स्थापित OCEMS व स्टैक पर स्थापित आन लाइन मॉनीटरिंग सिस्टम को बोर्ड के सर्वर से कनेक्ट करा दिया जायेगा व सम्बन्धित कैलिविरेशन प्रमाण-पत्र बोर्ड को प्रेषित कर दिये जायेंगे।
6. आगामी कशिंग सीजन 2024-25 में इकाई से एकल आउटलेट विन्दु पर उत्प्रवाह की मात्रा को सुनिश्चित किया जायेगा।
7. आगामी कशिंग सीजन 2024-25 में कन्डनरोट ओवरपलो हेतु पृथक कूलिंग टावर की स्थापना सुनिश्चित की जायेगी।

AEE/SA

Dij

05/10/24

DHAMPUR SUGAR MILLS LTD.

Dhampur N.Rly., Dist. Bijnor (U.P.) 246761

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